Vol. 270
No. 12

Thursday ,
12 February, 2026
23 Magha, 1947 (Saka)

PARLIAMENTARY DEBATES

RAJYA SABHA

OFFICIAL REPORT (FLOOR VERSION)

(PART-II)

CONTENTS

Papers Laid on the Table (pages 1-7)

Report of the Department-related Parliamentary Standing Committee on Finance- *Laid on the Table* (page 7)

Statement by Minister—

Withdrawal of funds made from Contingency Fund of India— *Laid on the Table* (pages 7-8)

Motion for Nomination to the Committee on Public Accounts— *Adopted* (page 8)

Motion for Nomination to the Committee on Public Undertakings— *Adopted* (pages 8-9)

Motion for Nomination to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes— *Adopted* (page 9)

Recommendations of the Business Advisory Committee (page 9 — page 119)

Leave of Absence— *Granted* (page 10)

Announcement by the Chair (page 10)

©
RAJYA SABHA SECRETARIAT
NEW DELHI

Matters Raised with Permission—

Need for enactment of a Chartered Accountants Protection Act to safeguard India's financial gatekeepers (pages 10-11)

Need for uniform and transparent age relaxation policy for women in Teacher Recruitment Examinations (pages 12-13)

Need to recognise emergency medical response as a Constitutional Duty (pages 13-14)

Need for completion of incomplete fishing harbours in Andhra Pradesh through Central Schemes (pages 14-15)

Demand for granting Central University status to Ravenshaw University at Cuttack (page 16)

Concern over caste-based discrimination at Anganwadi Centres and Public Institutions (pages 17-18)

Demand for ensuring comprehensive coverage of Kisan Credit Cards, fixing accountability of Banks and simplifying Card distribution at District and Block levels in Bihar (pages 18-19)

Demand to ensure work-life balance in the Public Banking Sector (pages 19-20)

Concern over threats, security risks and need for regulation of Artificial Intelligence and Deepfake Technology (pages 20-22)

Demand for operation of Train No. 14207 Padmavat Express from Janghai Junction (page 22)

Demand to address exploitation of migrant laborers in respect of Odisha (pages 22-23)

Need for expanding Cheetah conservation initiatives in Uttar Pradesh (pages 23-24)

Concern over the prolonged non-revision of coal royalty rates and financial loss to Odisha (page 25)

Website : http://rajyasabha.nic.in

https://sansad.in/rs

E-mail: rsedit-e@rss.sansad.in

Contents Page

Concern over the mining activities and associated environmental and social issues in Madhya Pradesh (pages 25-26)

Concern over the implementation of the four Labour Codes (pages 26-27)

Need to strengthen the rainwater harvesting mechanisms in Pune (pages 28-29)

Need for Central Government schemes for development of pilgrimage sites and overall development of Buxar in Bihar (pages 29-30)

Demand to declare new National Highways in the State of Mizoram (pages 30-31)

Need for introduction of Metro Train/Rapid Rail Services in the Mathura-Vrindavan Religious Circuit (pages 31-32)

Demand for modernization of the Opium and Alkaloid Factory at Ghazipur in Uttar Pradesh (pages 32-33)

Oral Answers to Questions (pages 33-61)

[Answers to Starred and Un-starred Questions (Both in English and Hindi) are available as Part -I to this Debate, published electronically on the Rajya Sabha website under the link *https://sansad.in/rs/debates/officials*]

The Union Budget, 2026-27— *Discussion concluded* (pages 61-155)

Messages from Lok Sabha— *Reported*

The Viksit Bharat Siksha Adhishthan Bill, 2025 (pages 119-120)

The Industrial Relations Code (Amendment) Bill 2026— *Laid on the Table* (pages 127-128)

Government Bill— *Passed*

The Industrial Relations Code (Amendment) Bill, 2026 (pages 155-165)

Special Mentions—

Concern over delay in Recruitment Process for *Gojri* and *Pahari* Teaching Posts in the universities of the Union territory of Jammu and Kashmir (page 166)

Contents Page

Demand to construct flyover at the Railway Crossing at Udalguri in Tangla and Goreswar town in Bodoland Territorial Region, Assam (pages 166-167)

Need for a massive tree plantation drive and eradication of 'Juliflora' (*Acacia aubergine*) in Rajasthan (pages 167-168)

Concern over rising cases of PCOS in Adolescent Girls (pages 168-169)

Concern over problems faced by debt-ridden farmers (page 169)

Concern over rising cancer cases among women in Punjab (page 170)

Concern over open and unsafe pits in various cities of the country (pages 170-171)

RAJYA SABHA

Thursday, the 12th February, 2026/23 Magha, 1947 (Saka)

The House met at eleven of the clock,
MR. CHAIRMAN *in the Chair.*

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Papers to be laid on the Table.

Heritage Bye-laws of the Ministry of Culture

संस्कृति मंत्री (श्री गजेन्द्र सिंह शेखावत): महोदय, मैं प्राचीन संस्मारक तथा पुरातत्वीय स्थल और अवशेष अधिनियम, 1958 की धारा 20ङ की उप-धारा (6) के अधीन संस्कृति मंत्रालय की निम्नलिखित धरोहर संबंधी उपविधियों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूं:—

(1) Tomb of Sheikh Kabirud-Din also known as Rakabwala Gumbad in Field No. 84 min, situated at Sarai Shahji property of Thoks Shahpur and Adchini, Malviya Nagar, South Delhi, Delhi.

[Placed in Library. *See* No. L.T. 6264/18/26]

(2) Shahjahan Baoli, Field No.4834, Area-1 bigha pace, Tehsil-Gohana, District-Rohtak, Meham, Haryana.

[Placed in Library. *See* No. L.T. 6268/18/26]

(3) The Residency Buildings and General Wali Kothi, Tehsil & District—Lucknow, Uttar Pradesh.

[Placed in Library. *See* No. L.T. 6269/18/26]

(4) Old fort, Lanji, District - Balaghat, Madhya Pradesh.

[Placed in Library. *See* No. L.T. 6270/18/26]

(5) Kailasanathaswami temple at Salabogam temple Poramboke S.No.18-B, District – Kanchipuram (Kancheepuram), Tamil Nadu.

[Placed in Library. *See* No. L.T. 6263/18/26]

(6) Currency Building, Dalhousie Square, District-Kolkata, West Bengal.

[Placed in Library. *See* No. L.T. 6265/18/26]

Contents Page

(7) Vaikuntha Perumal temple, together with adjacent land comprised in part of Survey plot No. 878/286, Uttiramerur, District - Kanchipuram, Tamil Nadu.

[Placed in Library. *See* No. L.T. 6267/18/26]

(8) Saumyanatha Temple, Nandalur (now Nandalur Mandal), Rajampet, District - Cuddapah (now Annamayya), Andhra Pradesh.

[Placed in Library. *See* No. L.T. 6262/18/26]

(9) Metcalfe Hall, Strand Road, District - Kolkata, West Bengal.

[Placed in Library. *See* No. L.T. 6266/18/26]

Reports and Accounts (2024-25) of Karamyogi Bharat, New Delhi; IIPA, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): Sir, I lay on the Table-

(i) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

(a) Third Annual Report and Accounts of the Karamyogi Bharat, New Delhi, for the year 2024-25, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by government accepting the above Report.

[Placed in Library. *See* No. L.T. 6338/18/26]

(ii) A copy each (in English and Hindi) of the following papers:-

(a) Seventy-first Annual Report and Accounts of the Indian Institute of Public Administration (IIPA), New Delhi, for the year 2024-25, together with the Auditor's Report on the Accounts.

(b) Summary of the Annual Report of the above Institute for the year 2024-25.

[Placed in Library. *See* No. L.T. 6337/18/26]

I. Notification of the Ministry of Communications

II. Report and Account (2024-25) of TCIL, New Delhi and related papers

Contents Page

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (DR. CHANDRA SEKHAR PEMMASANI): Sir, I lay on the Table:—

I. A copy (in English and Hindi) of the Ministry of Communications (Department of Telecommunications) Notification No. G.S.R. 909(E)., dated the 19th December, 2025, publishing the Telecom Regulatory Authority of India (Recruitment and Conditions of Service of Officers and Other Employees) Rules, 2025, under Section 37 of the Telecom Regulatory Authority of India Act, 1997.

[Placed in Library. *See* No. L.T. 6356/18/26]

II. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

(a) Annual Report and Accounts of the Telecommunications Consultants India Limited (TCIL), New Delhi, for the year 2024-25, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Performance Review of the above Company, for the year 2024-25.

[Placed in Library. *See* No. L.T. 6355/18/26]

Revised Estimates (2025-26) and Budget Estimates (2026-27) of ESIC, New Delhi

श्रम और रोजगार मंत्रालय में राज्य मंत्री (सुश्री शोभा करांदलाजे): महोदय, मैं कर्मचारी राज्य बीमा अधिनियम, 1948 की धारा 36 के अधीन कर्मचारी राज्य बीमा निगम (ईएसआईसी), नई दिल्ली के वर्ष 2025-26 के संशोधित अनुमान और वर्ष 2026-27 के बजट अनुमान की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखती हूं।

[Placed in Library. *See* No. L.T. 6286/18/26]

I. Notifications of the Ministry of Environment, Forest and Climate Change

II. Report and Account (2024-25) of CAQM, New Delhi and related papers

III. Notification of the Ministry of External Affairs

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE; AND THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KIRTIVARDHAN SINGH): Sir, I lay on the Table:—

I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry

of Environment, Forest and Climate Change, under Section 26 of the Environment (Protection) Act, 1986: -

(1) G.S.R. 739(E)., dated the 8th October, 2025, publishing the Greenhouse Gases Emission Intensity Target Rules, 2025, along with delay statement.

(2) G.S.R. 25(E)., dated the 13th January, 2026, publishing the Greenhouse Gases Emission Intensity Target (Amendment) Rules, 2025.

[Placed in Library. For (1) and (2), *see* No. L.T. 6434/18/26]

(3) G.S.R. 35(E)., dated the 15th January, 2026, publishing the Environmental (Protection) Fund Rules, 2026.

(4) S.O. 388(E)., dated the 28th January, 2026, publishing the Solid Waste Management Rules,2026.

[Placed in Library. For (3) and (4), *see* No. L.T. 6288/18/26]

(ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Environment, Forest and Climate Change, issued under sub-section (1), clauses (v) and (xiv) of sub-section (2) and sub-section (3) of Section 3 of the Environment (Protection) Act, 1986:—

(1) S.O. 5642(E)., dated the 5thDecember, 2025, notifying certain area from the boundary of Lothian Island Wildlife Sanctuary in South 24 Parganas District, in the State of West Bengal as Lothian Island Wildlife Sanctuary Eco-sensitive Zone.

(2) S.O. 5701(E)., dated the 9thDecember, 2025, notifying certain area from the boundary of the West Sundarban Wildlife Sanctuary in South 24Parganas District in the State of West Bengal as West Sundarban Wildlife Sanctuary Eco-sensitive Zone.

(3) S.O. 84(E)., dated the 6thJanuary, 2026,notifying certain area around the boundary of Kaimur Wildlife Sanctuary in the State of Bihar as the Kaimur Wildlife Sanctuary Eco-sensitive Zone.

(4) S.O. 109(E)., dated the 7thJanuary, 2026,notifying certain areafrom the boundary of Rajauli (Nawada) Wildlife Sanctuary in the State of Bihar as the Rajauli (Nawada) Wildlife Sanctuary Eco-sensitive Zone.

Contents Page

(5) S.O. 119(E)., dated the 8th January, 2026,notifying an Eco-sensitive Zone around theboundary of Lippa Asrang Wildlife Sanctuary.

(6) S.O. 238(E)., dated the 16th January, 2026, notifying certain area around the boundary of Kumbhalgarh Wildlife Sanctuary in the State of Rajasthan asthe Kumbhalgarh Wildlife Sanctuary Eco-sensitive Zone.

[Placed in Library. For (1) to (6), *see* No. L.T. 6289/18/26]

(iii) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No.G.S.R. 592(E)., dated the 29th August, 2025, notifying the methodology, as mentioned therein, for calculating the Green Credit in respect of tree plantation activity, issued under Sections 3, 6 and 25 of the Environment (Protection) Act, 1986, along with delay statement.

[Placed in Library. *See* No. L.T. 6290/18/26]

(iv) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. G.S.R. 569(E)., dated the 22nd August, 2025, constituting the National Designated Authority for the Implementation of article 6 of Paris Agreement consisting of the persons, as mentioned therein, issued under Section 3 of the Environment (Protection) Act, 1986, along with delay statement.

[Placed in Library. *See* No. L.T. 6435/18/26]

(v) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. G.S.R. 62(E)., dated the 27th January, 2026, publishing the Control of Air Pollution (Grant, Refusal or Cancellation of Consent) Amendment Guidelines, 2026, issued under Section 21A of the Air (Prevention and Control of Pollution) Act, 1981.

[Placed in Library. *See* No. L.T. 6432/18/26]

(vi) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. G.S.R. 63(E)., dated the 27th January, 2026, publishing the Control of Water Pollution (Grant, Refusal or Cancellation of Consent) Amendment Guidelines, 2026, issued under Section 27A of the Water (Prevention and Control of Pollution) Act, 1974.

[Placed in Library. *See* No. L.T. 6433/18/26]

II. A copy each (in English and Hindi) of the following papers:—

Contents Page

(a) Annual Report and Accounts of the Commission for Air Quality Management in National Capital Region and Adjoining Areas (CAQM), New Delhi, for the year 2024-25, together with the Auditor's Report on the Accounts, under sub-section (2) of Section 13 and subsection (4) of Section 17 of the Commission for Air Quality Management in National Capital Region and Adjoining Areas Act, 2021.

(b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 6287/18/26]

III. A copy (in English and Hindi) of the Ministry of External Affairs Notification No. S.O. 6119(E)., dated the 31st December, 2025, directing the power to issue passports to persons who are not citizens of India under Section 20 of the Passports Act, 1967, in respect of persons of Indian origin residing in the Republic of the Union of Myanmar and holding Foreigners Registration Certificates issued by the Government of the Republic of the Union of Myanmar, may be exercised by the Embassy of India, Yangon, subject to the condition that passports in such cases may be granted by the said Embassy for a period of five years at a time and endorsed for the Republic of the Union of Myanmar only, issued under Section 21 of the said Act.

[Placed in Library. *See* No. L.T. 6255/18/26]

Report and Account (2024-25) of NDTL, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRIMATI RAKSHA NIKHIL KHADSE): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

(a) Annual Report and Accounts of the National Dope Testing Laboratory (NDTL), New Delhi, for the year 2024-25, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Laboratory.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 6291/18/26]

Contents Page

Report and Account (2023-24) of NERAMAC, Guwahati, Assam and related papers

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, on behalf of my colleague, Shri Sukanta Majumdar, I lay on the Table:—

(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

(a) Annual Report and Accounts of the North Eastern Regional Agricultural Marketing Corporation Limited (NERAMAC), Guwahati, Assam, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 6440/18/26]

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON FINANCE

SHRI SANJAY SETH (Uttar Pradesh): Sir, I lay on the Table, a copy (in English and Hindi) of the Twenty-ninth Report (Eighteenth Lok Sabha) of the Department-related Parliamentary Standing Committee on Finance on Action taken by the Government on the Observations/Recommendations contained in its Twenty-sixth Report (Eighteenth Lok Sabha) on 'Roadmap for Indian economic growth in light of global economic and geopolitical circumstances'.

STATEMENT BY MINISTER

Withdrawal of funds made from Contingency Fund of India

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT; AND THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (DR.

Contents Page

CHANDRA SEKHAR PEMMASANI: Sir, I lay the statement (in English and Hindi) regarding withdrawal of funds made from Contingency Fund of India by the Department of Telecommunications, Ministry of Communications on 18th December, 2025, to provide loan to Mahanagar Telephone Nigam Limited (MTNL) for servicing interest obligation on Sovereign Guarantee Bonds (SGBs) of Series VI raised by MTNL.

[Placed in Library. *See* No. L.T. 6176/18/26]

MOTION FOR NOMINATION TO THE COMMITTEE ON PUBLIC ACCOUNTS

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, I move the following motion:—

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Accounts for the term beginning on the 1st May, 2026 and ending on the 30th April, 2027, and do proceed to elect, in such manner as directed by the Chairman, seven Members from amongst the Members of the House to serve on the said Committee."

The question was put and the motion was adopted.

MOTION FOR NOMINATION TO THE COMMITTEE ON PUBLIC UNDERTAKINGS

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, I move the following motion:—

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Undertakings for the term beginning on the 1st May,

Contents Page

2026 and ending on the 30th April, 2027, and do proceed to elect, in such manner as directed by the Chairman, seven Members from amongst the Members of the House to serve on the said Committee."

The question was put and the motion was adopted.

MOTION FOR NOMINATION TO THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, I move the following motion:—

"That this House resolves that the Rajya Sabha do join the Committee of both the Houses on the Welfare of Scheduled Castes and Scheduled Tribes for the term beginning on the 1st May, 2026 and ending on the 30th April, 2027, and do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, ten Members from amongst the Members of the House to serve on the said Committee."

The question was put and the motion was adopted.

RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE

MR. CHAIRMAN: I have to inform the hon. Members that the Business Advisory Committee, in its meeting held on 11th February, 2026, has allotted time for Government Legislative and Other Business, as follows:—

Sl.No.	BUSINESS	TIME ALLOTTED
01	Consideration and passing of Industrial Relations Code (Amendment) Bill, 2026 after it is considered and passed by Lok Sabha.	**Thirty Minutes**

Contents Page

LEAVE OF ABSENCE

MR. CHAIRMAN: I have to inform Members that a communication has been received from Shriman Dhairyashil Mohan Patil, Member, stating that he is unable to attend the sittings of the current (270th) Session of Rajya Sabha from 28th January, 2026 to 13th February, 2026, due to prior committed engagements.

Does he have the permission of the House for remaining absent from 28th January, 2026, to 13th February, 2026, during the current Session of the Rajya Sabha?

(*No hon. Member dissented.*)

Permission to remain absent is granted.

ANNOUNCEMENT BY THE CHAIR

MR. CHAIRMAN: Hon. Members, on the General Discussion of the Union Budget 2026-27, so far, 66 Members have participated and 30 more speakers are yet to speak. In order to accommodate them, if the House agrees, the lunch hour may be dispensed with and the House may also sit late today to enable the Members, whose permitted Special Mentions are included in today's list, to make their submissions. Do I have the leave of the House?

SOME HON. MEMBERS: Yes, Sir.

MR. CHAIRMAN: Now, Matters raised with permission of the Chair. Shri Vivek K. Tankha.

MATTERS RAISED WITH PERMISSION

Need for enactment of a Chartered Accountants Protection Act to safeguard India's financial gatekeepers

SHRI VIVEK K. TANKHA (Madhya Pradesh): Sir, I am voicing the concern of nearly 5 lakh Chartered Accountants who live in this country and work and also more than 4 lakh who live abroad. Sir, they are the gatekeepers of our businesses. They are the crisis managers and operationalise Government policies. If you remember

Contents Page

demonetization, the Minister announced, but it is these CAs who implemented it. Look at the GST. The Government makes a policy declaration. But, it is the CAs who are fighting for the people and making it work. There are so many firms; you have many laws, so many rules which common man did not even know. The problem today is: The CAs feel threatened. Their privacy is threatened. The client confidentiality is threatened. How can agencies intrude into their profession with such impunity? The Supreme Court, recently, castigated agencies where it said, 'You cannot make a CA responsible for a document given by his client.' I mean, you cannot verify every document that your client gives you. So, my first submission is this. Time has come for a C.A. protection Act or, at least, similar Act which protects lawyers, doctors, etc. So, now, CAs also needs to be protected. Second is: There are nearly one lakh CA firms in India and their business never crossed Rs. 10 crores, while the big four — Deloitte, PwC, E&Y and PMG — have mandates of more than Rs. 10,000 crores! The point that I am making is, it is time to encourage our own CAs, our own law firms. If you have invitations of mandate of more than Rs. 500 crores, Indian CA law firm can even bid for it. So, my point is this. All this is happening because these firms have great influence. Most of the young bureaucrats are either joining these firms or, these days, are becoming lawyers.

So, the point I am making is this. It is high time we encouraged our own CA law firms to become big and that is how you will be able to use the influence of these big four. Otherwise, they are the ones which audit accounts and operationalise everything that happens in India. Virtually, these four dominate the Indian scene. Sir, the last point that I want to make about CAs is that there are more than eight to ten thousand CAs working in West Asia. These people are your biggest support and they are ones who are bringing businesses and money into India. They plan for you; they work for you; they think for you and what is happening... ...(*Time-bell rings.*)...

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shri Vivek K. Tankha: Shri Sandosh Kumar P (Kerala), Shri Prakash Chik Baraik (West Bengal), Shri Ashok Singh (Madhya Pradesh), Shri Neeraj Dangi (Rajasthan), Shrimati Rajani Ashokrao Patil, (Maharashtra), Shrimati Jebi Mather Hisham (Kerala), Shri Haris Beeran (Kerala), Shri R. Girirajan (Tamil Nadu), Shri Niranjan Bishi (Odisha), Dr. John Brittas (Kerala), Shri A. A. Rahim (Kerala), Dr. Sasmit Patra (Odisha), Shri Narain Dass Gupta (NCT Delhi), Shrimati Phulo Devi Netam (Chhattisgarh), Shri Imran Pratapgarhi (Maharashtra), Dr. V. Sivadasan (Kerala) and Shri P. Wilson (Tamil Nadu).

Now, Shrimati Ranjeet Ranjan.

Contents Page

Need for uniform and transparent age relaxation policy for women in Teacher Recruitment Examinations

श्रीमती रंजीत रंजन (छत्तीसगढ़)**:** सभापति जी, मैं एकसमान और यथार्थवादी आयु-पात्रता की आवश्यकता - स्कूल भर्तियों के संदर्भ में सदन का ध्यान आकर्षित कर रही हूँ। सभापति महोदय, मैं आज यहाँ उन हज़ारों महिला शिक्षक अभ्यर्थियों की ओर से बोलने के लिए खड़ी हूँ, जिनका करियर दिल्ली सरकार के एक प्रतिगामी फैसले के कारण गहरे असमंजस में डाल दिया गया है।

सभापति महोदय, दिसंबर, 2025 में दिल्ली अधीनस्थ सेवा चयन बोर्ड (DSSSB) द्वारा आयोजित भर्ती परीक्षाएँ अभ्यर्थियों के व्यापक विरोध के बाद स्थगित करनी पड़ीं। इसका मुख्य कारण था पात्रता शर्तों में अचानक किया गया बदलाव- विशेष रूप से प्रशिक्षित स्नातक शिक्षक (TGT) के लिए अधिकतम आयु सीमा को घटाकर 30 वर्ष करना और महिलाओं को वर्षों से मिल रही आयु छूट को समाप्त करना। सभापति महोदय, महिलाओं को दी जाने वाली आयु-छूट कोई रियायत नहीं है, बल्कि सामाजिक वास्तविकताओं को ध्यान में रखते हुए किया गया एक आवश्यक सुधार है। सामान्यतः एक महिला 21 वर्ष की आयु में बीएससी या बीए, 23-24 वर्ष की आयु तक एमएससी या एमए और 25-26 वर्ष की आयु तक बीएड पूरा करती है। इसके बाद, CTET उत्तीर्ण करना आवश्यक होता है, जिसकी परीक्षाएँ CBSE नियमित रूप से आयोजित नहीं करता है। इसी अवधि में महिलाओं पर विवाह, मातृत्व, बच्चों की देखभाल और पारिवारिक जिम्मेदारियाँ भी आती हैं। ऐसे में बिना किसी व्यक्तिगत देरी के भी एक महिला प्रायः 28 से 30 वर्ष की आयु में ही पूरी तरह से पात्र बन पाती है। इसके ऊपर से प्रशासनिक देरी, लंबी कानूनी प्रक्रियाएँ और महामारी जैसे असाधारण हालात- ये सब ऐसे कारण हैं, जिन पर अभ्यर्थियों का कोई नियंत्रण नहीं होता। लेकिन व्यवस्था की देरी की कीमत महिलाओं को क्यों चुकानी पड़ रही है?

सभापति महोदय, यह और भी अधिक अन्यायपूर्ण इसलिए है, क्योंकि देश की अन्य संस्थाएँ इन वास्तविकताओं को स्वीकार करती हैं। केंद्रीय विद्यालय और सैनिक स्कूलों में TGT भर्ती के लिए आयु सीमा 35 वर्ष तक है, वहीं हरियाणा में महिला अभ्यर्थियों को 42 वर्ष की आयु तक की अनुमति है, फिर दिल्ली में महिलाओं के साथ ऐसा भेदभाव क्यों हो रहा है?

मैं सरकार से आग्रह करती हूँ कि DSSSB की भर्तियों में महिलाओं के लिए आयु-छूट को तत्काल बहाल किया जाए, प्रशासनिक और महामारी-जनित देरी से प्रभावित अभ्यर्थियों के अधिकारों की रक्षा की जाए और देश भर की स्कूल प्रणालियों में आयु पात्रता को जमीनी सच्चाइयों के अनुरूप एकसमान बनाया जाए। जब तक इन मुद्दों का समाधान नहीं होता, तब तक जो विरोध हो रहा है, वह जारी रहेगा और भर्ती प्रक्रियाओं पर जनता का भरोसा लगातार कमजोर होता जाएगा।

इसलिए मेरा आग्रह है कि सरकार इस मुद्दे को गंभीरता से लेने का काम करे। आपका बहुत-बहुत धन्यवाद।

Contents Page

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shrimati Ranjeet Ranjan: Shri Sandosh Kumar P (Kerala), Shri Prakash Chik Baraik (West Bengal), Shri Ashok Singh (Madhya Pradesh), Shrimati Jaya Amitabh Bachchan (Uttar Pradesh), Shri Neeraj Dangi (Rajasthan), Shrimati Rajani Ashokrao Patil, (Maharashtra), Shrimati Jebi Mather Hisham (Kerala), Shri Haris Beeran (Kerala), Shri R. Girirajan (Tamil Nadu), Shri Niranjan Bishi (Odisha), Shri Anil Kumar Yadav Mandadi (Telangana), Dr. John Brittas (Kerala), Shri A. A. Rahim (Kerala), Dr. Sasmit Patra (Odisha), Shri P. Wilson (Tamil Nadu), Shrimati Phulo Devi Netam (Chhattisgarh), Dr. V. Sivadasan (Kerala), Shri Imran Pratapgarhi (Maharashtra), Shri Saket Gokhale (West Bengal) and Shri Gurwinder Singh Oberoi (Jammu & Kashmir).

Need to recognise emergency medical response as a Constitutional Duty

SHRI HARIS BEERAN (Kerala): Sir, I begin by quoting three incidents which happened in different parts of the country. Yesterday, in Goa, in an accident, which was reported in the newspaper today, a 27-year-old Vincent Rodrigues was injured in a road accident and later died. An FIR was lodged against a police official who was there at the rescue site for robbing his gold ornaments worth Rs. 8 lakh. Now, in ISBT Delhi as well as in Noida, Uttar Pradesh, there have been incidents where people lay on road for 12 hours; there is nobody to rescue them and by the time they reach the hospital, they are dead.

Sir, we cannot afford to be a nation of insensitive people where there is no compassion and, most of all, a duty to protect our brethrens. 1500 accidents happen on a daily basis as far as Indian roads are concerned. Approximately, 462 people die every day as per the report of the Ministry of Road Transport. I was driving in the morning. I saw flex boards in every roundabout. This is, actually, a blind spot for drivers. Today's flex board was about AI Conference Summit, which is going to happen in Delhi. We have to show to the world that we are AI ready rather than these flex boards which are actually banned by the Kerala High Court. We know about Karur stampede in Tamil Nadu. These accidents remind us that lives are lost not because of want of hospitals, but the failure to get victims to medical care.

Emergency care is not merely a medical service. It is a frontline defense of the Right to Life guaranteed under Article 21 of the Constitution. It is not symbolic, it demands action. The medical science tells us that during accidents, first few minutes determine the survival. The Golden Hour principle has now evolved into a platinum 10 minutes. If medical assistance does not reach within that time, chances of survival

Contents Page

become bleak. Life is precious and we cannot afford to do that. Therefore, emergency responses cannot be a fragmented service. It must be recognized as a constitutional obligation of the State and its citizens. Now, about our ambulance fleet, we have only 22,245 Government ambulances for these 1.4 billion people, with average response time of 25 to 30 minutes. Blinkit, which is a private service, achieves 10-minute response time for 83 per cent of its users in Gurgaon. This particular service has responded to 594 calls and more than 50 per cent were critical care. One of the AIIMS's professor terms it as healthcare revolution of India which India was waiting for. As far as hospitals are concerned, if a trauma patient enters a hospital, the said hospital is to be legally deemed as a State agent for the first 48 hours. They should not demand any money or anything. A nation capable of robotic surgeries and organ transplants must not lose their lives to delayed ambulances or disorganized response systems. I urge the Government to look into it.

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shri Haris Beeran: Shri Sandosh Kumar P (Kerala), Shrimati Priyanka Chaturvedi (Maharashtra), Shri Prakash Chik Baraik (West Bengal), Shri Ashok Singh (Madhya Pradesh), Shri Meda Raghunadha Reddy, (Andhra Pradesh), Shri Abdul Wahab, (Kerala), Shri Sajjad Ahmad Kichloo, (Jammu & Kashmir), Shrimati Jebi Mather Hisham (Kerala), Shri Prem Chand Gupta, (Bihar), Shri Mohammed Nadimul Haque, (West Bengal), Shri R. Girirajan (Tamil Nadu), Shri Sanjay Yadav (Bihar), Shri Ramji (Uttar Pradesh), Shri Niranjan Bishi (Odisha), Dr. John Brittas (Kerala), Shri A. A. Rahim (Kerala), Dr. Sasmit Patra (Odisha), Shri P. Wilson (Tamil Nadu), Dr. V. Sivadasan (Kerala), Shri Saket Gokhale (West Bengal), Shri Imran Pratapgarhi (Maharashtra), Shri Gurwinder Singh Oberoi (Jammu & Kashmir) and Ms. Swati Maliwal (NCT Delhi).

Shri Meda Raghunadha Reddy.

Need for completion of incomplete fishing harbours in Andhra Pradesh through Central Schemes

SHRI MEDA RAGHUNADHA REDDY (Andhra Pradesh): Sir, I wish to raise an issue of urgent public importance regarding the incomplete fishing harbours in Andhra Pradesh which were sanctioned and commenced during the tenure of the previous State Government led by Shri Y. S. Jagan Mohan Reddy but are yet to be completed and made fully functional. These fishing harbours were intended to provide safe worthy landing facilities, ice plants, cold storage, action halls and hygienic fish handling infrastructure to marine fishermen. However, now, due to non-allocation of

Contents Page

funds, several projects remain stalled at various stages. As a consequence, fishermen continue to face unsafe landing conditions, post-harvest losses, poor price allocation and livelihood insecurity particularly affecting traditional and small-scale fisherman along the Andhra Pradesh coast. *...(Interruptions)...*

MR. CHAIRMAN: Please sit down.

SHRI MEDA RAGHUNADHA REDDY: Sir, the Pradhan Mantri Matsya Sampada Yojana clearly provides for development and modernisation of fishing harbours and fishing landing centres with the objective of strengthening fisheries' infrastructure and enhancing fishermen's income. In addition, the Sagarmala programme under its port-led development approach supports coastal infrastructure.

In this context, I urge the hon. Union Government to review the status of incomplete fishing harbours in Andhra Pradesh and extend Central financial assistance through convergence under PMMSY, Sagarmala or any other scheme deemed fit so as to ensure their time-bound completion. ...(*Interruptions*)...

SHRI MASTHAN RAO YADAV BEEDHA (Andhra Pradesh): Sir, it is.. *...(Interruptions)...*

MR. CHAIRMAN: Let him complete. *...(Interruptions)...* Please take your seat and let him complete. *...(Interruptions)...* I am telling, you, please sit. *...(Interruptions)...*

SHRI MEDA RAGHUNADHA REDDY: Completing these projects will strengthen the blue economy, improve income security of fishermen and contribute to overall coastal development. Sir, I request the hon. Government to take sympathetic and proactive steps in the interest of fishermen and coastal communities.

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shri Meda Raghunadha Reddy: Shri Prakash Chik Baraik (West Bengal), Shri Yerram Venkata Subba Reddy (Andhra Pradesh), Shri Subhasish Khuntia (Odisha), Shri Golla Baburao (Andhra Pradesh), Shri R. Girirajan (Tamil Nadu), Shri Niranjan Bishi (Odisha), Dr. John Brittas (Kerala), Shri A. A. Rahim (Kerala), Shri Subhas Chandra Bose Pilli (Andhra Pradesh), Dr. Sasmit Patra (Odisha) and Dr. V. Sivadasan (Kerala).

Shri Debashish Samantaray.

Contents Page

Demand for granting Central University status to Ravenshaw University at Cuttack

SHRI DEBASHISH SAMANTARAY (Odisha): Sir, my demand is granting Central University status to Ravenshaw University, Cuttack. At present, Odisha has only one Central university located in Koraput District. In contrast, several other States have granted multiple Central universities; for instance, Uttar Pradesh has multiple Central universities and so has Delhi. Rajasthan has multiple Central universities including Central University of Rajasthan and others. Even smaller States such as Himachal Pradesh and Jharkhand have dedicated Central universities with full academic expansion. Odisha, despite being a large State with significant tribal population and educational backwardness in many regions, continues to depend only on one Central university, which itself faces faculty shortages, infrastructure gap and limited course expansion.

In this context, Ravenshaw University, established in 1868 as Ravenshaw College and later upgraded to a university, stands out as the oldest and most prestigious higher education institution in Odisha. It has produced eminent scholars, administrators, freedom fighters and national leaders. Located in Cuttack, it enjoys an excellent rail and road connectivity, academic legacy, and urban infrastructure necessary for expansion into a full-fledged Central University. Granting Central University status to Ravenshaw will ensure better Central funding and research grants, attract quality faculty and international collaborations, expand inter-disciplinary and emerging courses, promote regional balance and higher education. Sir, if equity and cooperative federalism are guiding principles, then, Odisha deserves, at least, one more Central University of national stature. I, therefore, ask the hon. Minister of Education to seriously consider upgrading Ravenshaw University to a Central University, in the larger interest of educational justice and national development. Thank you, Sir. *Vande Utkal Janani.*

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shri Debashish Samantaray: Shri Prakash Chik Baraik (West Bengal), Shri Subhasish Khuntia (Odisha), Shri R. Girirajan (Tamil Nadu), Shri Niranjan Bishi (Odisha), Dr. John Brittas (Kerala), Shri A. A. Rahim (Kerala), Dr. Sasmit Patra (Odisha) and Shrimati Sulata Deo (Odisha).

Hon. Shriman Mallikarjun Kharge.

Contents Page

Concern over caste-based discrimination at Anganwadi Centres and Public Institutions

श्री मल्लिकार्जुन खरगे: सभापति महोदय, मैं एक बेहद गंभीर विषय पर सदन का ध्यान आकर्षित करना चाहता हूं। 21वीं सदी में जबकि हम बड़े-बड़े सामाजिक विकास के दावे करते हैं, सामाजिक रिफॉर्म की बात करते हैं, हिंदू एक हो, इसकी बात करते हैं, तो ओडिशा में एक दलित महिला cook-cum-helper द्वारा तैयार भोजन को विशेष समुदाय के लोग अपने बच्चों को देने से मना कर देते हैं। पिछले तीन महीनों से उस आंगनवाड़ी सेंटर का boycott चल रहा है।

सभापति जी, आंगनवाड़ी सेंटर्स बच्चों के physical और cognitive विकास की बुनियाद है। अगर इस तरह से जातिगत पूर्वाग्रह और भेदभाव है, तो स्वाभाविक तौर पर इसका असर बच्चों की ग्रोथ पर भी पड़ेगा। इस प्रकार की घटनाएं संविधान के आर्टिकल 21ए के तहत शिक्षा के अधिकार को सीधे प्रभावित करती हैं और आर्टिकल 47 में निहित उस दायित्व के विपरीत है, जिसके अनुसार राज्य पर पोषण स्तर बढ़ाने और जनस्वास्थ्य सुधारने की जिम्मेदारी है। मैं आपसे अनुरोध करूंगा कि ऐसे मुद्दे को workplaces पर होने वाले व्यापक जाति-आधारित भेदभाव के संदर्भ में भी देखा जाए।

हाल के वर्षों में ऐसी कई चिंताजनक घटनाएं सामने आई हैं, जिन पर समय रहते सख्त कार्रवाई की जाती, तो आगे की घटनाओं को रोका जा सकता था। कुछ वर्ष पूर्व मध्य प्रदेश में एक व्यक्ति द्वारा एक आदिवासी मज़दूर पर पेशाब करने की अमानवीय घटना सामने आई थी, जिसने समाज को झकझोर दिया। पिछले वर्ष गुजरात में एक 28 वर्षीय दलित सरकारी कर्मचारी ने कथित जातिगत उत्पीड़न से तंग आकर आत्महत्या कर ली। चंडीगढ़ में एक एडीजी पुलिस की मृत्यु के बाद स्वयं पुलिस बल के भीतर संस्थागत जातिगत भेदभाव के आरोप लगे। ये घटनाएं स्पष्ट करती हैं कि जातिगत पूर्वाग्रह केवल सामाजिक जीवन तक सीमित नहीं, बल्कि workplaces में भी मौजूद हैं, जिससे कमज़ोर वर्गों की गरिमा, career progression और व्यक्तिगत सुरक्षा प्रभावित होती है। किसी भी कर्मचारी के साथ जाति के आधार पर ऐसा व्यवहार संविधान के आर्टिकल 14,15 और 17 का उल्लंघन है। इसके साथ ही यह दंडनीय अपराध भी है। महोदय, मैं सरकार से मांग करता हूं कि ऐसे मामलों को बहुत गंभीरता से लेकर कठोर और समयबद्ध कार्रवाई सुनिश्चित की जाए।

MR. CHAIRMAN: Please conclude.

श्री मल्लिकार्जुन खरगे: संवैधानिक और कानूनी प्रावधानों का प्रभावी क्रियान्वयन सुनिश्चित हो। साथ ही जहां पर इन मामलों में गंभीर उल्लंघन मिले, वहां पर जवाबदेही भी तय की जानी चाहिए। हम सरकार से सुनते हैं कि दलितों को, वंचितों को... ...(*Time-bell rings.*)...

श्री सभापति: आप बैठिए। ..(**व्यवधान**).. Dr. Bhim Singh. ...*(Interruptions)*... Nothing will go on record except Bhim Singh *ji*'s speech. ...*(Interruptions)*...

Contents Page

The following hon. Members associated themselves with the matter raised by hon. Member, Shri Mallikarjun Kharge: Shri Sandosh Kumar P (Kerala), Shri Sanjay Singh (NCT Delhi), Shri G.C. Chandrashekhar (Karnataka), Shri Javed Ali Khan (Uttar Pradesh), Prof. Manoj Kumar Jha (Bihar), Shri Prakash Chik Baraik (West Bengal), Shrimati Jaya Amitabh Bachchan (Uttar Pradesh), Shrimati Sagarika Ghose (West Bengal), Shrimati Ranjeet Ranjan (Chhattisgarh), Shrimati Rajani Ashokrao Patil (Maharashtra), Shri Neeraj Dangi (Rajasthan), Shrimati Jebi Mather Hisham (Kerala), Shri Ramji Lal Suman (Uttar Pradesh), Shri Ashok Singh (Madhya Pradesh), Shri Neeraj Dangi (Rajasthan), Shri Prem Chand Gupta (Bihar), Shri Rajeev Shukla (Chhattisgarh), Shri Mukul Balkrishna Wasnik (Rajasthan), Shri Pramod Tiwari (Rajasthan), Shrimati Sonia Gandhi (Rajasthan), Shri Haris Beeran (Kerala), Shri Ramji (Uttar Pradesh), Shri R. Girirajan (Tamil Nadu), Shri Niranjan Bishi (Odisha), Shri Anil Kumar Yadav Mandadi (Telangana), Dr. John Brittas (Kerala), Shri A. A. Rahim (Kerala), Dr. Sasmit Patra (Odisha), Shri P. Wilson (Tamil Nadu), Dr. V. Sivadasan (Kerala), Shri Imran Pratapgarhi (Maharashtra) and Shri Saket Gokhale (West Bengal).

Dr. Bhim Singh.

Demand for ensuring comprehensive coverage of Kisan Credit Cards, fixing accountability of Banks and simplifying Card distribution at District and Block levels in Bihar

डा. भीम सिंह (बिहार): माननीय सभापति जी, बिहार राज्य के विभिन्न जिलों में जी राम जी पर आयोजित चौपाल एवं जनसंवाद कार्यक्रमों के दौरान किसानों से व्यापक संवाद हुआ। इन कार्यक्रमों में बड़ी संख्या में किसानों ने सहभागिता की और जी राम जी कानून को लेकर संतोष एवं खुशी व्यक्त की। ...(**व्यवधान**)...

MR. CHAIRMAN: Dr. Bhim Singh, please. ...*(Interruptions)*...

डा. भीम सिंह: किसानों ने केंद्र सरकार तथा माननीय प्रधानमंत्री श्री नरेन्द्र मोदी जी के नेतृत्व की खुले तौर पर सराहना करते हुए कहा कि केंद्र की नीतियों से कृषि क्षेत्र को मजबूती मिली है। किंतु इसी के साथ किसानों ने अपना एक गंभीर सुझाव और पीड़ा भी सामने रखी कि अनेक कल्याणकारी योजनाएँ जमीन तक पहुँचने से पहले ही बैंकों की जटिल कार्यप्रणाली में उलझकर रह जाती हैं। किसानों ने आग्रह किया कि सरकार तक यह संदेश पहुँचाया जाए कि आज बैंकिंग व्यवस्था ही किसानों के लिए सबसे बड़ी बाधा बनती जा रही है। बिहार में कृषि अर्थव्यवस्था का आधार कृषि ऋण की उपलब्धता पर टिका है और किसान क्रेडिट कार्ड (KCC) योजना इसका मूल स्तंभ है। इसके बावजूद वित्तीय वर्ष 2025-26 में सितंबर माह तक केसीसी वितरण की स्थिति अत्यंत चिंताजनक बनी हुई है। प्राप्त जानकारी के अनुसार, बैंकों द्वारा राज्य के लिए 7,43,291

Contents Page

किसान क्रेडिट कार्ड का लक्ष्य निर्धारित किया गया था, जो स्वयं में अपेक्षाकृत कम प्रतीत होता है, लेकिन इसके बावजूद अब तक केवल 69,173 कार्ड ही वितरित हो पाए हैं, जो कुल लक्ष्य का मात्र 9.31 प्रतिशत है। यह आँकड़ा स्पष्ट रूप से दर्शाता है कि योजना का लाभ किसानों तक प्रभावी रूप से नहीं पहुँच पा रहा है। केंद्र सरकार द्वारा केसीसी योजना के माध्यम से देश के करोड़ों किसानों को कृषि ऋण उपलब्ध कराए जाने के प्रयास किए जा रहे हैं, किंतु बिहार में बैंकों की आनाकानी, एनपीए का बहाना और जटिल प्रक्रियाएँ किसानों को पुनः साहूकारों पर निर्भर होने के लिए विवश कर रही हैं। अतः मेरा सरकार से आग्रह है कि केसीसी लक्ष्य की शत-प्रतिशत प्राप्ति सुनिश्चित की जाए, बैंकों की जवाबदेही स्पष्ट रूप से तय की जाए तथा जिला और प्रखंड स्तर पर कार्ड वितरण प्रक्रिया को सरल, पारदर्शी और समयबद्ध बनाकर बिहार के किसानों को उनका वास्तविक अधिकार प्रदान किया जाए। महोदय, मुझे सदन में अपनी बात रखने का अवसर देने के लिए आपका बहुत-बहुत धन्यवाद।

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Dr. Bhim Singh: Dr. Anil Sukhdeorao Bonde (Maharashtra), Shri Banshilal Gurjar (Madhya Pradesh), Shri S. Selvaganabathy (Puducherry), Shri Devendra Pratap Singh (Chhattisgarh), Shrimati Sumitra Balmik (Madhya Pradesh), Shri Manan Kumar Mishra (Bihar), Shri Dhananjay Bhimrao Mahadik (Maharashtra), Dr. Kavita Patidar (Madhya Pradesh), Shri Satnam Singh Sandhu (Nominated), Shri P. Wilson (Tamil Nadu) and Dr. Sasmit Patra (Odisha).

Shri A. A. Rahim.

Demand to ensure work-life balance in the Public Banking Sector

SHRI A. A. RAHIM (Kerala): Sir, I would like to share four heartbreaking incidents from different parts of our country. “I am not able to bear it anymore. I have lost the will to live”, the bank employee told a superior officer over the phone while committing suicide in Gujarat. A Chief Manager of Union Bank hanged himself. He wrote a suicide note stating, “The staff should not be assigned impossible targets and terrorized, or else others like me, will also be driven to suicide.” A Branch Manager in Tamil Nadu ended his life leaving behind his one year old daughter. A 38-year old bank manager hanged herself inside a bank at Kannur in Kerala. In her death note, she wrote, “I am unable to cope with the work pressure.” Sir, these are some heartbreaking incidents between 2021 and 2024. This list is endless. Over the last decade, around 500 bank employees across India have lost their lives due to work-related stress, harassment and workplace abuse. My colleagues, please have a look at the public sector banks in your surroundings. You kindly look; even at the night time, bank employees would be working there. The bank employees are exhausted, overburdened and chronically understaffed. I will give you a data. As per the data provided in the Lok Sabha, as on

Contents Page

June, 2025, 32,567 posts are lying vacant in public sector banks only. The number of business and branches of public sector banks is increasing, but the number of staff is decreasing. What is the fundamental duty and intention of the Indian public banking sector? It has been drastically changed. What is the primary objective of Indian banking sector? It should be to make financial transactions easier for the common people, provide loans, and ensure their financial security. Now it has become secondary. Now, unfortunately, the public sector banks are functioning as a market for third-party products of Indian and foreign corporate. What are the third-party products? Third party products mean private insurance, mutual funds, etc. Unrealistic targets are assigned to them to sell third-party products. In addition, targets related to Government schemes like Atal Pension Yojana and Sukanya Samriddhi Yojana are also imposed. Many employees are forced not to leave the bank even at night without achieving their daily targets. Hence, stop the slavery in the Indian public banking sector.

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shri A. A. Rahim: Prof. Manoj Kumar Jha (Bihar), Shrimati Priyanka Chaturvedi (Maharashtra), Shri Prakash Chik Baraik (West Bengal), Shri Subhasish Khuntia (Odisha), Shri Haris Beeran (Kerala), Shri Sandosh Kumar P (Kerala), Shri Javed Ali Khan (Uttar Pradesh), Shri Meda Raghunadha Reddy (Andhra Pradesh), Shrimati Rajathi (Tamil Nadu), Shri R. Girirajan (Tamil Nadu), Shri Sanjay Yadav (Bihar), Shri Niranjan Bishi (Odisha), Shrimati Jebi Mather Hisham (Kerala), Dr. John Brittas (Kerala), Dr. Sasmit Patra (Odisha), Shri P. Wilson (Tamil Nadu), Dr. V. Sivadasan (Kerala) and Shri Saket Gokhale (West Bengal).

Now, Shri Rajeev Shukla.

Concern over threats, security risks and need for regulation of Artificial Intelligence and Deepfake Technology

श्री राजीव शुक्ला (छत्तीसगढ़): माननीय सभापति महोदय, मैं एक ऐसा मुद्दा उठाना चाहता हूँ, जो अब भविष्य का नहीं, बल्कि वर्तमान का संकट बन चुका है। वह है - एआई आधारित डीपफेक और फेक वीडियो का अनियंत्रित फैलाव। आज हालत यह है कि एक आम व्यक्ति भी मोबाइल पर ऐप डाउनलोड करके किसी भी इंसान का चेहरा, आवाज और हावभाव हूबहू कॉपी कर सकता है। ऐसे वीडियो इतने असली लगते हैं कि असली और नकली में फर्क करना मुश्किल हो जाता है। इससे सिर्फ किसी एक व्यक्ति की प्रतिष्ठा नहीं, समाज के भरोसे तक की बुनियाद हिल जाती है। सर, मेरे साथ ही कल यह हुआ। पाकिस्तान के टीवी चैनलों ने वर्ल्ड कप को लेकर मेरे बयान में दो सेंटेंस गलत जोड़कर डाल दिए, फिर मुझे खंडन जारी करना पड़ा। तो यह सब तरफ से धुआंधार हो रहा है।

Contents Page

महोदय, पिछले कुछ समय में मैंने देखा है कि राजनीतिक नेताओं के डीपफेक बनाए गए, चुनावों के दौरान फर्जी बयान गढ़े गए, महिलाओं के साथ छेड़छाड़ कर उनकी तस्वीरें अश्लील रूप में डाल दी गईं और कई जगहों पर साम्प्रदायिक तनाव बढ़ाने के लिए भी डीपफेक का इस्तेमाल हुआ। यह सिर्फ डिजिटल शरारत नहीं है, बल्कि यह लोकतंत्र और सामाजिक सौहार्द को बिगाड़ने के लिए खतरनाक कदम है। सबसे बड़ी समस्या यह है कि डीपफेक फैलता बहुत तेज है और पकड़ा बहुत देर से जाता है। एक असली वीडियो को वायरल होने में जितना समय लगता है, फेक वीडियो उससे कहीं ज्यादा तेजी से फैल जाता है और एक बार वायरल हो गया, तो बाद में खंडन करने से भी नुकसान की कोई भरपाई नहीं होती। आज हमारे पास ऐसी कोई तकनीक नहीं है, जो देशव्यापी स्तर पर रियल टाइम में डीपफेक को पकड़े। कोई ऐसा नोडल तंत्र नहीं है, जो तुरंत कार्रवाई करे। प्लेटफॉर्म अपनी मर्जी से काम करते हैं और सामान्य आदमी कहीं जाकर शिकायत करे, तो सुनवाई नहीं होती है। खास तौर पर महिलाएं इसकी विक्टिम बन रही हैं। उनकी सहमति के बिना एआई जेनरेटेड न्यूड फोटोज़ तक बना दिए जाते हैं। महोदय, यह भी सच है कि जितनी तेजी से एआई फेक तैयार हो रहे हैं, उतनी तेजी से लोगों का भरोसा असली वीडियो पर भी कम हो रहा है। कल को अगर कोई मंत्री, कोई अधिकारी, कोई जज या कोई नागरिक असल में भी कुछ बोलेगा, तो लोग कहेंगे कि यह डीपफेक है। ऐसे में लोकतंत्र की जवाबदेही ही खत्म हो जाएगी। इसलिए मैं सरकार से आग्रह करता हूँ कि डीपफेक की पहचान के लिए एक राष्ट्रीय एआई निर्मित कंटेंट मॉनिटरिंग एजेंसी बनाई जाए, प्लेटफॉर्म्स के लिए अनिवार्य वॉटरमार्किंग और डिस्क्लोजर नियम तय हों, महिलाओं के खिलाफ एआई आधारित अपराधों के लिए सख्त और अलग श्रेणी का कानून बने और युवाओं को इस नए खतरे से बचाने के लिए डिजिटल साक्षरता और जागरूकता अभियान चलाए जाएं। एआई की रफ्तार से कानून नहीं चल रहे हैं और इसी वजह से समाज को नुकसान हो रहा है। सरकार को इस पर तत्काल कदम उठाने होंगे।

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shri Rajeev Shukla: Shri Sandosh Kumar P (Kerala), Shri Sukhendu Sekhar Ray (West Bengal), Prof. Ram Gopal Yadav (Uttar Pradesh), Shri Neeraj Dangi (Rajasthan), Shrimati Priyanka Chaturvedi (Maharashtra), Shri Ashok Singh, (Madhya Pradesh), Shri Haris Beeran (Kerala), Shrimati Jaya Amitabh Bachchan (Uttar Pradesh), Shrimati Sonia Gandhi (Rajasthan), Shri Pramod Tiwari (Rajasthan), Shri Samik Bhattacharya (West Bengal), Shri Prakash Chik Baraik (West Bengal), Shri Mohammed Nadimul Haque (West Bengal), Shri Madan Rathore (Rajasthan), Shri Prem Chand Gupta (Bihar), Shri Sanjay Singh (NCT Delhi), Shri Mukul Balkrishna Wasnik (Rajasthan),Shri Rwngwra Narzary (Assam), Shri R. Girirajan (Tamil Nadu), Shri Niranjan Bishi (Odisha), Shrimati Jebi Mather Hisham (Kerala), Shri A. A. Rahim (Kerala), Shri Anil Kumar Yadav Mandadi (Telangana), Dr. John Brittas (Kerala), Dr. Sasmit Patra (Odisha), Shri Imran Pratapgarhi (Maharashtra), Shri P. Wilson (Tamil Nadu), Shri Gurwinder Singh

Oberoi (Jammu & Kashmir), Dr. V. Sivadasan (Kerala) and Shri Saket Gokhale (West Bengal).

Now, Shrimati Seema Dwivedi.

Demand for operation of Train No. 14207 Padmavat Express from Janghai Junction

श्रीमती सीमा द्विवेदी (उत्तर प्रदेश): आदरणीय सभापति महोदय, मैं आपके माध्यम से सरकार का ध्यान उत्तर प्रदेश में जनपद जौनपुर के जंघई जंक्शन की एक अत्यंत महत्वपूर्ण जनसमस्या की ओर आकर्षित करना चाहती हूँ। माननीय महोदय, ट्रेन संख्या 14207 पद्मावत एक्सप्रेस, जो वर्तमान में प्रतापगढ़ से नई दिल्ली के बीच संचालित है, यदि इसे जंघई जंक्शन से प्रारंभ कर दिया जाए, तो प्रयागराज, जौनपुर और भदोही तीनों जनपदों के यात्रियों को सीधी और सुगम रेल सुविधा प्राप्त हो सकेगी। जंघई जंक्शन एक प्रमुख रेल जंक्शन होने के बावजूद भी नई दिल्ली के लिए सीधी ट्रेन सेवा से वंचित है, जिससे प्रतिदिन यात्रियों को गंभीर असुविधाओं का सामना करना पड़ता है। अतः सभापति महोदय, मैं आपके माध्यम से सरकार का ध्यान इस ओर आकर्षित करना चाहती हूँ कि जनहित एवं क्षेत्रीय आवश्यकताओं को ध्यान में रखते हुए पद्मावत एक्सप्रेस को जंघई जंक्शन से संचालन पर अपनी सहमति प्रदान करने की कृपा करें। धन्यवाद।

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shrimati Seema Dwivedi: Dr. Kavita Patidar (Madhya Pradesh), Shrimati Geeta alias Chandraprabha (Uttar Pradesh), Dr. Kalpana Saini (Uttarakhand), Shrimati Sumitra Balmik (Madhya Pradesh), Dr. Sumer Singh Solanki (Madhya Pradesh), Shrimati Sangeeta Yadav (Uttar Pradesh), Shrimati Darshana Singh (Uttar Pradesh), Shri R. Girirajan (Tamil Nadu), Shri A. A. Rahim (Kerala) and Dr. Sasmit Patra (Odisha).

Now, Shri Niranjan Bishi.

Demand to address exploitation of migrant labourers in respect of Odisha

श्री निरंजन बिशी (ओडिशा): माननीय सभापति महोदय, ओडिशा तथा पश्चिम ओडिशा, कौशलांचल, केबीके, दक्षिणी ओडिशा के जो दादन श्रमिक हैं, प्रवासी मजदूर हैं, उनकी गंभीर स्थिति पर मैं इस सदन का ध्यान आकर्षित करना चाहता हूं। यह अनस्किल्ड लेबरर, दादन श्रमिक, प्रवासी मजदूर, जो देश के विभिन्न राज्यों में काम करते हैं, उन्हें सुरक्षा, सम्मान, मजदूरी और न्याय नहीं मिल रहा है। महोदय, गरीबी, बेरोजगारी, कृषि संकट और बार-बार आने वाली प्राकृतिक आपदाओं के कारण ओडिशा से लगभग 10 लाख मजदूर, दादन श्रमिक हर वर्ष काम की तलाश में पलायन करते हैं। वे निर्माण क्षेत्र विशेष करके ईंट भट्ठों में काम करते हैं। इसके अलावा वे फैक्ट्री में, खदानों में 16 से 18 घंटा कठिन परिस्थितियों में काम करते हैं। सबसे चिंताजनक बात यह है कि हाल के वर्षों में 500 से अधिक ओडिशा, पश्चिम ओडिशा, कौशलांचल के जो दादन श्रमिक हैं, प्रवासी मजदूर हैं, वे काम के दौरान विभिन्न राज्यों में मृत्यु के शिकार भी

Contents Page

हुए हैं। अधिकांश मामलों में परिवारों को उचित मुआवजा नहीं मिलता है और कई मौतों को आधिकारिक तौर पर कार्यस्थल दुर्घटना के रूप में दर्ज भी नहीं किया जाता है। यह बेहद अन्यायपूर्ण है। हालांकि, अंतरराज्यीय प्रवासी मजदूर अधिनियम और न्यूनतम मजदूरी कानून मौजूद हैं, लेकिन उनका सही क्रियान्वयन नहीं होता है। महोदय, जो अधिकतर मजदूर, दादन श्रमिक हैं, प्रवासी मजदूर हैं, वे पंजीकृत नहीं होते हैं। उनके पास पहचान पत्र नहीं है। उन्हें राशन नहीं मिलता है, स्वास्थ्य सुविधा नहीं मिलती है और बीमा लाभ भी नहीं मिलता है। महिलाएँ और बच्चे विशेष रूप से शोषण और तस्करी के जोखिम में हैं। महोदय, ये मजदूर स्कूल, कॉलेज, हॉस्पिटल, रोड, ब्रिज, बिल्डिंग, फैक्ट्री, इंडस्ट्री सब बनाते हैं, लेकिन वे असुरक्षित और उपेक्षित हैं। यह केवल श्रम का मुद्दा नहीं है, बल्कि मानव अधिकार का गंभीर प्रश्न है। प्रवासी मजदूर, दादन श्रमिक, अनस्किल्ड लेबरर की सुरक्षा हमारी संवैधानिक जिम्मेदारी भी है।

महोदय, इसीलिए मैं सरकार से आग्रह करता हूं कि प्रवासी मजदूरों का राष्ट्रीय डेटाबेस बनाया जाए, उनका पंजीकरण किया जाए और श्रम कानून का कड़े से कड़ा पालन सुनिश्चित किया जाए। इसके अलावा वन नेशन वन राशन कार्ड और आयुष्मान भारत या बीएसकेवाई स्कीम्स की पोर्टेबिलिटी लागू की जाए। महिलाओं और बच्चों के लिए विशेष सुरक्षा व्यवस्था का प्रबंध किया जाए। ओडिशा में स्थानीय रोजगार योजना बढ़ाई जाए, तो यह दादन श्रमिक समस्या है, दादन चालान होता है, इसका समाधान हो सकेगा।

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shri Niranjan Bishi: Shri Ramji (Uttar Pradesh), Shri R. Girirajan (Tamil Nadu), Shri Sanjay Yadav (Bihar), Shri Prakash Chik Baraik (West Bengal), Shri A. A. Rahim (Kerala), Dr. John Brittas (Kerala), Dr. Sasmit Patra (Odisha), Shrimati Sulata Deo (Odisha), Shri P. Wilson (Tamil Nadu), Dr. V. Sivadasan (Kerala), Shri Saket Gokhale (West Bengal), Shrimati Rajathi (Tamil Nadu), Shri Meda Raghunadha Reddy (Andhra Pradesh) and Shri Subhasish Khuntia (Odisha).

Shrimati Darshana Singh.

Need for expanding Cheetah conservation initiatives in Uttar Pradesh

श्रीमती दर्शना सिंह (उत्तर प्रदेश): सभापति महोदय, आपने मुझे शून्य काल में बोलने का अवसर दिया, इसके लिए आपका बहुत आभार। माननीय सभापति महोदय, आज मैं शून्य काल के माध्यम से उत्तर प्रदेश में प्रोजेक्ट चीता के विस्तार की संभावनाओं पर अपना विषय रखना चाहती हूं। महोदय, माननीय प्रधान मंत्री, श्री नरेन्द्र मोदी जी का मानना है कि विकास तभी सार्थक है, जब वह प्रकृति के साथ संतुलन बनाकर किया जाए। महोदय, हाल ही में वन्य जीव संरक्षण के क्षेत्र में एक अच्छी खबर सामने आई है। माननीय प्रधान मंत्री, श्री नरेन्द्र मोदी जी के नेतृत्व में प्रोजेक्ट चीता के जरिए चीतों की भारत में वापसी हुई है। 17 सितंबर, 2022 को कूनो राष्ट्रीय उद्यान से शुरू हुई यह पहल आज पूरी दुनिया में सराहना और चर्चा का विषय बनी हुई है। यह इसलिए भी खास

Contents Page

है, क्योंकि भारत में चीतों को साल 1952 में विलुप्त घोषित कर दिया गया था। माननीय प्रधान मंत्री जी के प्रयास से करीब 70 साल के बाद आज वे फिर से हमारे देश में लौट आए हैं और यहां सुरक्षित रह रहे हैं। इससे यह साबित होता है कि सही योजना और लगातार देखभाल से चीते भारत के माहौल में आराम से रह सकते हैं। महोदय, अब समय आ गया कि उत्तर प्रदेश जैसे बड़े और प्राकृतिक संसाधनों से समृद्ध राज्य में भी चीतों के संरक्षण की संभावनाओं पर गंभीरता से विचार किया जाए। उत्तर प्रदेश का वन्य जीव संरक्षण का इतिहास पुराना और समृद्ध रहा है। राज्य में पहले से ही कई महत्वपूर्ण वन्य जीव क्षेत्र मौजूद हैं, जो जैव विविधता के संरक्षण में अहम भूमिका निभा रहे हैं। ऐसे में उत्तर प्रदेश में चीता के संरक्षण की अच्छी संभावनाएं हैं।

सभापति महोदय, चीता केवल एक वन्य जीव नहीं है, बल्कि हमारे पारिस्थितिकी तंत्र के संतुलन का भी प्रतीक है। चीतों की मौजूदगी से जंगलों में शाकाहारी वन्य जीवों की संख्या संतुलित रहती है, जिससे वनों का प्राकृतिक संतुलन बना रहता है। इससे जैव विविधता को संरक्षण मिलता है और वन क्षेत्रों की सेहत भी बेहतर रहती है।

सभापति महोदय, उत्तर प्रदेश में यदि चीता संरक्षण की पहल की जाती है, तो इससे राज्य की पहचान राष्ट्रीय और अंतर्राष्ट्रीय स्तर पर और मजबूत होगी और इससे उत्तर प्रदेश वन्य जीव संरक्षण के क्षेत्र में एक अग्रणी राज्य के रूप में उभरेगा। चीता संरक्षण से स्थानीय युवाओं को रोजगार के नए अवसर मिलेंगे। इससे इकोटूरिज्म को बढ़ावा मिलेगा और होटल, होम स्टे, परिवहन तथा हस्तशिल्प जैसे क्षेत्रों में लोगों की आय बढ़ेगी।

माननीय सभापति महोदय, मैं इस सदन के माध्यम से माननीय वन एवं पर्यावरण मंत्री जी से आग्रह करती हूं कि उत्तर प्रदेश में चीता संरक्षण की अच्छी संभावनाओं को देखते हुए प्रोजेक्ट चीता के विस्तार पर सकारात्मक रूप से विचार किया जाए। यह पहल उत्तर प्रदेश के पर्यावरण संरक्षण के लिए एक क्रांतिकारी कदम होगी, धन्यवाद।

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shrimati Darshana Singh: Shri Ramji (Uttar Pradesh), Dr. Medha Vishram Kulkarni (Maharashtra), Shri R. Girirajan (Tamil Nadu), Shri Neeraj Dangi (Rajasthan), Shri Satnam Singh Sandhu (Nominated), Dr. Sasmit Patra (Odisha), Dr. Sumer Singh Solanki (Madhya Pradesh), Dr. Kavita Patidar (Madhya Pradesh), Shri Dhananjay Bhimrao Mahadik (Maharashtra), Shrimati Sangeeta Yadav (Uttar Pradesh), Shrimati Geeta alias Chandraprabha (Uttar Pradesh), Shri Banshilal Gurjar (Madhya Pradesh), Dr. Bhim Singh (Bihar), Shri Surendra Singh Nagar (Uttar Pradesh), Shri Maharaja Sanajaoba Leishemba (Manipur), Shri Kanad Purkayastha (Assam), Shri Samik Bhattacharya (West Bengal), Shri Mayankkumar Nayak (Gujarat) Dr. Kalpana Saini (Uttarakhand), and Shri Devendra Pratap Singh (Chhattisgarh).

Shriman Manas Ranjan Mangaraj.

Contents Page

Concern over the prolonged non-revision of coal royalty rates and financial loss to Odisha

SHRI MANAS RANJAN MANGARAJ (Odisha): Sir, my subject is coal royalty injustice to Odisha. Sir, I rise during Zero Hour to draw the attention of the Government towards serious injustice being done to the State of Odisha in the matter of coal royalty. It is deeply concerning that coal royalty rates have not been revised for the last 10 years, despite continuous growth in coal production, rising inflation and increasing operational costs. This prolonged neglect has resulted in an annual loss of nearly Rs.10,000 crores to the State, severely affecting its financial capacity for development and welfare. Sir, Odisha is one of the leading coal-producing States in the country and plays a crucial role in ensuring national energy security and industrial growth. While the nation benefits immensely from its rich mineral resources, the people of Odisha continue to pay a heavy price. Large-scale mining has led to environmental degradation, deforestation, pollution of air and water, and displacement of thousands of tribal and rural families, causing loss of livelihoods and social disruption. Despite bearing these long-term social and ecological costs, Odisha has not received fair compensation. This reflects an imbalance in our federal structure and undermines the principle of cooperative federalism. Sir, a resource-rich State should not remain economically deprived while contributing significantly to national progress. I, therefore, urge the Government to immediately revise coal royalty rates, link them with market prices and inflation, and ensure timely and just compensation to Odisha. This step is essential for sustainable development, social justice, and strengthening the spirit of federalism. Thank you, Sir.

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shri Manas Ranjan Mangaraj: Shri Subhasish Khuntia (Odisha), Shrimati Rajathi (Tamil Nadu), Shri Prakash Chik Baraik (West Bengal), Shri Niranjan Bishi (Odisha), Dr. Sasmit Patra (Odisha), Shri R. Girirajan (Tamil Nadu), Dr. John Brittas (Kerala), Shri A. A. Rahim (Kerala) and Shrimati Sulata Deo (Odisha).

Shrimati Maya Naroliya.

Concern over the mining activities and associated environmental and social issues in Madhya Pradesh

श्रीमती माया नारोलिया (मध्य प्रदेश): माननीय सभापति महोदय, आपका धन्यवाद कि आपने शून्य काल में हमें बोलने का अवसर प्रदान किया। माननीय सभापति महोदय, मैं आपके माध्यम से

Contents Page

सरकार का ध्यान मध्य प्रदेश के खनन क्षेत्र की ओर आकर्षित करना चाहती हूं। यह राज्य कोयला, चूना पत्थर, मैंगनीज, बॉक्साइट और हीरे जैसे समृद्ध खनिज संसाधनों से संपन्न है, जो इसकी अर्थव्यवस्था में महत्वपूर्ण योगदान करते हैं। इन संभावनाओं के बावजूद राज्य के कई खनन प्रभावित जिलों को पर्यावरणीय क्षरण, भूमि अधिग्रहण में देरी, प्रभावित परिवारों के अपर्याप्त पुनर्वास और स्थानीय रोजगार के अवसरों की कमी जैसी गंभीर चुनौतियों का सामना करना पड़ता है। जिला खनिज निधि (डीएमएफ) के तहत कल्याणकारी योजनाओं का कार्यान्वयन असमान रहा है, जिसके कारण खनन प्रभावित समुदायों, विशेषकर आदिवासी और ग्रामीण क्षेत्रों में योजनाओं का लाभ समय पर और प्रभावी रूप से नहीं पहुंच पाता है। अवैध खनन निगरानी में पारदर्शिता की कमी और ग्राम सभाओं की निर्णय प्रक्रिया में सीमित भागीदारी भी सतत खनन प्रथाओं को प्रभावित कर रही है। इसके अलावा, खनिज समृद्ध क्षेत्रों में मूल्य संवर्धन, कौशल विकास और डाउनस्ट्रीम उद्योगों को बढ़ावा देने की भी बहुत आवश्यकता है, जो पूरे तरीके से इस कार्य के सफल होने में और इसे क्रियान्वित करने में सहायक होगी, जिससे स्थानीय आर्थिक सशक्तिकरण और समावेशी विकास के अवसर प्राप्त होंगे।

मैं सरकार से विनम्रनतापूर्वक अनुरोध करती हूँ कि मध्य प्रदेश में खनन गतिविधियों की प्रभावी निगरानी सुनिश्चित की जाए। DMF निधियों का समय पर और पारदर्शी उपयोग हो, पर्यावरणीय सुरक्षा उपायों को मजबूत किया जाए और स्थानीय समुदायों की सक्रिय भागीदारी सुनिश्चित की जाए। इसके अतिरिक्त, कौशल विकास, downstream उद्योगों को समर्थन और स्थायी आजीविका के अवसर उपलब्ध कराने के उपाय किए जाएं, ताकि खनिज संसाधनों का विकास समावेशी, पर्यावरणीय रूप से जिम्मेदार और क्षेत्रीय संतुलन विकास में परिवर्तित हो, धन्यवाद।

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shrimati Maya Naroliya : Dr. Sasmit Patra (Odisha), Shri A. A. Rahim (Kerala), Shri R. Girirajan (Tamil Nadu), Dr. John Brittas (Kerala), Shri Sat Paul Sharma (Jammu & Kashmir), Shri Satnam Singh Sandhu (Nominated), Shri P. Wilson (Tamil Nadu), Shrimati Rajathi (Tamil Nadu), Shri Rajib Bhattacharjee (Tripura), Shri Ramji (Uttar Pradesh), Shri Khiru Mahto (Bihar) and Shri Kanad Purkayastha (Assam).

Shrimati Mamata Mohanta; not present. Dr. John Brittas

Concern over the implementation of the four Labour Codes

DR. JOHN BRITTAS (Kerala): Sir, I crave the indulgence of this House, through you. A historic nationwide general strike is underway, even as the Parliament is sitting. Crores of workers, employees, farmers, agricultural workers, from Government offices to remote mines, are on the path of strike. Sir, the slogans include withdrawal of four controversial anti-Labour Codes, to the restoration of MNREGA. All the

Contents Page

Central Trade Unions, except BMS, have joined the strike. Even the BMS has serious reservations with these four Labour Codes, and many of the BMS-associated workers have joined the strike.

Sir, the hard-fought and hard-won rights of the workers are snatched away in the form of Labour Codes. In the name of flexibility, you want to usher in contract labour, hire and fire. You should not be blaming the workers for stagnation in the industrial manufacturing sector. It is because of the haphazard policies of this Government. Sir, the slogans of the strike also include upholding the sovereignty of this nation, to protect the farmers.*

MR. CHAIRMAN: Please stick to your subject. You are deviating from your subject.

DR. JOHN BRITTAS: *

MR. CHAIRMAN: You have to speak about four Labour Codes but ...*(Interruptions)*... Is it coming under this?

DR. JOHN BRITTAS: Sir, this also comes there.

MR. CHAIRMAN: Please stick to your subject. ...(*Interruptions*)...

DR. JOHN BRITTAS: Sir, this is also one of the slogans of the general strike. So I am referring to the different slogans that are being raised by workers, farmers, agricultural workers, employees. ...*(Interruptions)*... The protest of the workers is not only for their rights but the rights of average citizen of this country. ...*(Interruptions)*...

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Dr. John Brittas: Shri Niranjan Bishi (Odisha), Dr. Sasmit Patra (Odisha), Shri A. A. Rahim (Kerala), Shri R. Girirajan (Tamil Nadu), Shrimati Jebi Mather Hisham (Kerala), Shri Subhas Chandra Bose Pilli (Andhra Pradesh), Shri P. Wilson (Tamil Nadu), Shri Saket Gokhale (West Bengal), Shri Javed Ali Khan (Uttar Pradesh), Shri Narain Dass Gupta (NCT Delhi), Dr. V. Sivadasan (Kerala), Shri Sanjay Singh (NCT Delhi), Shri Prem Chand Gupta (Bihar), Shri Sandosh Kumar P (Kerala), Shrimati Rajathi (Tamil Nadu), Shrimati Sonia Gandhi (Rajasthan), Shri Pramod Tiwari (Rajasthan), Shri Gurwinder Singh Oberoi (Jammu & Kashmir), Prof. Manoj Kumar Jha (Bihar) and Shri Haris Beeran (Kerala).

Now, Dr. Medha Vishram Kulkarni.

* Not recorded.

Contents Page

Need to strengthen the rainwater harvesting mechanisms in Pune

डा. मेधा विश्राम कुलकर्णी (महाराष्ट्र)ः माननीय सभापति महोदय, आपने मुझे शून्य काल में बोलने का जो अवसर दिया है, इसके लिए आपका धन्यवाद। मेरा आज का शून्य काल का विषय पुणे शहर सहित महाराष्ट्र के सभी शहरी क्षेत्रों, जहां वर्षा जल संचयन की लगातार उपेक्षा हो रही है, उनके बारे में और संचयन की क्षमता बढ़ाने की आवश्यकता के बारे में है।

माननीय महोदय, पुणे शहर में औसतन पर्याप्त वर्षा हर साल होती है, लेकिन गर्मियों में पानी का बहुत ही ज़्यादा, भीषण संकट हो जाता है और वर्षा काल में बाढ़ का संकट हो जाता है। अनियंत्रित शहरीकरण और तेजी से बढ़ते कंक्रीटीकरण की वजह से प्राकृतिक जल-निकासी मार्ग ही बंद हो रहे हैं। महोदय, खुले भू-भाग समाप्त हो रहे हैं, सार्वजनिक जगहों में tiles और concrete लगाये जा रहे हैं, रास्ते all to all tar road हो रहे हैं, फुटपाथ पर भी concrete लगाया जा रहा है। इसकी वजह से भू-जल संधारण के बहुत सारे ऐसे नैसर्गिक मार्ग बंद हो रहे हैं।

इमारतें बनने के समय, नए कंस्ट्रक्शन के समय rain water harvesting मेंडेटरी किया गया है, लेकिन कंप्लीशन सर्टिफिकेट मिलने तक ही rainwater harvesting प्रकल्प चलता है, बाद में उस पर स्थानीय प्रशासन कोई निगरानी नहीं रखता और मॉनिटरिंग नहीं करता, पनिशमेंट भी नहीं होती है। पुराने रिहायशी क्षेत्रों में बड़े बुजुर्ग बड़ा खर्च करके rainwater harvesting प्रकल्प नहीं करना चाहते, वे इस स्थिति में नहीं हैं। आज महाराष्ट्र में जो भूजल इस्तेमाल हो रहा है, वह साढ़े तीन सौ साल पुराना शिवकालीन पानी योजना का है।

माननीय महोदय, भूजल राज्य की संपत्ति है। मैं जब कोथरूड की एमएलए थी, पुणे की एमएलए थी, तब एमएलए फंड में बदलाव लाकर मैंने 50 से भी ज्यादा सोसाइटीज़ में rainwater harvesting प्रकल्प किए थे और उसका pre और post ऑडिट किया था। माननीय महोदय, उससे बहुत ही अच्छा रिजल्ट निकला था। हम यह कहते हैं कि अगला युद्ध पानी की कमतरता की वजह से होने वाला है, तो इस पर उपाय करने के लिए rainwater harvesting मेंडेटरी होना चाहिए।

माननीय महोदय, मैं यह अनुरोध करती हूँ कि जैसे एमएलए फंड rain water harvesting के लिए अनुमोदित किया गया है, वैसे ही एमपीलैड फंड भी rain water harvesting के लिए अनुमोदित किया जाए। यह मेरा अनुरोध है और मेरी माँग है, जिससे राष्ट्रीय एवं राज्य की संपत्ति में वृद्धि हो सकती है और बाढ़ तथा कम पानी की समस्या भी कम हो सकती है। न्यू कंस्ट्रक्शन के लिए rainwater harvesting को मेंडेटरी किया जाए और उसकी मॉनिटरिंग की जाए। सार्वजनिक क्षेत्रों में न्यू टेक्नोलॉजी का इस्तेमाल करके भूजल संधारण आवश्यक किया जाए - ये मेरी माँगें हैं, धन्यवाद।

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Dr. Medha Vishram Kulkarni: Shri Khiru Mahto (Bihar), Dr. Sumer Singh Solanki (Madhya Pradesh), Shri Niranjan Bishi (Odisha), Dr. Sasmit

Contents Page

Patra (Odisha), Shrimati Sangeeta Yadav (Uttar Pradesh), Shri Sadanand Mhalu Shet Tanavade (Goa), Dr. John Brittas (Kerala), Shri R. Girirajan (Tamil Nadu), Shrimati Darshana Singh (Uttar Pradesh), Dr. Meenakshi Jain (Nominated), Shri Mayankkumar Nayak (Gujarat), Shri Sat Paul Sharma (Jammu & Kashmir), Shri Kanad Purkayastha (Assam), Shri Rajib Bhattacharjee (Tripura), Shrimati Maya Naroliya (Madhya Pradesh), Dr. Kavita Patidar (Madhya Pradesh), Shri Samik Bhattacharya (West Bengal), Shri Dhananjay Bhimrao Mahadik (Maharashtra), Shri Narain Dass Gupta (NCT Delhi) and Shri Rajib Bhattacharjee (Tripura).

Shrimati Renuka Chowdhury – not present. Shri Manan Kumar Mishra.

Need for Central Government schemes for development of pilgrimage sites and overall development of Buxar in Bihar

श्री मनन कुमार मिश्र (बिहार): माननीय सभापति महोदय, मैं आपके माध्यम से केंद्र सरकार का ध्यान बिहार राज्य के बक्सर जिले में स्थित ऐतिहासिक और पौराणिक महत्व के तीर्थ स्थलों तथा बक्सर क्षेत्र के समग्र विकास की ओर आकर्षित करना चाहता हूँ। बक्सर क्षेत्र प्राचीन काल से ही धार्मिक, सांस्कृतिक और आध्यात्मिक दृष्टि से अत्यंत महत्वपूर्ण रहा है। यहाँ स्थित रामरेखा घाट, सिद्धाश्रम, वामनेश्वर मंदिर (वामन अवतार स्थल), नाथ बाबा मंदिर, ब्रह्मेश्वर स्थान मंदिर सहित अनेक ऐसे तीर्थ स्थल हैं, जिनका उल्लेख हमारे धार्मिक ग्रंथों एवं ऐतिहासिक स्रोतों में मिलता है।

मान्यवर, देश के अन्य प्रमुख तीर्थस्थलों जैसे अयोध्या, काशी, उज्जैन और द्वारका की भांति बक्सर भी एक बहुत ही महत्वपूर्ण क्षेत्र बनने की पूर्ण क्षमता रखता है, किंतु दुर्भाग्यवश आज तक इन तीर्थस्थलों के समग्र विकास, आधारभूत सुविधाओं, धार्मिक पर्यटन अवसंरचना, आवागमन, स्वच्छता एवं श्रद्धालुओं की सुविधा हेतु कोई समर्पित और व्यापक योजना प्रभावी रूप से लागू नहीं की गई है।

इसके साथ-साथ बक्सर क्षेत्र के समग्र विकास को लेकर भी जनता को यह जानना आवश्यक है कि केंद्र सरकार के पास इस क्षेत्र में पर्यटन आधारित विकास, सड़क एवं परिवहन, रोजगार सृजन, स्थानीय अर्थव्यवस्था को सशक्त करने तथा आधारभूत ढांचे के विकास हेतु कौन-कौन सी योजनाएँ प्रस्तावित या संचालित हैं।

अतः सरकार से मेरा आग्रह है कि अन्य तीर्थ स्थलों के साथ-साथ बक्सर क्षेत्र का समुचित विकास किया जाए, इससे न केवल धार्मिक पर्यटन को बढ़ावा मिलेगा, बल्कि स्थानीय लोगों के लिए रोजगार के नए अवसर भी सृजित होंगे, क्षेत्र की सामाजिक-आर्थिक स्थिति भी सुधरेगी और बिहार का भी विकास होगा, धन्यवाद।

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shri Manan Kumar Mishra: Shrimati Darshana Singh (Uttar

Contents Page

Pradesh), Shri Satnam Singh Sandhu (Nominated), Dr. Sasmit Patra (Odisha), Shri R. Girirajan (Tamil Nadu), Shri P. Wilson (Tamil Nadu), Shrimati Sumitra Balmik (Madhya Pradesh), Dr. Kavita Patidar (Madhya Pradesh), Dr. Meenakshi Jain (Nominated), Dr. Bhim Singh (Bihar) and Dr. V. Sivadasan (Kerala).

Shri K. Vanlalvena.

Demand to declare new National Highways in the State of Mizoram

SHRI K. VANLALVENA (Mizoram): Hon. Chairman, Sir, I would like to raise the issue of urgent need to declare new National Highways in the State of Mizoram. Sir, there are two existing State Highways in the Hnahthial district in the State of Mizoram, namely Hnahthial - Tarpho- Khawhri- Cherhlun - Thingsai - Bualpui 'H'- Saisihchhuah Indo- Myanmar border point, and Hnahthial-Tupui 'D' - Darzo - S. Vanlaiphai - Sangau - Pangkhua - Saisihchhuah Indo-Myanmar border point.

The Government of Myanmar had already constructed two lane roads from the capital of Chin State Hakha upto Saisihchchuah which is located at the Indo-Myanmar border, in 2020. In the meantime, the Government of India has not yet constructed any connectivity of this important border point although the Ministry of Commerce and Industry, Government of India, had declared a *border haat* at this important border junction.

Although the Ministry of Commerce and Industry, the Government of India, has declared border *haat* at this border junction. Hon. Chairman, Sir, the construction of National Highways up to this border junction is an urgent need and it will play a very important role in enhancing the support to 'Act East Policy' for national security and defence logistic, for economic growth, trade opportunities and for the tribal people of Mizoram. Secondly, I would like to submit that the construction of a four-lane road from Aizawl city to the new Sairang Railway Station is urgently required. This is already a National Highway No.54. Since the station became operational last year, traffic movement between Sairang and Aizawl has increased significantly. The existing National Highway is no longer adequate to handle the growing number of vehicles commuting to and fro the railway station.

Therefore, I sincerely request the Union Government to kindly declare the proposed two roads of National Highways and to take necessary steps for construction of a four-lane road connecting Aizawl and Sairang Railway Station at the earliest. Thank you.

Contents Page

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shri K. Vanlalvena: Shri Kanad Purkayastha (Assam), Shri A. A. Rahim (Kerala), Dr. Sasmit Patra (Odisha), Shri R. Girirajan (Tamil Nadu), Shri P. Wilson (Tamil Nadu) and Dr. John Brittas (Kerala).

Shri Arun Singh.

Need for introduction of Metro Train/Rapid Rail Services in the Mathura-Vrindavan Religious Circuit

श्री अरुण सिंह (उत्तर प्रदेश): सभापति महोदय, मैं आपके माध्यम से सरकार का ध्यान विश्वविख्यात मथुरा-वृंदावन नगरी की ओर ध्यान दिलाना चाहता हूँ। सर, यह भगवान कृष्ण की जन्मस्थली भी है। यहाँ पर देश-विदेश से करोड़ों श्रद्धालु आते हैं और दर्शन करते हैं। इस धर्मनगरी का विशेष महत्व यह है कि यहाँ पर लोग पैदल परिक्रमा भी करते हैं और उसी के साथ-साथ, वे दंडवती परिक्रमा करते हैं, जमीन पर लेटकर परिक्रमा करते हैं। जब वे जमीन पर लेटकर परिक्रमा करते हैं, तो उनके शरीर में जो धूल लगती है, उससे उनका जीवन धन्य हो जाता है। यह कहावत है:

"मुक्ति कहे गोपाल से, मेरी मुक्ति बताओ।
ब्रज रज उड़ मस्तक लगे, मुक्ति मुक्त हो जाए।"

ब्रज की रज जब शरीर पर लगती है, तो मुक्ति भी मुक्त हो जाती है। वहाँ पर हजारों की संख्या में देश-विदेश से श्रद्धालु आते हैं और वे वहाँ लेटकर परिक्रमा लगाते हैं। सर, वहाँ पर यातायात की समस्या, ट्रैफिक की समस्या बहुत अधिक बढ़ रही है और वहाँ धीरे-धीरे श्रद्धालुओं की संख्या बहुत अधिक हो रही है। वहाँ पर बहुत सारी गाड़ियाँ, कारें आदि आ रही हैं, जिससे वहाँ पर ट्रैफिक जाम की समस्या उत्पन्न हो रही है। इसलिए मेरा निवेदन है कि वहाँ पर मेट्रो ट्रेन चलाई जाए, रैपिड ट्रेन चलाई जाए। हमारे प्रधान मंत्री, मोदी जी के नेतृत्व में आज 26 मेट्रो ट्रेंस चल रही हैं, जबकि पहले केवल 5 मेट्रो ट्रेनें ही चलती थीं। इस क्षेत्र में काफी तेजी से मेट्रो ट्रेन का विकास हुआ है। इससे श्रद्धालुओं एवं पर्यटकों को सुरक्षित,सुलभ एवं सुगम परिवहन उपलब्ध होगा, निजी वाहनों पर निर्भरता कम हो जाएगी और वे वहाँ पर अपनी प्राइवेट गाड़ी कम लेकर आएँगे। इससे वहाँ पर ट्रैफिक जाम एवं वायु प्रदूषण में उल्लेखनीय कमी आएगी। मेट्रो परियोजना से स्थानीय युवाओं को भी रोजगार मिलेगा। यह परियोजना धार्मिक आस्था और आधुनिक शहरी सुविधाओं से संतुलन का एक आदर्श उदाहरण बनेगी। इसलिए मैं निवेदन करता हूँ कि यहाँ पर ध्यान दिया जाए और वहाँ पर मेट्रो ट्रेन या रैपिड ट्रेन की सुविधा के बारे में विचार किया जाए, जिससे जो श्रद्धालु ब्रजनगरी में दंडवती परिक्रमा करते हैं, पैदल चलते हैं, उनको सुविधा प्राप्त हो और वे आनंद के साथ परिक्रमा कर सकें। यही मेरा आपसे निवेदन था। आपका बहुत-बहुत धन्यवाद।

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shri Arun Singh: Dr. Medha Vishram Kulkarni

Contents Page

(Maharashtra), Shri Niranjan Bishi (Odisha), Shrimati Sangeeta Yadav (Uttar Pradesh), Shri Sat Paul Sharma (Jammu & Kashmir), Shri Pradip Kumar Varma (Jharkhand), Shri Sadanand Mhalu Shet Tanavade (Goa), Shri Rameswar Teli (Assam), Shri Ghanshyam Tiwari (Rajasthan), Shri Madan Rathore (Rajasthan), Shri Subhash Barala (Haryana), Shri Baburam Nishad (Uttar Pradesh), Dr. Sasmit Patra (Odisha), Dr. Bhim Singh (Bihar),Shrimati Seema Dwivedi (Uttar Pradesh), Shri Manan Kumar Mishra (Bihar), Dr. Ajeet Madhavrao Gopchade (Maharashtra), Shri Brij Lal (Uttar Pradesh), Dr. Sumer Singh Solanki (Madhya Pradesh), Shri Maharaja Sanajaoba Leishemba (Manipur), Shri Neeraj Shekhar (Uttar Pradesh), Shri Samik Bhattacharya (West Bengal), Shri Khiru Mahto (Bihar), Dr. Kavita Patidar (Madhya Pradesh), Shrimati Sumitra Balmik (Madhya Pradesh), Shri Surendra Singh Nagar (Uttar Pradesh), Shri R. Girirajan (Tamil Nadu), Shrimati Darshana Singh (Uttar Pradesh), Shri Deepak Prakash (Jharkhand), Shri Kanad Purkayastha (Assam), Shri Mayankkumar Nayak (Gujarat), Shri Banshilal Gurjar (Madhya Pradesh) and Shri Narhari Amin (Gujarat).

Dr. Sangeeta Balwant.

Demand for modernization of the Opium and Alkaloid Factory at Ghazipur in Uttar Pradesh

डा. संगीता बलवन्त (उत्तर प्रदेश): सर, मैं उत्तर प्रदेश के जनपद गाजीपुर में स्थित गंगा के किनारे अफीम और क्षारोद कारखाना, जो लगभग 45 एकड़ भूमि में बना हुआ है, उसकी तरफ सरकार का ध्यान आकर्षित करना चाहती हूँ। पूरे भारतवर्ष में अफीम फैक्ट्री केवल दो हैं। एक, मध्य प्रदेश के नीमच में है और दूसरी गाजीपुर में है। इस कारखाने से बनाए जाने वाले अफीम का इस्तेमाल दर्दनिवारक एवं जीवनरक्षक दवाओं को बनाने हेतु किया जाता है। 30 वर्ष यह पूर्व सुचारू रूप से संचालित था, परंतु इस समय यहाँ केवल 20 प्रतिशत ही उत्पादन किया जा रहा है।

अतः मैं सदन के माध्यम से यह माँग करती हूँ कि उत्तर प्रदेश के जनपद गाजीपुर में स्थित अफीम एवं क्षारोद कारखाने का आधुनिकीकरण एवं अफीम की खेती को पुनर्जीवित करने का प्रयास किया जाए। आपका बहुत-बहुत धन्यवाद।

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Dr. Sangeeta Balwant: Shrimati Seema Dwivedi (Uttar Pradesh), Shri A. A. Rahim (Kerala), Shri R. Girirajan (Tamil Nadu), Shrimati Sangeeta Yadav (Uttar Pradesh), Shrimati Darshana Singh (Uttar Pradesh) and Dr. Sasmit Patra (Odisha).

Shrimati Phulo Devi Netam.

Contents Page

श्रीमती फूलो देवी नेतम (छत्तीसगढ़): सभापति महोदय, अब चूंकि टाइम एक मिनट ही बचा है, इसलिए आप मुझे कल का टाइम दे दीजिए।

MR. CHAIRMAN: You can give it in writing.

श्रीमती फूलो देवी नेतम: सर, हम पटल पर रखेंगे।

MR. CHAIRMAN: Now, Question Hour.

12.00 **Noon**

ORAL ANSWERS TO QUESTIONS

Employment package in Jammu and Kashmir

*136. SHRI CHOWDRY MOHAMMAD RAMZAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government has conducted any recent assessment regarding the number of educated unemployed youth in the Union Territory of Jammu and Kashmir;

(b) the latest unemployment rate in the Union Territory, as compared to the national average; and

(c) whether Government is aware that prolonged unemployment among youth in the Union Territory is contributing to serious social problems, including drug abuse and crime and whether Government proposes to introduce a special, region-specific employment package aimed exclusively at generating sustainable job opportunities for unemployed youth of the Union Territory?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE): (a) to (c) A Statement is laid on the Table of the House.

Statement

(a) to (c) The data on Employment and Unemployment is collected through Periodic Labour Force Survey (PLFS), which is conducted, by the Ministry of Statistics and Programme Implementation (MoSPI) since 2017-18.

Contents Page

As per the latest Annual PLFS reports, the estimated Unemployment Rate (UR) on usual status for persons of age 15 years and above has decreased from 4.8% in 2019-20 to 3.2% in 2023-24 in the country and 6.7% to 6.1% during the same period in the Union Territory of Jammu and Kashmir.

Further, the estimated Worker Population Ratio (WPR) indicating employment on usual status for persons of age 15 years and above has increased from 50.9% in 2019-20 to 58.2% in 2023-24 in the country and 52.5% to 60.4% during the same period in the Union Territory of Jammu and Kashmir.

Further, the estimated Unemployment Rate (UR) on usual status for persons of age 15 years and above of different general education level during 2019-20 and 2023-24 in the Union Territory of Jammu and Kashmir is as follows:

Unemployment Rate (in %)		
General Education Level	2019-20	2023-24
Literate & Upto Primary	0.4	0.6
Middle	2.5	2.2
Secondary	5.2	2.3
Higher Secondary	14.6	10.7
Secondary & above	14.6	12.7

Source: PLFS, MoSPI

The above data shows that the Unemployment Rate for different general education level has also decreased over the years in the Union Territory of Jammu and Kashmir. State/UT-wise information is available in the PLFS reports which may be seen at the website of MoSPI at https://www.mospi.gov.in/publications-reports.

Employment generation coupled with improving employability (including for youth of Union Territory of Jammu and Kashmir) is a priority of the Government. Accordingly, Government is implementing various employment generation schemes/programmes in the country. The details of various employment generation schemes/programmes being implemented by the Government may be seen at https://dge.gov.in/dge/schemes_programmes.

Contents Page

Government is also implementing Skill India Mission (SIM) to deliver skill, re-skill and up-skill training through an extensive network of skill development centres/ schools/ colleges /institutes etc. under various schemes, viz. Pradhan Mantri Kaushal Vikas Yojana (PMKVY), Jan ShikshanSansthan (JSS), National Apprenticeship Promotion Scheme (NAPS) and Craftsmen Training Scheme (CTS) through Industrial Training Institutes (ITIs) in the country. The SIM aims at enabling youth of India (including for youth of Union Territory of Jammu and Kashmir) to get future ready, equipped with industry relevant skills.

Ministry of Electronics and Information Technology (MeitY) has initiated 'FutureSkills PRIME' a programme for Re-skilling/Up-skilling of IT Manpower for Employability in 10 new/emerging technologies including Artificial Intelligence.

The Ministry of Tourism undertakes a range of promotional activities to promote tourism both internationally and domestically, including Jammu & Kashmir. Under the Swadesh Darshan Scheme, a total of six projects were sanctioned in Jammu & Kashmir during 2016—17 under the Himalayan Circuit, with an approved cost of ₹519.58 crore. All these projects are physically completed. The Ministry has further revamped the scheme as Swadesh Darshan 2.0, shifting the focus from circuit-based development to the development of sustainable tourism destinations. These initiatives have led to an increase in tourist footfall and local employment.

Government is implementing Employment Linked Incentive (ELI) Scheme named as the Pradhan Mantri Viksit Bharat Rozgar Yojana to support employment generation, enhance employability and social security across all sectors, with special focus on the manufacturing sector. The scheme with an outlay of Rs 99,446 Crore aims to incentivize the creation of more than 3.5 Crore jobs in the country, over a period of 2 years.

Further, Ministry of Labour and Employment, Government of India, is running the National Career Service (NCS) Portal which is a one-stop solution for providing career related services including jobs from private and government sectors, information on online & offline job fairs, job search & matching, career counselling, vocational guidance, information on skill development courses, skill/training programmes etc. through a digital platform [www.ncs.gov.in].

MR. CHAIRMAN: First supplementary, Shri Chowdry Mohammad Ramzan.

श्री चौधरी मोहम्मद रमज़ानः माननीय सभापति महोदय, मैं hon. Minister साहिबा को यह बताना चाहता हूँ कि J&K State में जो unemployment rate है, it is almost double than the national average. मैं कुछ figures आपके समक्ष रखना चाहूँगा। वर्ष 2022-23 में national average unemployment rate 3.2 परसेंट थी, जबकि J&K में it was 4.4 per cent. वर्ष 2023-24 में जहाँ national average 3.2 परसेंट रही, वहीं State में यह 6.1 परसेंट तक पहुँच गई। और 2024-25 में जो latest figures हैं, उनमें national average 3.5 परसेंट है, जबकि State की unemployment rate 6.7 परसेंट हो गई है। It is almost double than the national average. सबसे चिंता की बात यह है कि हर साल यह दर बढ़ती ही जा रही है, घट नहीं रही है। जबकि national average स्टैटिक है। लगभग 3.3 परसेंट, 3.2 परसेंट, 3.3 परसेंट के आसपास ही बनी रहती है। इसके विपरीत State की unemployment rate अब लगभग double हो चुकी है और लगातार बढ़ रही है। मैं hon. Minister से यह जानना चाहता हूँ कि क्या उनके पास कोई ऐसा proposal है, जिससे इस बढ़ती हुई unemployment ratio को J&K में कम किया जा सके? जैसे employment के अवसर Army, Police, Railways, अन्य public services, public sector enterprises या private sector में बढ़ाने को लेकर कोई ठोस plan या proposal है? क्योंकि बेरोज़गारी बहुत सारी social evils को जन्म देती है। इसलिए मैं यह जानना चाहता हूँ कि क्या सरकार के पास कोई ठोस proposal है, जिससे Jammu and Kashmir में बढ़ती हुई unemployment को रोका जा सके और कम किया जा सके?

सुश्री शोभा करांदलाजेः माननीय सभापति महोदय, जम्मू कश्मीर एक ऐसा कालखंड देख चुका है, जब वहाँ stone-pelting होती थी और unrest का माहौल था। लेकिन Article 370 हटाने के बाद जम्मू कश्मीर में एक बहुत बड़ा बदलाव आया है। महोदय, employment generation के क्षेत्र में आज जम्मू कश्मीर आगे बढ़ रहा है। सर, हम employment की गणना कैसे करते हैं? हम EPFO और ESIC subscribers के आधार पर इसका आकलन करते हैं। देश में EPFO and ESIC subscribers की संख्या लगातार बढ़ रही है। पहली बार पिछले सात वर्षों में देश में 8 करोड़, 35 लाख नए EPFO subscribers जुड़े हैं। वहीं जम्मू कश्मीर में 2 लाख, 48 हज़ार नए subscribers EPFO से जुड़े हैं। यह अपने आप में एक बहुत बड़ी उपलब्धि है। सर, EPFO का EPFO payroll data बताता है कि 2 लाख, 48 हज़ार नए subscribers का जुड़ना एक महत्वपूर्ण उपलब्धि है।

इसके अलावा, MSME देश में बहुत ज़्यादा उद्योग देने वाला क्षेत्र है। कृषि के बाद MSME देश में बहुत अधिक संख्या में उद्योग देने वाला क्षेत्र है। अभी हम इसे formalization की ओर ले जाने के लिए निरंतर कार्य कर रहे हैं। Udyam Portal पर अब तक 7 करोड़, 60 लाख उद्यमियों का registration हो चुका है और ये सभी मिलकर लगभग 33 करोड़ लोगों को रोज़गार दे रहे हैं। यह स्वयं इस बात की पुष्टि करता है कि हम इतने लोगों को रोज़गार दे रहे हैं। जम्मू-कश्मीर में 8.2 लाख यूनिट्स का रजिस्ट्रेशन किया है और 32.3 लाख लोगों को रोज़गार दिया गया है। पिछले पांच साल में यह संख्या बढ़ी है। देश में Credit Guarantee Scheme बहुत बड़ी स्कीम है। Credit Guarantee Scheme के तहत entrepreneurs को 12 लाख करोड़ का लोन दिया गया है। जम्मू-कश्मीर में हमने 3.5 लाख लोगों को 14,390 करोड़ रुपये का लोन दिया है। मुझे बताते हुए बहुत खुशी हो रही है कि देश में जम्मू-कश्मीर बैंक ऐसा है, जिसने सबसे ज्यादा नंबर्स में लोन

Contents Page

दिया है। PMEGP Scheme - Prime Minister's Employment Generation Program की स्कीम को हमने शुरू किया है। देश में लगभग 1.05 लाख entrepreneurs को हमने 2123 करोड़ रुपये की सबसिडी दी है। एक करोड़ उद्योगों को assist किया। In Jammu and Kashmir, 73,349 units have been assisted with the subsidy and low-interest loans. In Jammu and Kashmir alone, we have given loans to the tune of Rs. 4,394 crore. उसकी 1,540 करोड़ रुपये की सबसिडी है। पीएम विश्वकर्मा के अंतर्गत हम जम्मू-कश्मीर में मदद दे रहे हैं। In PM Vishwakarma Scheme, 1.5 lakh people registered themselves. हमने 1.32 लाख लोगों को ट्रेन्ड किया। 90 हज़ार लोगों को हमने टूल किट दी and loan has been sanctioned to 14,375 people under PM Vishwakarma Scheme. In PM Viksit Bharat Rozgar Yojana, 43.43 lakh registered themselves. E-Shram portal में, NCS portal में, ऐसी अलग-अलग स्कीम्स के अंतर्गत जम्मू-कश्मीर के नौजवानों को मदद दी, क्योंकि वे गलत रास्ते पर जा रहे थे, उनको अलग से राष्ट्र की मुख्यधारा में लाने के लिए प्रधान मंत्री जी के नेतृत्व में काम कर रहे हैं।

MR. CHAIRMAN: Second supplementary; Shri Chowdry Mohammad Ramzan.

श्री चौधरी मोहम्मद रमज़ानः सभापति महोदय, मैं जम्मू-कश्मीर के कुछ आंकड़ें बताना चाहता हूं। वहां 3 लाख, 57 हजार पढ़े-लिखे लोग बेरोज़गार हैं, जिसमें male 2.34 lakhs हैं और female 1.27 lakhs.

MR. CHAIRMAN: Please make it specifically applicable to your question.

श्री चौधरी मोहम्मद रमज़ानः इसमें ग्रेजुएशन से ऊपर 66,000 हैं और पोस्ट ग्रेजुएशन में 47 हजार हैं। Professional degrees वाले 15,000 से ऊपर हैं और diploma holders में 10 हजार से ऊपर हैं। मैंने यह क्वेश्चन में भी दिया था कि यह unemployment social evils को जन्म देती है। इस वक्त जम्मू-कश्मीर एक तूफान से निकल गया है और दूसरे तूफान में जा रहा है। ...(**व्यवधान**)...

MR. CHAIRMAN: Please put your second supplementary.

श्री चौधरी मोहम्मद रमज़ानः वह यह है कि वे ड्रग्स का यूज़ कर रहे हैं। मैं आपको यहां पर यह बताना चाहूंगा कि इस साल करीबन 13.5 लाख लोग ड्रग्स में मुलव्विस हैं।

MR. CHAIRMAN: Please curtail your speech and be specific about your second supplementary.

SHRI CHOWDRY MOHAMMAD RAMZAN: Unfortunately, इसमें 1,68,000 people नौजवान, बच्चे और बच्चियां ड्रग्स में मुलव्विस हैं। करीबन 1,10,000 kgs of drugs was seized in two years prior to this year. मैं माननीय मंत्री जी से इसमें पूछना चाहता हूं कि नौजवान बच्चों और बच्चियों को इस समस्या से निकालने के लिए 33,000 syringes are used daily. And those are used by young boys and girls. मैं माननीय मंत्री जी से यह जानना चाहता हूँ कि

Contents Page

आप क्या करने जा रहे हैं, ताकि इस ट्रेंड को रोका जा सके? सभापति जी, ऑनरेबल प्राइम मिनिस्टर साहब भी यहाँ पर बैठे हुए हैं, मेरी उनसे भी ऐसी गुज़ारिश है।

MR. CHAIRMAN: Please put your specific question. Yes, hon. Minister.

सुश्री शोभा करांदलाजे: माननीय सभापति महोदय, मैंने सदन में जम्मू-कश्मीर के नौजवानों को राष्ट्रीय मुख्य धारा में लाने के लिए चल रही अलग-अलग योजनाओं के बारे में बताया है। हम स्किल डेवलपमेंट प्रोग्राम्स के तहत उनकी स्किलिंग कर रहे हैं। महोदय, ड्रग्स की समस्या लॉ एंड ऑर्डर से संबंधित है और वहाँ पर हमारी सरकार इसको भी हैंडल कर रही है। जम्मू-कश्मीर की सरकार, जम्मू-कश्मीर की पूरी व्यवस्था और हमारी सरकार भी इसी में लगी हुई है। अभी इसमें एक ही कार्य बचा है, और वह कार्य वहाँ के लोगों, नौजवानों के लिए job में formalisation लाना है। मैंने EPFO payroll के बारे में बताया है कि कितने लोग job formalisation में आए हैं, ईपीएफओ को पैसा दिया, ईएसआई में पैसा बचाया, कितने लोगों के लिए यह किया आदि। महोदय, पिछले दो साल में 67,000 people came to the EPFO in Jammu & Kashmir.

श्री सभापतिः प्लीज़ बैठिए। Let her answer. ...(*Interruptions*)... Hon. Member, please take your seat.

सुश्री शोभा करांदलाजे: मैं यही बोल रही हूँ। महोदय, 'प्रधानमंत्री विकसित भारत रोजगार योजना' के अंतर्गत अभी जम्मू-कश्मीर में रजिस्ट्रेशन्स किए गए हैं। इसमें पूरे देश में टोटल 43.43 लाख लोगों ने रजिस्ट्रेशन्स किए हैं, जिनमें जम्मू-कश्मीर में 12 हज़ार, 297 लोगों ने रजिस्ट्रेशन्स किए हैं। इस तरह से अलग-अलग योजनाओं में फायदा लिया जा रहा है। ...(**व्यवधान**)...

MR. CHAIRMAN: Your question is also too long. So, she is answering like that.

सुश्री शोभा करांदलाजे: हम जम्मू-कश्मीर के लोगों को गलत रास्ते से हटाकर राष्ट्रीय मुख्य धारा में लाना चाहते हैं और हम वही करेंगे। आप कुछ भी बोलिए, आपने उन्हें रास्ते से भटकाने का काम किया है, लेकिन हमारा मकसद कश्मीर को बचाना है, कश्मीर के नौजवानों को नई एम्प्लॉएमेंट्स देनी हैं। मैं आपको एक उदाहरण देती हूँ कि मैं फ्लाइट में एक बच्चे से मिली थी।

MR. CHAIRMAN: That is why I asked you to be very specific about your question. You have given a long lecture. So, she is answering like that. ...(*Interruptions*)... Please take your seat and let her answer.

सुश्री शोभा करांदलाजे: सर, देश के इतिहास में पहली बार एक प्रधान मंत्री जम्मू-कश्मीर के बच्चे के बारे में सोच रहे हैं। बेंगलुरु में एक कोच हैं, वे इंटरनेशनल प्लेयर हैं, उन्होंने मुझे बताया कि प्रधान मंत्री जी ने उसे बुलाकर कहा कि जम्मू-कश्मीर के बच्चे को बेंगलुरु में ट्रेनिंग दो, उसको स्पोर्ट्समैन बनाओ। पहली बार हमारे प्रधान मंत्री जी ने ऐसा बोला और यही हमारा लक्ष्य है, हमारा मकसद है।

Contents Page

MR. CHAIRMAN: Third Supplementary. Shriman Laxmikant Bajpayee.

डा. लक्ष्मीकान्त बाजपेयी: माननीय सभापति जी, मैं आपके माध्यम से माननीय मंत्री महोदया जी से यह जानना चाहता हूँ कि 'पीएम विश्वकर्मा योजना' में देश में कितने रजिस्ट्रेशन हुए, कितने लोगों को ट्रेनिंग दी गई और कितने लोगों को लोन और किट्स बाँटी गई? सभापति महोदय, यदि इसके साथ-साथ मंत्री महोदया यूपी के संदर्भ में भी बता सकेंगी, तो मैं आपका बहुत आभारी रहूँगा।

MR. CHAIRMAN: Hon. Minister.

सुश्री शोभा करांदलाजे: माननीय सभापति जी, मैं आपके माध्यम से यह बताना चाहती हूँ कि 'पीएम विश्वकर्मा योजना' हमारे पारंपरिक कार्यों से जुड़ी योजना है। प्रधान मंत्री जी ने, ऐसे शिल्पकारों के बारे में, जो अपने वंशानुगत, पारंपरिक काम करते आ रहे हैं, उनकी मदद के बारे में सोचा। क्योंकि उसके पास सर्टिफिकेशन नहीं है, उसके पास पैसा नहीं है, लोन नहीं है, कुछ भी नहीं है, इसलिए ऐसे व्यक्ति को रिकॉग्नाइज़ करने के लिए 'पीएम विश्वकर्मा योजना' लाई गई है। हम इसमें 18 ट्रेड्स को मदद देते हैं। हमारा लक्ष्य 5 साल में 30 लाख लोगों का रजिस्ट्रेशन करना था, लेकिन हमने केवल दो साल के अंदर ही 30 लाख लोगों का रजिस्ट्रेशन कर दिया, 22 लाख लोगों को ट्रेनिंग दी, अभी तक 12 लाख लोगों को टूल किट्स बाँटी हैं, हम अभी-भी बाँट रहे हैं। सर, इसी में 5.18 लाख से अधिक लोगों को कोलेटेरल फ्री लोन दिया गया। इसके साथ ही 4,704 करोड़ रुपये का लोन अभी तक विश्वकर्मा योजना में लोगों को दिया गया है। यूपी में अभी तक हमने करीब 66,901 लोगों को टूल किट बाँटी हैं। यूपी में 1,78,081 लोगों का सक्सेसफुल रजिस्ट्रेशन हुआ है।

MR. CHAIRMAN: Fourth supplementary. Prof. Manoj Kumar Jha.

प्रो. मनोज कुमार झा: माननीय सभापति महोदय, मेरा माननीय मंत्री जी से एक सीधा, स्पष्ट सवाल है...

MR. CHAIRMAN: Please be specific about your question. Otherwise, she will also give a long answer.

प्रो. मनोज कुमार झा: नहीं, नहीं। सर, 30 सेकेंड से भी कम लूँगा। अभी माननीय प्रधान मंत्री जी भी बैठे हैं। जब 29 जनवरी को domestic workers के मामले पर बात चल रही थी, तो माननीय सर्वोच्च न्यायालय ने कहा कि trade unions are roadblocks in development. That is part one of my question and the second part is, अब जब कश्मीर का मसला पूरे देश का ही है, तो क्या gig and platform workers को लेकर कोई social protection plan, किसी social security plan की चर्चा हो रही है? यह मेरा सवाल है। सीधा, स्पष्ट और संक्षिप्त जवाब।

MR. CHAIRMAN: Hon. Minister.

Contents Page

सुश्री शोभा करांदलाजे: माननीय सभापति जी, देश में gig and platform workers एक नये तरीके का काम है। हमने अभी तक 12 अलग-अलग कम्पनीज़ से समझौता किया है, MoU किया है। चाहे वह ब्लिंकिट हो, जोमैटो हो, फ्लिपकार्ट हो, अमेजॉन हो, ऐसे अलग-अलग का apps gig and platform workers use करते हैं, हमने उनके साथ MoU साइन किया है। सर, ऐसी खबर है कि लगभग 77 लाख लोग gig and platform में काम कर रहे हैं। इसे ESI and EPFO में लाने के लिए हमारा Labour and Employment Department काम कर रहा है। हम उनके साथ MoU साइन कर रहे हैं।

MR. CHAIRMAN: Fifth supplementary, Shri Sat Paul Sharma.

श्री सत पाल शर्मा: चेयरमैन साहब, Hon. Member ने यह question जम्मू-कश्मीर यूटी के संबंध में पूछा था। इस प्रश्न के reply में 2023-24 तक के आंकड़े दिए गए हैं। वे बड़े अच्छे हैं। मैं इसके लिए साधुवाद भी देना चाहता हूँ कि लगातार हुए प्रयासों के कारण और हमें प्रधान मंत्री जी ने industry को लेकर 28,300 करोड़ का ...(**व्यवधान**)...

MR. CHAIRMAN: Please come to your specific question.

श्री सत पाल शर्मा: हमारे यहाँ पर industries काफी मात्रा में लगी हैं। इसके लिए 28,300 करोड़ रुपये दिए गए थे। मैं चाहता हूँ कि Industry Minister के माध्यम से या Labour and Employment Minister के माध्यम से वहाँ के लिए कोई specification चली जाए। वहाँ के लोगों को अच्छी employment मिलेगी, तो जो figure आज 6.1 है, मेरा मानना है कि जो हमारी national figure है, उसके लगभग आसपास यह पहुँच सकती है।

सुश्री शोभा करांदलाजे: माननीय सभापति जी, मैंने पहले ही answer में बताया कि PMEGP और MSME की अलग-अलग योजनाओं के माध्यम से हम जम्मू-कश्मीर को आगे ले जाने के लिए काम कर रहे हैं, इसलिए पहली बार जम्मू-कश्मीर बैंक ने लगभग 14,490 करोड़ से ज्यादा credit guarantee जम्मू-कश्मीर के लोगों के लिए दी है। यह पूरे देश में पहला नम्बर है। हम जम्मू-कश्मीर के लोगों को प्रधानमंत्री विकसित भारत रोजगार योजना से जोड़ने का काम कर रहे हैं। सर, जम्मू-कश्मीर में 9 cluster योजनाएं चल रही हैं। क्रिकेट बैट उत्पादन के लिए एक बहुत बड़ा cluster है। वहाँ पर क्रिकेट बैट का उत्पादन करके, उन्हें देश के अलग-अलग प्रांतों में भेज रहे हैं। ऐसे 9 cluster अलग-अलग जगहों पर चल रहे हैं। ये cluster अनंतनाग और बारामूला जैसी अलग-अलग जगहों पर चल रहे हैं। इसके माध्यम से जम्मू-कश्मीर के लोगों को employment देने और वहाँ से export करने, चाहे वह indigenous export हो या outside the country हो, यह काम भारत सरकार कर रही है।

MR. CHAIRMAN: Q.No.137.

Generation of energy from nuclear plants

*137. SHRI R. GIRIRAJAN: Will the PRIME MINISTER be pleased to state:-

Contents Page

(a) whether Government proposes to build 18 more nuclear power reactors with a cumulative capacity to generate 14,000 MW;

(b) if so, the details thereof and the details of locations of plants with cost and time of completion of each plant;

(c) the effective measures taken by Government to commission and generate energy from nuclear plants at Koodankulam, viz KKNP 3 and 4 and KKNP 5 and 6; and

(d) the innovative and scientific measures adopted by Government to ensure 100 per cent safety and security in and around nuclear power plants?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JITENDRA SINGH): (a) to (d) A Statement is laid on the Table of the House.

Statement

(a) and (b)Yes, at present, eight nuclear reactors are under construction and additionally ten reactors are in the pre-project phase, together accounting for a total capacity of 13600 MW. The details of each plant are as under:

State	Location	Project	Capacity (MW)	Cost (Crores)	Expected Completion
Projects Under Construction / Commissioning					
Rajasthan	Rawatbhata	RAPP-8	700	22,924[$]	2026
Tamilnadu	Kudankulam	KKNPP-3&4	2 X 1000	68,893	2027
		KKNPP-5&6	2 X 1000	69,638[#]	2030
Haryana	Gorakhpur	GHAVP-1&2	2 X 700	20,594	2031-2032
Tamilnadu	Kalpakkam	PFBR- Prototype Fast Breeder Reactor	1 x 500	8,181	2026
Projects Under Pre-project Activities					
Karnataka	Kaiga	Kaiga-5&6	2 X 700	1,05,000	Progressively by 2031-32
Haryana	Gorakhpur	GHAVP– 3&4	2 X 700		
Madhya Pradesh	Chutka	Chutka-1&2	2 X 700		
Rajasthan	Mahi Banswara	Mahi Banswara-1&2*	2 X 700		
		Mahi Banswara-3&4*	2 X 700		

Contents Page

$ Completion cost of RAPP- 7&8 (2X700 MW) twin unit.
**Mahi Banswara-1&2 and Mahi Banswara-3&4 being implemented by ASHVINI, a Joint Venture of NPCIL and NTPC.*
 # Under Approval.

(c) Government is making all efforts for early commissioning and production of energy from the nuclear plants at Kudankulam, viz. KKNPP-3&4 and KKNPP-5&6. The measures include resolving issues related with supplies from Russian federation and other countries, issues related with delayed approval of stone quarries for concrete aggregates, transportation of supplies from Russian federation and other countries etc., constant monitoring of progress of project activities at multiple levels, timely identification of constraints & making necessary mid-course corrections, frequent meetings with vendors/ contractors and re-sequencing of construction activities to the extent possible, are being taken to ensure the timely implementation of the projects.

(d) Highest priority is accorded to safety in all aspects of nuclear power viz. siting, design, construction, commissioning, and operation. Nuclear power plants are designed adopting safety principles of redundancy, diversity and provided fail-safe design features following an overlapping defence-in-depth approach, in line with codes and guides of Atomic Energy Regulatory Board (AERB). Nuclear power plants are constructed to highest quality standards and the operations are performed adopting well laid out procedures by highly qualified, trained and licensed personnel. There is a robust mechanism of safety reviews at multiple levels within NPCIL and AERB. Further, safety is not static and improvements/ upgrades are effected in nuclear power plants based on evolving global standards, events and operating experience feedback adopting state of the art technologies.

MR. CHAIRMAN: First supplementary; Shri R. Girirajan.

SHRI R. GIRIRAJAN: Sir, the Kudankulam Nuclear Power Plant, KKNPP 3 to 6, is in collaboration with Russia and very crucial for the development of the nuclear energy generation in the country. The hon. Minister, in his answer, has mentioned that KKNPP 3 and 4 will be completed with a cost of Rs. 68,893 crore by 2027. KKNPP 5 and 6 will be completed with a cost of Rs. 69,638 crore by 2030. My question to hon. Prime Minister or the Minister is whether they will give any assurance to the Parliament that the progress of work in the four nuclear power plants at Kudankulam will not be affected in any way due to the recent developments in the India-US relation, especially the geopolitical changes after the India-US trade deal and that there will be

no more cost escalation and delay in the commissioning of these four important nuclear power plants at Kudankulam, Tamil Nadu.

DR. JITENDRA SINGH: Mr. Chairman, Sir, at the outset, I must compliment the hon. Member, *Thiru* Girirajan, for having taken up a very important issue. And, it is a providential coincidence that this issue has been raised for discussion at a time following the enactment of the SHANTI law and the enabling provisions made in the Budget 2026-27. The nuclear programme of India is in an expansionist mode. It has been possible because of the courage, conviction and out-of-box thinking of Prime Minister Modiji that we have opened up the nuclear sector to private players. This is something which was unimaginable till about five years ago. I think, the nation and the society had reconciled that we have to function behind a wheel of secrecy. For the first time, we have taken up the global strategy. Also, incidentally, only a day before yesterday, we could achieve another record. The Rajasthan Atomic Power Project in Rawatbhata successfully achieved its rated capacity of 700 megawatts on the 10^{th} of February at 5.30 a.m. in the morning. Now, having said that, I think, I have every reason to convince the hon. Member that he should trust what has been conveyed to him about the Kudankulam timelines. On the contrary, the credit goes to this Government. If you trace the history of this plant, the Kudankulam plant was conceived for the first time way back in 1988. You can now imagine! It was almost half a century back, but the construction did not start. The first brick was laid in 2002; that too, under NDA Government headed by Prime Minister Vajpayeeji. After that also, the construction continued and there was no headway. It was only after the present Government came in -- the Prime Minister Modiji took over on the 26^{th} of May 2014 -- the first unit of Kudankulam plant became functional with 2X1000 megawatt in December 2014. So, we have followed a timeline and we are on a fast track. I think, no geopolitical circumstances are going to affect this plant. As I have already mentioned in my reply to him, the third unit is likely to be completed by 2026 and the fourth by 2027. The first two units were also completed during the last one decade only after this Government has taken over, which means that the intent and the plan of the Government is very clear and we are following it with a great amount of discipline.

MR. CHAIRMAN: Second supplementary; Shri R. Girirajan.

SHRI R. GIRIRAJAN: Sir, I would like to know from the hon. Prime Minister or the Minister: Does the Nuclear Power Corporation of India Limited implement any Corporate Social Responsibility initiatives within the 16-kilometre radius of the

Contents Page

Kudankulam Nuclear Power Plant in Tamil Nadu, focusing on infrastructure development, health, education and skill development to support communities in the emergency planning zone? If so, the details of the CSR funds allocated and spent around Kudankulam in the last four years, that is, 2022-23, 2023-24, 2024-25 and 2025-26 till date. Please give specific answer for the last four years only.

MR. CHAIRMAN: Hon. Minister.

DR. JITENDRA SINGH: Sir, the NPCIL has been spending the CSR for the benefit of the neighbourhood areas located in the vicinity of the plant and that is applicable to all. This is also called R&R packages for the neighbourhood welfare, which is Rehabilitation and Resettlement. That is also funded by NPCIL. If you see the amount so far, Tarapore, which was the earliest one, has received Rs.92 crore, Jaitapur Rs. 26 crore and the CSR NPCIL, in the year ending this financial year, has Rs.168 crore, which also includes the Koodankulam. Specifically for Koodankulam, we can furnish to him.

MR. CHAIRMAN: Third supplementary, Shri Jairam Ramesh.

SHRI JAIRAM RAMESH: Sir, with the likely visit of the President of France in the next few days, I would like to ask the hon. Minister: "What is the current status of negotiations of 6 X 1600 Megawatt nuclear power stations at Jaitapur?" The negotiations have been taking place for the last 16 years. There are many problems associated with these negotiations. But will the Government, with the arrival of the French President, finally take a call on whether this nuclear power park is going to go ahead or not?

MR. CHAIRMAN: Hon. Minister.

DR. JITENDRA SINGH: Sir, it may not be appropriate for me to jump to a conclusion regarding this. But, yes, as the hon. Member has said, the negotiation has been going on. There have been certain issues which have been sought to be resolved. The technical agreement has been in place. There are certain issues related to the commercial part of it and we would also take the Ministry of External Affairs into cognizance and move on in the best interest of the nation.

MR. CHAIRMAN: Fourth supplementary, Prof. Ram Gopal Yadav.

प्रो. राम गोपाल यादव: श्रीमन्, जब यूएस न्यूक्लियर डील हुई थी, उसके बाद हमें कुछ दूसरे देशों से यूरेनियम मिलना शुरू हुआ। चूंकि हमारे पास एनरिच्ड यूरेनियम कम है, हमें अपने न्यूक्लियर

Contents Page

पावर प्लांट्स के लिए बाहर के देशों से यूरेनियम मंगाना पड़ता है। मैं यह कहना चाहता हूं कि इस वक़्त सारी दुनिया का माहौल ऐसा है कि कुछ शक्तियां, जो हमें कुछ देती हैं, कभी ऐसी परिस्थितियां आ सकती हैं, जब वे हमें यूरेनियम देना बंद कर सकती हैं। यह एक बहुत महत्वाकांक्षी योजना है। मैं माननीय मंत्री जी से पूछना चाहूंगा कि अगर ऐसी नौबत आई, तो क्या हमारे पास कोई ऑल्टरनेट फ्यूल का इंतजाम है, ताकि हमारे ये न्यूक्लियर पावर प्लांट्स चलते रहें?

श्री सभापतिः ऑनरेबल मिनिस्टर।

डा. जितेंद्र सिंहः सभापति महोदय, गत 10-11 वर्षों में इस सेक्टर में भी भारत बड़ी तेजी से आत्मनिर्भरता की ओर बढ़ा है। यदि आप आंकड़ों पर नज़र डालें, तो सन् 2014 में जब यह सरकार आई थी, तो हमारे न्यूक्लियर रिएक्टर्स की कैपेसिटी मात्र 4,780 मेगावाट थी, जबकि आज फरवरी, 2026 में वह दोगुनी से अधिक होकर 8,780 मेगावाट है। जिस प्रकार से ये एनेब्लिंग प्रावधान लाए गए हैं, जिनका अभी मैंने ज़िक्र किया, उनमें 'शांति एक्ट' भी शामिल है और इस बजट में भी इसके लिए बहुत सारे प्रावधान लाए गए हैं, जैसे कि सन् 2035 तक, there would be exemption of duty on the import of the equipment related to nuclear plants etc. इस तरह से कुछ और भी प्रावधान हैं। उसके तहत हमारा यह अनुमान है कि सन् 2031-32 तक हम अपनी कैपेसिटी लगभग तीन गुनी बढ़ा सकेंगे। इसका अर्थ हुआ कि यह 22,380 मेगावाट हो जाएगी। अगर आप केवल न्यूक्लियर पावर की बात करें, जिसके साथ यह प्रश्न सीधे संबंधित है, ...(**व्यवधान**)...

प्रो. राम गोपाल यादवः मेरा सवाल यह है कि अगर यूरेनियम मिलना बंद हो जाए, ...

MR. CHAIRMAN: Let him answer please. *...(Interruptions)...*

डा. जितेंद्र सिंहः मैं वही कह रहा हूं। ...(**व्यवधान**)...

श्री सभापतिः यादव जी, प्लीज़ बैठिए। Let him answer. *...(Interruptions)...* यादव जी, प्लीज़ बैठिए, he will come to. *...(Interruptions)...* Yadav*ji*, let him answer please.

डा. जितेंद्र सिंहः महोदय, हमारी कैपेसिटी बढ़ रही है, notwithstanding all those assumptions that you are trying to place. आखिर आंकड़ा दोगुना हुआ है और आंकड़ा तीन गुना बढ़ रहा है, तो इसका मतलब है कि we have the self-reliance and we have the capacity, the self potential. We are not depending on others alone. दूसरी बात यह है कि पहली बार इस सरकार ने न्यूक्लियर एनर्जी की अपनी टाइमलाइंस तय की हैं। 2025 में हम 8.8 गीगावाट थे, 2032 में 22 गीगावाट हो जाएंगे, 2037 में 47 गीगावाट, 2042 में 67 गीगावाट और 2047 में 100 गीगावाट।

So, we are moving with confidence. तो हम केवल आत्मनिर्भर ही नहीं हो रहे हैं, बल्कि हम आत्मविश्वास के साथ आगे बढ़ रहे हैं।

Contents Page

MR. CHAIRMAN: Fifth supplementary; Dr. M. Thambidurai.

DR. M. THAMBIDURAI: Mr. Chairman, Sir, I compliment and appreciate Modi*ji*'s Government for making efforts to establish the nuclear plants. Regarding the Kudankulam Project, the hon. Minister told that a delay took place for a long time and it is the NDA Government that has implemented the project. I am happy for that. At the same time, you know very well why the delay took place. It is because there was apprehension in the Kudankulam area that it will affect the local people. Originally, the plant was planned in Kerala. At that time, they had not accepted it and it has come to Tamil Nadu. *...(Interruptions)...*

SHRI A.A. RAHIM: Sir, he is speaking untruth.

DR. M. THAMBIDURAI: When Modi*ji*'s Government is making all the efforts to expand these nuclear projects... *...(Interruptions)...*

MR. CHAIRMAN: No! *...(Interruptions)...* प्लीज़ बैठिए।

DR. M. THAMBIDURAI: If some States object, I would like to know, whether the share of power will go to such States. *...(Interruptions)...* Sir, when other States are coming forward, and some States are objecting, why do you have to give power to those States? I want to know whether that kind of policy decision Modi*ji*'s Government will take. I want to know about that.

MR. CHAIRMAN: Hon. Minister.

DR. JITENDRA SINGH: Hon. Chairman, Sir, hon. Member is a very knowledgeable and well-informed person. Let me start from the last part of his question. As far as the share is concerned, this has been determined not by the Department of Atomic Energy, but this is a time-tested formula developed by the earlier Governments and, primarily, through the Ministry of Power. This is called the Gadgil Formula, under which 50 per cent of share is retained by the State in which the nuclear power has been or energy has been generated. Sir, 35 per cent goes to the neighbouring States, and 15 per cent goes to the Central Grid. So, this has been a formula which has been followed by all. In spite of the fact that, from time to time, some of these States say that they should get the full share. But, then, that would not be in consensus with the opinion of all these States put together. Now, as far as delay in safety is concerned, I would use this opportunity to request the august House that such kind of apprehensions do arise, sometimes even for extraneous reasons, or, shall I not say

Contents Page

political reasons. So, we would like your co-operation in informing the people. There has so far been never such kind of a mishap. The *mantra* that we follow in the nuclear programme is 'Safety First, Production Next'. Same is applicable in case of Kudankulam also. Last year, there were some issues raised that we will be storing all the waste and spent fuel from all the other reactors in the country in Kudankulam. Now, this was not based on scientific rationale because each reactor produces a spent fuel which is specific to that. जैसे डीज़ल की गाड़ी का कचरा कुछ और है, पेट्रोल की गाड़ी का कचरा कुछ और है और पेट्रोल के टैंक में आप डीज़ल नहीं डाल सकते, so, it is a totally unfounded assumption which created a political stir over there. But, notwithstanding that, in spite of all that, in the last 10 years, we have followed timelines very strictly, very consistently, and in a very disciplined fashion.

MR. CHAIRMAN: Now, Q. No. 138.

National Broadband Mission in Tamil Nadu

*138. SHRI R. DHARMAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the current status of implementation of National Broadband Mission in rural areas of Tamil Nadu, including the number of villages covered and yet to be covered;

(b) the steps being taken to ensure high-speed broadband connectivity in remote and underserved regions of the State;

(c) the funds allocated and utilized for the Mission in the State, so far;

(d) the challenges faced in rolling out broadband in rural areas and the measures being adopted to overcome them; and

(e) the timeline by which 100 per cent rural broadband coverage is expected to be achieved in the State?

THE MINISTER OF COMMUNICATIONS (SHRI JYOTIRADITYA M. SCINDIA): (a) to (e) A statement is laid on the Table of the House.

Statement

(a) to (e) National Broadband Mission (NBM) aims to fast-track the rapid expansion of digital communications infrastructure, bridge the digital and socio-economic divide, ensuring High-speed Broadband and Meaningful Connectivity for all across the country including the rural and remote areas.

Contents Page

The current status of main components of the National Broadband Mission in Tamil Nadu is as follows:

(i) Operational Optical fibre cable (OFC) connectivity (with 95% uptime) is available in 4,325 villages of Tamil Nadu as on January 2026.

(ii) Broadband Connectivity to anchor institutions including the Schools, Primary Health Centres (PHCs), Anganwadi Centre, and Panchayat Offices is 84.74% as on December 2025 in Tamil Nadu.

(iii) The National Average including Tamil Nadu, for the fixed broadband download Speeds is 61.55 Mbps including the State of Tamil Nadu (as per Ookla's global speedtest index as on December 2025).

(iv) Right of Way (RoW) application average disposal time is 84.9 days for the financial year 2025-26 in Tamil Nadu.

(v) Rural Internet Subscribers per 100 population is 54.53 as on September 2025 in Tamil Nadu.

The Telecom infrastructure including Base Transceiver Stations (BTSs) and OFC have been laid in the State by private facility Providers (FPs) and under the Government funded various project/schemes to ensure high-speed broadband/internet connectivity. To address the challenges in rolling out broadband services, particularly in rural, remote, and underserved areas, the Government has undertaken several policy reforms and projects.

The details of policy reforms and Government funded projects are as follows:

(i) Government brought uniformity in RoW rules through the Telecommunications (Right of Way) Rules, 2024 (effective from January 01, 2025) under the Telecommunications Act, 2023. Tamil Nadu has also been requested to issue necessary orders to implement the Right of Way Rules, 2024.

(ii) To streamline the processing of RoW permissions for the deployment of telecom infrastructure viz. OFC laying and telecom tower installation, Tamil Nadu has deployed a RoW Portal linked to the Central RoW portal in accordance with RoW Rules 2024.

(iii) Under the 4G saturation project 255 4G BTSs have been deployed to provide mobile coverage to 297 villages as on 31.12.2025.

(iv) Under the State-led model in Tamil Nadu, as on 31.12.2025, 10,869 Gram Panchayats (GPs) excluding Block Headquarters (BHQs) out of 12,525,

have been made service-ready under the BharatNet Project. A total of 3,08,907 route kilometres of OFC have been laid by all FPs, including around 55,000 route kilometres OFC under the BharatNet Project. 808 Fibre to the Home (FTTH) connections have been provided through BharatNet in Tamil Nadu.

(v) The Amended BharatNet Program (ABP) in Tamil Nadu plans to provide FTTH connections to 5,27,506 households. The Program is to be implemented by the State in next 10 years.

(vi) A total amount of ₹1,883.17 crores has been allocated/disbursed upto 31.12.2025 and utilized, to provide telecom services in Tamil Nadu under various projects/schemes including BharatNet Phase II. In addition, Central Government intends to allocate ₹1,632 Cr (excluding GST), including OPEX for 10 years for Amended BharatNet Program, which will be implemented by the Government of Tamil Nadu.

MR. CHAIRMAN: First supplementary; Shri R. Dharmar.

SHRI R. DHARMAR: I would like to know whether the Government can clarify the reason for delay in covering the remaining Gram Panchayats in Tamil Nadu under BharatNet, and provide a district-wise timeline for completion.

MR. CHAIRMAN: Hon. Minister.

SHRI JYOTIRADITYA M. SCINDIA: Sir, BharatNet is a very, very ambitious programme of the Government of India to be able to provide internet connectivity to every single citizen across the length and breadth of our country. In the last 11 years, the Government has done, under the leadership of hon. Prime Minister, Narendra Modi*ji*, a huge transformation...

MR. CHAIRMAN: When you are standing, everybody is standing. *...(Interruptions)...* That is courtesy only. *...(Interruptions)...* That is only courtesy. Nothing else! *...(Interruptions)...* Please! Do not disturb the House. *...(Interruptions)...*

SHRI JAIRAM RAMESH: Slogans are again raised. *...(Interruptions)...*

MR. CHAIRMAN: You are also making slogans. *...(Interruptions)...* Please keep the House running. *...(Interruptions)...* Now, hon. Minister.

Contents Page

SHRI JYOTIRADITYA M. SCINDIA: Sir, there is a huge transformation in terms of the availability of mobile, internet and broadband across the length and breadth of our country.

Sir, just to inform through you, the House and the people across the country that in 2014, we had 930 million mobile subscribers. Today, we have 1.2 billion mobile subscribers and our mobile penetration has grown from 75 per cent to 92 per cent. Similarly, on internet, we had 250 million subscribers, which has today grown to over a billion subscribers, and our penetration has grown from 20 per to almost 71.8 per cent across the length and breadth of our country. And on broadband, we had only 60 million subscribers, which today, has gone to almost over a billion subscribers with Fixed broadband internet speed of almost 61.55 mbps. So, there has been a huge revolution. BharatNet is a provider of this connectivity through the laying of OFC across our Gram Panchayats. There are totally 2,65,014 Gram Panchayats across the length and breadth of our country on which by the BharatNet-I and II, which is a very ambitious project costing close to Rs.42,000 crores, we have brought online almost 2,14,000 Gram Panchayats.

As far as Tamil Nadu is concerned, Tamil Nadu decided not to follow the execution model through BSNL, but through its own State-led SPV which is called TANFINET, and by that SPV's execution, out of 12,525 GPs in Tamil Nadu, 10,869 have been connected. The balance Gram Panchayats of PH-II will be connected as per the scope of PH-II. Morever, the balance 4,767 non-Gram Panchayat villages will be connected through amended BharatNet. Total project cost of ABP is 16.9 billion dollar which is the largest connectivity program in the world today run by any Government. ...*(Interruptions)*...

MR. CHAIRMAN: Second supplementary, Shri R. Dharmar. ...*(Interruptions)*... प्लीज़ बैठिए, Kharge*ji*,... ...(**व्यवधान**)... प्लीज़ बैठिए, मैडम। ...(**व्यवधान**)... Please do not make noise. ...*(Interruptions)*... Shri R. Dharmar, second supplementary. ...*(Interruptions)*... Nothing will go on record except Shri R. Dharmar's second supplementary. ...*(Interruptions)*...

SHRI R. DHARMAR: I would like to know whether the Government will consider setting a specific deadline for achieving 100 per cent rural broadband coverage in Tamil Nadu, ...*(Interruptions)*... instead of aligning only with the broader national 2030 target. ...*(Interruptions)*...

Contents Page

MR. CHAIRMAN: No point of order in Question Hour. प्लीज़ बैठिए।...(**व्यवधान**)... Have you completed? *...(Interruptions)...*

SHRI R. DHARMAR: Yes, Sir.

MR. CHAIRMAN: Hon. Minister.

SHRI JYOTIRADITYA M. SCINDIA: Sir, could he kindly repeat because I could not listen?

MR. CHAIRMAN: Okay. Dharmar*ji*, Kindly repeat your second supplementary a little louder.

SHRI R. DHARMAR: Sir, I would like to know if the Government would consider setting a specific deadline for achieving 100 per cent rural broadband coverage in Tamil Nadu, instead of aligning only with the broader national 2030 target.

MR. CHAIRMAN: Hon. Minister.

SHRI JYOTIRADITYA M. SCINDIA: Sir, the Government is very committed. But through the hon. Member, I would very much request and urge his assistance also in urging the Tamil Nadu Government. At the end of the day, if the execution of a project is going to be done by the State Government, then, the Central Government can monitor, assist in terms of the efficacy of that execution. There are issues in Tamil Nadu, for example, on the National Broadband Mission. It has a number of parameters, for example, the OFC connectivity to villages, the broadband connectivity to anchor institutions, and the Right of Way application. One of the biggest impediments in laying out the infrastructure is to, actually, get the Right of Way permission from the local authorities. Through you, Sir, I would like to report to this House that our Right of Way application disposal time limit, which was 455 days for a single application, today has been brought down to 30.4 days which, in its own way, is a world record. Out of 36 States and Union Territories, 33 States and Union Territories have come on board. The only three States that are left in terms of implementation of the Right-of-Way Rules, 2024 and assisting in this process; one of the States happens to be Tamil Nadu. So, I would very much like your assistance in being able to ensure that we are able to put execution of this massive project in place as soon as possible. The right-of-way application average timeline across the country, as I mentioned, is 30.4 days. But, today, in Tamil Nadu, the average processing time for an application is 85 days. It is three times the national average.

Contents Page

So, please help me in this regard. I have written many times to the hon. Chief Minister as well to try and put in place this ROW Rules, 2024, which all other 33 States have done. I would very much value your assistance.

MR. CHAIRMAN: Third supplementary; Shri A.A. Rahim.

SHRI A. A. RAHIM: Sir, I am proud to say that Kerala is the only State in India that has declared access to internet as a fundamental right. To ensure internet connectivity for all, the Government of Kerala launched a Flagship programme, K-FON. So far, internet access has been provided to 23,640 Government offices. Free K-FON services have been extended to 5,983 economically disadvantaged families and an additional 32,954 users have been connected through commercial connections. My question is whether the Government of India is ready to provide financial and technological assistance to the K-FON project to help ensure universal internet access.

SHRI JYOTIRADITYA M. SCINDIA: Sir, If I may say this on the floor of the House, no Government across the world, पूरी दुनिया में ऐसी कोई सरकार नहीं है, जिसने प्रधान मंत्री, नरेन्द्र मोदी की तरह amended BharatNet की 1,39,579 करोड़ रुपये की योजना का क्रियान्वयन करने का निर्णय लिया है, जिसके आधार पर देश के हर नागरिक को broadband की connectivity मिलेगी। जैसा माननीय सदस्य ने अपने प्रश्न में कहा - हमारे संस्थानों, चाहे वे पंचायत हों, अस्पताल हों या स्कूल हों, केवल उनको ही broadband की connectivity नहीं मिलेगी, बल्कि हर नागरिक को, भारत नेट उद्यमी (BNU) के मॉडल पर उसकी last mile connectivity हम लोग एक-एक entrepreneur के हाथ में देने जा रहे हैं। हमारा यह संकल्प है और हम इस संकल्प पर पूरी तरह से खरे उतरेंगे। वर्तमान में जो केरल की स्थिति है, the situation in Kerala is following: We have 978 Gram Panchayats under the amended BharatNet scope and, on that, close to about all 100 per cent are service ready, of which more than 547 Gram Panchayats have greater than 98 per cent availability. So, when you apply the Six Sigmas test, almost about 80 to 90 per cent of the Gram Panchayats in Kerala are above the Six Sigma test, and that proves the efficacy of the execution.

MR. CHAIRMAN: Fourth supplementary, Ms. Dola Sen.

MS. DOLA SEN: Sir, everyone in our country -- we the people of India -- knows that BSNL or MTNL, etc. or Union Government broadband network and service is decaying, not working up to the mark in Tamil Nadu and everywhere. The private network everywhere is having 6G, 7G and Government network is having 3G, not even 4G. Through you, Sir, I want to know from the hon. Minister. In implementation

of the National Broadband Mission, what is the policy decision of the Ministry towards the worker, permanent or contractual, in Tamil Nadu and all over, and what is the fund allocation for the workers to survive? As we know, they are suffering a lot under the National Broadband Mission and in Government network all over. I am asking this because we believe to save industry and save workers.

SHRI JYOTIRADITYA M. SCINDIA: Sir, through you, I would like to just share with the hon. Member that somewhere, the wires have been crossed. I would, through you, like to request her one thing. She has asked about BSNL, MTNL and she has asked about National Broadband Mission. These are completely different issues.

You have a telecom provider and, then, you have something called the National Broadband Mission, which is purely a facilitatory mechanism to assist States and private players to lay out broadband across the country. Now, the question today is about the NBM. And, I would like to inform the House, through you, Sir, that as far as OFC connectivity to villages is concerned, we have seven targets under NBM 2.0, which was effectively unveiled on April 1, 2025. The progress we have made on these targets is as follows: Number one, OFC connectivity to villages with minimum 95 per cent uptime has reached 42,000 villages as of December 2025. Our target is 2.7 lakh villages by 2029-30; second, broadband connectivity to anchor institutions, including schools, Anganwadis, and panchayat offices, has reached 68.8 per cent. The target is to reach 90 per cent by 2029-30; third, the national average of fixed broadband download speed is today 61.55 Mbps. We hope to reach 100 Mbps by 2029-30; fourth, the ROW application average disposal time, as I mentioned earlier, has reached 30.4 days as of December 2025. The target was 30 days by 2029-30, which we have almost achieved four years ahead of schedule; fifth, the mapping of cumulative fibre in all Government PSUs, wherever there is fibre net, is at 94 per cent of all PSUs -- all fibre is mapped on PM *Gati Shakti* NMP platform as of October 2025. We aim for 100 per cent mapping by March this year; sixth, rural internet subscribers per 100 population, today, is at 47.16. Our target is to reach 60 per 100 population by 2029-30; finally, as we are a responsible sector, the use of sustainable energy in mobile towers, today, is at 12.38 per cent. We hope to reach 30 per cent by 2029-30. *...(Interruptions)...* Regarding the State of West Bengal, I would appreciate the hon. Member's assistance, and Ms. Dola*ji* does always assist me, because West Bengal happens to be one of the States that has still not complied with the ROW regulations, which is why the average disposal time in West Bengal is also two-and-a-half times the national average. Hon. Member's help would enable us to better serve the citizens of West Bengal.

Contents Page

MR. CHAIRMAN: Fifth supplementary, Shriman Mahendra Bhatt.

श्री महेंद्र भट्टः माननीय सभापति महोदय, मैं आपकी अनुमति से माननीय मंत्री महोदय से यह जानना चाहूँगा कि क्या यह सत्य है कि कई ग्रामीण क्षेत्रों में fiber बिछाने का कार्य पूरा होने के बावजूद भी सेवाएँ प्रारंभ नहीं हो पाई हैं? यदि हां, तो इसके लिए जिम्मेदार एजेंसियों के विरुद्ध क्या कार्रवाई की गई है? साथ ही, क्या सरकार राज्य सरकारों के साथ समन्वय स्थापित कर दूरस्थ, पहाड़ी तथा द्वीपीय क्षेत्रों में satellite आधारित internet सेवाएं शुरू करने पर विचार कर रही है?

श्री ज्योतिरादित्य मा. सिंधियाः माननीय सदस्य ने बहुत ही सही प्रश्न किया है। जैसे-जैसे technology बदलती है, उसी तीव्रता से सरकार भी परिवर्तन ला रही है। BharatNet Phase-I & Phase-II के अंतर्गत, जैसा कि मैंने कहा, देश की 2,65,014 ग्राम पंचायतों में से 2,14,000 ग्राम पंचायतों को BharatNet योजना के अंतर्गत कनेक्ट किया जा चुका है। परंतु उस समय से अब तक technology में बहुत अंतर आया है।

उदाहरण के तौर पर, उस समय सभी ग्राम पंचायतों को line topology के माध्यम से जोड़ा गया था। इसका अर्थ यह था कि यदि ऊपर का कोई गाँव कनेक्टिविटी से कट जाता है, तो नीचे के सभी गाँव भी स्वतः कट जाते थे। इसलिए जो गाँव अभी भी line topology पर आधारित हैं, उन्हें अब ring topology में जोड़ा जा रहा है, ताकि redundancy सुनिश्चित की जा सके। इसका मतलब यह है कि यदि एक दिशा से गाँव का कनेक्शन बाधित होता है, तो दूसरी दिशा से कनेक्टिविटी बनी रहे।

साथ ही, Mean Time To Repair (MTTR) में भी हम वृद्धि कर रहे हैं। 2,14,000 ग्राम पंचायतों में से लगभग 30,000 से 40,000 ग्राम पंचायतों को Amended BharatNet Programme के अंतर्गत 1 लाख, 39 हज़ार करोड़ रुपये की योजना के तहत ring topology में convert किया जा रहा है। इसके अतिरिक्त, शेष 45,000 ग्राम पंचायतों को भी Amended BharatNet के अंतर्गत जोड़ा जाएगा।

MR. CHAIRMAN: Now, Q. No. 139.

Development of North Eastern States

#*139. SHRI PRADIP KUMAR VARMA: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) the status of infrastructure, road connectivity and implementation of Digital India through North Eastern Council (NEC) in all the eight North Eastern States;

#Original notice of the question was received in Hindi.

Contents Page

(b) the impact of the North Eastern Roads Sector Investment Programme (NERSIP), Pradhan Mantri Gram Sadak Yojana and air connectivity from Delhi/other cities on connectivity and tourism business;

(c) the achievements in the area of value chain, branding and market linkages of bamboo, tea, handloom, spices and organic products, and

(d) the impact of special packages for education, health, skill development and employment on the opportunities available to local youth?

THE MINISTER OF STATE IN THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI SUKANTA MAJUMDAR): (a) to (d) A statement is laid on the Table of the House.

Statement

(a) North Eastern Council (NEC) has been implementing various infrastructure projects aimed at promoting regional development in the North Eastern Region (NER). Under the North East Special Infrastructure Development Scheme (NESIDS) – Roads, NEC has taken up a total of 120 projects for construction and improvement of 1,857.30 km of roads in the region, with a total approved sanctioned cost of ₹5743 crore, of which 57 projects have been completed so far.

In addition to road connectivity, NEC has undertaken 128 infrastructure projects during the past five years in key sectors such as education, sports, health, tourism, and industry. These projects involve a total sanctioned cost of ₹857.19 crore, of which 5 projects have been completed to date.

Digital Governance projects are not implemented through the NEC as such. However, as per the Ministry of Electronics and Information Technology (MeitY), major Digital India initiatives in NER include the establishment of a National Data Centre for the North-Eastern Region (NDC-NER) at Guwahati, Assam, which serves as a regional hub for hosting e-governance services for all eight North-Eastern States. In addition, State Data Centres (SDCs) have been set up across the region to facilitate secure data storage, disaster recovery, and delivery of G2G, G2C, and G2B services.

Further, e-Office applications are being hosted for ten States/Union Territories, including all eight North-Eastern States, Jammu & Kashmir, and Ladakh, on a unified cloud platform to promote paperless governance and faster decision-

making. MeitY has also approved the Modernisation and Digitalisation of the Nagaland Fire and Emergency Management System (NFES-MS) to improve operational efficiency through a centralized digital framework.

The National Knowledge Network (NKN) provides high-speed connectivity for data centres, State Wide Area Networks, and educational and research institutions. In the North-Eastern Region, 157 NKN links have been established across institutions in all eight states—Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, and Tripura.

(b) Under erstwhile North Eastern States Road Investment Programme (NESRIP), 12 projects covering a total road length of 433.20 km were implemented in Assam, Manipur, Meghalaya, Mizoram, Sikkim, and Tripura, which helped in connecting remote places and habitations, thereby facilitating various economic activities including tourism promotion and movement of agricultural goods to the markets.

As per Ministry of Rural Development, under Pradhan Mantri Gram Sadak Yojana (PMGSY), improved rural road network contributed to strengthening rural economies by facilitating easier transport of goods to markets. Enhanced connectivity fostered economic growth & trade, generated employment opportunities through construction and maintenance jobs and also facilitated tourism in the North Eastern Region. Since the inception of PMGSY, 17,666 road works of 89,503 km and 2,396 bridge works have been sanctioned in North Eastern States, of which, construction of 16,547 road works of 81,448 km and 2,126 bridges has been completed with an expenditure of Rs. 53,353.49 crore including State share.

For improved air connectivity, Ministry of Civil Aviation launched the Regional Connectivity Scheme – Ude Desh ka Aam Nagrik (RCS-UDAN) in 2016 to enhance regional air connectivity from unserved and underserved airports in the country and make air travel affordable to the masses. A total of 90 routes have been operationalised in the North Eastern Region (NER) under the Regional Connectivity Scheme (RCS), connecting 12 airports and heliports across the NER states. These include 10 airports—Pasighat, Tezu, Hollongi, Jorhat, Lilabari, Rupsi, Tezpur, Dimapur, Shillong, and Pakyong—and 2 heliports, namely, Jiribam and Tamenglong. Further, since January 2022, 42 RCS routes have been operationalised in North Eastern States. Three new aerodromes have been operationalised during the period, which include Hollongi Airport (Arunachal Pradesh), and Heliports of Jiribam and

Contents Page

Tamenglong in Manipur. Between 2014 and 2025, four Advanced Landing Grounds (ALGs) in North Eastern Region have been upgraded to operational Air Terminals, out of which, two ALGs at Hollongi (Donyi Polo) Airport and Ziro were operationalised after 01.01.2022.

Besides UDAN, under the Scheme of "Providing Air Connectivity in NER", Viability Gap Funding is provided to M/s Alliance Air for providing air connectivity in NER.

The Krishi Udan Scheme seeks to converge various initiatives by eight Ministries/Departments, namely, Ministry of Civil Aviation, Department of Agriculture & Farmers' Welfare, Department of Animal Husbandry and Dairying, Department of Fisheries, Ministry of Food Processing Industries, Department of Commerce, Ministry of Tribal Affairs, and Ministry of Development of North-Eastern Region. The Scheme aims to ensure seamless, cost-effective, time-bound air transportation and associated logistics for all agri-produce originating especially from Northeast, hilly and tribal regions of the country, so that it improves their value realisation. The Scheme covers 58 airports in the country, inter-alia, including a total of 13 such airports in the North Eastern Region.

(c) Ministry of Development of North Eastern Region provides project based supports, inter alia, for strengthening value chain including branding and marketing linkages in agricultural and allied sectors. Sectorwise achievements include:

Bamboo: Fifty-two (52) projects worth Rs. 238.94 crore have been sanctioned under Schemes of NEC of which twenty nine (29) projects worth Rs. 111.98 crore have been completed.

Tea: Seventeen (17) projects worth Rs. 54.05 crore have been sanctioned under Schemes of NEC, of which, thirteen (13) projects worth Rs. 42.79 crore have been completed.

Handloom: Eighteen (18) projects worth Rs. 79.54 crore have been sanctioned under Schemes of NEC, of which eleven (11) projects worth Rs. 36.29 crore have been completed.

Spices: Three (3) projects worth Rs. 9.29 crore have been sanctioned under Schemes of NEC, of which two (2) projects worth Rs. 4.73 crore have been completed.

Contents Page

Organic Product: Nine (9) projects worth Rs. 34.20 crore have been sanctioned under Schemes of NEC, of which, six (6) projects worth Rs 26.20 crore have been completed.

(d) In last 5 years, under Schemes of NEC, 31 projects related to health sector worth Rs. 154.68 crore have been sanctioned of which 15 projects worth Rs. 38.21 Crore have been completed under Schemes of NEC, as on 31.12.2025. These projects include construction of hospitals, nursing colleges, hostels for nurses, maternity and child care centres, dialysis units and medical warehouses.

Under Schemes of NEC, in last 5 years, 120 projects worth Rs. 539.93 Crore in education sector have been sanctioned of which 17 projects worth Rs. 58.73 crore have been completed as on 31.12.2025. These projects include academic buildings, laboratories, smart class rooms and infrastructures of polytechnics.

In Last 5 Years, under Schemes of NEC, 20 Projects related to skill development and employment worth Rs. 115.44 crore have been sanctioned, of which 2 Projects worth Rs. 6.13 crore have been completed, as on 31.12.2025.

In Special Development Package, 5 projects in health and education sectors worth Rs. 97.12 Crore have been completed. These include creation of infrastructure for hospital, livelihood, training and capacity building.

MR. CHAIRMAN: First supplementary, Shriman Pradip Kumar Varma.

श्री प्रदीप कुमार वर्माः सभापति महोदय, मैं आपके माध्यम से माननीय मंत्री जी से जानना चाहूंगा कि जब 2014 में आदरणीय नरेन्द्र मोदी जी ने प्रधान मंत्री का कार्यकाल प्रारंभ किया, उसी समय से 'Look East' की नीति के तहत उत्तर-पूर्वी राज्यों के विकास की एक बड़ी रूपरेखा खींची गई। Roads, airports का development हुआ। इसके साथ ही अब सरकार पूर्वोदय का विज़न लेकर आई है, जिसमें बिहार, झारखंड, ओडिशा और पश्चिम बंगाल को भी उत्तर-पूर्वी राज्यों के साथ जोड़कर समग्र विकास का पूर्वोत्तर का विज़न प्रस्तुत किया गया है। मैं माननीय मंत्री जी से जानना चाहूंगा कि क्या इस पूर्वोत्तर के विज़न के तहत बिहार, झारखंड, ओडिशा, पश्चिम बंगाल के साथ उत्तर पूर्व के राज्यों की जो connectivity है, क्या उसमें विशेष योजना पर हम काम कर रहे हैं?

MR. CHAIRMAN: Hon. Minister.

श्री सुकांत मजूमदारः सभापति महोदय, माननीय सदस्य ने जो प्वाइंट उठाया, तो मैं आपके माध्यम से बताना चाहता हूं कि माननीय प्रधान मंत्री श्री नरेन्द्र मोदी जी के नेतृत्व में 2014 के बाद से ही ऐसे बहुत सारे projects North-East में लागू किए गए हैं, जिससे North-East की connectivity में एक revolution आया है। जैसे हमारी NESIDS-Roads हैं, उसमें road

Contents Page

connectivity में सबसे ज्यादा पैसा हमारे मंत्रालय से दिया जाता है। उसमें अरुणाचल प्रदेश में 25 projects पूरे किए गए हैं, असम में 21 प्रोजेक्ट्स पूरे किए गए, मणिपुर में 11, मेघालय में 10, मिजोरम में 11, नागालैण्ड में 23, सिक्किम में 9 और त्रिपुरा में 10, टोटल 120 प्रोजेक्ट्स पूरे किए गए हैं। जिन प्रोजेक्ट्स को वहां पर लागू किया गया, उन 120 प्रोजेक्ट्स में fifty-seven projects, till now, have been completed. NESIDS-Roads के द्वारा road connectivity के लिए 4,106 करोड़ रुपये का fund release किया गया है। उसके साथ-साथ जो 54 non-exempted मंत्रालय आते हैं, जिनका टोटल gross budgetary allocation होता है, उसका 10 परसेंट जाता है, उसमें एक बड़ा हिस्सा railway connectivity के लिए दिया जाता है। इसी के साथ-साथ railway connectivity के माध्यम से हमारी सरकार के समय railway connectivity के द्वारा जो बड़े-बड़े काम हुए हैं, उनमें मैं railway connectivity के दो-चार प्रोजेक्ट्स को मेन्शन करना चाहूंगा। मैं बताना चाहता हूं कि 2009 से 2014, यूपीए के समय 333 किलोमीटर रेलवे के new projects commission किये गये थे, जबकि आदरणीय प्रधान मंत्री मोदी जी के नेतृत्व में रेलवे प्रोजेक्ट्स 2014 और 2025 में 1,840 किलोमीटर commission किये हैं और हमारी सरकार के समय average 167.27 किलोमीटर है। बहुत सारी new lines और उसके साथ doubling of track मिलाकर टोटल 12 projects हैं। उसमें जो प्रमुख प्रोजेक्ट्स हैं, वे मैं आपके माध्यम से इस august House को बताना चाहूंगा। Jiribam-Imphal, new line; Dimapur-Kohima, new line; New Bongaigaon-Goalpara-Kamakhya, 160 kilometers doubling project, Agthori and Kamakhya rail-cum-road bridge, जिसमें 1,474 किलोमीटर का काम चल रहा है। ऐसे air connectivity में भी हमारी सरकार ने काम किया। इंटरनेट connectivity में पूरे उत्तर-पूर्व को एक नए सिरे से पूरे देश के साथ जोड़ने का काम आदरणीय प्रधान मंत्री श्री नरेन्द्र मोदी जी के नेतृत्व में हुआ है।

MR. CHAIRMAN: Second supplementary, Shri Pradip Kumar Varma.

श्री प्रदीप कुमार वर्मा: सभापति महोदय, मैं माननीय मंत्री महोदय को बताना चाहूँगा कि उत्तर-पूर्व के राज्यों के विकास में चाहे चाय बागान हों, रबर के प्लान्टेशन्स हों, चाहे पाइनएप्पल की खेती हो, वहाँ काम करने वाले प्रवासी मजदूर एवं कामगारों की उसमें एक बड़ी भूमिका रही है। मैं मंत्री जी को बताना चाहता हूँ कि हमारे राज्य झारखंड से भी बड़ी संख्या में प्रवासी मजदूर और कामगार, उत्तर-पूर्व के चाय बागानों में काम करने के लिए गये और बाद में वहीं पर settle हो गये। मैं आपके माध्यम से माननीय मंत्री महोदय से जानना चाहूँगा कि उनके आर्थिक विकास, सामाजिक एवं सांस्कृतिक पहचान के संरक्षण और उनके संवैधनिक अधिकारों की सुरक्षा के लिए क्या हम अलग से किसी योजना पर काम कर रहे हैं?

MR. CHAIRMAN: Hon. Minister.

श्री सुकांत मजूमदार: सर, मैं आपके माध्यम से आदरणीय सदस्य और पूरे august house को बैम्बू, टी, हैंडलूम्स, स्पाइसेस, ऑर्गेनिक प्रॉडक्ट्स के बारे में बताना चाहता हूँ। यहाँ पर झारखंड से आये हुए लोग और बाकी हिस्सों से भी गये हुए लोग हैं। वे लोग वहाँ पर असम सहित, पूरे

Contents Page

पूर्वोत्तर हिस्सों में सालों से काम कर रहे हैं। उन प्रोजेक्ट्स में हमारी सरकार, हमारे मंत्रालय के माध्यम से क्या काम कर रही है, मैं उसके बारे में सदन को अवगत कराना चाता हूँ। अगर 53 बैम्बूज़ को देखें, तो बैम्बू के क्षेत्र में 52 प्रोजेक्ट्स, जिनकी लागत, 238.94 crore rupees, sanction की गई है, वह 'Schemes of NEC' Head के under है, 23 projects ऐसे हैं, जिनकी लागत Rs. 126.96 crores है, ऐसे 29 projects भी हैं, जिनकी कीमत Rs. 198 crore है, वे उसमें कम्प्लीट हो चुके हैं।

महोदय, बैम्बू के अलावा जिन tea gardens के बारे में आदरणीय सदस्य ने पूछा है कि 17 प्रोजेक्ट्स, जिनकी लागत Rs. 54.05 crore सैंक्शन हुई है, वे भी 'Schemes of NEC' हेड के अन्दर सैंक्शन किये गये हैं, out of which 4 projects, जिनकी लागत Rs. 11.26 crores है, वे ongoing हैं और 13 प्रोजेक्ट्स, जिनकी लागत Rs. 42.79 crore है, वे कम्प्लीट हो चुके हैं।

महोदय, इसके अलावा, हैंडलूम में, स्पाइसेस में, ऑर्गेनिक प्रॉडक्ट्स में भी हमारी सरकार द्वारा, हमारे मंत्रालय के माध्यम से बहुत राशि का आवंटन किया जाता है।

महोदय, वहाँ के वर्कर्स की सोशल सिक्युरिटी के बारे में हमारे सम्माननीय सदस्य ने पूछा है, इसलिए मैं उन्हें बताना चाहता हूँ कि वह सोशल सिक्युरिटी स्कीम हमारे डिपार्टमेंट के purview में नहीं आती है। उसके लिए अलग डिपार्टमेंट है, अलग मिनिस्ट्री है, यह विषय उनके परव्यू में आता है।

MR. CHAIRMAN: Third supplementary, Shri Sanjay Singh.

श्री संजय सिंहः सभापति महोदय, आपका बहुत-बहुत धन्यवाद कि आपने मुझे इस महत्वपूर्ण सवाल पर अपना सप्लीमेंटरी प्रश्न पूछने का अवसर दिया है।

मान्यवर, माननीय मंत्री जी ने जवाब दिया कि नार्थ-ईस्ट कौंसिल ने 120 प्रोजेक्ट्स स्वीकृत किए, जिनमें 5,743 करोड़ रुपये के प्रोजेक्ट्स हैं और 1,857 किलोमीटर सड़कों के निर्माण का काम है। माननीय मंत्री जी ने बताया है कि इसमें 57 प्रोजक्ट्स पूरे हो चुके हैं। मैं आपके माध्यम से माननीय मंत्री जी से यह जानना चाहता हूँ कि इन 120 प्रोजेक्ट्स को पूरा करने के लिए आपके द्वारा क्या समयसीमा निर्धारित की गई थी और इसमें से कितने प्रोजेक्ट्स थे, जो मणिपुर से रिलेटेड थे और अभी बाधित हैं?

MR. CHAIRMAN: Hon. Minister.

श्री सुकांत मजूमदारः सभापति महोदय, मैं आपके माध्यम से माननीय सदस्य को बताना चाहता हं कि जो ऐसे प्रोजेक्ट्स हैं, उनका टाइम टू टाइम रिव्यू होता है। हमारे आदरणीय मंत्री, ज्योतिरादित्य मा. सिंधिया जी के नेतृत्व में हर प्रोजेक्ट का time-to-time review किया जाता है। हर हफ्ते हमारा मंत्रालय इन प्रोजेक्ट्स की जो real-time photos with date and time है, उनका review करता है। इसमें जो तय समयसीमा है - उत्तर-पूर्वी भारत में जो समस्याएँ हैं,

उनके बारे में आदरणीय सदस्य को भी पता है। वहाँ पर टैरेन की समस्या है, कभी भी लैंड स्लाइड और हैवी रेनफॉल होता है।

MR. CHAIRMAN: Question Hour is over.

[Answers to Starred and Un-starred Questions (Both in English and Hindi) are available as Part -I to this Debate, published electronically on the Rajya Sabha website under the link https://sansad.in/rs/debates/officials*]*

1.00 P.M.

[$]THE UNION BUDGET, 2026-2027

MR. CHAIRMAN: As decided, now, further discussion on the Union Budget, 2026-27. I now call upon Members whose names have been received for participation in discussion. Shri Madan Rathore — five minutes.

श्री मदन राठौड़ (राजस्थान): सर, आज तो बहुत कम समय कर दिया है। सभापति महोदय, आपने बहुत कम समय दिया है। हालांकि, इस बजट पर पक्ष-विपक्ष के कई माननीय सदस्यों ने अपने विचार रखे थे, लेकिन विपक्ष के माननीय सदस्यों ने जिस प्रकार से बजट पर प्रतिक्रिया दी, ऐसा लगता है कि जैसे उन्होंने बजट पढ़ा ही नहीं हो, जैसे कुछ किया ही नहीं हो। विशेष रूप से आदरणीय पी. चिदम्बरम जी और आदरणीय सुरजेवाला जी ने तो इस प्रकार की बात कही कि वे इसे जीरो, जीरो, जीरो बोलते गए। मुझे लगता है कि वे किसान होते हुए भी जीरो की महत्ता नहीं समझते हैं और उन्होंने इस प्रकार की चर्चा की है। मैं उनके लिए बताना चाहूँगा कि आप थोड़ा तुलनात्मक विवेचन करें कि किस प्रकार हमारी सरकार ने, जब देश के प्रधान मंत्री, आदरणीय नरेन्द्र मोदी जी बने, उसके बाद में क्या परिवर्तन किए और इससे पहले यूपीए की सरकार थी, उसने क्या किया? वे एक तुलनात्मक विवेचन कर लेते, तो उन्हें समझ में आ जाता। मैं आपको एक बात बताता हूँ। यूपीए काल में 2014 तक विनिर्माण क्षेत्र में एफडीआई 98 बिलियन डॉलर था, जिसे हमने बढ़ाकर 165 बिलियन डॉलर किया है। हम इसमें दुनिया में चौथे नम्बर पर रहे हैं। यह भी उन्हें नहीं लगता है। यूपीए के शासन में देश में 25 करोड़ इंटरनेट कनेक्शन थे, जिन्हें हमने 97 करोड़ किया है। यह भी उन्हें नहीं लगता है। यही नहीं, मोबाइल निर्माण के क्षेत्र में भारत दुनिया का दूसरा मोबाइल निर्माता देश बना है। पहले केवल दो इकाई थीं, जबकि अब हम निर्यात करने की स्थिति में आए हैं। परमाणु ऊर्जा के मामले में यूपीए के शासन में उन्होंने केवल 4,780 मेगावाट उत्पादन किया, जबकि हमारी सरकार ने 8,880 मेगावाट किया। अभी हमारी माही बांसवाड़ा, राजस्थान के अंदर 2 इंटू 700, 2 इंटू 700 और कर्नाटक, हरियाणा और मध्य प्रदेश में 1,05,000 करोड़ के निर्माण किए हैं। रावतभाटा का तो अभी 2026 में ही प्रोडक्शन में आ जाएगा। विद्युतीकरण की स्थिति -पहले ग्रामीण क्षेत्र में बिजली नहीं मिलती थी? 18,000 गाँव में बिजली नहीं थी। जब देश

[$] Further discussion continued from the 11th February, 2026.

Contents Page

के प्रधान मंत्री, आदरणीय नरेन्द्र भाई मोदी जी बने, तो सबसे पहले उन्होंने यह काम किया कि 18,000 गाँव, जिन्होंने कभी बिजली नहीं देखी थी, वहाँ भी बिजली देने का काम किया। अभी देश में बिजली की उत्पादकता बढ़ी है।

महोदय, ग्रीन हाइड्रोजन के मामले में हम आत्मनिर्भरता की ओर बढ़े हैं - पाँच मिलियन मीट्रिक टन प्रतिवर्ष, यानी हम इसमें विश्व में प्रथम हैं। यह भी उन विपक्ष के नेताओं को नहीं लगता, तो यह तो उनके विवेक पर निर्भर है। हम 824.9 बिलियन डॉलर का एक्सपोर्ट कर रहे हैं, जबकि यूपीए के शासन में यह केवल 466 बिलियन डॉलर था। मेडिकल कॉलेज पहले 387 थे, हमने उन्हें 818 किए। काँग्रेस राज में एमबीबीएस की सीटें 51,348 थीं, हमने उन्हें 1,37,600 की। पहले 2009 तक दिल्ली में केवल एक एम्स था और तीन निर्माणाधीन थे, जो कि अब 25 हो गए हैं। आईआईटी 16 थीं, अभी 23 किए गए हैं। आईआईएम 13 थे, अभी 21 किए गए हैं। आप एयरपोर्ट देखिए, तो यूपीए के शासन में केवल 74 एयरपोर्ट थे, हमारे आदरणीय मोदी जी ने उन्हें 487 किए हैं। हम स्टार्टअप के मामले में भी देखें, तो काँग्रेस राज में ये केवल 350 थे, जबकि हमने 1,97,000 स्टार्टअप किए हैं। यही नहीं, यूपीए के शासन में रिन्यूएबल एनर्जी की क्षमता 76 गीगावाट थी, जिसे हमने 234.24 गीगावाट तक बढ़ाया है। ये सब काम इन्हें दिखते नहीं हैं। ये केवल विरोध करने के लिए विरोध करते हैं। मैं सोचता हूँ कि यह ठीक बात नहीं है। यूपीए के शासन में प्रतिदिन 12 किलोमीटर राजमार्ग निर्माण होता था, जबकि हमारे समय में प्रतिदिन 28.3 किलोमीटर सड़क का निर्माण हो रहा है। यूपीए के शासन में कुल मिला कर 50,000 किलोमीटर सड़कें बन पाई थीं, जबकि हमने 1,50,000 किलोमीटर सड़कें बनाई हैं। ये एक्सप्रेसवे भी नहीं देखते हैं। ये सड़कों पर चलते होंगे, तो इन्हें पता लगना चाहिए कि दिल्ली-मुंबई एक्सप्रेस वे बना, ईस्टर्न पेरिफेरल एक्सप्रेसवे बना, मेगा प्रोजेक्ट बने, भारतमाला प्रोजेक्ट बने। स्वास्थ्य के मामले में यूपीए के शासन में 33,000 करोड़ थे, लेकिन हमने उसे 90,000 करोड़ किया। स्वास्थ्य बीमा पहले बहुत सीमित था। हमने 5 लाख तक का मुफ्त इलाज आयुष्मान भारत योजना के तहत किया। ...(**समय की घंटी**)... महोदय, मैं थोड़ा समय और लूंगा।

उपसभाध्यक्ष (श्री भुबनेश्वर कालिता): अब आप समाप्त कीजिए।

श्री मदन राठौड़: मैं समाप्त कर रहा हूं। मेरा समय 15 मिनट था, अब इन्होंने 5 मिनट कर दिया।

उपसभाध्यक्ष (श्री भुबनेश्वर कालिता): आपको पार्टी की तरफ से 5 मिनट का समय दिया गया है। आपको 5 मिनट का समय ही मिलेगा।

श्री मदन राठौड़: महिला उत्थान के मामले में हमने 28,183 करोड़ का प्रावधान किया किया और इसी प्रकार पेट्रोलियम और पीएम उज्ज्वला योजना के मामले में भी प्रावधान किया गया है। आवास के मामले में इन्होंने केवल 20,000 करोड़ दिया था और हमने 95,000 करोड़ दिया। अगर धान की बात करें, तो धान की कीमत जो 1,345 थी, वह हमने 2,300 की, बाजरा की कीमत 1,250 थी और हमने 2,500 की, मक्का की कीमत 1,310 थी और हमने 2,625 की।

उपसभाध्यक्ष (श्री भुबनेश्वर कालिता): समाप्त कीजिए।

Contents Page

श्री मदन राठौड़: अरहर की कीमत 4,300 थी और हमने 7,000 की। ये किसान कैसे किसान हैं, जिनको यह भी नहीं पता कि धान की कीमत एमएसपी बढ़ाने का काम हमारी सरकार ने किया है! यह इनको देखना चाहिए था। मूंग की कीमत पहले 4,500 थी, जो हमने 8,682 कर दी।

उपसभाध्यक्ष (श्री भुबनेश्वर कालिता): धन्यवाद। अब आप समाप्त कीजिए।

श्री मदन राठौड़: उड़द की कीमत 4,300 थी और हमने 7,400 की। हम पीएम किसान सम्मान निधि दे रहे हैं। ...(**समय की घंटी**)... इसके अलावा 3 लाख करोड़ रुपये किसानों में बांट दिया गया। ये कहते हैं कि कर्ज माफ़ नहीं किया। कर्ज दे रहे हैं और प्रतिवर्ष देते जा रहे हैं। महोदय, आपने मुझे बोलने का समय दिया, इसके लिए आपका धन्यवाद।

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Shri G.C. handrashekhar.

SHRI G.C. CHANDRASHEKHAR (Karnataka): Sir, thank you for giving me the opportunity. In 2026-27, the Budget spending will be around Rs.53.4 lakh crore. At the same time, the most advertised major programmes have not even spent around 20 to 30 per cent. These are only big numbers, making lot of sounds, advertisement, changing names and diversion from the topic. They say, 'Startup India', 'Make in India', 'Get up India', 'Be Global', 'Buy Local'. [&] "Sir today the entire Indian market is being opened to the United States with zero tariffs, allowing them to dump whatever they want into our markets. Can this truly be called "Make in India"? Farmers and small scale industries will be devastated. Farmers are not receiving fair price for their produce. Even the small scale industries and local producers are at the receiving end. This is not Make in India, this cannot be Make in India." They say, 'Amritkaal', 'Achche Din', 'Vande Bharat', 'Nationalism'. But, what do these slogans mean to ordinary citizens? In the Global Hunger Index, India ranks 102 out of 123 countries. India's per capita income ranks 144th globally. According to the National Family Health Survey-5 35.5% of children in India suffer from malnutrition. Among these, 19% do not survive. Is this the "Acche Din" they promised us?"

Sir, the price of Gold have risen drastically, it was ₹28,000 per 10 grams in 2014 and it is ₹1,50,000 today. We need to analyse this. During Corona period, people were forced to sell their family gold in order to pay the hospital bills and to claim the dead bodies of their near and dear ones. Sir, in our society Gold is considered this pride of Indian women. This is part of our tradition. Gold is an essential part of Indian weddings and the price of gold at ₹1,50,000 is the biggest concern for people. Can we really call this Amrit kaal or Acche Din? For a gas cylinder, they used to pay only

[&] English translation of the original speech delivered in Kannada.

Contents Page

Rs.400 in 2014. But, today, they are paying Rs.850. This is *Achche Din*. Petrol and diesel cost Rs.100. This is *Achche Din*. Dollar, in 2014, was Rs.58.25. Today, it has crossed Rs.92. This is *Achche Din*.

"Sir, today, the total national debt stands at ₹214 lakh crore. Interest payments alone amount to nearly ₹14.4 lakh crore annually. The total Budget for this year is ₹53.47 lakh crore, which includes ₹16.95 lakh crore, i.e. almost 17 lakh crore towards payment of interest. Today, the country is in such huge debt and the entire nation would be repaying this. Can we call this "Acche Din"?"

At the same time, there is one businessman, whose net worth was about Rs.44,000 crores in 2014, and 2022, his net worth became Rs.12 to 13 lakh crores -- not thousands -- which is a 2,740 per cent increase. In 2014, the BJP had only Rs.295 crores, but today, they have Rs.10,000 crore. But, the farmers' income never became double. This is the story of the *'Achche Din'* and '*Amritkaal'*.

Sir, I would like to mention here that* Sir, let us be very clear here, India's global respect is not the result of just last 10-15 years; it is the outcome of decades of hard-work by Governments, institutions and millions of Indians. Let us be very clear that a nation's rise is not measured by the airport stories or slogans; a nation's rise is measured by the history, by policy, by numbers. And, the numbers tell very different and interesting stories.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): The reference to the hon. Member, Shrimati Sudha Murty, will not go on record.

SHRI G.C. CHANDRASHEKHAR: India was already a global IT power by 2014. Software exports grew from 0.50 million dollars in 1990 to 5.9 billion dollars in 2000-01. Further, they grew to 23.6 billion dollars by 2005-06. Between 1990 and 2002, the IT sector recorded a 51 per cent compounded annual growth rate. Between 2003-04 and 2013-14, software exports grew by 614 per cent. BPO exports grew by 468 per cent. Total IT exports rose from 12.97 billion dollars to 83.9 billion dollars. The IT industry's revenue grew from 21.3 billion to 105 billion dollars. Domestic IT services revenue grew by 707 per cent. By 2012, the IT sector contributed nearly 25 per cent of India's exports. This happened because of technology reforms in 1980s, liberalization in 1991, social welfare measures domestically, export expansion in 1990s and 2000s and diplomatic breakthroughs and policy continuity across Governments. So, please

* Not recorded.

do not forget that India was respected before 2014. India was exporting before 2014. Also, India's IT sector was already a global powerhouse before 2014. So, let us be clear. Our respect was built over decades not suddenly.

&"Sir, even today, US visas are not easy to obtain. They may be accessible to the wealthy, but not to the middle class. In 2025, more than 3,800 Indians were deported. Our Foreign Affairs Minister is here today. In February 2025 alone, 104 Indian nationals were deported by the U.S., reportedly handcuffed and treated in an inhumane manner, which was widely covered by the global media. H-1B visas are becoming increasingly difficult to obtain."

Sir, I would like to remind the famous quote of former Prime Minister, Dr. Manmohan Singh. He said, "The true test of governance is not in grand announcements but in improving the lives of the ordinary people." Sir, democracy is not merely about elections. It is about accountability of the institutions. I believe, history will be kinder to Dr. Manmohan Singh. He delivered reforms, managed crisis, expanded welfare schemes and maintained fiscal credibility. A few days ago, the hon. Finance Minister said that she did not want to be like Dr. Manmohan Singh. Then, she must explain why unemployment rate is so high. Sir, the funds remain unutilized. The States are under financial stress. Why is there discrimination with the non-BJP ruled States? They threaten the Opposition through institutions like ED, IT and CBI. Sir, as I said, regarding unutilised funds, let me give you some examples of Ministries or Departments with unutilized funds and how it affects the people of the country. People are waiting for drinking water, houses, roads and basic services. They do not get these due to lack of planning, timely release of money and coordination.

Sir, let me share with you the names of the Ministries having unutilized funds to the tune of more than 40 per cent. Jal Jeevan Mission has 74.6 per cent unutilized funds. This is the unutilized amount, Sir! Similarly, Department of Drinking Water and Sanitation - 69 per cent; Pradhan Mantri Awas Yojana (Urban) - 59 per cent; Department of Science and Technology - 58 per cent; Ministry of Tourism - 48 per cent; Ministry of Micro, Small and Medium Enterprises - 47 per cent; Pradhan Mantri Gram Sadak Yojana - 42 per cent; Pradhan Mantri Awas Yojana - 40 per cent; and, Ministry of Housing and Urban Affairs has 69 per cent unutilized funds! These numbers are not just statistics. They represent households without tap water, families without homes, villages without roads and cities waiting for the infrastructure. Sir, the

& English translation of the original speech delivered in Kannada.

States are asking for maintaining strict fiscal discipline and you blame them for slow implementation! Sir, the Finance Minister comes from our State, we had some expectations from her for some projects for Karnataka.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please conclude. (*Time-bell rings.*)

SHRI G.C. CHANDRASHEKHAR: [&]For the past 10 to 12 years, the people of Karnataka have been expecting major project announcements from the Central Government. Unfortunately, those expectations have largely remained unfulfilled. Even the proposals submitted by the State have not been adequately considered. Sir, we have repeatedly requested the establishment of an AIIMS in Raichur as the closest hospital is 250-300 Km away. Even today, we continue to wait for approval of AIIMS in Raichur. Sir, we also requested for an IIT in Hassan, which we never got. Airports for Shivamogga, Vijayapura, Hassan, Raichur and Karwar airports are being funded by the State Government, but the Central Government has not contributed anything towards these Airports, even though they come under UDAAN Scheme.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please conclude.

SHRI G.C. CHANDRASHEKHAR: I would like to conclude by saying that this Budget is only corporate-friendly Budget. It is not for the poor or middle-class people of the country. Thank you very much.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Thank you. Next speaker is Shri Khiru Mahto; not present. Shri Shambhu Sharan Patel. You have five minutes.

श्री शंभू शरण पटेल (बिहार): सर, मेरा समय थोड़ा बढ़ा दीजिएगा।

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): For that, your Party shall have to inform the Chair.

श्री शंभू शरण पटेल: उपसभाध्यक्ष महोदय, आपका बहुत-बहुत आभार कि आपने मुझे आम बजट पर बोलने का अवसर दिया है। महोदय, यह बजट, 140 करोड़ हिंदुस्तानियों, भारतवासियों के सपनों को साकार करने वाला बजट है। मैं सर्वप्रथम देश के यशस्वी प्रधान मंत्री आदरणीय श्री नरेन्द्र मोदी जी के प्रति साधुवाद और आभार प्रकट करना चाहता हूं कि आपके कुशल नेतृत्व में अपना देश भारत, नित्य नए विकास का कीर्तिमान स्थापित कर रहा है। महोदय, माननीय प्रधान मंत्री जी का विज़नरी और सकारात्मक सोच का परिणाम है कि भारत आज दुनिया की चौथी सबसे

[&] English translation of the original speech delivered in Kannada.

बड़ी अर्थव्यवस्था बन गई है। महोदय, मैं देश की वित्त मंत्री आदरणीय श्रीमती निर्मला सीतारमण जी को भी धन्यवाद और साधुवाद देना चाहता हूँ कि उन्होंने लगातार नौवीं बार भारत जैसे विशाल लोकतंत्र के लिए बजट पेश करके रिकॉर्ड कायम किया है।

महोदय, यह बजट 2047 तक भारत को विकासशील से विकसित करने वाला बजट है। जहाँ दुनिया की अर्थव्यवस्था की जीडीपी ग्रोथ रेट एक, दो, तीन और किसी-किसी देश का माइनस में है, वहीं हमारा देश सात प्रतिशत का विकास दर हासिल करते हुए आज विश्व में चौथी बड़ी अर्थव्यवस्था बन गई है और आने वाले समय में, कुछ ही वर्षों में भारत दुनिया की तीसरी सबसे बड़ी अर्थव्यवस्था बन जाएगी। यह हमारे नरेन्द्र मोदी जी और केंद्र के सभी मंत्रियों का एक सकारात्मक सोच है। हमारी सरकार ने जो लक्ष्य तय करती है, उसको निर्धारित समय से पहले पूरा करती है। हमारी सरकार शिलान्यास से ज्यादा उद्घाटन पर भरोसा करती है।

महोदय, आपने मुझे समय कम दिया है, इसलिए इस बजट में हमारे बिहार के लिए जो प्रावधान हैं, उन पर मैं संक्षिप्त में चर्चा करूँगा। महोदय, 2014 के बाद बिहार में भी डबल इंजन की सरकार बन गई है और बिहार नित्य नई ऊचाइयों को छू रहा है। विपक्ष के साथी कहते थे कि बिहार को इस बजट में क्या मिला। महोदय, जहाँ पूरे बिहार में गंगा नदी पर सिर्फ चार ब्रिज थे, आज बिहार में 20 गंगा ब्रिज बन कर तैयार हो गया है।

महोदय, बिहार एक आकांक्षी राज्य है और प्रधान मंत्री जी ने उसको आकांक्षी राज्य का दर्जा दिया है। आज बिहार स्टेट के प्रत्येक जिला में इंजीनियरिंग और मेडिकल कॉलेज खोलने का प्रावधान है, उसके लिए भारत सरकार ने बजट का एलोकेशन किया है। बिहार में गंगा कॉरिडोर परियोजना चल रही है। पटना में जो शिप रिपेयर सेंटर बनेगा, उससे गंगा किनारे जो शहर हैं, गंगा किनारे रहने वाले जो लोग हैं, उनको रोजगार मिलेगा।

महोदय, बिहार एक कृषि प्रधान राज्य है। हमारे विपक्ष के साथी कह रहे थे कि वहाँ तो मखाना बोर्ड बन गया है, लेकिन उसके लिए बजट नहीं मिला है। मैं आपके माध्यम से उनको बताना चाहता हूँ कि भारत सरकार ने कृषि और मखाना बोर्ड के लिए 3,200 करोड़ रुपए का एलोकेशन किया है, जिससे बिहार के मखाना, डेयरी फार्म और सिंचाई जैसी परियोजना में काम करने वाले किसानों को लाभ मिलेगा, हर खेत को पानी मिलेगा।

महोदय, जहाँ बिहार 2005 के पहले कभी भ्रष्टाचार के आकंठ में डूबा हुआ था, वहीं आज पूरे बिहार में हंड्रेड परसेंट विद्युतीकरण हो चुका है। बिहार के सभी जिलों में में मेडिकल कॉलेज खोलने के लिए या तो जमीन उपलब्ध करा दी गई है या उसको ढूँढ़ा जा रहा है।

महोदय, बिहार जैसे छोटे आकांक्षी स्टेट को भारत सरकार ने पांच-पांच नया एक्सप्रेस-वे देने का कार्य किया है। बिहार जैसे स्टेट को सात से अधिक 'वंदे भारत' ट्रेन देने का कार्य प्रधान मंत्री नरेन्द्र मोदी जी ने किया है। बिहार के नालंदा विश्वविद्यालय का पूरे विश्व में एक गौरवशाली इतिहास था। वह पूरे विश्व के लिए एक धरोहर था। उसका भी पुनरुद्धार माननीय नरेन्द्र मोदी जी के कार्यकाल में हुआ है। विपक्ष के लोग कहते हैं कि भारत सरकार ने देश के लिए क्या किया?

Contents Page

महोदय, मैं सिर्फ एम्स का ही एक छोटा-सा एग्ज़ाम्पल दूँगा। 1952 से लेकर 2004 के पहले के कुछ कालखंडों को छोड़ दिया जाए, तो कांग्रेस की सरकार देश में रही है, उन्होंने 50 वर्षों के शासन काल में सिर्फ एक एम्स देश को देने का काम किया है। ...(**समय की घंटी**)... वहीं हमारी सरकार, जब वाजपेयी जी सत्ता में आए, तो उन्होंने अपने पांच वर्ष के अल्प कार्यकाल में सात एम्स दिया और नरेन्द्र मोदी जी ने 2014 से 2025 के बीच में 7 से बढ़ा कर 22 एम्स देने का काम किया है। यह हमारी सरकार की उपलब्धि है कि 50 वर्षों में आपने सिर्फ एक एम्स दिया और हमारी नरेन्द्र मोदी जी सरकार ने 11 वर्षों में उसको 7 से बढ़ा 22 एम्स कर दिया है।

उपसभाध्यक्ष (श्री भुबनेश्वर कालिता): धन्यवाद। अब आप समाप्त कीजिए।

श्री शंभू शरण पटेल: महोदय, चूंकि आपने मुझे बहुत कम समय दिया, फिर भी मैं एक बार पुनः प्रधान मंत्री जी और वित्त मंत्री जी को साधुवाद और धन्यवाद देता हूँ कि आपके नेतृत्व में भारत की अर्थव्यवस्था 2027 तक दुनिया की दूसरी अर्थव्यवस्था बन जाएगी।

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Next speaker is Shri Mayankkumar Nayak.

श्री मयंककुमार नायक (गुजरात): उपसभाध्यक्ष महोदय, जब संकल्प बड़ा हो और नीयत साफ हो, तो इतिहास भी नए पन्ने लिखता है। यह समय सिर्फ चर्चा का नहीं है, यह समय परिवर्तन का है और परिवर्तन को देखकर उसको स्वीकार करने का है। माननीय प्रधान मंत्री, आदरणीय नरेन्द्र भाई मोदी जी के नेतृत्व में पिछले 12 साल में 9 बजट पेश करके हमारी वित्त मंत्री, आदरणीय निर्मला सीतारमण जी ने देश को 2047 तक विकसित भारत बनाने का जो स्वप्न प्रधान मंत्री ने निश्चत किया है, उसको पूरा करने के लिए यह बजट पेश किया है।

माननीय महोदय, यह बजट गांव, गरीब, किसान, मजदूर और मध्यम वर्ग को लाभ देने वाला है। 2014 से लेकर आज तक भारत को दुनिया में नंबर वन कैसे बनाया जाए और हर क्षेत्र में उसे कैसे आगे बढ़ाया जाए, उसी बात को लेकर पिछले 11 सालों के बजट प्रस्तुत हुए हैं और हमें उनका भी अवलोकन करना चाहिए। विकसित भारत बनाने की यह यात्रा जब 2014 से शुरू हुई, तो चाहे भारत के गांवों के अंदर बिजली पहुंचाने का काम हो, भारत के गांवों के अंदर पीने का पानी पहुंचाने की बात हो, भारत के गांवों के अंदर आरोग्य की सुविधाएँ देनी हों, पक्की सड़कें देनी हों या स्कूल का निर्माण करना हो, इन सभी क्षेत्रों में माननीय प्रधान मंत्री ने देश के सभी राज्यों के साथ मिलकर काफी योजनाएँ बनाईं, जिनके माध्यम से देश के हर नागरिक को लाभ मिले और अंत्योदय का जो भाव है, वह इन योजनाओं के माध्यम से देश के हर व्यक्ति तक पहुँचे, उसी तरीके से यह बजट बनाया गया है।

"मोदी है, तो मुमकिन है।" 14 करोड़ से ज्यादा शौचालय बनाए गए, 12 करोड़ से ज्यादा गैस कनेक्शन उज्ज्वला योजना के माध्यम से दिए गए। किसान सम्मान निधि से किसानों को हर साल 6,000 रुपये उनके अकाउंट्स में डायरेक्ट ट्रांसफर होते हैं। किसानों के लिए एमएसपी के द्वारा उनकी उपज की खरीदी माननीय प्रधान मंत्री, मोदी जी की सरकार कर रही है। गांवों में

Contents Page

रोजगार के लिए अनेक योजनाएँ शुरू की गई हैं। माननीय प्रधान मंत्री जी ने विश्वकर्मा योजना और जी-राम-जी योजना के माध्यम से गांव के लोगों को इंफ्रास्ट्रक्चर और रोजगार, दोनों देने का काम किया है और उसी क्षेत्र में यह बजट जाने वाला है। 80 करोड़ लोगों को मुफ्त अनाज वितरण की व्यवस्था की गई है। पूरे देश में 100 परसेंट इलेक्ट्रीफिकेशन के साथ रेल का पूरा नया इंफ्रास्ट्रक्चर डेवलप हुआ है। नई-नई रेल पटरियां डाली जा रही हैं और नई-नई वंदे भारत ट्रेनों के माध्यम से देश को विकसित भारत बनाने के लक्ष्य को पूरा करने की दिशा में माननीय प्रधान मंत्री काम कर रहे हैं।

माननीय उपसभाध्यक्ष महोदय, जब सामान्य वर्ग में इनकम टैक्स का बजट आता है, तो सबकी निगाहें मध्यम वर्ग के नौकरी-पेशा लोगों पर होती है कि उनको इनकम टैक्स में कितनी रियायत मिली। मुझे गर्व है कि प्रधान मंत्री, आदरणीय मोदी जी के नेतृत्व में हमारी वित्त मंत्री ने पिछले बजट में 12 लाख रुपये की छूट देकर मध्यम वर्ग की आय को मजबूत करने का काम किया है, इसलिए मैं आज उनका भी धन्यवाद करता हूँ।

फॉरेन मिनिस्ट्री के माध्यम से भी कई अच्छे कदम उठाए गए हैं। भारत के अन्य देशों के साथ जो रिलेशंस थे, वे 2014 के पहले कैसे थे और आज के समय में भारत का रिलेशन दुनिया में कैसा है, यह हम सब जानते हैं। लोग कहते हैं - मोदी जी देश की जनता को पूजते हैं और दुनिया वाले मोदी जी को पूजते हैं। ऐसा वातावरण इंटरनेशनल रिलेशन के माध्यम से माननीय मोदी जी ने प्रस्थापित किया है, इसलिए मैं माननीय मोदी जी को और विदेश मंत्री जी को भी बधाई देना चाहता हूँ। जब गांव, गरीब, किसान की बात होती है, तो उनके लिए माननीय प्रधान मंत्री ने 4 करोड़ मकान भी उपलब्ध कराए हैं।

जहाँ तक गुजरात का सवाल है, गुजरात के बजट में वर्ष 2009 से 2014 तक लगभग 589 करोड़ रुपये का प्रावधान किया जाता था, जबकि आज 17,366 करोड़ रुपये, अर्थात लगभग 30 गुना अधिक बजट गुजरात को allocate किया जा रहा है। रेलवे स्टेशन के infrastructure के अंतर्गत नए-नए रेलवे स्टेशनों के development के लिए माननीय रेल मंत्री जी द्वारा 6,000 करोड़ रुपये का आवंटन किया गया है। ...(**समय की घंटी**)...

उपसभाध्यक्ष (श्री भुबनेश्वर कालिता): कृपया समाप्त करें।

श्री मयंककुमार नायक: वंदे भारत ट्रेन, अमृत भारत ट्रेन तथा नमो भारत ट्रेन आदि सभी माननीय प्रधान मंत्री जी द्वारा देश को उपलब्ध कराई गई हैं।

अंत में मैं माननीय प्रधान मंत्री श्री नरेन्द्र मोदी जी और हमारी वित्त मंत्री आदरणीय श्रीमती निर्मला सीतारमण जी को इस बजट को प्रस्तुत करने के लिए धन्यवाद देता हूँ तथा देश को मजबूत बनाने के लिए जो बजट प्रस्तुत किया गया है, उसका मैं पूर्णतः समर्थन करता हूँ। आपका धन्यवाद।

Contents Page

श्री केसरीदेवसिंह झाला (गुजरात)ः माननीय उपसभाध्यक्ष महोदय, आज मैं इस ऐतिहासिक अवसर पर इस सदन के समक्ष इस वर्ष के अत्यंत महत्वपूर्ण बजट पर चर्चा करने के लिए खड़ा हुआ हूँ। सबसे पहले तो मैं वित्त मंत्री श्रीमती निर्मला सीतारमण जी और उनकी पूरी टीम को अभिनंदन व्यक्त करता हूँ। लगातार 9वां बजट प्रस्तुत करना अपने आप में एक ऐतिहासिक उपलब्धि है। पिछले ग्यारह वर्षों में माननीय प्रधान मंत्री श्री नरेन्द्र मोदी जी के नेतृत्व में विकसित भारत के सपने के साथ चल रही सरकार ने जो एजेंडा तय किया है, उसे आगे बढ़ाने के लिए जो कार्य किए हैं, वे अत्यंत प्रशंसनीय हैं। कर्तव्य भवन से यह पहला बजट तैयार होकर आया है, जो नई सोच और नए भवन के माध्यम से देश को प्रगति के रास्ता पर ले जाने का यह बजट है, वह स्वतंत्र भारत में किसी भी वित्त मंत्री द्वारा लगातार 9वां बजट प्रस्तुत करने का प्रमाण है। यह policy continuity, economic vision की स्थिरता तथा सुशासन और दृढ़ नेतृत्व का भी सशक्त प्रमाण है।

महोदय, ये 9 वर्ष कोई सामान्य वर्ष नहीं रहे। कोविड महामारी, रूस-यूक्रेन युद्ध, इजरायल-हमास conflict, Red Sea disruption तथा पिछले वर्ष से अमेरिका के साथ tariff wars संबंधी चुनौतियाँ, इस प्रकार के वैश्विक वातावरण में, जब चीन की अर्थव्यवस्था भी डगमगा रही हो, तब हमारी वित्त मंत्री जी ने ऐसा बजट प्रस्तुत किया है जिसमें स्थिरता की मजबूती, विकास की गति और स्पष्ट vision का अद्भुत समन्वय दिखाई देता है।

आज जब दुनिया की बड़ी अर्थव्यवस्थाएँ संकट में हैं, तब भारत अपनी आर्थिक मजबूती का परचम लहरा रहा है। यदि हम macro economics के दृष्टिकोण से देखें तो हमारा fiscal deficit GDP का 4.3 प्रतिशत है। कोविड काल में यह 9.2 प्रतिशत तक पहुँच गया था। उस समय विपक्ष कह रहा था कि सरकार fiscal consolidation नहीं कर पाएगी, लेकिन measured and disciplined approach के साथ आज हम इसे 4.3 परसेंट तक लाने में सफल हुए हैं।

Debt to GDP ratio की बात करें तो भारत आज 55.6 परसेंट पर है, जबकि अमेरिका जैसे देश का यह 123 परसेंट, जापान का 264 परसेंट और कई यूरोपीय देशों का यह 100 परसेंट से अधिक है।

महोदय, जब पूरी दुनिया में GDP growth 2 से 3 प्रतिशत के बीच हो रही है और चीन भी 4 से 5 परसेंट के बीच अटका हुआ है, तब भारत 7 परसेंट से अधिक की दर से आगे बढ़ रहा है। Inflation, जो 1 परसेंट से कम है, वह अन्य बड़ी अर्थव्यवस्थाओं की तुलना में बेहतर है और भारत आज विश्व की fastest growing major economy बन रहा है। सबसे गर्व की बात यह है कि इन सभी परिस्थितियों के बावजूद गरीब कल्याण के हमारे संकल्प के तहत 25 करोड़ लोगों को गरीबी से बाहर निकालने में हम सफल रहे हैं।

महोदय, किसी भी economy को आगे बढ़ाने के लिए infrastructure बहुत मजबूती से आगे बढ़ाना चाहिए। Public capital expenditure, जो वर्ष 2014-15 में 2 लाख करोड़ रुपये था, उसे आज बढ़ाकर 12.2 लाख करोड़ रुपये कर दिया गया है। यह एक ऐतिहासिक छलांग है।

Contents Page

रेल नेटवर्क को और सशक्त बनाते हुए पश्चिम बंगाल के दानकुनी से लेकर गुजरात के सूरत तक dedicated freight corridor का निर्माण किया जाएगा। यह देश के दोनों, ईस्ट और वेस्ट सेक्शन को बहुत अच्छी तरह से कनेक्ट करते हुए विकास का कार्य बढ़ाएगा।

महोदय, सात शहरों के बीच high speed rail corridor बनाए जाएंगे, जिसके माध्यम से connectivity बढ़ेगी। सड़क और रेल पर बोझ कम करने के लिए रास्ता बनाने के लिए समुद्री रास्ता, coastal roads का भी इसमें प्रावधान दिया गया है। अगले पांच साल के अंदर 20 नए राष्ट्रीय जलमार्गों का निर्माण किया जाएगा और खनिज समृद्ध क्षेत्रों में से औद्योगिक क्षेत्रों के साथ connectivity दी जाएगी।

सर, sustainable infrastructure development के माध्यम से pollution को control करने के लिए 20 हज़ार करोड़ रुपये दिए जाएंगे। इस महत्वपूर्ण बजट में बहुत सारे मुद्दे हैं और आपने मुझे सिर्फ पांच मिनट का समय दिया है, इसलिए मैं अपनी बात सिर्फ इतना कहकर खत्म करूंगा कि जब देश विकास के पथ पर आगे बढ़ रहा है, आदरणीय प्रधान मंत्री मोदी जी के नेतृत्व में विकसित भारत का सपना देखकर एक समय के fragile-5 में से आज चौथी position पर जब देश economic parameters पर खड़ा हुआ है, तब इस देश की विकास गाथा के अंदर हमारा विपक्ष किस प्रकार से इस पूरे में Session में प्रस्तुत आया है, यह मैं सदन के माध्यम से देशवासियों के सामने रखना चाहता हूं। ...(**समय की घंटी**)... हम देख सकते हैं कि एक system बन गया है कि पिछले काफी सेशन्स में disruption पर disruption किया जा रहा है। हमने लोक सभा के अंदर देखा कि विपक्ष आदरणीय प्रधान मंत्री जी की कुर्सी तक पहुंच गया है। हमारे सदन के एक मैम्बर, जिनकी सोच की वजह से, ideology की वजह से ...(**व्यवधान**)... उनके साथ क्या हुआ ...(**व्यवधान**)...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Next speaker is Shri Sandosh Kumar P.

SHRI SANDOSH KUMAR P (Kerala): Sir, as far as the common man of this country is concerned, there is nothing to celebrate in this Budget. In fact, Adani's total asset was Rs.54,000 cores in the year 2014. Now, after a decade, that has increased to. Rs.9.5 lakhs crore. This shows how corporate-friendly this Government is and this Budget is also another addition to that corporate-friendly Budget.

As far as my State Kerala is concerned, it is once again brutally neglected by the Union Finance Minister.*

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): That would not go on record. You cannot. ...*(Interruptions)*... It is an insinuation. ...*(Interruptions)*...

* Not recorded.

Contents Page

SHRI SANDOSH KUMAR P:*

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): That would not go on record, please.

SHRI SANDOSH KUMAR P: The point is that we had demanded 29 items. A comprehensive package was submitted. A detailed memorandum consisting of a set of reasonable demands was submitted. Nothing was accepted. Are we not part of India? We have raised this issue quite a number of times. Take for example the question of AIIMS. J.P. Nadda*ji* once assured AIIMS for Kerala in this august House. Even after 10 budgets, there is no AIIMS. Like that, there is a list. We have submitted a comprehensive package for our *Pravasi* friends. Nothing was accepted. We have demanded high speed corridor for Kerala. High speed corridor was awarded to seven Indian states, but not in Kerala. What kind of federal justice is this? Are we not part of India? Then, instead of a high speed corridor, a turtle trail was announced for Kerala. We do not want any generosity from this Government. We do not want any extra money from this Government. When you collect Rs.100 from Kerala, give us back at least Rs.50; 50 per cent. Now, we are getting just 25 per cent. So, how many times have we to raise this issue? Quite a number of times, even our Chief Minister, other ministers, representatives raised this issue, even in Delhi. But, unfortunately, we have a heartless Government. India is a Union of States, not a union of colonies. This minimum understanding must be there. There is selective generosity to politically favourable States. Okay, what can we do? But Kerala is very much part of India and we are consisting of more than three per cent of our total population. So, we should get our genuine demands. Sir, I would like to show you one photograph. This is the photograph of a township which is going to be completed in Wayanad, where a landslide, a tragedy has happened. Our hon. Prime Minister visited there. Not even a single penny was awarded to the State of Kerala. But, instead of that, we have managed with our own resources. Now, this is near completion and we will be going to inaugurate the same in this month of February. And, that will be a classic example and a fitting reply to your step-motherly approach to the State of Kerala.

Sir, my demand is to treat people equally. We do not want any generosity from your Government. Maybe, the State of Kerala may have political differences with the Union Government. That does not matter. We are a Union of States and not a 'union of colonies'; accept this reality. You have to accept and you have to be tolerant to

---

* Not recorded.

Contents Page

others also. Like, we have two Union Ministers from Kerala. In fact, we call them 'hon. Ministers', but unfortunately, they have become [£]

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Thank you. ...(*Time-bell rings.*)...

SHRI SANDOSH KUMAR P: [£]

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Thank you very much. Please conclude.

SHRI SANDOSH KUMAR P: So, this is my request that you should treat people equally and Kerala is a huge part of India.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Thank you. The next speaker is Shri Amar Pal Maurya.

श्री अमर पाल मौर्य (उत्तर प्रदेश): उपसभाध्यक्ष महोदय, आपका बहुत-बहुत धन्यवाद कि आज आपने मुझे इस केंद्रीय बजट पर बोलने का अवसर दिया है। मैं इसके लिए धन्यवाद के साथ-साथ आपके प्रति आभार भी प्रकट करता हूँ। यह सामूहिक आकांक्षाओं का आर्थिक अनुवाद है, यह भविष्य की दिशा निर्धारित करने वाला, दीर्घकालिक राष्ट्रीय निर्माण को प्राथमिकता देने वाला और विकसित भारत के सपने को साकार करने वाला बजट है।

माननीय उपसभाध्यक्ष महोदय, इसके पीछे हमारी जो वैचारिक परंपरा रही है, राष्ट्र के प्रति समर्पण का जो भाव था, उस भाव को केंद्रित कर गरीब कल्याण की योजनाओं के संदर्भ में जीवन की जो संकल्पना थी, पंडित दीनदयाल उपाध्याय जी के अंत्योदय की परिकल्पना को आदरणीय प्रधानमंत्री श्री नरेन्द्र मोदी जी का साकार करने का जो संकल्पित लक्ष्य था, यह उस लक्ष्य की पूर्ति करने वाला बजट है, लेकिन यह विपक्ष के नेताओं को दिखता नहीं है, उन्हें समझ में भी नहीं आता है। उन्हें समझ में क्यों नहीं आता है? उन्हें इसलिए समझ में नहीं आता है, क्योंकि उनके चश्मे में खराबी नहीं है, बल्कि उनकी दृष्टि में दोष है। जब दृष्टि में दोष होता है, तो दृष्टि का इलाज करने की आवश्यकता है, चश्मा बदल लेने से दृष्टि दोष समाप्त नहीं होता है।

महोदय, यह अंत्योदय का बजट है। 2014 में जब नरेन्द्र मोदी जी की सरकार बनी थी, तब उन्होंने गरीब कल्याण की योजनाओं पर काम करना प्रारंभ किया था - जिसकी ये पहले बात तो हमेशा करते थे, लेकिन धरातल पर उतारने का कोई काम नहीं करते थे। माननीय मोदी जी ने गरीब केंद्रित – जहाँ गरीब लोगों को आवास, शौचालय,स्वास्थ्य काड्र्स जैसी योजनाओं पर काम करना प्रारंभ किया। गाँव का व्यक्ति समाज के साथ कैसे जुड़ सके, हर व्यक्ति कैसे जुड़ सके, उसकी तरफ भी मोदी जी ने काम करना प्रारंभ किया। महोदय, सुचेता कृपलानी जी ने कहा था

[£] Exupnged as ordered by the Chair.

Contents Page

कि महिलाओं और वंचितों की भागीदारी के बिना पंचायतें और देश, लोकतंत्र की सशक्त इकाई नहीं बन सकते हैं। बाबा साहेब डॉ. भीमराव अम्बेडकर जी ने भी कहा था कि सच्चा लोकतंत्र दिल्ली या राज्यों की राजधानियों से नहीं, बल्कि गाँवों की पंचायतों से होकर गुजरता है। इस देश की आजादी के बाद उन सुदूर गाँवों में बैठे गरीब परिवारों के लोगों को जीवन की सारी मूलभूत सुविधाएँ कैसे मिल सकें, वे चाहे माताएँ हों या बहनें हों – आदरणीय नरेन्द्र मोदी जी ने इस बजट में पूरे देश के अंदर कामकाजी मातृशक्ति के लिए छात्रावास की व्यवस्था करने का कार्य किया है,जो विपक्ष के नेताओं को दिखाई नहीं देता। यह नारी के प्रति कैसी सोच है? संसद के संयुक्त अधिवेशन में, जब माननीय राष्ट्रपति जी का अभिभाषण हो रहा था, तब मैं भी वहाँ पर उपस्थित था। मैं पिछले सत्र में भी था और मुझे इस सत्र में भी इसको देखने का अवसर प्राप्त हुआ था। मैंने देखा था कि किस प्रकार से विपक्ष के नेताओं ने वहाँ पर कागज दिखाने का काम किया। उन्होंने राष्ट्रपति जी के अभिभाषण पर कागज दिखाने का काम किया और उनका अपमान करने का काम किया। महोदय, अगर एक मातृशक्ति कुछ बोल रही है, तो उनमें उन्हें सुनने का साहस नहीं था। यह साहस क्यों नहीं था? यह साहस इसलिए नहीं था, क्योंकि वे एक गरीब परिवार की बेटी हैं, एक आदिवासी की बेटी हैं। महोदय, जिस आदिवासी की बेटी के घर पर मर्यादा पुरुषोत्तम भगवान राम ने जाकर उनके झूठे बेर खाए थे, उस आदिवासी की बेटी को, देश के गरीब घर में जन्मे आदरणीय प्रधान मंत्री नरेन्द्र मोदी जी ने गाँव की पंचायत से उठाकर देश की संसद में बिठाने का काम किया है।

यह विपक्ष के नेताओं का दर्द है, इसलिए उनका अपमान करते थे। पिछले सत्र में भी जब उन्होंने भाषण दिया था, तो इनकी नेता बोलती हैं कि यह भाषण बोरिंग था। इन्हें पता होना चाहिए कि देश के राष्ट्रपति का पद किसी के मनोरंजन करने का पद नहीं होता है। यह भारत की संस्कृति और समृद्धि का परिचायक का पद होता है, यह ज्ञान इन्हें होना चाहिए।

महोदय, आदरणीय नरेन्द्र मोदी जी ने इस देश के अंदर भारत की एकता, अखंडता, भारत की संस्कृति और समृद्धि कैसे बढ़ सकती है, इस बजट के अंदर उन्होंने इसके लिए प्रावधान किया है। हमारा देश कैसे सशक्त बने, देश की तरफ कोई भी आँख उठाकर चला जाता था, इसके लिए देश के रक्षा बजट को आदरणीय नरेन्द्र मोदी जी ने बढ़ाया है। यह बढ़ाने का काम इसलिए किया है, क्योंकि अगर राष्ट्र मजबूत रहेगा, तो दुनिया की कोई भी ताकत हिला नहीं सकती है। हमारे शास्त्रों में भी कहा गया है:

"अश्वं नैव गजं नैव व्याघ्रं नैव च नैव च ।
अजापुत्रं बलिं दद्यात् देवो दुर्बलघातकः ॥"

महोदय, हमने देखा है, सुना भी है कि गाँव के जीवन में कोई भी गरीब व्यक्ति है, तो सबसे ज्यादा उसी को सताया जाता था। हमने बलि को लेकर भी सुना है कि भेड़-बकरियों की ही बलि दी जाती थी, कभी शेर की बलि देते हुए नहीं सुना होगा। आज भारत शेर की तरह अपना सीना तान करके खड़ा हुआ है। ...(**समय की घंटी**)... दुनिया की सारी चुनौतियों से सामने लड़ने के लिए सशक्त बन गया है। मैं एक बात कहकर अपनी बात समाप्त करूँगा।

Contents Page

उपसभाध्यक्ष (श्री भुबनेश्वर कालिता): आप समाप्त कीजिए, धन्यवाद।

श्री अमर पाल मौर्य: महोदय, मैं समाप्त कर रहा हूँ। सिर्फ 30 सेकेंड दे दीजिए।

अभी सारे विपक्ष के नेताओं ने टैरिफ विवाद पर बहुत सारी बातें कीं। अंत में, मैं एक बात कहूंगा:

"कभी थे अकेले हुए आज इतने
नहीं तब डरे तो अब क्या डरेंगे
अंधेरों के बादल में तूफान हैं हम
जो टकराएंगे मौत अपनी मरेंगे
बनेगा देश विकसित जगे देश सारा
गगन में यह लहरेगा तिरंगा हमारा।"

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Next speaker is Shrimati Priyanka Chaturvedi You have four minutes.

SHRIMATI PRIYANKA CHATURVEDI (Maharashtra): Sir, I thank you very much. सर, यह जो यूनियन बजट आया था, उससे बहुत लोगों की अपेक्षाएं थीं, उम्मीदें थीं। सबसे ज्यादा जो अपेक्षाएं थीं, वे सीनियर सिटिजंस की थीं। जो हमारे 60 साल से ऊपर के सीनियर सिटिजंस हैं, वे बजट को ज्यादा ध्यान से देख रहे थे, क्योंकि वे उम्मीद कर रहे थे कि उनके लिए भी कुछ प्रावधान किए जाएंगे। दुख इस बात का है कि इसमें उनकी सोच भी नहीं लाई गई और जो बजट अनाउंस हुआ, उसकी वाहवाही तो हो रही है, पर 60 साल से ऊपर के जो व्यक्ति हैं, उनसे कोई नहीं पूछा रहा है कि उनके लिए क्या प्रावधान हुआ है।

सर, जो हमारा बजट है, अगर हम अपनी डेमोग्राफी देखते हैं, जिसके बारे में प्रधान मंत्री बोलते रहते हैं, डेमोग्राफिक डिविडेंड है, उसकी जो उम्र है, वह लगातार बढ़ती जा रही है। यह अनुमान लगाया जा रहा है कि 2050 में करीब 30 करोड़ देशवासी 60 साल के ऊपर होंगे, जिनमें से बहुत सारे गाँवों में रह रहे हैं या महिलाएं हैं। उनका ध्यान रखना, यह हमारे लिए इकोनॉमिक चैलेंज होगा, सोशल चैलेंज होगा और सबसे ज्यादा हेल्थ चैलेंज होगा। उस पर हमने ध्यान नहीं दिया है।

सर, सबसे पहले मैं रेलवे कन्सेशन की बात करूँगी। जब कोविड हुआ था, कोविड के समय पर बहुत सारी कटौतियाँ हो रही थीं और एक साथ पूरा देश लगा हुआ था कि हाँ, जहाँ-जहाँ कमियाँ हैं, हम उसमें अपना योगदान देंगे, जहाँ हमें अपने कन्सेशंस वापस लेने पड़ेंगे, हम लेने को तैयार हैं। उन्हें यह वादा किया गया था कि जब कोविड का काल खत्म होगा, तो रेलवे के जो कन्सेशन होते हैं, वे आपको वापस दिए जाएंगे। यह अब तक नहीं हुआ है। रेलवेज़ ने 8,913 करोड़ कमाए हैं, पर उनका जो कन्सेशन है, जो छः दशकों से चल रहा था, वह उनसे खींच लिया गया है।

Contents Page

सर, जहाँ तक एल्डर केयर की बात है, तो कल माननीय सदस्य, राधा मोहन दास अग्रवाल जी सीनियर सिटिजंस के बारे में बता रहे थे कि जो उनके बच्चे होते हैं, उन्हें यहाँ पर रोजगार का माध्यम नहीं मिलता है, तो वे विदेशों में चले जाते हैं और बुजुर्ग मां-बाप का ध्यान नहीं रखते हैं। सर, वे ध्यान रखने को तैयार हैं, पर साथ में दिक्कत यह है, यह सरकार से पूछें कि एल्डर केयर पर जो 18 परसेंट टैक्स लगता है, चाहे वह रेजिडेंशियल केयर फैसिलिटीज़ हों, होम केयर सर्विसेज हों, सपोर्ट सर्विसेज़ हों, तो वह मिडिल क्लास फैमिलीज के लिए अनअफोर्डेबल कर दिया गया है। जो टैक्स स्ट्रक्चर है, उस पर भी कोई ध्यान नहीं दिया गया है। अब जीएसटी तो एसेंशियल डिसेबिलिटी पर भी है। जो अडल्ट डायपर्स होते हैं, व्हीलचेयर होती हैं, जो उनके वॉकिंग एड होते हैं और अदर असिस्टिंग डिवाइसेस होते हैं, उन पर तो 12 से 18 प्रतिशत जीएसटी लगाया हुआ है।

सर, हेल्थकेयर के डिडक्शन मिलते हैं - सेक्शन 80D और सेक्शन 80DDB - सीनियर सिटिजंस को 80D क्लेम करने का जो प्रावधान है, वह 50,000 रुपए तक का है। इससे उन्हें थोड़ा टैक्स कन्सेशन मिलता है। सर, मैं आपके माध्यम से यहां जितने भी एमपीज़ हैं उनसे पूछना चाहती हूं कि क्या एक हॉस्पिटल की विज़िट में 50,000 के अंदर उनको सुविधाएं मिल जाती हैं? सर, एक हॉस्पिटल विज़िट में उनके करीब 2 से 3 लाख खर्च हो जाते हैं। दुख इस बात का होता है कि इनके जो इंश्योरेंस प्रीमियम्स होते हैं, वे भी साल के लगभग 30 से 40 हज़ार के होते हैं। अगर हम हेल्थ-रिलेटेड ट्रीटमेंट का इन्फ्लेशन देखें, तो वह 10 से 15 प्रतिशत लगातार बढ़ रहा है। वह हर साल बढ़ता है और आपने उनके डिडक्शन में कोई राहत नहीं दी है। Section 80 DDB वह critical illnesses के लिए है, जिसमें cancer, heart attack और उम्र बढ़ने के साथ होने वाली mental disabilities आती हैं। इसमें भी आपने कितना प्रावधान किया है - 1 लाख रुपये का। अगर आप 60 साल के नीचे हैं, तो सिर्फ 40,000 रुपये का प्रावधान है। इससे बड़ी शर्मनाक बात क्या होगी, सर!

सर, Universal Age Old Pension — जब लोग अपनी जिंदगी के आखिरी पड़ाव पर आते हैं, तो उनकी इन्कम तो बिल्कुल होती ही नहीं है और अगर पेंशन होती है, तो वह भी बहुत कम होती है, जिसको अगर आप इनफ्लेशन से भी ऐडजस्ट करें, तो उनके पास पैसे नहीं रहते हैं। जो पेंशन स्कीम बताई है, वह कुछ सेक्टर्स में लगी है, जिसमें इन लोगों को 200 से 500 रुपया महीने देते हैं। सर, 200-500 रुपये में आज कल क्या मिल पाता है कि वह पूरा महीना उस 200-500 रुपये में काटे? उम्मीद थी कि शायद वित्त मंत्री उस पर चर्चा करतीं, पर इसमें उनके लिए प्रावधान नहीं किया है। ...(**समय की घंटी**)...

THE VICE CHAIRMAN (SHRI BHUBANESWAR KALITA): Please conclude.

SHRIMATI PRIYANKA CHATURVEDI: Sir, I will finish it off one minute. It is a very important topic. Nobody has spoken about it. सर, आयुष्मान भारत यूनिवर्सल हेल्थ कवरेज़ है, लेकिन जो 60 साल से ऊपर हैं, यह उनके लिए लागू नहीं होता है और सिर्फ कुछ ही सेक्टर्स के लिए लागू होता है। ये भी दुखद स्थिति है।

Sir, last but not the least, हम लोग डिजिटल टेक्नोलॉजी की बात करते हैं और डिजिटल अडॉप्शन की बात करते हैं। हमारी सारी फाइनेंशियल ट्रांजैक्शन्स डिजिटल प्लेटफॉर्म्स पर होती हैं। सबसे ज्यादा खतरा जो साइबर फ्रॉड का हो रहा है, साइबर अरेस्ट का हो रहा है, वह इन्हीं सीनियर सिटिजन्स के लिए हो रहा है। इसके संबंध में भी बजट में कोई प्रावधान नहीं रखा गया है कि कैसे उनको इसके बारे में एजुकेट और एम्पावर करें। यह भी एक दुखद परिस्थिति है और इसे बजट में एड्रेस नहीं किया गया है। सर, वे आखिरी पड़ाव पर रहते हैं और उन्होंने अपनी पूरी जिंदगी इस देश के लिए कुर्बान की है। ...(**समय की घंटी**)... उनको आखिरी पड़ाव पर सम्मान मिलना चाहिए, जिससे उनको वंचित किया जा रहा है, यह दुर्भाग्य की बात है।

THE VICE CHAIRMAN (SHRI BHUBANESWAR KALITA): Thank you. Now, the next speaker is Shrimati Seema Dwivedi.

श्रीमती सीमा द्विवेदी (उत्तर प्रदेश): आदरणीय उपसभाध्यक्ष महोदय, मैं एक भारतीय नारी होने के नाते अपने आपको बहुत गौरवान्वित महसूस कर रही हूं, क्योंकि यह बजट श्रद्धेय प्रधान मंत्री जी के नेतृत्व में एक प्रकांड विद्वान महिला द्वारा रखा गया है और नौवीं बार रखा गया है। यह हमारे लिए सबसे बड़े गौरव का विषय है। महोदय, आम इंसान अपनी आंख के सामने वाली दूरी को देखता है, लेकिन जो विज़नरी व्यक्ति होता है, वह आने वाले कई दशकों के बाद संभावित चुनौतियों को पार करते हुए अपने देश का स्थान विश्व पटल पर देखता है। भारत के गौरव डॉ. ए.पी.जे. अब्दुल कलाम साहब ने कहा था कि सपने वे होते हैं, जो हमें सोने नहीं देते। उन्हीं सपनों को श्रद्धेय प्रधान मंत्री जी ने क्षण-क्षण देखा है।

महोदय, यह बजट 2047 की नींव है। महोदय, जब हमारा देश अपनी आजादी का 100वां वर्ष मनाएगा, यानी कि 2047 में हमारा देश विकसित भारत बनेगा। यह हमारे प्रधान मंत्री जी का संकल्प है।

"दे दी हमें आजादी बिना खड्ग बिना ढाल,
साबरमती के संत तूने कर दिया कमाल।"

इसी को स्मरण करते हुए हमारी सरकार ने खादी, हथकरघा और हस्त शिल्प को मजबूत बनाने के लिए महात्मा गांधी ग्राम स्वराज योजना का शुभारंभ किया है, जिससे बुनकर, ग्रामीण उद्योग, एक जिला एक उत्पाद तथा वैश्विक स्तर पर ब्रांडेड में भी सहायता हमको प्राप्त होगी।

महोदय, हमने चावल के क्षेत्र में, मछली के क्षेत्र में, फोन के क्षेत्र में और दूध के क्षेत्र में विश्व में अपनी पहचान बनाई हुई है। ये कांग्रेस के लोग अपनी छाती पीटते हैं कि हमने बहुत विकास किया, हमने बहुत विकास किया। महोदय, जब तक कांग्रेस की सरकार थी, इन लोगों ने खाली 3 करोड़ घरों तक नल से जल पहुंचाया था। हमारी सरकार ने बहुत कम समय में 12 करोड़ से ज्यादा घरों में स्वच्छ जल पहुंचाने का काम किया है। इतना ही नहीं, हमारी सरकार ने चाहे तालाब हो, चाहे पोखर हो, चाहे नदी हो, चाहे समुद्र हो, चाहे हमारे वृक्ष हों, चाहे हमारे पशु-पक्षी हों, सबको आगे बढ़ाने के लिए, सबको जीने के लिए, सबको आगे लाने के लिए हमारी सरकार ने बहुत प्रयास किया है।

Contents Page

हम देश में मधुमेह, कैंसर, ऑटो इम्यून डिसऑर्डर रोग को बढ़ते देख रहे हैं कि बहुत तेजी के साथ इन रोगों में वृद्धि हो रही है, जिनको रोकने के लिए किफायती लागत पर गुणवत्तापूर्ण व दीर्घायु जीवन के लिए इन दवाइयों को सस्ता किया गया है। यह हमारी सरकार की सबसे बड़ी उपलब्धि है।

महोदय, शहरों के बीच विकास संयोजक के रूप में 7 उच्च गति रेल कॉरिडोर को विकसित किया गया है। हमारा सौभाग्य है कि हमारे उत्तर प्रदेश में भी दिल्ली से वाराणसी और वाराणसी से सिलीगुड़ी ट्रेन चलाने का प्रस्ताव है, इसके लिए मैं सरकार को बहुत-बहुत बधाई देना चाहती हूं।

महोदय, आपातकालीन स्थिति में गरीब तथा कमजोर परिवारों की मदद के लिए जिला अस्पतालों में ट्रामा सेंटर्स में अगर कोई व्यक्ति एक्सिडेंट होने के बाद आता है, किसी दुर्घटना में घायल होकर आता है, तो हमारी सरकार उसका इलाज फ्री में करेगी। यह गरीबों के लिए एक बहुत बड़ी कल्याणकारी योजना है।

महोदय, प्राचीन भारतीय योग को विश्व में पहचान मिली है और तीन नए अखिल भारतीय आयुर्वेद संस्थान स्थापित करने का प्रस्ताव रखा गया है। मैं सरकार से यह मांग करती हूं, यह मेरी एक डिमांड है कि हमारा उत्तर प्रदेश एक बहुत बड़ा प्रदेश है, इसलिए एक आयुर्वेदिक संस्थान हमारे उत्तर प्रदेश में भी आ जाए। यह मेरी एक खुद की मांग है।

महोदय, आज बेटियों को पढ़ने के लिए सुविधा मिल रही है। एक जमाना था, जब बेटियां पढ़ती नहीं थी और बेटियों को पढ़ाना अभिशाप माना जाता था, लेकिन हमारी सरकार ने यह कहा कि 'बेटी बचाओ, बेटी पढ़ाओ'। आज हमारी सरकार ने हर जिले में एक महिला छात्रावास खोलने का जो निर्णय लिया है, इससे करोड़ों-करोड़ बेटियां बहुत खुश हैं और यह आने वाले समय में देश की उन्नति का कारण बनेगा।

महोदय, जब हमारी जी-रामजी योजना आई, तो विपक्ष के लोगों ने बड़ा हंगामा किया और सदन में बहुत देर तक चर्चा की। मैं बताना चाहती हूं कि पहले मनरेगा में 33 हजार करोड़ रुपए का काम था, लेकिन जबसे हमारी जी-रामजी की योजना आई है, हमारी सरकार ने इसके लिए 1.25 लाख करोड़ का प्रावधान किया है। यह हमारे बेरोजगारों के लिए सरकार ने एक बहुत बड़ा काम करने का निर्णय लिया है।

महोदय, रक्षा के क्षेत्र में, शिक्षा के क्षेत्र में, सामाजिक सुरक्षा के क्षेत्र में, स्वास्थ्य के क्षेत्र में, इन सब क्षेत्रों में हम बहुत तेजी के साथ आगे बढ़ रहे हैं। हम यही कहना चाहेंगे कि इस बजट ने आत्मनिर्भरता, निवेश और सामाजिक कल्याण के लक्ष्यों को संतुलित रूप से आगे बढ़ाया है ...(**समय की घंटी**)... और राजकोषीय अनुशासन को बनाए रखते हुए सार्वजनिक निवेश को बढ़ावा देने का काम हुआ है।

उपसभाध्यक्ष (श्री भुवनेश्वर कालिता): आप समाप्त कीजिए।

Contents Page

श्रीमती सीमा द्विवेदीः सर, मैं आखिरी बात कहना चाहती हूं।

महोदय, अभी मुझे बहुत दुख हुआ।*..(**व्यवधान**)... मैं चर्चा नहीं करना चाहती हूं। ...(**व्यवधान**)... महोदय, एक बात, मैं आपसे यह कहना चाहती हूं। ...(**व्यवधान**)... सर, मैं कहना चाहती हूं, ...(**व्यवधान**)... सर, मेरी बात सुनिए। ...(**व्यवधान**)...

उपसभाध्यक्ष (श्री भुबनेश्वर कालिता)ः आप समाप्त कीजिए।

श्रीमती सीमा द्विवेदीः सर, सुनिए। ...(**समय की घंटी**)... नीचे नर ऊपर नारायण। मैं कांग्रेस के लोगों को, विपक्ष के लोगों को यह बताना चाहती हूं और एक लाइन के साथ बताना चाहती हूंः

"फानूस बन कर जिसकी हिफाजत हवा करे,
वह शमा क्या बुझे जिसे रौशन खुदा करे।"

बहुत-बहुत धन्यवाद।

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): The next speaker is Shri Rajib Bhattacharjee.

श्री राजीब भट्टाचार्जी (त्रिपुरा)ः उपसभाध्यक्ष महोदय, बजट पर चर्चा में मुझे बोलने के लिए समय देने के लिए मैं आपका बहुत आभार व्यक्त करता हूं। महोदय, हम लोग जानते हैं कि मोदी जी ने हमारे सामने, देशवासियों के सामने एक सपना दिखाया - विकसित भारत 2047. यह एक सपना नहीं है, बल्कि मोदी जी ने इसको हकीकत में बदलने का काम किया है। आज जो बजट पेश किया गया है, उसमें मोदी जी ने हमें जो सपना दिखाया है, उसको हकीकत में साकार करने का काम हम लोगों को इस बजट में देखने को मिलता है।

महोदय, ये आज गरीबी की बात करते हैं। पहले यह 'गरीबी हटाओ', 'गरीबी हटाओ' स्लोगन से मुखरित करता था। हम लोगों ने देखा है कि डेमोक्रेसी आने के बाद जब प्रधान मंत्री लाल किले से देशवासियों को संबोधित करते थे, तो वे जेब में हाथ रख कर करते थे, लेकिन मोदी जी ने हाथ खोल कर देशवासियों को, गरीबों को मुक्ति दिलाने का काम किया है। मैं यह कहना चाहता हूं कि यह 'गरीबी हटाओ', 'गरीबी हटाओ' की तरह स्लोगन नहीं है, बल्कि वास्तव में गरीबों के लिए काम करने का काम मोदी जी ने किया है। मैं आपके सामने एक आंकड़ा रखना चाहता हूं। सामाजिक सुरक्षा कवरेज 2015 में 19 परसेंट थी, जबकि 2025 में 64.3 परसेंट सामाजिक सुरक्षा का काम मोदी जी ने किया है। मैं गर्व के साथ कहता हूं कि पिछले 9 साल में जो 25 करोड़ गरीब दरिद्र परिवार हैं, इनको गरीबी से मुक्ति दिलाने का काम मोदी जी ने किया है।

---

* Not recorded.

Contents Page

2.00 P.M.

जिन 4 करोड़ देशवासियों के पास मकान नहीं थे, आज उनके लिए पक्का मकान बनाने का काम मोदी जी ने किया है। चाहे सौभाग्य योजना हो या प्रधानमंत्री उज्जवला योजना हो - जो लोग नारी शक्ति की बात करते हैं, हम नारी जाति का सम्मान करते हैं। मोदी जी ने 10 करोड़ महिलाओं को बिना पैसा के, free LPG connections देने का जो काम किया है, वह नारी का एक सम्मान है। आज 12 करोड़ शौचालय बने हैं, जो हमारी इज्जत और सम्मान को बचाए रखने का काम है। मोदी जी ने गरीबों के लिए 12 करोड़ शौचालयों का निर्माण करके हमारी लज्जा की, हमारे सम्मान की रक्षा करने का काम किया है। आज मोदी जी ने गरीब कल्याण योजना के माध्यम से 80 करोड़ देशवासियों को free में अनाज देने का काम किया है। मोदी जी ने आयुष्मान भारत के माध्यम से आज 55 करोड़ गरीब आम जनता को 5 लाख रुपये का बीमा देने का काम किया है।

महोदय, हम लोग इस बजट में देखें, तो हम जो 2047 की बात करते हैं, हम 'विकसित भारत' के लिए काम करते हैं। आज शिक्षा हमारा मौलिक अधिकार है। अगर बजट में देखें, तो इसके लिए 14.2 परसेंट की बढ़ोतरी की गई है। हमारा जो health sector है, इसको modernize करने के लिए, बजट में 10 परसेंट की बढ़ोतरी की गई है।

सर, मैं North-East से belong करता हूं। हमारे North-East के लिए जो rail connectivity की बात है, तो चाहे rail connectivity हो या सड़क connectivity हो - मैं आज गर्व के साथ कहता हूं कि रेल के लिए बजट में 2 लाख, 78 हजार करोड़ रुपए का प्रोविजन रखा गया है। खास करके North-East के लिए rail connectivity बढ़ाने के लिए 11,486 करोड़ रुपये इस प्रकल्प में रखे गये हैं। मैं North-East से belong करता हूं, खासकर के त्रिपुरा से belong करता हूँ, इसलिए मैं हमारी वित्त मंत्री जी को धन्यवाद करता हूं।

सर, एक बात खास बात और है। आज बांग्लादेश भी इंडिया को chicken-neck की धमकी देता है। वह Chicken's Neck में खाक करेगा! हमारा देश भारत वित्तशाली है और Chicken's Neck से, हमारे Siliguri Corridor में जो 40 किलोमीटर underground line rail connectivity होगी, तो वह Chicken's Neck की धमकी देकर भारत को गुमराह करने का काम नहीं करे।

आज high-speed सड़क मार्ग की जो परिकल्पना रखी गयी है, उसके लिए बजट में 3 लाख, 10 करोड़ रुपये का प्रोविजन रखा गया है। PMGSY के माध्यम से सड़कों का जो काम है, जो छोटी सड़कें हैं, उनको जोड़ने के काम के लिए बजट में प्रोविजन रखा गया है। इसमें हमारे त्रिपुरा को, खास करके North-East को एक बढ़ोतरी मिलेगी। इसके लिए मैं आपके माध्यम से उनको धन्यवाद देता हूं। ...(**समय की घंटी**)... सर, मैं समाप्त कर रहा हूं।

सर, मैं आज गर्व के साथ बोलता हूं कि 5 साल में 20 जलमार्गों की जो बात है, उससे waterway connectivity की जो बात है, इसके लिए मैं गर्व के साथ उनको धन्यवाद करता हूं। उन्होंने जो 20 जलमार्गों की घोषणा की है, उसमें त्रिपुरा जैसे राज्य को भी नहीं छोड़ा गया है। यह 'विकसित भारत' है।

Contents Page

उपसभाध्यक्ष (श्री भुबनेश्वर कालिता): धन्यवाद।

श्री राजीब भट्टाचार्जी: सर, जो विरोधी हैं, मैं आपसे माध्यम से उनको बोलता हूं कि जो सही विकास नरेन्द्र मोदी जी ने किया है, ...(**समय की घंटी**)... आप North-East में आइए। उसके लिए जो चश्मा चाहिए, वह चश्मा हम आप लोगों को देंगे। आप उस चश्मे से मोदी जी द्वारा किए गए विकास को देखने के लिए त्रिपुरा में, North-East में आइए। इतनी बातें कहते हुए, मैं अपनी बात समाप्त करता हूं, धन्यवाद।

उपसभाध्यक्ष (श्री भुबनेश्वर कालिता): धन्यवाद। The next speaker is Shri Banshilal Gurjar.

श्री बंशीलाल गुर्जर (मध्य प्रदेश): माननीय उपसभाध्यक्ष महोदय, मैं आपको धन्यवाद देता हूं कि आपने मुझे बजट, 2026-27 पर बोलने का अवसर दिया है।

महोदय, यह बजट देश के 140 करोड़ देशवासियों की आकांक्षाओं का बजट है और यह भारत को भविष्य का एक 'सशक्त भारत' बनाने वाला बजट है। यह बजट गरीब, युवा, किसान और महिला को सशक्त बनाने वाला बजट है। हम सब जानते हैं कि भारत एक कृषि प्रधान देश है और इसकी जो लगभग 60 प्रतिशत आबादी है, देश की जनता है, वह कृषि पर आश्रित है। उनका जीविकोपार्जन मात्र कृषि से होता है। हमारे देश के प्रधान मंत्री माननीय नरेन्द्र मोदी जी ने जब से इस देश की बागडोर संभाली है, तब से किसान माननीय प्रधान मंत्री नरेन्द्र मोदी जी की सरकार के एजेंडे में पहले स्थान पर है। मैं माननीय प्रधान मंत्री जी और वित्त मंत्री जी को धन्यवाद देता हूँ कि उन्होंने 2014 से लेकर अभी तक किसानों के सशक्तिकरण के लिए जो योजनाएँ लाए हैं, उन योजनाओं के माध्यम से हमारा देश का किसान सशक्त हो रहा है।

महोदय, इस वर्ष के बजट में, जो 2026-27 का बजट है, 1,32,561 करोड़ रुपए का प्रावधान कृषि के लिए किया गया है, इसके लिए मैं हमारे देश की वित्त मंत्री माननीया निर्मला सीतारमण जी और माननीय प्रधान मंत्री नरेन्द्र मोदी जी को धन्यवाद देता हूँ। महोदय, अगर हम देखें, तो 2013-14 के बजट में मात्र 27,000 करोड़ रुपए का प्रावधान कृषि के लिए था, जिसको इस बजट में बढ़ा कर आठ गुना किया गया है। इससे हमारे देश का किसान सशक्त हो रहा है और हमारे किसान और ज्यादा ठीक तरीके से खेती कर पा रहे हैं।

मैं माननीय प्रधान मंत्री जी को धन्यवाद देता हूँ कि उनकी समग्र दृष्टि का परिणाम है इस बजट में हमारे जो नारियल उत्पादक किसान हैं, उन नारियल उत्पादक किसानों के लिए भी विशेष प्रावधान किए गए हैं। हम सब जानते हैं कि पेड़ पुराना हो जाता है, तो वह फल कम देने लगता है, इसलिए 'नारियल मिशन' के माध्यम से पुराने पेड़ों को निकाल कर उनके स्थान पर नए पेड़ लगाने के लिए हमारे नारियल के किसानों को मदद किए जाने का प्रावधान इस बजट में किया है। एक करोड़ परिवार, जो नारियल की खेती में लगे हैं, उन किसानों की संख्या लगभग तीन करोड़ होती है। इन तीन करोड़ किसानों को और ज्यादा मजबूती देने के लिए इस बजट में प्रावधान किया गया है। जो नारियल उत्पादक राज्य हैं - तमिलनाडु, केरल, कर्नाटक सहित जहाँ-जहाँ भी नारियल उत्पादित होते हैं, उन नारियल उत्पादित करने वाले राज्यों को इस

Contents Page

'नारियल मिशन' का लाभ मिलेगा। महोदय, नारियल बोर्ड को और ज्यादा सशक्त करते हुए भारत सरकार ने नारियल बोर्ड के लिए 37 करोड़ रुपए का प्रावधान इस बजट में किया है। इसके लिए मैं माननीय प्रधान मंत्री नरेन्द्र मोदी जी और निर्मला सीतारमण जी को धन्यवाद देता हूँ कि उन्होंने नारियल के किसानों की सुध ली और हमारे देश के नारियल उत्पादन में एक महत्वपूर्ण भूमिका यह बजट निभाएगा।

महोदय, हमारा जो पशुपालन है, वह खेती में एक सहायक धंधे के रूप में बड़ा योगदान करता है और हमारे किसानों की कृषि से जो आमदनी है, उस आमदनी में 16 प्रतिशत पशुपालन और डेयरी का योगदान होता है, इसलिए पशुपालन और डेयरी के लिए इस बजट में 6,363 करोड़ रुपए का प्रावधान किया गया है, जो 2013-14 के मुकाबले चार गुना से अधिक है। मैं माननीय प्रधान मंत्री जी को धन्यवाद देता हूँ कि उन्होंने इसमें दूध उत्पादक किसानों और पशुपालन करने वाले किसानों का भी सहयोग करने का काम किया है। महोदय, डेयरी को सशक्त बनाने के लिए, पशु चिकित्सकों की संख्या बढ़ाने के लिए पूँजी सब्सिडी योजना प्रारंभ किए जाने का प्रावधान किया गया है, इससे दूध उत्पादन में सहयोग मिलेगा।

महोदय, भारत आज मछली निर्यात करने के मामले में विश्व का बड़ा देश है। मत्स्य पालन को भी भारत सरकार प्रोत्साहित कर रही है। मछुआरों की समस्याओं के समाधान के लिए तटीय क्षेत्रों में मूल्य श्रृंखला सुदृढ़ करने का प्रावधान किया गया है। इससे मछुआरों को पूरी कीमत दिलाने की व्यवस्था होगी। महोदय, मछली पालन को और सशक्त व सुगम बनाने के लिए इस बजट में 500 जलाशय बनाने का प्रावधान किया गया है, अमृत सरोवर बनाने का प्रावधान किया गया है।...(**समय की घंटी**)... यह कदम जल संरक्षण, ग्राम स्वरोजगार और पोषण सुरक्षा - तीनों लक्ष्यों को एक साथ साधता है।

उपसभाध्यक्ष (श्री भुबनेश्वर कालिता): कृपया आप समाप्त कीजिए।

श्री बंशीलाल गुर्जर: महोदय, इसमें उच्च मूल्य वाली खेती को बढ़ावा देते हुए नारियल, चंदन, कोको, काजू जैसी फसलों के लिए विशेष सहायता का प्रावधान किया गया है। साथ ही 2030 तक भारतीय काजू, कोको को प्रीमियम वैश्विक ब्रांड बनाने का लक्ष्य है। महोदय, मैं माननीय प्रधान मंत्री जी को धन्यवाद देता हूँ और माननीय निर्मला सीतारमण जी को धन्यवाद देता हूँ कि वे हमारे देश के नागरिकों को सशक्त करने के लिए एक सशक्त बजट लेकर आए हैं। बहुत-बहुत धन्यवाद।

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): The next speaker is, Shri Dorjee Tshering Lepcha.

श्री दोरजी त्शेरिंग लेप्चा (सिक्किम)**:** माननीय उपसभाध्यक्ष महोदय, मैं आज इस उच्च सदन में वित्त वर्ष 2026-27 के लिए माननीय वित्त मंत्री, श्रीमती निर्मला सीतारमण जी और माननीय प्रधान मंत्री, श्री नरेन्द्र मोदी जी द्वारा प्रस्तुत केंद्रीय बजट के समर्थन में खड़े होकर बोलने का अवसर पाकर स्वयं को गौरवान्वित महसूस कर रहा हूँ। यह बजट केवल आय-व्यय का लेखा-जोखा नहीं, बल्कि विकसित भारत- 2047 के संकल्प को साकार करने वाला एक दूरदर्शी, संतुलित और

Contents Page

समावेशी रोडमैप है। यह बजट गरीब, किसान, युवा, महिला और मध्यम वर्ग, सभी की आकांक्षाओं को एक साथ संबोधित करता है।

मजबूत अर्थव्यवस्था की नींव - आज जब विश्व की अनेक अर्थव्यवस्थाएँ अनिश्चितता, युद्ध और मंदी से जूझ रही हैं, ऐसे समय में भारत विश्व की सबसे तेजी से बढ़ती प्रमुख अर्थव्यवस्था बना हुआ है। यह बजट उसी आत्मविश्वास का प्रतिबिंब है। पूंजीगत व्यय में निरंतर वृद्धि से अवसंरचना को गति मिलेगी। राजकोषीय अनुशासन बनाए रखते हुए विकास पर जोर दिया गया है। निजी निवेश को प्रोत्साहन देने हेतु नीतिगत स्पष्टता दिखाई देती है। यह बजट यह संदेश देता है कि भारत विकास भी करेगा और वित्तीय जिम्मेदारी भी निभाएगा।

गरीब कल्याण और सामाजिक न्याय - पिछले एक दशक में 25 करोड़ से अधिक नागरिक गरीबी रेखा से बाहर आए, यह कोई आंकड़ा नहीं, बल्कि करोड़ों जिंदगियों में आया परिवर्तन है। इस बजट में पीएम आवास योजना, जल जीवन मिशन, मुफ्त अनाज योजना जैसी योजनाओं को और सशक्त किया गया है। यह सरकार "सबका साथ, सबका विकास" को केवल नारा नहीं, बल्कि नीति बनाकर लागू कर रही है।

किसान और ग्रामीण भारत - किसान भारत की आत्मा है। बजट 2026-27 में कृषि अवसंरचना, भंडारण, मूल्य संवर्धन, किसान उत्पादक संगठनों (FPOs) पर विशेष ध्यान दिया गया है। माननीय प्रधान मंत्री जी के नेतृत्व में भारत ने 350 मिलियन टन से अधिक खाद्यान्न उत्पादन कर इतिहास रचा है। साथ ही, दूध उत्पादन में भारत विश्व में अग्रणी बना है। यह बजट किसानों की आय दोगुनी करने की दिशा में एक और मजबूत कदम है।

उत्तर-पूर्व भारत : विकास की नई धुरी - माननीय उपसभाध्यक्ष महोदय, मैं विशेष रूप से उत्तर-पूर्व भारत और खासकर मेरे गृह राज्य सिक्किम के संदर्भ में इस बजट की सराहना करना चाहता हूँ। आज उत्तर-पूर्व को "परिधि" नहीं, बल्कि विकास का प्रवेश द्वार माना जा रहा है। इस बजट में सड़क, रेल और हवाई संपर्क के लिए बढ़ा हुआ आवंटन, 'Vibrant Village' कार्यक्रम के माध्यम से सीमावर्ती क्षेत्रों का सशक्तिकरण, Act East नीति को जमीन पर उतारने हेतु logistics और व्यापार अवसंरचना, ये सब दर्शाते हैं कि सरकार उत्तर-पूर्व के सामरिक और आर्थिक महत्व को भली-भांति समझती है।

सिक्किम : हरित विकास का मॉडल - माननीय उपसभाध्यक्ष महोदय, सिक्किम भारत का पहला पूर्ण जैविक राज्य है और यह बजट हरित अर्थव्यवस्था को बढ़ावा देकर सिक्किम जैसे राज्यों को राष्ट्रीय मंच पर आगे लाता है। Organic farming, eco-tourism, hydropower, horticulture और floriculture के लिए किए गए प्रावधान सिक्किम की प्राकृतिक क्षमता को आर्थिक अवसर में बदलेंगे। साथ ही, सीमा क्षेत्र विकास कार्यक्रम और 'Vibrant Village' से सिक्किम के सीमावर्ती गांवों में रोजगार, बुनियादी सुविधाएँ और आत्मनिर्भरता बढ़ेगी।

युवा, कौशल और रोजगार - भारत युवा देश है और यह बजट युवाओं के भविष्य में निवेश करता है। 'Skill India', start-up ecosystem, digital India, AI, green technology और

Contents Page

Semi-conductor Mission के माध्यम से युवाओं को केवल नौकरी खोजने वाला नहीं, बल्कि नौकरी देने वाला बनाने की सोच इस बजट में स्पष्ट झलकती है।

महिला सशक्तिकरण- यह बजट नारी शक्ति को आर्थिक विकास के केंद्र में रखता है। महिला स्वयं सहायता समूह, लखपति दीदी योजना, महिलाओं के लिए ऋण और उद्यमिता समर्थन से महिलाओं की केवल सामाजिक भागीदारी ही नहीं बढ़ रही है, बल्कि वे आर्थिक रूप से भी सशक्त हो रही हैं।

मध्यम वर्ग को राहत - माननीय उपसभाध्यक्ष महोदय, मध्यम वर्ग देश की रीढ़ है। कर संरचना में सरलता, अनुपालन में सुविधा और बचत को प्रोत्साहन, ये सभी कदम मध्यम वर्ग की आकांक्षाओं को समझते हुए उठाए गए हैं।

माननीय उपसभाध्यक्ष महोदय, अंत में, मैं यह कहना चाहता हूँ कि बजट 2026-27 आशा देता है, विश्वास जगाता है और भारत को विकसित राष्ट्र बनाने की दिशा में मजबूत कदम रखता है। यह बजट उत्तर, पूर्वी और सिक्किम जैसे सीमांत राज्यों को मुख्यधारा में लाने वाला, समावेशी और भविष्य-उन्मुख है। मैं पूरे विश्वास के साथ इस बजट का समर्थन करता हूँ और माननीय वित्त मंत्री श्रीमती निर्मला सीतारमण जी को इस दूरदर्शी बजट के लिए बधाई देता हूँ। धन्यवाद। वंदे मातरम्।

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): The next speaker is Shrimati Sadhna Singh. It is her maiden speech.

श्रीमती साधना सिंह (उत्तर प्रदेश): माननीय उपसभाध्यक्ष महोदय, माननीय प्रधान मंत्री जी, माननीय वित्त मंत्री जी तथा माननीय पंकज चौधरी जी को इस बजट पर ढेर सारी बधाइयाँ देती हूँ। महोदय, विपक्ष के लिए एक ही एजेंडा होता है कि सरकार चाहे कितना ही अच्छा काम क्यों न करे, लेकिन विपक्ष को उसमें कमी निकालनी ही है। अर्थात् उनके जेहन में केवल यह रहता है कि सरकार की क्या कमी खोजी जाए। जिनके अंदर देश और प्रदेश के प्रति निष्ठा नहीं होती, वे सच्चे अर्थों में राजनेता हो ही नहीं सकते। जैसे कि एक कहावत है:

"जो भरा नहीं भावों से, जिसमें बहती रसधार नहीं,
वह हृदय नहीं, वह पत्थर है, जिसमें स्वदेश का प्यार नहीं।"

महोदय, जिनके अंदर देश के प्रति निष्ठा समाप्त हो चुकी हो, ऐसे नेताओं की चर्चा करना व्यर्थ है। आज मैं इस सदन में खड़ी होकर हमारी माननीय वित्त मंत्री द्वारा प्रस्तुत केंद्रीय बजट का समर्थन करते हुए गर्व का अनुभव कर रही हूँ। यह बजट केवल आंकड़ों का संकलन नहीं है, बल्कि यह हमारे देश के विकास की यात्रा का रोडमैप है। यह बजट भारत की आत्मनिर्भरता, समावेशी विकास और सामाजिक न्याय की दिशा में एक ठोस कदम है।

सबसे पहले मैं यह कहना चाहूँगी कि इस बजट में ग्रामीण भारत, किसान, महिला, युवा और उद्यमी, सभी वर्गों का ध्यान रखा गया है। हमारे देश की रीढ़ किसान हैं और इस बजट में

Contents Page

कृषि क्षेत्र को आधुनिक बनाने, सिंचाई सुविधाओं को बढ़ावा देने तथा तकनीकी नवाचारों को अपनाने के लिए पर्याप्त प्रावधान किए गए हैं। इससे न केवल किसानों की आय बढ़ेगी, बल्कि ग्रामीण अर्थव्यवस्था भी सशक्त होगी।

महिलाओं के विषय में हमारी भाजपा का स्पष्ट संदेश है कि महिलाओं का सम्मान करिए, मत किसी का अपमान करिए। जबकि विपक्ष कहता है कि महिलाओं का अपमान करिए। हमारी राष्ट्रपति और हमारी वित्त मंत्री, दोनों का विपक्ष ने भरपूर अपमान किया है, जिसकी मैं कड़ी निंदा करती हूँ।

महिलाओं के दृष्टिकोण से यह बजट अत्यंत महत्वपूर्ण है। इसमें महिला उद्यमिता को बढ़ावा देने के लिए विशेष योजनाएँ बनाई गई हैं। महिला स्वयं सहायता समूहों को वित्तीय सहयोग, कौशल विकास और विपणन सुविधाएँ प्रदान करने का संकल्प लिया गया है। यह स्पष्ट रूप से दर्शाता है कि यह बजट महिलाओं को आर्थिक रूप से आत्मनिर्भर बनाने की दिशा में एक ऐतिहासिक पहल है।

युवाओं के लिए बजट में शिक्षा और रोजगार के अवसरों पर विशेष ध्यान दिया गया है। नई शिक्षा नीति के अनुरूप उच्च शिक्षा संस्थानों को अधिक संसाधन उपलब्ध कराना, डिजिटल शिक्षा को बढ़ावा देना तथा start-ups को प्रोत्साहन देना इस बजट की प्रमुख विशेषताएँ हैं। इससे हमारे युवा केवल रोजगार पाने वाले नहीं, बल्कि रोजगार देने वाले भी बनेंगे।

स्वास्थ्य क्षेत्र में भी इस बजट ने दूरगामी दृष्टिकोण प्रस्तुत किया है। प्राथमिक स्वास्थ्य केंद्रों को सशक्त करना, आयुष्मान भारत योजना का विस्तार करना तथा आधुनिक चिकित्सा सुविधाओं को ग्रामीण क्षेत्रों तक पहुँचाना इस बजट की प्राथमिकता है। महामारी के अनुभव ने हमें सिखाया है कि स्वास्थ्य क्षेत्र में निवेश ही सबसे बड़ा सामाजिक सुरक्षा कवच है।

बुनियादी ढांचे के विकास पर भी इस बजट ने विशेष बल दिया है। सड़क, रेल, बंदरगाह और हवाई अड्डों के विस्तार से देश की कनेक्टिविटी बढ़ेगी और व्यापार को नई गति मिलेगी। साथ ही हरित ऊर्जा और नवीकरणीय स्रोतों पर विशेष बल देकर पर्यावरण संरक्षण और सतत् विकास का मार्ग प्रशस्त किया गया है।

इस बजट की सबसे बड़ी विशेषता यह है कि यह केवल वर्तमान की चुनौतियों और उनके समाधान तक सीमित नहीं है, बल्कि भविष्य की संभावनाओं को भी ध्यान में रखता है। 'डिजिटल इंडिया', 'मेक इन इंडिया' और 'स्टार्टअप इंडिया' जैसी योजनाओं को और अधिक सशक्त बनाने के लिए इसमें ठोस कदमों का प्रावधान किया गया है। इससे भारत वैश्विक अर्थव्यवस्था में एक मजबूत खिलाड़ी के रूप में उभरेगा।

उपसभाध्यक्ष महोदय, यह बजट सामाजिक न्याय की भावना को भी साकार करता है। अनूसूचित जाति, अनुसूचित जनजाति और पिछड़े वर्गों के उत्थान के लिए विशेष योजनाएं बनाई गई हैं। शिक्षा, स्वास्थ्य और रोज़गार में इन वर्गों को समान अवसर प्रदान करने का संकल्प इस

बजट में स्पष्ट में दिखाई देता है। मैं विशेष रूप से यह उल्लेख करना चाहूंगी कि इस बजट में पर्यावरण संरक्षण और जलवायु परिवर्तन की चुनौतियों का समाधान भी प्रस्तुत किया गया है। ...(**समय की घंटी**)... ऊर्जा इलेक्ट्रिक वाहनों को प्रोत्साहन और प्रदूषण नियंत्रण के उपाय की दिशा में महत्वपूर्ण कदम है। यह बजट आने वाली पीढ़ियों के लिए एक सुरक्षित और स्वस्थ भविष्य सुनिश्चित करता है। महोदय, मैं माननीय वित्त मंत्री जी को और प्रधान मंत्री जी को धन्यवाद देते हुए इस बजट का समर्थन करती हूं। आपका बहुत-बहुत धन्यवाद।

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Now, Dr. Dinesh Sharma. You have five minutes.

डा. दिनेश शर्मा (उत्तर प्रदेश): उपसभाध्यक्ष महोदय, यह केन्द्रीय बजट सरकार की उस निरंतर नीति का प्रतिबिम्ब है, जिसमें पिछले वर्षों की उपलब्धियों पर बढ़ते हुए आने वाले दशक के लिए एक स्पष्ट, संतुलित आर्थिक मार्ग को प्रशस्त किया गया है। यह वित्तीय अनुशासन, विकास और सामाजिक समावेशन, तीनों के बीच संतुलन स्थापित करता है। यह बजट अल्पकालिक प्रबंधन के बजाय दीर्घकालिक राष्ट्र निर्माण पर केन्द्रित है। इस बजट के द्वारा डिजिटलीकरण प्रशासन, faceless मूल्यांकन, समयबद्ध रिफंड, तकनीक आधारित अनुपालन ने कर व्यवस्था में पारदर्शिता विश्वास को मजबूत किया है। इन सुधारों का परिणाम यह है कि भारत आज वैश्विक अर्थव्यवस्था में एक विश्वसनीय और तेजी से उभरती हुई शक्ति के रूप स्थापित हुआ है।

मान्यवर, हम तुलनात्मक तरीके से अगर इसका अध्ययन करते हैं, तो हम यह पाते हैं कि यह देश की अर्थव्यवस्था का एक विज्ञान सम्मत लेखा-जोखा है, जिसमें आंकड़े बोलते हैं, नीयत झलकती है और दिशा स्पष्ट होती है। बजट का अवलोकन करने पर हमें तीन चीज़ें सामने दिखाई देती हैं। आईना- इसमें दिखाते हैं कि हम कहां खड़े हैं। दूसरा, सपना - हम कहां पहुंचना चाहते हैं और तीसरा रास्ता है, जो हमें बताता है कि हमें कैसे उन स्थानों पर पहुंचना है। यूक्रेन का युद्ध हो, फिलीस्तीन का युद्ध हो, तमाम अस्थिरताओं का वातावरण रहा हो, लेकिन इन सबके बीच अगर कोई विश्व में एक अर्थव्यवस्था किसी देश की स्थिर, सक्षम और आत्मविश्वासी दिखी है, तो उस देश को हम भारत कहते हैं। आज भारत दुनिया की सबसे तेज़ गति से बढ़ती हुई अर्थव्यवस्था के रूप में प्रतिस्थापित हुई है। आज राजकोषीय घाटा अनुशासन में है। विकास की रफ्तार बरकरार है और हमने फिजूलखर्ची पर नियंत्रण किया है। लोक लुभावन बात से हमने दूरी बनाई है और भविष्य की पीढ़ियों पर कर्ज का बोझ न डाला जाए, इस बात का हमने प्रयत्न किया है।

(**उपसभापति महोदय** *पीठासीन हुए।*)

हम विकास भी करते हैं और विवेक भी रखते हैं। इसके साथ ही यह बजट इस बात का संकेत करता है कि यह सरकारी नौकरी नहीं, यह अवसरों की अर्थव्यवस्था है और हम इसमें जहां start-up ecosystem को फला-फूला बनाना चाहते हैं, स्वरोज़गार को बढ़ाना चाहते हैं, वहीं हम युवाओं को नौकरी देने वाला देश बनाना चाहते हैं। हम डिजिटल भुगतान, जीएसटी, ई-मार्किट प्लस के साथ-साथ एमएसएमई को बैंक के दरवाज़ें से संबद्ध करते हैं। हमारे देश की सरकार अर्थव्यवस्था के साथ-साथ इस बात का ख्याल रखती है कि ग्रामीण मांग में सुधार हो, कृषि में

Contents Page

विविधीकरण हो, इंफ्रास्ट्रक्चर से गांव का जुड़ाव हो और विकास केवल शहरों तक सीमित न होकर ग्रामीण प्रवेश में कृषि के क्षेत्र में उन्नतशील बन सके। यह देश की उत्पादक क्षमता बढ़ा रहा है। यह खर्च नहीं, बल्कि यह हमें पूंजी निर्माण की तरफ अग्रसर कर रहा है।

मान्यवर, इस बजट में जो चीज़ सम्मिलित है, वह सुधार है- स्थिरिता के साथ, समावेशन- विकास के साथ, तकनीक- पारदर्शिता के साथ और शायद यही मोदी सरकार का आर्थिक दर्शन है। इसके आधार पर आज सरकार जिस मजबूती के साथ आगे बढ़ी है, हम उसके लिए कह सकते हैं कि अगर यह बजट अच्छा नहीं होता, तो सिर्फ इसलिए अच्छा नहीं होता, क्योंकि ऐसा कहते हैं कि सिर्फ कागज पर सुंदर लगे, लेकिन यह कागज पर नहीं, बल्कि जमीन पर बदलाव लाएगा। महोदय, बजट तो वही ठीक होता है, जो आशा को योजना और योजना को परिणाम में बदलने का काम करे। इस बजट का जो मूल मंत्र है, वह है विकास, विश्वास और वितरण। महोदय, विकास के अंतर्गत पूँजीगत व्यय, बुनियादी ढाँचे को ठीक करने का काम, विश्वास के अंतर्गत टैक्स पेयर्स और निवेशकों को राज्य के साथ ख्याल रखने का और वितरण के अंतर्गत गाँव, गरीब, किसान, महिला और युवा तथा सभी के लिए एक आनंददायक संदेश लेकर आ सके — इस बात की पूरी चिंता की गई है।

मान्यवर, वित्तीय घाटे को कम किया गया है और इसके साथ ही इस बात का भी ख्याल रखा गया है कि महिला सशक्तीकरण के साथ-साथ जो स्वास्थ्य की सीमाएँ हैं, हम उन्हें आनंदित भाव से महसूस करें। आज इस बजट का जो सार है, वह चार इंजनों पर है। हम लोग डबल इंजन सरकार की बात करते हैं, लेकिन यह चार इंजनों पर निर्भर है, जिनमें कृषि, एमएसएमई, निवेश और निर्यात शामिल हैं। यह बजट इन चार बिंदुओं पर एक मजबूती प्रदान करता है। ..(**समय की घंटी**).. मैं आपसे यही अनुरोध करता हूँ कि इस बजट के समर्थन में मैंने अपनी बात रखी है और मेरा ऐसा विश्वास है कि सभी लोग इसे स्वीकार करेंगे।

श्री उपसभापतिः आपका बहुत-बहुत धन्यवाद। माननीय श्री रामदास अठावले; अनुपस्थित। डा. अनिल सुखदेवराव बोंडे जी, आप अपना भाषण आरंभ कीजिए।

डा. अनिल सुखदेवराव बोंडे (महाराष्ट्र)ः उपसभापति महोदय, आपका बहुत-बहुत धन्यवाद कि आपने मुझे बजट पर हो रही चर्चा में भाग लेने का अवसर दिया है। महोदय, माननीय प्रधान मंत्री नरेन्द्र मोदी जी के नेतृत्व में निर्मला सीतारमण जी ने नौवाँ अर्थ संकल्प रखा है। उन्होंने विकास, स्थिरता और सर्वसमावेशिकता के तीन प्रिंसिपल्स पर आधारित यह अर्थ संकल्प सादर किया है, मैं इसके लिए उनका अभिनंदन करता हूँ और समर्थन भी करता हूँ।

माननीय उपसभापति महोदय, जो आज की भौगोलिक विश्वव्यापी अस्थिरता है, उसमें देश को स्थिर रखनेवाला यह अर्थ संकल्प है। मैं छत्रपति शिवाजी महाराज की भूमि से आता हूँ और सबसे ज्यादा माता का सम्मान करता हूँ, लेकिन मेरे मन में उद्विग्नता है, गुस्सा भी है कि जब कोई आदमी एक सभा गृह में ऐसा बोलता है कि भारत माँ को बेचा गया है, तो मेरे मन में बहुत

Contents Page

गुस्सा आता है कि भारत माता के बारे में कोई आदमी ऐसा कैसे बोल सकता है! * मुझे ऐसा लगता है।

माननीय उपसभापति महोदय, भारत की सुरक्षा, वह चाहे आंतरिक हो या बाहर की सुरक्षा हो, सबसे महत्वपूर्ण है। इस अर्थ संकल्प में 7.8 लाख करोड़ से ज्यादा पैसा सुरक्षा के लिए रखा गया है। यह इसलिए भी महत्वपूर्ण है, क्योंकि महाराष्ट्र से एक लेखक हैं - ब्रिगेडियर जॉन दल्वी, मैंने उनकी किताब पढ़ी है। उनकी किताब का नाम है - Himalayan Blunder. सर, इस Himalayan Blunder किताब में बताया गया है कि उस वक्त देश की समस्त जनता को शर्मिंदा होना पड़ा, जब चाइना ने वॉर किया। 1950 में ही सरदार वल्लभभाई पटेल ने उस वक्त के प्रधान मंत्री तथा फॉरेन मिनिस्टर को इन्फॉर्म किया था कि चाइना एक धोखा है। सरदार वल्लभभाई पटेल जी गुज़र गए, परंतु इस धोखे की तरफ किसी ने ध्यान नहीं दिया। 1962 में, जब चाइना ने एग्रेशन दिखाया, उस वक्त हमारे सैनिकों का ब्रिगेडियर जॉन दल्वी नेतृत्व करते थे। जब हमारे सैनिक वहाँ पर गए, तो वे बिना जूते के गए। उनके पास जूते नहीं थे, कपड़े नहीं थे, जैकेट्स नहीं थीं। वहाँ पर भूखे सैनिक गए थे। लेकिन आज ऐसी बात है कि हमारे पास Brahmos Missile है, इसमें भी हम 2.8 लाख करोड़ का कैपिटल इन्वेस्टमेंट कर रहे हैं और R&D में भी बहुत सारा पैसा खर्च हो रहा है।

माननीय उपसभापति महोदय, 2014 में, उस वक्त, भारत के रक्षा मंत्री – मोदी जी की गवर्नमेंट आनी थी – उस वक्त उन्होंने बोला था कि जो लंबी उड़ान भरने वाले रॉकेट्स हैं, हम उन्हें नहीं ले सकते हैं, हम उतनी कैपिटल इन्वेस्टमेंट नहीं कर सकते हैं, क्योंकि हमारे पास पैसे नहीं हैं। उस वक्त वीआईपी मूवमेंट के लिए अगस्ता वेस्टलैंड हेलीकॉप्टर लिए गए थे। लेकिन आज की परिस्थिति ऐसी है कि हमने देश की आंतरिक सुरक्षा से लेकर बाहर की सुरक्षा मजबूत की है। यह देश को मजबूत बनाने वाला अर्थ संकल्प है।

उपसभापति महोदय, मैं नक्सल एरिया से आता हूँ। मार्च, 2026 तक नक्सल एरिया को पूरी तरह से नक्सल मुक्त करने का काम माननीय गृह मंत्री, अमित शाह जी के माध्यम से हो रहा है।

महोदय, मैं महाराष्ट्र से आता हूँ। महाराष्ट्र को सबसे ज्यादा फायदा इस बजट में मिला है। हमारे मुख्यमंत्री देवेन्द्र फडणवीस जी ने भी आभार व्यक्त किया है और इस अर्थ संकल्प के लिए अभिनंदन भी किया है। ...(**व्यवधान**)... 98,000 करोड़ रुपये... ...(**व्यवधान**)...

श्री उपसभापतिः प्लीज़ सीट पर बैठकर न बोलें।

डा. अनिल सुखदेवराव बोंडेः मैं माननीय सदस्य को भी बताना चाहता हूँ कि महाराष्ट्र को 98,000 करोड़ रुपये मिले हैं। महाराष्ट्र का जीडीपी में भी अच्छा रोल है। इसका रीज़न यह है कि महाराष्ट्र में डबल इंजन की सरकार है। ...(**व्यवधान**)... लोगों को अब मालूम पड़ गया है कि यह डबल इंजन

* Not recorded.

Contents Page

की सरकार अच्छा काम करती है, इसलिए अब ट्रिपल इंजन की सरकार भी बन गई है, यानी अब मुंबई कॉरपोरेशन में भी सरकार आ गई है, पुणे कॉरपोरेशन में भी सरकार आ गई है, नागपुर कॉरपोरेशन में भी सरकार आ गई है और 12 की 12 जिला परिषदें आ गई हैं और बाकी के सब इंजन फेल हो गए हैं। ...(**व्यवधान**)...

उपसभापति महोदय, महाराष्ट्र में एमएमआर है। नीति आयोग ने एमएमआर ग्रोथ हब, पुणे ग्रोथ हब और नागपुर ग्रोथ हब, ये 3 ग्रोथ हब बनाए हैं और इसके लिए पाँच-पाँच करोड़ रुपये दिए हैं। ...(**समय की घंटी**)... इसलिए महाराष्ट्र के साथ-साथ पूरे देश की सुरक्षा के लिए, पूरे देश की प्रगति के लिए यह अर्थ संकल्प है। यह विकसित भारत का अर्थ संकल्प है, इसलिए मैं इसका समर्थन करता हूँ और धन्यवाद देता हूँ।

श्री उपसभापतिः माननीय सदस्य, अनिल सुखदेवराव बोंडे जी, आपके समेत सभी सदस्यों को यह पता होना चाहिए और होगा भी कि प्रावधान यह है कि कोई भी डॉक्यूमेंट दिखाने से पहले माननीय चेयरमैन से परमिशन लेनी है। Follow it. श्री खीरू महतो। ...(**व्यवधान**)... प्लीज़ आपस में बात न करें। खीरू जी, आप बोलिए।

श्री खीरू महतो (बिहार): उपसभापति महोदय, मैं वित्त वर्ष 2026-27 के लिए केंद्रीय बजट के समर्थन में बोलने के लिए खड़ा हुआ हूँ, लेकिन मुझे जीरो ऑवर की तरह तीन मिनट ही दिए गए हैं। महोदय, मैं तीन साल में पहली बार बजट पर बोलने जा रहा हूँ, इसलिए मेरा समय बढ़ाया जाए।

श्री उपसभापतिः खीरू जी, यह समय देने का काम चेयर नहीं करता है। यह आपको पता होगा। आप बोलिए।

श्री खीरू महतोः महोदय, मैं माननीय लोकप्रिय मुख्यमंत्री श्री नीतीश कुमार जी की कृपा से यहाँ आया हूँ और मैं उनके शब्दों में अपने विचारों को रखना चाहता हूँ। एनडीए की तरफ से हमारे जितने भी माननीय सदस्य बोले हैं, मेरे पास तो समय नहीं है, इसलिए मैं उन सभी का समर्थन करता हूँ। ऐसा समझें कि हम ही बोले हैं। मैं उनका समर्थन करते हुए, बिहार की तरफ से आगे कुछ बोलना चाहता हूँ। तीन मिनट में तो हमें समय ही नहीं मिलेगा। Amrit Station Scheme is redefining the passenger experience. A total of 98 stations in Bihar have been identified for complete redevelopment under the Amrit Station Scheme. Total investment of Rs. 3,287 crore for station modernisation has been planned. Travel efficiency in the State has reached new heights with the expansion of premium train services. Fourteen pairs of services of Vande Bharat Express are currently operational. Twenty-one pairs of services of Amrit Bharat Express are currently operational. One pair of services of Namo Bharat Express is currently operational.

Since 2014, approximately 2,000 km of tracks have been constructed. It has constructed 568 flyovers and underpasses. महोदय, मैं और भी बोलना चाहता था, लेकिन

Contents Page

मैंने सोचा कि 3 मिनट में क्या बोलूं या क्या नहीं बोलूं। इसलिए मैं सबको धन्यवाद देना चाहता हूं। ...(**समय की घंटी**)...

श्री उपसभापतिः धन्यवाद। श्री सुभाष बराला जी।

श्री सुभाष बराला (हरियाणा)ः उपसभापति महोदय, आपका धन्यवाद कि आपने मुझे बजट पर बोलने का अवसर प्रदान किया। मैं जब कुछ विरोधी दल के सदस्यों का भाषण सुन रहा था, तो निश्चित रूप से बहुत सारे सांसदों ने इस बात को स्वीकार किया कि निश्चित रूप से 2047 का जो विकसित भारत का स्वप्न देश के प्रधान मंत्री जी ने संजोया है, वह देश के 140 करोड़ नागरिकों को साथ लेकर पूरा होने वाला है। आम आदमी पार्टी के सांसद राघव चड्ढा जी कह रहे थे कि देश के आधारभूत ढांचे को मजबूत करने के लिए रोजगार के अवसर इस देश के अंदर उपलब्ध हो। इस बात के लिए जो पैसा इसके अंदर रखा गया है, जो व्यवस्थाएं इसके अंदर की गई हैं, उनमें निश्चित रूप से हमारे ग्रामीण भारत को बहुत आगे लेकर के जाने वाली दूरदृष्टि और सोच हमें दिखाई देती है।

मान्यवर, हम लोग किसान हैं और किसान की फसल के बारे में कहते हैं कि वह राम जी के भरोसे होती है। इसलिए उसकी जो आमदनी है, उसके अंदर अनिश्चितता दिखाई देती है। इसको ठीक करने के लिए, इसको व्यवस्थित करने के लिए नई तकनीक का सहारा लेने की एक योजना इस बजट के अंदर दिखाई दे रही, यानी कि एआई तकनीक का उपयोग। जो काम देश के प्रधान मंत्री नरेन्द्र मोदी जी ने किया पहले की सरकारें उस व्यवस्था के ऊपर काम नहीं करती थीं। जब किसान अपनी फसल बीज लेता था, तब जाकर उसका रेट अनाउंस करते थे, एमएसपी अनाउंस करते थे, लेकिन नरेन्द्र मोदी जी के कार्यकाल के अंदर जब फसल की बुआई होती है, उससे पहले उसका एमएसपी घोषित करते हैं। यह हमारे लिए बहुत अच्छी बात है। एआई आने के बाद, हम एआई के माध्यम से इस बात के तथ्य जान सकेंगे, हर बात की जानकारी ले सकेंगे कि इस बार का मौसम किस प्रकार का होगा। अगर इस बार हम फलां फसल की बुआई करेंगे, तो उसमें किस प्रकार से हमें उसकी उपज मिलने की संभावना दिखाई देती है। जब ये सारी बातें हम लोगों के ध्यान में आ जाएंगी, तो निश्चित रूप से हम इस प्रकार की फसल की बुआई का चयन कर सकते हैं, जो भविष्य में किसान के लिए लाभकारी सिद्ध हो। मैं यह समझता हूं कि किसान के लिए बहुत ही क्रांतिकारी कदम देश के प्रधान मंत्री नरेन्द्र मोदी जी और निर्मला सीतारमण जी इस बजट के अंदर लेकर आए हैं।

महोदय, हरियाणा के लिए भी बहुत सारी बातें इस बजट के अंदर कही गई हैं और पूर्व में भी हरियाणा प्रदेश का ख्याल रखा गया था। इसके संबंध में अगर हम बात करते हैं, तो एक बात ध्यान में आती है कि एनसीआर का एक बहुत बड़ा हिस्सा हरियाणा के अंदर आता है, तो इसका इंफ्रास्ट्रक्चर मजबूत करने के लिए, चाहे रोड की बात हो या रेल की बात हो, इसमें पूर्व के बजट में भी ज्यादा पैसा दिया गया था और इस बजट में भी बहुत सारा पैसा दिया गया है। अगर रेल की बात करें, तो 2009 और 2014 का रेलवे का जो बजट है, जो कांग्रेस पार्टी के रिजीम का बजट रहा था, उसकी तुलना में हम अगर 2026 की बात करें, तो इसमें 11 गुना की वृद्धि को दर्शाता है।

Contents Page

इसका स्पष्ट संकेत है कि हरियाणा के ऊपर केंद्र सरकार और माननीय मोदी जी का पूरा फोकस है।

मान्यवर, इसी प्रकार से हरियाणा प्रदेश ने बचत के अंदर भी नए मानदंड स्थापित किए हैं। देश के प्रधान मंत्री किसान को खाद, बीज, दवाई, सब समय पर देना चाहते हैं। पूरे देश के अंदर खाद की, चाहे डीएपी हो, यूरिया हो, उसकी कहीं न कहीं कालाबाजारी दिखाई दे रही थी। हमारी हरियाणा की सरकार ने किसान को एक नई तकनीक, 'मेरी फसल मेरा ब्यौरा' के साथ जोड़ कर एक तकनीक लेकर आई। आज इस व्यवस्था के साथ उनको जोड़ने का हमारे सामने जो परिणाम आया है, अगर हम 2024, 2025 और 2026 के आंकड़ों का तुलनात्मक अध्ययन करते हैं, तो हरियाणा प्रदेश ने पिछले इस बुवाई के सीजन में ही 700 करोड़ से ज्यादा की बचत केवल खाद के मामले में की है, चाहे यूरिया हो या डीएपी हो। इसलिए मैं कहना चाहूंगा कि देश के प्रधान मंत्री तेज गति से किसान को तरक्की के रास्ते पर लेकर जाना चाहते हैं। ...(**समय की घंटी**)... मान्यवर, मैं कंक्लूड को कर रहा हूं। मैं इस हाउस को कहना चाहता हूं कि जिन-जिन प्रदेशों में विपक्ष की सरकारें हैं, वे हरियाणा जैसे प्रदेश से सीख लें कि जब एक हरियाणा जैसा प्रदेश केवल खाद के मामले में 700 करोड़ बचा सकता है, तो वे भी इस मामले में बचत कर सकती हैं। जब पूरा देश इस प्रकार से बचत करेगा, ...(**समय की घंटी**)... तो निश्चित रूप से 2047 में नरेन्द्र मोदी जी का विकसित भारत का सपना पूरा करने में हम अपना योगदान देंगे। आपका बहुत-बहुत धन्यवाद।

MR. DEPUTY CHAIRMAN: Now, Shrimati S. Phangnon Konyak.

SHRIMATI S. PHANGNON KONYAK (Nagaland): Hon. Deputy Chairman, Sir, I thank you for giving me this opportunity to participate in the discussion on the Union Budget for 2026-27. I express my deep respect and gratitude to our hon. Prime Minister whose strategic vision continues to steer this nation towards Viksit Bharat. I also extend my wholehearted appreciation to our hon. Union Finance Minister for presenting a Budget that beautifully balances ambition with empathy, growth with sustainability and tradition with innovation. This Budget is not simply a financial document, it is a manifestation of the Government's priorities for equitable development, social inclusion and strengthening India's global competitiveness.

Sir, today, I wish to speak on three sectors that deeply affect the lives of citizens in my region and beyond. One is textiles -- weaving heritage into growth. India's textile sector is a tapestry woven with our history, our culture and the livelihoods of millions. The Union Budget 2026 not only recognizes this legacy but advances a transformative roadmap backed by concrete resources and initiatives. At the heart of this renewed focus is the Integrated Textile Programme with a dedicated allocation for Rs. 1,500 crore to strengthen every link in the textile value chain from fiber production to global markets. The National Fibre Scheme will promote natural

Contents Page

fibers. The Textile Expansion and Employment Scheme would modernize traditional clusters. The Mahatma Gandhi Gram Swaraj Initiative and the National Handloom and Handicrafts Programme will empower our artisans with training, quality control, global branding support and improved market linkages, ensuring that the beauty of Khadi, handloom and our arts and crafts reaches every corner of the world. For the North-East, this is especially meaningful. Our region is blessed with extraordinary textile wisdom. We are knowledge keepers of living traditions. Motifs woven into our shawls are not merely decorative patterns; they are narratives of our ancestry, of our migration, of our status and of our spirituality. Skills are transmitted from mothers to daughters, from elders to youth, preserving techniques that are centuries old. From the golden sheen of *Muga* silk to integrate loin loom practices from vibrant tribal patterns to eco-friendly natural dyes, our artisans represent India's soft power at its finest. With proper policy support, market access, branding, GI promotion and technological backing, these traditions can become powerful economic drivers. The Budget opens doors for artisans to move from subsistence to sustainability, from local markets to global platforms. Importantly, a large proportion of weavers in the North-East are women. The North-Eastern Region has over 1.6 million weavers, accounting for 52 per cent of India's handloom workers. When the textile economy grows, women's financial independence grows, family welfare improves and community resilience strengthens. This is social transformation woven in thread. I sincerely believe that under this Government, heritage is no longer viewed as something to be preserved passively. It is seen as an asset to be energized.

Secondly, coming to Mental Health: Building a stronger nation from within, a healthy nation is not defined solely by physical well-being, but by the strength of its mind, souls and emotional resilience. In her Budget speech, the hon. Finance Minister announced the establishment of NIMHANS in North India, which addresses a critical geographical gap in specialized mental health education, research and clinical care. Alongside these, existing institutions such as those in Ranchi and Tezpur will be upgraded as regional apex mental health centres significantly expanding capacity for advanced training, treatment, professional research and bringing high quality care closer to citizens who previously had to travel long distances. Mental health is an issue that cuts across caste, creed, income and geography. Investment in mental health is investment in human potential. It gives young people the strength to dream. It gives parents the reassurance of support. It creates communities that are emotionally secure. Mental health is not an isolated medical domain. It impacts productivity, family well-being, social harmony, youth aspirations and community

Contents Page

stability. By investing in dedicated institutes, research, training, and decentralized care, the Government is affirming that mental well-being is central to our development agenda, not a secondary priority.

Third, I now come to the North-Eastern Region ...(*Time-bell rings*)... I would like to thank the hon. Finance Minister for the increase in the allocation to the DoNER Budget. I would also like to take this opportunity to thank on behalf of the people of the North East for the historic FNTA Agreement, an achievement that reflects the Government's commitment to peace, dignity and shared prosperity. Peace initiative of this nature builds trust, heals all wounds and creates the foundations upon which roads, schools, hospitals and industries can thrive. I, therefore, stand in support of this Bill.

श्रीमती धर्मशीला गुप्ता (बिहार): माननीय उपसभापति महोदय, आपने मुझे इस दूरदर्शी और ऐतिहासिक बजट पर अपने विचारों को रखने का जो अवसर दिया है, इसके लिए आपको धन्यवाद। महोदय, सबसे पहले मैं अपने देश के यशस्वी प्रधान मंत्री आदरणीय श्री नरेन्द्र मोदी जी और महिला सशक्तिकरण की प्रतिमूर्ति, हम सबों की गौरव, गतिशील और कर्मठ वित्त मंत्री आदरणीया निर्मला सीतारमण जी को भी बधाई और धन्यवाद देना चाहती हूं, जिन्होंने नौवीं बार यह प्रगतिशील बजट राष्ट्र को समर्पित किया है।

माननीय उपसभापति महोदय, मैं एक बार पुनः आदरणीय प्रधान मंत्री जी को इस ऐतिहासिक उपलब्धि के लिए बधाई और धन्यवाद देना चाहती हूं कि बजट से ठीक पहले 27 यूरोपीय देशों के साथ हुआ मुक्त व्यापार समझौता (Free Trade Agreement) 'विकसित भारत' के निर्माण की दिशा में एक मील का पत्थर साबित होगा। पिछले 70 वर्षों में इस तरह का व्यापक और प्रभावशाली समझौता नहीं हुआ था। यह हमारे आदरणीय प्रधान मंत्री श्री नरेन्द्र मोदी जी का नेतृत्व है। उनके नेतृत्व तथा उनकी कूटनीतिक दक्षता और वैश्विक स्वीकार्यता, आज भारत की बढ़ती प्रतिष्ठा का प्रमाण है।

माननीय उपसभापति महोदय, आज भारत की अर्थव्यवस्था को देखें, तो हम विश्व की चौथी अर्थव्यवस्था हैं, लेकिन आदरणीय प्रधान मंत्री जी के नेतृत्व में हम विश्व की तीसरी अर्थव्यवस्था बनने की ओर आगे बढ़ रहे हैं और हमारा भारत विश्व के पटल पर डंका बजा रहा है। यह सिर्फ और सिर्फ आदरणीय नरेन्द्र मोदी जी के नेतृत्व का ही प्रतिफल है।

India@2047 का संकल्प अब केवल सपना नहीं, बल्कि साकार होती हुई वास्तविकता है। इस बजट में 7.4 प्रतिशत जीडीपी वृद्धि का लक्ष्य रखा गया, जो हमारी सुदृढ़ आर्थिक और प्रभावी नीतियों का प्रमाण है। इस वर्ष का कुल व्यय लगभग 48 से 50 लाख करोड़ रुपए के स्तर पर प्रस्तावित है, जिसमें पिछले वर्ष की तुलना में उल्लेखनीय वृद्धि हुई है। पूंजीगत व्यय को लगभग 11 लाख करोड़ रुपए तक बढ़ाया गया है। राजकोषीय घाटा जीडीपी के लगभग 4.5 से 5 प्रतिशत के

भीतर रखने का यह लक्ष्य दर्शाता है कि सरकार संतुलित और जिम्मेदार वित्तीय प्रबंधन के प्रति प्रतिबद्ध है।

मैं स्वास्थ्य की बात करूँ, तो स्वास्थ्य और परिवार कल्याण मंत्रालय के लिए लगभग 1,06,530 करोड़ रुपए का आवंटन प्रस्तावित है, जो पिछले वर्ष की तुलना में 9 से 10 प्रतिशत अधिक है। मैं कैंसर की बात करूँ, तो मैं बताना चाहती हूँ कि मैं बिहार से आती हूँ और उत्तर बिहार में आर्सेनिक पानी की वजह से महिलाएँ कैंसर रोग से अधिक पीड़ित होती हैं। मैं आदरणीय नरेन्द्र मोदी जी का धन्यवाद करना चाहती हूँ कि कैंसर सहित 17 जीवन रक्षक दवाओं पर सीमा शुल्क में जो उन्होंने छूट दी है, यह आम नागरिकों के प्रति सरकार की संवेदनशीलता को दर्शाता है। हमारी एक साथी कह रही थीं कि आयुष्मान भारत कार्ड बुजुर्गों के लिए नहीं है, लेकिन मैं जब बिहार की बात करती हूँ, तो वहाँ पर आशा दीदी, श्रमिक और आधार कार्डधारी के लिए कोई उम्र की सीमा नहीं है और 70 वर्ष से अधिक उम्र के लोगों के लिए पांच लाख रुपए की राशि, आयुष्मान भारत कार्ड के तहत आदरणीय प्रधान मंत्री जी के द्वारा दी जाती है। यह समाज के सभी वर्गों के लिए है।

मैं उच्च शिक्षा की बात करूँ, तो उच्च शिक्षा के लिए विदेश जाने वाले विद्यार्थियों को कर छूट की सीमा में वृद्धि का निर्णय भी युवा शक्ति को सशक्त करने की दिशा में महत्वपूर्ण कदम है। ...(**समय की घंटी**)... महोदय, एक मिनट। महोदय, यह बजट युवाओं, किसानों, महिलाओं और मध्यम वर्ग के लिए लाभकारी बजट है।

माननीय उपसभापति महोदय, यह बजट केवल आँकड़ों का संकलन नहीं, बल्कि विकसित भारत की सशक्त और स्पष्ट रूपरेखा है। ...(**समय की घंटी**)... यह आत्मनिर्भर भारत, सशक्त भारत और समृद्ध भारत की दिशा में एक निर्णायक कदम है। मैं इस ऐतिहासिक और जल कल्याणकारी बजट का पूर्ण समर्थन करती हूँ, धन्यवाद।

MR. DEPUTY CHAIRMAN: Shrimati Kiran Choudhry.

SHRIMATI KIRAN CHOUDHRY (Haryana): Sir, India is shaping its bright future and this Union Budget 2026-27 reflects the confidence. This Budget does not look at electoral gains. It does not look at the next election. It looks at the next generation and that is what all of India is looking forward to. Sir, this Budget makes us self-reliant and puts us on a trajectory of development for the future. All this has been made possible because of the decisive nature of our hon. Prime Minister, Modi*ji*, and the policies pursued by our Government which include investment, reform and inclusion. Sir, with record capital expenditure, focused support to the farmers, women, youth, MSMEs and with the global outlook, this Budget lays the foundation of *Viksit Bharat* 2047.

Contents Page

Sir, this Budget re-inforces India's position as the fastest growing economy with a total expenditure of Rs. 53.5 lakh crore and a capital expenditure of Rs 12.2 lakh crore. This will ensure that the growth reaches the last mile as was not being done during the Congress regime. It is a matter of great pride for us that this Budget boosts the domestic space research.

Soon, we will be joining the galaxy of those elite nations, where we were far lagging behind. The budgetary allocation has been set aside for deep-space exploration, astrophysics, and to advance telescope facilities which will go a long way. Considering the geopolitical situation and the uncertain times that we are living in today, it is very important that the defence sector be strengthened and our Government has ensured that. The defence budget allocation is three times more than the UPA Government, from Rs.2.3 lakh crores to Rs.6.21 lakh crores in the NDA Government. Sir, agriculture is the heart of this Budget and I come from a State which is completely agriculture-based. I find it very amazing when that all the time the Opposition Benches talk about farmers, they have done nothing but short changed the farmers and misused them for their own electoral gains. That is the truth. It is the fact of the matter. The historic transformation in this particular Budget, as initiated by hon. Prime Minister, takes wings because Rs.1.62 lakh crore has been set aside for agriculture and allied sectors. And this is not just a number; it reflects a clear policy shift from input-based support to income-based empowerment. There is an initiative called 'Bharat Vistar' which is AI-enabled. Who had ever thought of this that AI will one day be helping our farmers? Today, AI is helping the farmers to battle the vagaries of nature. With the continued support to PM-KISAN Yojana, 11 crore farmers have been benefitted. This sort of a thing was never done before. Under the PM Fasal Bima Yojana, ₹12,200 crores is being provided as protection. There is focus on high value agriculture, horticulture, spices, nuts, livestock and fisheries. These directly improve their per acre income. The allocation of ₹1.70 lakh crore for fertilizer support ensures price stability for farmers. Sir, the negative narrative that is brought about by the Opposition Benches is very disgraceful that when so much is being done for the farmers in our country, they seek to always bring it down. We are moving from subsistence farming to prosperity farming. I would like to add here that the US-EU trade deals have opened the global markets for the Indian farmers. ...(*Time-bell rings.*)... Sir, I would just like to say that I was hearing Shrimati Nirmala Sitharaman the other day in Lok Sabha and I was astounded to hear that in 2013, they inked a WTO Pact, which would have deprived our farmers of their right to the MSP and the PDS system would have completely collapsed by 2017.

Contents Page

MR. DEPUTY CHAIRMAN: Thank you.

SHRIMATI KIRAN CHOUDHRY: Sir, it is shameful that today this is what has been happening in our country. It is only because of our strong Prime Minister that such strong steps have been taken.

MR. DEPUTY CHAIRMAN: Please, your time is over. Shri Sadanand Mhalu Shet Tanavade.

3.00 P.M.

SHRI SADANAND MHALU SHET TANAVADE (Goa): [&]Sir, I will speak in Konkani. Sir, I rise to support the Union Budget for 2026—27. First and foremost, I would like to congratulate our hon. Prime Minister, Shri Narendra Modi and hon. Finance Minister, Smt. Nirmala Sitharaman, for presenting such a forward-looking and growth-oriented Budget. Even though the budget is for this financial year, it clearly lays down the roadmap towards a Viksit Bharat by 2047.

Sir, this is truly a strong Budget. A good Budget is one that focuses on capital expenditure, because capital investment drives long-term growth. If we look back to the period before 2014, capital expenditure was around ₹2 lakh crore. Today, it has increased to nearly ₹12 lakh crore. This massive increase has led to the development of infrastructure across the country. Before 2014, many villages in our country lacked proper roads and connectivity. Several villages did not have regular electricity supply; power was available only for three or four hours a day. Today, almost every village receives electricity for 22 to 23 hours a day. Road connectivity and other forms of infrastructure have significantly improved, strengthening the nation's overall development.

Sir, earlier, the Income Tax system was very complicated. Today, the process has been simplified, making income tax filing more hassle-free for citizens. The old 1961 law and the new 2025 framework show a clear difference in approach. The Government has provided relief so that individuals earning up to ₹12.75 lakh do not have to pay income tax, which brings substantial benefit to the middle class. This Budget is also employment-oriented. For instance, ₹10 crore has been allocated to the biopharma sector. There is a ₹40,000 crore allocation for electronic component manufacturing and ₹2,000 crore for container manufacturing and related sectors.

[&] English translation of the original speech delivered in Konkani.

MSMEs have received strong support. If MSMEs function smoothly, they generate large-scale employment. Today's youth are not merely job seekers, they are becoming job creators. Through initiatives such as "Corporate Mitra," the Budget provides guidance and support to small and medium businesses. Many entrepreneurs require mentorship and structured assistance, which is taken care by this initiative.

Due to time constraints, I would also like to highlight the benefits that Goa has received in this Budget. Each sector has been given due importance. In agriculture, special attention has been given to coconut plantations. Goa is not only a major producer of coconuts but also a major consumer, as coconut is an integral part of our dietary practices. Goa is also a major cashew-producing state, and we are proud producers of organic cashew. In the Konkan region, where cashew cultivation is strong, such provisions will directly benefit farmers, increase their income, and create new opportunities. In the field of education, the Budget has introduced several important measures. There is a focus on STEM (Science, Technology, Engineering, and Mathematics) institutions. Many students face difficulties due to a lack of resources, and this Budget aims to address those gaps. Provisions such as girls' hostels in districts will greatly support female education and empowerment.

Sir, if we compare the period before 2014 with the present, we can clearly see the difference. Even when there were different combinations of Governments earlier, development did not reach the desired level. After Goa's liberation in 1961, funding was limited. However, from 2014 onwards, under the leadership of Prime Minister Narendra Modi, Central assistance and funding have increased significantly.

श्री उपसभापति: प्लीज़ कन्क्लूड कीजिए। माननीय सदानंद जी, आपके बोलने का समय ओवर गया है। Your time is over.

SHRI SADANAND MHALU SHET TANAVADE: [&]Today, Goa is witnessing transformative projects like Atal Setu, multi-lane highways, the Manohar International Airport, improved connectivity to the airport, the Manohar Corridor, and multipurpose shelters. When people from across the country visit Goa, they can see this visible transformation. Sir, this Budget is not merely about numbers. It is about vision, infrastructure, employment and inclusive development. I, therefore, wholeheartedly support the Budget 2026-27.

[&] English translation of the original speech delivered in Konkani.

Contents Page

Mr. Deputy Chairman, Sir, I rise today with profound gratitude and a deep sense of responsibility to extend my heartfelt thanks on behalf of the people of Assam and the entire North-East Region for the presentation of the Union Budget for the financial year 2026-27 by our hon. Finance Minister, Shrimati Nirmala Sitharaman, for the ninth consecutive year under the guidance of hon. Prime Minister, Shri Narendra Modi.

Sir, this Budget reaffirms the Government's commitment to inclusive development, macroeconomic stability, strategic global engagement, laying out a clear roadmap for India's progress towards *Viksit Bharat* 2047. This Budget is not merely a collection of numbers and allocations. It is a statement of intent, a vision of inclusive growth, and a reaffirmation of the Government of India's commitment to equitable development across all regions of our great nation. Sir, Budget 2026-27 reflects a thoughtful understanding of India's economic realities and future aspirations. With an estimated outlay of Rs.44.42 lakh crore, this Budget seeks a balance between economic stability and strategic investment in infrastructure, human capital, and sustainable growth.

Sir, for the North-East, and especially for Assam, this Budget has several landmark provisions that deserve special appreciation. This Budget has increased capital expenditure by over 13 percent with a continued focus on infrastructure, connectivity and development. A significant portion of this is earmarked, reinforcing the Centre's commitment to the region. This includes expansion of roads, highways and strategic border infrastructure, strengthening rail infrastructure and connectivity, including gauge conversion and electrification projects, development of airports and air routes, under schemes like UDAAN, and enhancing regional mobility.

Sir, since 2014, the Union Government has allocated Rs.3 lakh crore for road infrastructure in the North-East. The works are ongoing and most have already been completed. The allocation is many times higher than what was given to North-East before 2014 since independence. Sir, for the last one decade, the railway infrastructure and connectivity have witnessed a remarkable and positive transformation in North-East, and this year's Budget allocation for North East Frontier Railway will surely add strength to the ongoing new project's connectivity and I sincerely thank the Government for this.

Sir, this year's allocation for railways in North-East is Rs.11,486 crore. And, this historic increase is almost five times higher than the allocation for 2009-2014,

Contents Page

which was only Rs. 2,122 crore. Projects totalling around Rs.72,486 crore are currently underway in Assam and North-East, which include expansions of existing rail lines, new connections between States, and strategic linkages. Since 2014, approximately 1,900 km of railway track has been constructed, which is more than the entire rail network of Sri Lanka.

Sir, a highlight of this year's proposals is the Buddhist Circuit Scheme covering six North-Eastern States, including Assam. By preserving and promoting our rich cultural and spiritual heritage, this initiative is poised to unlock tourism-led growth, generate livelihoods, and place our Region firmly on the global spiritual and cultural map.

Hon. Chairman, Sir, the Budget 2026-27 sets a course for broad-based employment generation through MSME support schemes with enhanced credit guarantee facilities, easing access to capital, direct support for start-ups, innovation hubs, and skill development across the North-East. ...(*Time-bell rings.*)...

MR. DEPUTY CHAIRMAN: So, it will go from Party's time.

SHRI KANAD PURKAYASTHA (Assam): Sir, Assam and North East are not only India's bridge to South East Asia under the Act East Policy, but also custodians of rich cultural heritage and biodiversity. The investment in sustainable tourism, heritage conservation and cross-border trade infrastructure will catalyze development, strengthen national security and foster deeper economic ties with ASEAN countries. It is a Budget that resonates with aspirations.

Mr. Deputy Chairman, Sir, Budget 2026-27 speaks of the hopes of every citizen, especially those in the North East who seek opportunity, dignity and progress. It reaffirms that no region will be left behind, that the development must be both inclusive and sustainable, with Government's commitment of *sab ka saath, sab ka vikas, sab ka vishwas and sab ka prayas*.

Sir, I must congratulate our hon. Prime Minister, Shri Narendra Modi, under whose visionary leadership, the recent historic India-US trade deal is viewed strategically in the evolving global trade environment of 2026. The India-US interim agreement framework has secured a big win for India with reciprocal tariffs cut to 18 per cent for several Indian goods in labour- intensive sectors. India, with this agreement, has secured the interests of its farmers with the agricultural sector sensitivities being protected. The recent measures adopted by India, in global

Contents Page

market, show important opportunities for India, particularly, in strengthening the domestic industry, MSMEs and long-term economic resilience which pushes towards value addition, strengthening Make-in-India and *Atmanirbhar Bharat,* MSME consolidation and quality upgradation, diversification of export markets reducing over-dependence on any single market while boosting domestic consumption and import substitution, strategic leverage in trade negotiations, youth employment through industrial deepening. Today, India's reform-driven and future oriented economy is well aligning the national interest with global engagement. The recent trade agreement with the European Union and the US is not just about the trade numbers but also about empowering Indian youth, globalizing MSMEs, fostering innovation and building a strong, competitive and inclusive economy.

Sir, on behalf of the people of Assam and the entire North East region, I extend my sincere thanks to hon. Prime Minister, Shri Narendra Modi, and hon. Finance Minister, Shrimati Nirmala Sitaraman, for this visionary Budget. सर, मैं 2025 में इस सदन में आया हूँ और इस सदन में आने के बाद मैंने सभी सांसदों, विशेषकर विपक्ष में बैठे हमारे सभी सदस्यों के वक्तव्य सुने हैं। इन वक्तव्यों में मैंने एक चीज़ नोटिस की कि सरकार की तरफ से जो भी पॉलिसी आती है, जो भी काम होता है, उस पर टिप्पणी करना, उसके against बोलना, उन लोगों की आदत बन चुकी है। मैं एक चीज़ यहाँ पर बोलना चाहता हूँ। क्योंकि मैं असम के जिस क्षेत्र से आता हूँ, उसको बराक घाटी कहते हैं। इस बराक घाटी में एक सिलचर सिटी है, जो असम की second largest city है। इस बराक घाटी में करीब 50 लाख लोग रहते हैं। इसकी जो strategical importance है, वह यह है कि यह एक border area है। इसके साथ-साथ इसकी surroundings में हमारे मिज़ोरम, त्रिपुरा और मणिपुर, तीन स्टेट्स हैं। सर, कांग्रेस पार्टी विकास की बात करती है, मैं उनके विकास का नमूना देने के लिए एक बात इस सदन में रखना चाहता हूँ।

श्री उपसभापतिः अब आप समाप्त कीजिए।

श्री कणाद पुरकायस्थः सर, एक मिनट दे दीजिए।

श्री उपसभापतिः नहीं, दस मिनट ऑलरेडी दे दिए हैं।

श्री कणाद पुरकायस्थः सर, 2004 में अटल बिहारी बाजपेयी जी की सरकार के नेतृत्व में वहाँ पर East West Corridor का शिलान्यास हुआ था। ...(**समय की घंटी**)... सर, आप चौक जाएंगे कि 2025 में हमारे मोदी जी की सरकार आने के बाद यह काम खत्म हुआ है।

श्री उपसभापतिः धन्यवाद, धन्यवाद।

Contents Page

श्री कणाद पुरकायस्थः सर, यह रेल को ब्रॉड गेज कंवर्जन का काम 1996 में शुरू हुआ था। 1996 में शुरू होने वाला काम 18 साल बाद ...(**समय की घंटी**)... मोदी जी की सरकार आने के बाद वहाँ पर रेल का काम पूरा होना हमें नसीब हुआ है। सर, ये जो बातें करते हैं...*

श्री उपसभापतिः अब आपकी बात रिकॉर्ड पर नहीं जाएगी। धन्यवाद। श्री देरेक ओब्राईन।

SHRI DEREK O' BRIEN (West Bengal): Sir, for those outside Parliament, sitting in their homes, on their mobile phones or in offices, watching these speeches on television or their computers, let me try something to give them the experience of, maybe, the first interactive speech from Parliament. So, to do this, if you are watching at home, please go to www.indiabudget.gov.in; go there, and you download the Finance Minister's speech. Please do that. Now many of you will not be able to do that because 'five' out of 'ten' people living in rural India do not have proper access to the Internet. And yet, with this minimum internet access, we are asking MNREGA workers to go online, to use Apps, to mark attendance, to bank accounts through e-KYC. Why? To get their wages! Leave that aside. For those of you who have downloaded the document, -- as I said, we will be interactive -- 'Budget Speech, 2026,' let us do a search on that document and put in some search words. Put in the word 'middle class.' Go ahead; put it in. For 'middle class', I want to make two points. 'Four' out of 'five' Indians are earning less than 171 rupees a day. Net household savings fell to the lowest in the last 50 years for the Indian middle class. Let us do the second word on the search document. Go and search 'Unemployment.' And I speak with confidence because my State Bengal is not the best. We are not the best; we are the fifth lowest when it comes to jobless rate. What does the national figure look like? 'One' out of 'three' youth are not in education, employment or training. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Please, please.

SHRI DEREK O' BRIEN: 'One' out of 'four' positions in the Union Government are vacant and the PM Internship Scheme for every 'hundred rupees' that was kept, 'five rupees' was utilised. Sir, we are starting a youth scheme in Bengal; just started. From 24 to 40 years, you put 1500 rupees into your bank account. All set, Sir. In fact, in true federalism, you don't have to copy States. I am not asking you to copy. We started Kanyashree in Bengal in 2013; you started Beti Bachao a few years later. Swasthya Sathi was started in Bengal; two years later, you started Ayushman Bharat. It is good, Sir. And you are not copying Bengal. No; you are only being inspired by

* Not recorded.

Bengal, which is very nice. Now let us come to another word, 'falling rupee.' Search it. There is a wonderful quote, not said by the Prime Minister; somebody else said it. I will say it in English. "The way the value of the rupee is falling, it seems there is a competition between the rupee and the Union Government as to whose prestige will fall faster." The Prime Minister did not say this. The Chief Minister of Gujarat said this in 2013. Sir, try these three words now on this interactive document. The word is 'Jan Dhan Yojana.' I will make two quick bullet points. 'One' out of 'four' Jan Dhan accounts are non-operational. 'One' out of 'ten' Jan Dhan accounts are zero balance. This is not politics. These are hard numbers. I hope the Finance Minister comes here and gives us these responses. Farmers' suicides. ...(*Interruptions*)...

श्री उपसभापतिः आप बैठिए, आप बैठिए। ...(**व्यवधान**)... प्लीज़। आप सीट पर बैठें। ...(**व्यवधान**)... यह सही नहीं है। आप बिना इजाजत बोल रहे हैं। आप बैठ जाइए। ...(**व्यवधान**)... आप बोलिए, आप बोलिए। ...(**व्यवधान**)... प्लीज़ सीट पर बैठकर न बोलें। ...(**व्यवधान**)... आपको मौका मिलेगा, तो आप अपनी बात कहिएगा।

SHRI DEREK O'BRIEN: Sir, truth hurts, and it is okay. 'Farmer suicides' — please put this down as your search document. I know a few things about farmers. There was a 25-day hunger strike in December, 2006 by only one leader, Ms. Mamata Banerjee. Read what the Supreme Court said in 2016. In 2020, nine of us and 20 from other parties got suspended. We stayed outside. Why — because we were fighting against the draconian farmer bills. So, don't tell us about farmers. I am wondering why all of us in the Opposition are saying, 'farmers are unhappy', 'Mr. Modi made farmers unhappy'. Of course, not; of course, he didn't. The farmers are happy, in Texas, but not in Tamil Nadu. The farmers are happy, in Kentucky, but not in Karnataka. The farmers are happy in Wisconsin, but not in West Bengal.

Sir, you can carry on searching these words - environment and air pollution. Go, search it! There is nothing in the Budget about environment and air pollution. 'Minorities' - We were looking for minorities, the members in the National Commission for Minorities. No post has been filled up. FCRA - 2,000 of those FCRA accounts were run by Christian NGOs doing good work. They were shut down. Social minorities, LGBTQ -- nothing mentioned. Sir, I looked for rail safety. ...(*Interruptions*)... Sir, there is continuous cat-calling. Let us have a debate. As it is, the State President has been given a seat in the last row of BJP. Don't disturb us. Sir, key-in rail safety. We, as a party, objected to the Railway Budget being subsumed to the General Budget. We objected to it. I want to give you some data on rail. Search for 'federalism'. You won't find it in the document. Rail Budget has grown 25 times

Contents Page

since the UPA-II regime. This is deadly data. Watch this! How much has the budget increased State-by-State? Don't give it to me in thousands of crores; give it to me on a base of zero, how many times. Gujarat -- 29 times increase in Railway Budget. Who runs it? Delhi -- 28 times, Chhattisgarh and Madhya Pradesh - 24 times, Maharashtra - 20 times, Uttar Pradesh - 18 times. Very good! Keep increasing. Tamil Nadu - eight times. And you love Bengal so much. So, what could we expect -- three times! Sir, the bottomline is, you owe Bengal two lakh crore of rupees.

Sir, somebody wrote a biography on one of the great entrepreneurs of Gujarat,*. He created a great Indian brand, 'Nirma'. * I think it is one of the great Indian brands created in Gujarat for India.

Sir, the Finance Minister will reply in a few hours, but the real reply will come after two months from Tamil Nadu and after two months from Kerala. Wait for Bengal too. But the real wait will come in February, 2027, when led by Shri Akhilesh Yadav, the people of Uttar Pradesh will speak in February, 2027. Sir, my colleague and Lok Sabha leader, Abhishek.... (*Time-bell rings.*).... I am finishing, Sir.

Shri Abhishek Banerjee said something very interesting to which the Finance Minister, I hope, comes and replies. He spoke, inspired by Veer Das. He spoke about two Indias. And I conclude *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: Please *...(Interruptions)...* Nothing will go on record. *...(Interruptions)...* प्लीज़, आप सभी बैठें। ...(**व्यवधान**)... Please take your seat. ...(*Interruptions*)... Gokhale *ji*, please take your seat. ...(*Interruptions*)... आप अपनी सीट पर बैठें। ...(**व्यवधान**)... प्लीज़, अपनी-अपनी सीट पर रहें। ...(**व्यवधान**)... Mr. Saket Gokhale, please take your seat. ...(*Interruptions*)... Derek *ji*, conclude now, please. ...(*Interruptions*)... प्लीज़, आप अपनी सीट पर बैठें। ...(**व्यवधान**)...

SHRI DEREK O'BRIEN: Sir, this is nice. ...(*Interruptions*)... This is nice because in Class V, in a primary school, we learnt that truth hurts. It is okay. We understand.

MR. DEPUTY CHAIRMAN: Conclude now, please.

SHRI DEREK O'BRIEN: Sir, I want to end. It is nice that the Minister is leading the ...

MR. DEPUTY CHAIRMAN: Please conclude. Come to the point.

---

* Not recorded.

Contents Page

SHRI DEREK O'BRIEN: Sir, the Finance Minister, in response to what the opening speaker said, we want to tell her on two Indias. ...(*Interruptions*)...

श्री उपसभापतिः प्लीज़, आप बैठिए, मैं समय देख रहा हूँ। आप जल्द कंक्लूड करिए। ...(**व्यवधान**)... ...(**समय की घंटी**)... देरेक जी, आप कंक्लूड करिए, मैं फिर आगे बढ़ूँगा। Conclude it.

SHRI DEREK O'BRIEN: Two-line quote and that is it. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: You read two lines and I will ...(*Interruptions*)...

SHRI DEREK O'BRIEN: I quote, "Until you understand the difference between what is written in the GST Act and what is written on a family grocery bill of a poor family, you will keep living in your India. ...(*Time-bell rings.*)... Let us live in our India. Thank you. जय हिन्द, जय बांग्ला!

श्री उपसभापतिः माननीय मंत्री जी, आप क्या कहना चाहते हैं?

वस्त्र मंत्री (श्री गिरिराज सिंह): सर, मैं आपका संरक्षण चाहता हूँ। मैंने कुछ नहीं कहा, मैं तो इस प्वाइंट ऑफ ऑर्डर पर खड़ा था कि जो इस सदन के सदस्य नहीं हैं, मेरे विद्वान मित्र उनका नाम क्यों ले रहे हैं! हम अभी भी चाह रहे हैं कि इसको एक्सपंज किया जाए, इसकी कोई जरूरत नहीं है।

MR. DEPUTY CHAIRMAN: We will go by the rules. The next speaker is Shri Samik Bhattacharya. ...*(Interruptions)*... माननीय सामिक भट्टाचार्य जी, सिर्फ आपकी बात ही रिकॉर्ड पर जाएगी। आप अपनी-अपनी सीट पर रहें, प्लीज़। ...(**व्यवधान**)... आप बैठे रहें और चुपचाप सुनें। सामिक भट्टाचार्य जी।

SHRI SAMIK BHATTARCHARYA (West Bengal): Sir, from farm to farmer, from agarbatti to AI and from business to bullet trains, this is a growth-orientated, comprehensive, progressive and futuristic budget. I am grateful and thankful to the hon. Finance Minister, Shrimati Nirmala Sitharaman, who presented it under the able leadership of hon. Prime Minister, Shri Narendra Modi. I am coming from the State of West Bengal. The farmers of Haryana are happy. But the farmers of Hooghly in West Bengal are unhappy. Potato farmers are committing suicide. Who is responsible for that? I am coming from a State which is becoming an old-age home. There is exodus of capital, exodus of students, exodus of labour and exodus of merit. That is happening in West Bengal right now. At this point of time, if we want inclusive pan-India growth, we have to have a good federal structure and we have to honour it.

Contents Page

What is happening in West Bengal right now is the most unfortunate thing. Those who are criticising the Central Budget, being a Bengali, being a person coming from West Bengal, I would like to mention what is happening in our State. The State Government has failed to expedite land acquisition for the development of Hasimara, Kolaikunda and Malda airports. No steps have been taken to establish the Government Medical Colleges in Alipurduar, Dakshin Dinajpur, Kalimpong and Paschim Bardhaman. The land acquisition for the Integrated Check Posts at Ghojadanga, Fulbari, Hili and Mahadipur has not been done. There is a precedent of non-resolution of land issues related to 43 Railway projects and three Metro lines despite repeated Central intervention. In the year 2011, there was a change. One hegemony had been replaced by another hegemony. The moment the Government came into the power there, they declared that the Government cannot and will not acquire a single square feet of land. Why are the investors not coming to West Bengal? Why is there no growth? Now, there are 14,60,000 qualified Bengali boys and girls working in Bengaluru. And, Bengali is the second largest spoken language in Bengaluru. It is Mamtaji's देन. There is delay in acquisition of land for a 100-bedded ESI hospital in Kharagpur. There is illegal encroachment on 1,500 acres of Defence land that remains unresolved. Then, there is illegal encroachment on 170 acres of prime port land which also remains unresolved. There is lack of urgency in acquisition and clearance for the National Expressway projects, namely, Varanasi-Kolkata, Kharagpur-Morgram, Siliguri-Guwahati-Jorhat, Raksaul-Haldia, Vishakhapatnam-Kharagpur, Morgram-Kishanganj, Siliguri-Gangtok, Koraput-Siliguri. There is a common slogan in West Bengal. [&]"We don't want bullet car; all we need is Ms. Mamata Banerjee once again."

लेकिन सर, इस बार हम लोग उसी बुलेट ट्रेन से उत्तर बंगाल से, तेजी से वाराणसी तक, वहीं विश्वनाथ बाबा के पास भेज देंगे, जीवन के अंतिम समय में उधर शांति से रहने के लिए। ...(**व्यवधान**)... There is PM-Surya Ghar Yojana for free electricity. But, in West Bengal, there is no free electricity for the poor because this project is not being implemented. Energy security of this country is being compromised. The previous Budget of the State Government has given a clearance to the Indian oil companies. ...(*Interruptions*)...

SHRI SAKET GOKHALE (West Bengal): Sir, I have a point of order.

[&] English translation of the original speech delivered in Bengali.

SHRI SAMIK BHATTACHARYA: But, they have not provided PML till now. The Government of India has already spent more than Rs.1,000 crores. But no development programme, no expansion programme is going on. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: After his speech, I will call you.

SHRI SAMIK BHATTACHARYA: In Jagadishpur-Haldia-Bokaro-Dhamra gas pipeline, 98.7 per cent work is complete nationwide. Only in the State of West Bengal, the work is not taking place because there is no intention of the State Government to complete it or to clear it. I would mention a few projects - PM Vishwakarma, PM-JANMAN, PM-SHRI, PMJAY, PMFBY, PM-KUSUM, PM Surya Ghar, Smart Cities Mission, PM-AASHA, Aspirational District Programme, Aspirational Block Programme, eNAM, SVAMITVA. These projects are not accepted by the State Government.

Sir, coming to education and skill development, the State Government has not applied for 10 new Kendriya Vidyalayas. It is a shameful matter. Out of 8,44,925 schools in the whole of India, only 55 Government schools in West Bengal have implemented Vidyanjali.

Sir, with regard to industrial and economic development, I would say that rare earth minerals have been found in Purulia but the auction has not yet taken place because the State Government is totally reluctant to do this. Falta SEZ remains neglected. In Ashoknagar Oil Field and other parts of North 24 Parganas, where we are sitting on the hot bed of oil, but during the last six years, the State Government did nothing for it.

Sir, my learned friend is talking about agriculture. So far as Makhana Board is concerned, the Government has already funded more than another 60 crore of rupees for it. Now, it is not a project of 30 crore of rupees. It is a project of 90 crore of rupees. Malda and Uttar Dinajpur can be the hubs for Makhana cultivation, but without any action plan from the State Government, the Central Government is not able to release money.

सर, जो लोग आपके सामने खड़े होकर बोल रहे हैं कि इस बजट में तो कुछ नहीं है, सिर्फ लोग मर रहे हैं। अगर पश्चिमी बंगाल में इतनी job opportunities हैं, तो लोग बाहर क्यों जा रहे हैं? यह बात पूरे हाउस को सोचनी चाहिए। आज हमारी जनसंख्या 140 करोड़ को पार कर गई है।

So far as West Bengal economy is concerned, I would say that not only West Bengal, but also Bihar and Jharkhand are facing a silent demographic invasion. The entire demography of the entire border region has been changed. It is there not only in West Bengal but also in Vananchal and Seemanchal.

Sir, there was only one *dhritarashtra* in Mahabharata, but we have found seven *dhritarashtra* in West Bengal's Voters' List. इन सात लोगों को तो ढूंढ़-ढूंढ़ कर निकाल कर 'पद्म विभूषण' दे देना चाहिए। इतने वीरवान पुरुष आज पश्चिमी बंगाल में हैं। इसके लिए हम लोगों को कुछ तो करना चाहिए। आज जो आपके सामने खड़े होकर बजट की आलोचना करते हैं, उनसे एक बार पूछिए कि पश्चिमी बंगाल से लोग काम के लिए बाहर क्यों जा रहे हैं? एक वह जमाना था, जिस समय उत्तर प्रदेश, बिहार से लोग पश्चिमी बंगाल में काम की खोज के लिए आते थे, आज वह जमाना आ गया, जब हम लोग बाहर जा रहे हैं। हम लोग बाहर क्यों जा रहे हैं?

'आयुष्मान भारत' को एक्सेप्ट नहीं किया। अगर कोई भी माइग्रेंट लेबर बाहर जाकर किसी मुसीबत में फंस जाए, तो उसका क्या होगा? उसका Swasthya Sathi card वहाँ नहीं चलेगा। आज हिंदुस्तान के किसी भी कोने से कोई भी बांग्लादेशी पकड़ा गया, उसके पास से जो भी आधार कार्ड आपको मिलेगा, वह पश्चिमी बंगाल का मिलेगा। वे बोल रहे हैं, उनको यह पश्चिमी बंगाल से मुहैया कराया गया। Four States are there. Sir, I am not saying this. The Reserve Bank of India said it four years ago that 72 per cent of the fake currency is coming from West Bengal and particularly from a place named Kaliachak in Malda District. We are the lone organization. We have been fighting tooth and nail against this infiltration. जो लोग एक बार देश को छोड़ कर चले गए थे, जिन लोगों ने नारा लगाया था कि हँस के लिया पाकिस्तान, लड़ के लेंगे हिंदुस्तान। Minority has the right to self-determination. We want the right of self-determination. जो इस देश को खंडित करके चले गये, जिन्होंने 'वंदे मातरम्' का खंडन करके इस देश को भी खंडित कर दिया, आज वही लोग हमारे सामने आकर इसकी आलोचना कर रहे हैं। हम चाहते हैं कि पूरे सदन को यह सोचना चाहिए। समय आ गया है कि केंद्र और राज्य के बीच में कोई confrontation नहीं, बल्कि एक समन्वय की भावना से काम होना चाहिए। सिर्फ विरोध के लिए विरोध करना है, सिर्फ मोदी जी का विरोध करना है, मोदी जी को छोटा दिखाना है, इसी कारण आज सारे के सारे प्रोजेक्ट्स, जो यहाँ से भेजे जा रहे हैं, उनको रोक दिया जा रहा है।

सरकार कह रही है, हमको रुपया चाहिए, 2 लाख करोड़ रुपये बाकी हैं। किस चीज़ के बाकी हैं? यह उसकी डिमांड नहीं है, यह उसकी स्टेटमेंट है। 2 लाख करोड़ रुपये कहाँ से और कैसे आएंगे, लेकिन ये लोग बोल रहे हैं कि हम लोग रुपया लेंगे, मगर हिसाब नहीं देंगे। लेना हमारे अधिकार क्षेत्र में आता है, लेकिन हिसाब देना हमारा काम नहीं है, इसीलिए आज हमारी हालत इस जगह पर पहुँच गई है। सर, हमारी आपसे एक ही विनती है। जो लोग आज exodus के लिए उत्तरदायी हैं - आज सारे लोग बंगाल छोड़ रहे हैं, क्यों छोड़ रहे हैं? आज इतने किसानों ने आत्महत्याएँ क्यों कीं? फैक्ट्स सामने नहीं आ रहे हैं। जब ब्रिटिश इंडिया में किसान मर जाते थे,

तो वे लोग बोलते थे कि उनकी मृत्यु का कारण खाना न मिलना नहीं है, बल्कि उनकी मृत्यु का कारण malnutrition है। And in independent India what we are doing is, पश्चिमी बंगाल में जब भी कोई किसान आत्महत्या कर लेता है, तो वे बोलते हैं कि इसका कारण है - उसका मानसिक अवसाद, इसका कारण है - उसका कोई extra marital affair, that is why he was disturbed and committed suicide. It will not be accepted in any society, Sir.

Now, what are they saying? ये लोग बोल रहे हैं कि इस बजट में पश्चिमी बंगाल को कुछ नहीं मिला। Freight corridor किसको मिला, girls' hostel किसको मिला? Forty-three railway projects have been stalled by this Government. इस सरकार की कोई नीति नहीं है। इन्होंने यह घोषणा कर दी कि सरकार किसी भी जमीन का acquisition नहीं करेगी, आज लोग मर रहे हैं। माननीया वित्त मंत्री जी अभी यहाँ पर नहीं हैं। मेरी उनसे एक prayer है कि हम जितने लोग यहाँ बैठे हैं, we are the same fraternity. हम सभी लोग राजनीति करते हैं। अगर राजनीति करते-करते किसी की हत्या हो जाती है, तो उसके लिए भी एक फंड का allocation होना चाहिए। उधर कांग्रेसी लोग बैठे हैं, कांग्रेस के कितने ही कार्यकर्ता मारे गए, उनको भी कुछ मुआवजा देना चाहिए। जॉन ब्रिटास जी कहाँ गए? अच्छा, ये यहीं हैं! कम्युनिस्ट पार्टी का one couple was burnt alive in Panchayat elections. उसके लिए भी कुछ करना चाहिए। हमारे 300 कार्यकर्ताओं की बलि हो गई। Post poll violence, इससे कोई economic development नहीं होता। Lower judiciary is under threat. There is total absence of law and order; total anarchy is there.

MR. DEPUTY CHAIRMAN: Please speak on the Budget.

SHRI SAMIK BHATTACHARYA: There is total breakdown of constitutional machinery. इसी के कारण आज ऐसी स्थिति आ गई है। ...(*Interruptions*)...

श्री उपसभापतिः सामिक भट्टाचार्य जी, आप बजट पर बोलिए।

SHRI SAMIK BHATTACHARYA: If this the kind of law and order situation, who will come to invest in West Bengal?

MR. DEPUTY CHAIRMAN: It is a State subject.

SHRI SAMIK BHATTACHARYA: Sir, 3,600 companies have shifted their headquarters from West Bengal to other places. (*Time-bell rings.*) This is the present situation, Sir.

MR. DEPUTY CHAIRMAN: Thank you.

श्री सामिक भट्टाचार्यः सर, हम लोगों को बचा लीजिए, लेकिन ये तैयार हैं। ...(**समय की घंटी**)... सर, एक मिनट। मैं एक लाइन बोलूँगा कि इन्होंने जो inclusive growth की बात कही, तो वह हो

Contents Page

जाएगी, सर। आप निश्चिंत रहिए, वह हो जाएगी। गंगोत्री से गंगा सागर तक डबल इंजन की सरकार बनेगी।

श्री उपसभापतिः साकेत गोखले जी, आपका कुछ point of order था? You wanted to raise some point of order.

SHRI SAKET GOKHALE: Yes, Sir. It was under Rule 110. Sir, this is not West Bengal Assembly. He was not speaking on the Union Budget. That is my submission.

MR. DEPUTY CHAIRMAN: Thank you. Now, Shri Mokariya Rambhai.

SHRI MOKARIYA RAMBHAI (Gujarat): [&]Mr. Deputy Chairman, Sir, thank you for giving me this opportunity to speak on this important subject. Today, I rise to present my views on the Union Budget of India for 2026. This Budget is not merely a statement of figures; it is a vision — a glimpse into the far-sighted approach of the Central Government under the leadership of Shri Narendra Bhai Modi. India's hon. Finance Minister, Smt. Nirmala Sitharaman, has once again demonstrated her competence and expertise by presenting this Budget. Her policies are instrumental in achieving the larger goal of establishing India as one of the world's fastest-growing economies. I, personally, believe that she is the goddess Lakshmi of India.

Under the leadership of Shri Narendrabhai Modi, India has made tremendous progress in the last ten years. While the global economy faltered due to the Covid-19 pandemic and geopolitical tensions, the Modi Government infused new energy into the country with the mantras of Aatmanirbhar-Bharat (Self-Reliant India) and Viksit-Bharat (Developed India). This Budget places special emphasis on investment, employment, and infrastructure, which is a strong step towards realizing the dream of a developed India by 2047.

[THE VICE-CHAIRMAN (DR. SASMIT PATRA) *in the Chair.*]

Sir, the policies of the hon. Prime Minister have ensured fiscal discipline. By reducing the Budget deficit and increasing capital expenditure, the Government has fuelled the engine of growth. Today, India is the world's fifth-largest economy, and this Budget has brought it closer to the target of becoming the third-largest. Shri Modiji's mantra of 'Sabka Saath, Sabka Vikas, Sabka Vishwas' (Together with all, Development for all, Trust of all) has ensured that the benefits of development reach

[&] English translation of the original speech delivered in Gujarati.

Contents Page

even the poorest — schemes like GST, Digital India, and Make in India are proof of this.

Smt. Nirmala Sitharaman's Budget announcement is a prime example of her fiscal acumen and far-sightedness. She has given special attention to eco-friendly infrastructure, the digital economy, and smart cities in the budget. Her policies have provided employment to the youth, MSP (Minimum Support Price) to farmers, and empowerment to women. In this Budget, she has given a new direction to the transport sector by allocating ₹2,77,830 crore for railway capital expenditure. Sitharamanji's concern for the environment and sustainable development is also commendable. She has achieved the goal of making India carbon-neutral by increasing investment in green bonds and renewable energy. This approach aligns with Prime Minister Modi's vision and establishes India as a global leader.

Sir, Gujarat, one of the world's fastest-growing states, received special attention in this Budget. A new dedicated freight corridor has been announced from Dankuni (West Bengal) to Surat, connecting Gujarat's ports — Kandla, Mundra, and Hazira — to eastern India. This corridor will benefit industrial hubs like Jamnagar, Morbi, Rajkot and Ahmedabad in Gujarat, and the exports will increase. This in turn will create millions of job opportunities. Work is progressing rapidly on the Ahmedabad-Mumbai High-Speed Rail Corridor, which will make Gujarat a hub of national connectivity. This project will provide new markets for Gujarat's textile, chemical and diamond industries. With the support of the Gujarat Government, such projects will increase the state's GDP by 15% and also contribute to the development of rural areas.

The best part of this Budget is the announcement of seven new high-speed rail corridors. These corridors are: Mumbai-Pune, Pune-Hyderabad, Hyderabad-Bengaluru, Hyderabad-Chennai, Chennai-Bengaluru, Delhi-Varanasi, and Varanasi-Siliguri. This 4,000 km network will attract an investment of ₹16 lakh crore, creating more than 5 lakh jobs. These corridors will halve travel time and reduce carbon emissions by 30%. The ₹2.78 lakh crore CAPEX allocated to the Ministry of Railways will bring in new trains, stations, and safety systems. These corridors passing through Gujarat will enable travel from Ahmedabad to Delhi in just 3 hours, boosting trade and tourism. At present, it takes around 3 hours to reach Delhi from Ahmedabad, if traveling by air. After the accomplishment of this project, we would be able to cover this distance by train in 3 hours only.

Contents Page

Sir, this budget also focuses on agriculture, MSMEs, and the digital economy. Farmers in Gujarat will benefit from new irrigation projects, and tax exemptions for startups will make Gujarat's GIFT City a world-class hub. Measures for women's empowerment and youth employment will benefit every section of society. In the Union Budget 2026, the Ministry of Rural Development has been allocated ₹1,97,023 crore -- I repeat ₹1,97,023 crore -- to focus on employment, housing, and infrastructure. This Budget fulfills the vision of Prime Minister Narendra Modi's Government's 'Sabka Saath, Sabka Vikas' (Together with all, Development for all) by prioritizing poverty alleviation, women's empowerment, and sustainable development in rural areas. The Budget allocates over ₹1.51 lakh crore for the Bharat Guarantee for Employment and Livelihood Mission (Rural) - VB-G RAM G scheme, which, along with state contributions, will boost employment and livelihoods. The Pradhan Mantri Awas Yojana-Gramin (PMAY-G) has seen a double-digit increase of ₹54,832 crore, enabling the construction of over 3 crore houses and empowering women by providing them with 74% ownership. Rural connectivity has also been strengthened with a double-digit increase in the allocation for the Pradhan Mantri Gram Sadak Yojana (PMGSY). In Gujarat, this Budget provides long-term benefits by prioritizing agriculture, animal husbandry, fisheries, self-help groups, and the rural economy. The Jal Jeevan Mission will be extended to 6.65 lakh villages in the State by 2028 to achieve 100% piped water coverage, improving water security and health in rural Gujarat. Under the Mahatma Gandhi Gram Swaraj Yojana, rural youth will be provided employment by strengthening Khadi, handicrafts, and handlooms, thereby promoting Gujarat's development. Smt. Nirmala Sitharaman, the hon. Finance Minister of India, has focused rural development on GYAN-Garib (poor), Yuva (youth), Annadata (farmers), and Nari Shakti (women empowerment)—alleviating 25 crore people from poverty. The Congress failed to alleviate poverty and thus diminished. SHE Marts promote women empowerment through the LAKHPATI DIDI scheme, encouraging women entrepreneurship. This will, certainly, strengthen the rural economy. These measures will enhance internet connectivity, reduce inequality, and raise wages for rural workers. They will thus fulfill Hon'ble Modiji's vision of Viksit Bharat (Developed India). Rural areas in Gujarat will develop through connections to railway corridors, boosting employment and trade.

Ultimately, this Budget under the leadership of Shri Narendrabhai Modi and Smt. Nirmala Sitharaman marks a great step toward making India a world guru. By strengthening states like Gujarat, we will fulfill the dream of a developed India on the 100th year of our independence. Let us all together-I mean the Government,

Contents Page

opposition, and all the political parties - realize this vision. Let us all come together and start working to lead the nation to the heights of development. Your contribution to this development is also valuable. Don't just oppose; give constructive cooperation and join us on the path of development. You shall also develop if you do so. Bharat Mata Ki Jai! Vande Mataram!

उपसभाध्यक्ष (डा. सस्मित पात्रा): धन्यवाद। श्री गोविंदभाई लालजी भाई धोलकिया ।

श्री गोविंदभाई लालजी भाई धोलकिया (गुजरात): सभापति महोदय, मैं श्लोक के साथ शुरुआत करना चाहता हूं।

"निर्मानमोहा जित्सङ्गदोषा
अध्यात्मनित्य विनिवृत्तकामाः।
द्वंद्वैर्विमुक्ताः सुखदुःखसंज्ञै-
रग्च्छन्त्यमूढ़ाः पदमव्ययं तत्।"

उपसभाध्यक्ष महोदय, मैं आपका अत्यंत आभारी हूं कि आपने मुझे वर्ष 2026-27 के केन्द्रीय बजट पर अपने विचार रखने का अवसर प्रदान किया है। यह कोई साधारण समय नहीं है। आज जब विश्व की बड़ी अर्थव्यवस्थाएं अस्थिरता के दौर से गुज़र रही हैं, तब माननीया वित्त मंत्री श्रीमती निर्मला सीतारमण जी ने लगातार नौवीं बार बजट पेश कर न केवल एक संसदीय इतिहास रचा है, बल्कि भारत की आर्थिक सुदृढ़ता की पहचान पूरी दुनिया को करवाई है। प्रधानमंत्री नरेन्द्रभाई मोदी जी की दीर्घ दृष्टि से नारी शक्ति के सामर्थ्य का यह उदाहरण पूरे विश्व के लिए प्रेरणा रूप है।

उपसभाध्यक्ष महोदय, ऋग्वेद में कहा गया है, "स्त्री हि ब्रह्मा बभूविथ" स्त्री ज्ञान, निर्माण और सभ्यता का आधार है। निर्मला बहिन जी ने इस बजट के माध्यम से इस सूक्त को चरितार्थ किया है। नरेन्द्रभाई मोदी जी के नेतृत्व में केंद्र सरकार पिछले ग्यारह वर्षों से राष्ट्र निर्माण और राष्ट्र उत्थान के संकल्प के साथ निरंतर आगे बढ़ रही है। प्रस्तुत बजट "सबका साथ, सबका विकास" और "सबकी चिंता" के मंत्र का जीवंत प्रमाण है।

उपसभाध्यक्ष महोदय, यह बजट 'कर्तव्य भवन' में तैयार किया गया पहला बजट है, जो तीन मुख्य स्तंभों पर टिका हुआ है। पहला - आर्थिक विकास की गति को बनाए रखना; दूसरा - नागरिकों की आकांक्षाओं की पूर्ति करना; और तीसरा - समावेशी विकास का विज़न रखना। मैं सबसे पहले हमारे गुजरात राज्य और विशेषकर सूरत की ओर सदन का ध्यान आकर्षित करना चाहता हूँ। सूरत, जो गुजरात और भारत की आर्थिक राजधानी के रूप में उभर रहा है, इस बजट में सूरत को भी बड़ी सौगात मिली हैं। पश्चिमी बंगाल के डंकुनी से सूरत तक नया डेडिकेटेड फ्रेट कॉरिडोर बनाने की घोषणा एक गेम चेंजर साबित होगी। यह कॉरिडोर न केवल लॉजिस्टिक्स की लागत कम करेगा, बल्कि हमारे व्यापार को ग्लोबल स्पीड प्रदान करेगा।

Contents Page

उपसभाध्यक्ष महोदय, वस्त्र उद्योग के लिए घोषित एकीकृत कार्यक्रम और 'टैक्स-ईको योजना' सूरत के कपड़ा व्यापारियों के लिए वरदान साबित होगा। 'समर्थ 2.0 योजना' हमारे युवाओं को मॉडर्न टेक्नोलॉजी से अपग्रेड करेगी, जिससे सूरत दुनिया के टैक्सटाइल मैप पर शाइनिंग स्टार बनेगा।

उपसभाध्यक्ष महोदय, 'जय अनुसंधान' विजन के साथ इस बजट में RDI Fund में दोगुनी वृद्धि की गई है, जो यह दर्शाता है कि भारत अब केवल उपभोक्ता नहीं, बल्कि उत्पादक राष्ट्र बनने की दिशा में अग्रसर है। बजट में प्रस्तावित 'इंडिया सेमीकंडक्टर मिशन 2.0' भारत को ग्लोबल चिप हब बनाएगा, जिससे हमारी इलेक्ट्रॉनिक और रक्षा आपूर्ति श्रृंखला मजबूत होगी।

उपसभाध्यक्ष महोदय, "सर्वे भवन्तु सुखिनः, सर्वे सन्तु निरामयाः" हमारी संस्कृति का मूल मंत्र है। पिछले ग्यारह वर्षों में मोदी सरकार के दौरान हेल्थ सेक्टर के बजट में 194 प्रतिशत की वृद्धि हुई है। इसके साथ ही, इस वर्ष हेल्थ और फैमिली वैलफेयर का बजट 1 लाख करोड़ रुपये से अधिक करना यह दर्शाता है कि सरकार के लिए नागरिकों का स्वास्थ्य सर्वोपरि है। बजट में, कैंसर की 17 जीवन रक्षक दवाओं पर कस्टम ड्यूटी हटाना और 'आयुष्मान भारत - प्रधानमंत्री जन आरोग्य योजना' के बजट में वृद्धि करना करोड़ों गरीब परिवारों के लिए जीवनदान के समान है। इसके साथ ही, MBBS और नर्सिंग सीटों में वृद्धि हमारे मेडिकल इंफ्रास्ट्रक्चर को नई ऊंचाई देगी।

4.00 P.M.

उपसभाध्यक्ष महोदय, इस बजट में कृषि क्षेत्र और अन्नदाता किसान की विशेष चिंता की गई है। कृषि क्षेत्र को आत्मनिर्भर बनाने तथा किसानों की इनकम बढ़ाने और उनके जीवन में समृद्धि लाने के लिए इस बजट में कृषि क्षेत्र के लिए रिकॉर्ड 1,50,000 करोड़ से भी ज्यादा एलोकेशन किया गया है।

उपसभाध्यक्ष महोदय, हमारी परम्परा में यह कहा गया है कि राष्ट्र रक्षा से बड़ा कोई धर्म नहीं है। इस वर्ष रक्षा बजट में 15 प्रतिशत से अधिक की वृद्धि हमारे सैनिकों के मनोबल को बढ़ाएगी। ऑपरेशन सिंदूर की श्रेष्ठ भूमि में यह बजट हमारी सेनाओं के आधुनिकीकरण और आत्मनिर्भर भारत के तहत स्वदेशी हथियारों के निर्माण को नई शक्ति देगा। भारत अब केवल अपनी सीमाओं की रक्षा नहीं कर रहा है, बल्कि एक ग्लोबल मिलिट्री पावर के रूप में उभर रहा है।

उपसभाध्यक्ष महोदय, अंत में मैं यही कहना चाहूँगा कि यह बजट केवल आंकड़ों का खेल नहीं है। यह 140 करोड़ भारतीयों के सपनों का प्रतिबिम्ब है। यह बजट भारत को दुनिया की तीसरी सबसे बड़ी अर्थव्यवस्था बनाने और विकसित भारत 2047 के लक्ष्य को प्राप्त करने का महामार्ग है। मैं इस ऐतिहासिक और जनकल्याणकारी बजट का समर्थन करता हूँ और वित्त मंत्री जी को पुनः बधाई देता हूँ। उपसभाध्यक्ष महोदय, आपका धन्यवाद।

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Shri Manan Kumar Mishra.

Contents Page

श्री मनन कुमार मिश्र (बिहार)ः माननीय उपसभाध्यक्ष जी, देश के टोटल बजट का साइज है 53.5 लाख करोड़, फिस्कल डेफिसिट 4.3 परसेंट ऑफ जीडीपी। जिन विपक्षियों ने दबे स्वर से आलोचना की, उनकी इस बजट के खिलाफ खुलकर बोलने की हिम्मत नहीं हुई, उन्हें बता दूँ कि इस बजट का उद्देश्य है - विकसित भारत 2047, आर्थिक वृद्धि बनाए रखना, विकास की बुनियाद को मजबूत रखना और जन केंद्रित विकास, विश्वास आधारित शासन व्यवस्था, व्यापार व जीवन सुगमता।

मान्यवर, इस बजट ने युवा, गरीब, किसान और महिलाओं को सशक्त किया है। इस बजट में इम्प्लॉयमेंट जनरेशन, एग्रीकल्चर प्रोडक्टिविटी, हाउसहोल्ड परचेजिंग पावर को बढ़ावा देने पर जोर दिया गया है। भारत को ग्लोबल मैन्युफैक्चरिंग हब बनाना है। जीएसटी को सिम्प्लिफाई किया गया है। अब रिफॉर्म एक्सप्रेस को तेज गति देने के लिए कस्टम तथा डायरेक्ट और इनडायरेक्ट टैक्सेज़ में सुधार किए गए। कस्टम प्रोसेस में कई सुधार किए गए हैं। भारत को ग्लोबल बायोफार्मा मैन्युफैक्चरिंग हब बनाना है और इंडिया सेमीकंडक्टर मिशन (आईएसएम 2.0) लॉन्च किया जाएगा। सारी जरूरतों का सामान भारत में बनेगा। हमें आत्मनिर्भर भारत बनाना है। उत्पादन, रिसर्च और माइनिंग को प्रमोट करना है। रेयर अर्थ कॉरिडोर बनाकर ओडिशा, केरल, आंध्र प्रदेश, तमिलनाडु जैसे मिनरल रिच राज्यों को सपोर्ट करना है। केमिकल प्रोडक्शन बढ़ाकर आयात पर निर्भरता कम करनी है। इसके लिए तीन डेडिकेटेड केमिकल पार्क बनाए जाएंगे। महात्मा गांधी ग्राम स्वराज के माध्यम से खादी और हैंडलूम उद्योगों को मजबूती प्रदान करनी है। 200 लेगेसी इंडस्ट्रियल क्लस्टर्स बनाकर उनकी गुणवत्ता को बढ़ावा देना है, ताकि दुनिया के अन्य देशों के साथ-साथ हम भी कम्पीट कर सकें। हमें लघु एवं छोटे उद्योग, एमएसएमईज़ को चैम्पियन बनाना है। इसके लिए 12,000 करोड़ के आर्थिक सेल्फ रिलायंट इंडिया फंड के अलावा कॉरपोरेट मित्र का कैर्डर बनेगा, जिसकी खासकर Tier-II और Tier-III शहरों के एमएसएमईज़ की जरूरतों को पूरा करने के लिए व्यवस्था की गई है।

मान्यवर, हमारे बजट में अगले 5 वर्षों में 20 नए नेशनल वाटरवेज़ और कोस्टल कार्गो प्रमोशन स्कीम की व्यवस्था गई है। 7 हाई स्पीड रेल रेल कॉरिडोर्स, शिक्षा, पर्यटन के अलावा खेल-कूद को बढ़ावा दिया गया है। शिक्षा-रोजगारोन्मुखी होगी। राज्यों के सहयोग से पांच रीजनल मेडिकल हब बनेंगे। 1 लाख अलाइड हेल्थ प्रोफेशनल्स और डेढ़ लाख केयर गिवर्स को ट्रेनिंग दी जाएगी। कैंसर, डायबिटीज और सात अन्य rare diseases, गंभीर बीमारियों की दवाएं सस्ती होंगी। इनकी इम्पोर्ट ड्यूटी कम की जाएगी।

मान्यवर, इस बजट में टैक्स के मामलों में काफी सुधार किया गया है। अब पैनल्टी के बजाय 10 परसेंट और टैक्स देकर बहुत से प्रोसिक्यूशन से बच सकेंगे। अपील प्रोसेस के दरमियान कोई इंटरेस्ट लायबिलिटी नहीं होगी। इस बजट में आईटी सेक्टर को सपोर्ट किया गया है। मोबाइल, ऑटोमोबाइल, डिफेंस मैटेरियल्स, 5G, 6G, मेडिकल डिवाइसेज़ भारत में अधिक से अधिक बनेंगे। हमें भारत को आत्मनिर्भर बनाना है। चमड़ा, कपड़ा, जूता निर्यात सस्ता होगा और बैटरी इलेक्ट्रिक गुड्स, इलेक्ट्रिक व्हीकल्स, टीवी, फ्रिज आदि भी सस्ते होंगे। विदेश यात्रा और विदेश में पढ़ाई सस्ती होगी। विकास दर 7 परसेंट से अधिक होगी। हर जिले में एक महिला

Contents Page

हॉस्टल होगा। डिफेंस कैपेक्स में 21 परसेंट का इजाफा किया गया है। किसानों के लिए 500 जलाशय और अमृत सरोवर का निर्माण का भी प्रावधान है। काजू, नारियल किसानों को प्रोत्साहन दिया जाएगा। आगामी 5 वर्षों में हर शहर के लिए 5,000 करोड़ का प्रावधान है।

मान्यवर, भारत एक युवा देश है, जिसे माननीय मोदी जी के नेतृत्व में विश्व ने पहचाना है और इसके महत्व को समझा है। कांग्रेस ने हमारी आर्थिक स्थिति को विश्व में 11वें नंबर पर पहुंचाकर देश का सत्यानाश कर दिया था। भारत की आर्थिक स्थिति चरमराती जा रही थी, परंतु आज मोदी जी ने भारत को तीसरे स्थान पर लाकर खड़ा कर दिया है। आत्मविश्वास से भरा हुआ भारत साइंस, स्पेस, स्पोर्ट्स और हर क्षेत्र में डंका बजा रहा है। विश्व का झुकाव आज भारत की ओर है। आज सबका हम पर विश्वास है। आज हम ग्लोबल साउथ की बुलंद आवाज हैं। अन्य देशों के साथ ट्रेड डील और यूएस के साथ डील के बाद आज स्थिति यह है कि सभी विकसित देश हमसे डील के लिए लालायित हैं। एक कांग्रेस का समय था। कोई दूर-दूर तक नजर उठाकर हमारी तरफ देखने को तैयार नहीं था। कांग्रेस की न कोई सोच थी और न कोई विज़न था। कांग्रेस ने देश को गर्त में मिला दिया था।

मान्यवर, आज भारत नीतियों पर चल रहा है। रिफॉर्म, परफॉर्म एंड ट्रांसफॉर्म - आज हमारा देश भारत हर क्षेत्र में सबसे कम्पीट करने की स्थिति में है। बैंकिंग सेक्टर को कांग्रेस ने बर्बाद कर दिया था। आज एनपीए बिल्कुल समाप्त है। हमारे बैंक्स मुनाफे में हैं। पीएसयूज़, एलआईसी, एसबीआई, एचएएल सभी कांग्रेस शासन में बंदी के कगार पर थे। आज पीएसयू मुनाफे में चल रहे हैं। 2014 के बाद 25 करोड़ लोग गरीबी रेखा से बाहर निकले हैं। 2014 में एयरपोर्ट्स की कुल संख्या में 68 से 74 थी। आज भारत में 162 ऑपरेशनल एयरपोर्ट्स हैं। 2014 के बाद मोदी जी के शासन में 18,000 गांव में बिजली पहुंचाई गई है। 2 लाख से ज्यादा स्टार्ट-अप्स, बिजली, पानी, शौचालय, गैस कनेक्शन और लखपति दीदी योजना से महिलाओं का विकास सर्वविदित है।

मान्यवर, विरोधियों के लाख अड़चनें पैदा करने के बावजूद 2047 तक विश्व पर भारत को विजय पाना ही है। विकसित भारत बना कर हमें टॉप पर रहना है। यही है हमारे प्रधान मंत्री, मोदी जी का दृढ़ संकल्प, जिसे साकार करने के उद्देश्य से वित्त मंत्री, श्रीमती निर्मला सीतारमण जी ने यह बजट प्रस्तुत किया है। मान्यवर, राष्ट्र सर्वोपरि है। इन्हीं शब्दों के साथ, मैं इस बजट का पूर्ण समर्थन करता हूं। धन्यवाद।

उपसभाध्यक्ष (डा. सस्मित पात्रा): माननीय श्री लहर सिंह सिरोया।

श्री लहर सिंह सिरोया (कर्नाटक): उपसभाध्यक्ष जी, मेरा सौभाग्य है कि आप चेयर पर विराजमान हैं और मुझे 10 मिनट का समय भी मिल गया है, तो मैं अपनी कुछ बातें कह सकूंगा। महोदय, शायद दोनों सदनों में जैन समाज, जो सेवा और समर्पण के लिए जाना जाता है, मैं उसका एकमात्र प्रतिनिधि हूं, जिसे बजट पर बोलने का मौका मिला है। मैं पारिवारिक रूप से व्यापारी वर्ग से भी हूं। बजट के बारे में इतना कुछ कहा गया है कि अगर मुझे विस्तार से बोलने का

Contents Page

मौका दिया जाए, तो मुझे इसमें कम से कम आधे घंटे का समय मिलना चाहिए, लेकिन जो आपकी समयसीमा है, मैं उसी में सीमित रहूंगा।

महोदय, यह बजट स्टैबिलिटी, फिस्कल डिसिप्लिन और महंगाई को नियंत्रित करने का बजट है। यह दिखाता है कि हमारी जो इकोनॉमिक व्यवस्था है, विश्व के किसी भी बड़े देश के मुकाबले हम एक गंभीर आर्थिक व्यवस्था का देश बन चुके हैं। इस बात को पूरा विश्व एक्नॉलेज कर रहा है। हम गंभीर और परिपक्व देश के नाते जाने जा रहे हैं। कुछ साथियों ने कहा कि यह उबाऊ था। आदरणीय उपसभाध्यक्ष जी, मैं बताना चाहूंगा कि आर्थिक बातों की चर्चा करना, एकाउंटेंसी करना, किसी भी व्यापार में, दुकान में एकाउंटेंसी करना बहुत मुश्किल काम होता है, बहुत बोरिंग काम होता है, लेकिन वह करना पड़ता है। किसी भी देश की आर्थिक व्यवस्था के लिए जो चिंतन-मनन होता है, वह कोई रोचक बात नहीं होती है। कुछ लोगों को अगर हम फिल्मों की बात करें, तो अच्छा लगता है; अगर हम इनकम टैक्स में कुछ घटाने-बढ़ाने की बात करें, तो अच्छा लगता है, लेकिन यह ऐसा नहीं है। यह गंभीर बजट रहा है और यह हमारे आदरणीय प्रधान मंत्री, मोदी जी के नेतृत्व में आदरणीया निर्मला सीतारमण जी, जो हमारे ही राज्य से मेरे साथ ही निर्वाचित हुई हैं, उनका बड़ी मेहनत से तैयार किया हुआ बजट है। मैं उनका अभिनंदन करना चाहता हूं, धन्यवाद करना चाहता हूं।

महोदय, आर्थिक विकास एवं सामाजिक समरसता, ये साथ-साथ चलते हैं। आर्थिक विकास के साथ समाज का सामाजिक विकास भी होते रहना जरूरी है। एक तरह से कई योजनाओं के माध्यम से देश में एक सामाजिक समरसता का वातावरण भी बन चुका है, तो हमारे कांग्रेसी मित्रों को यह रास नहीं आ रहा है कि यह कैसे हो गया! पूरे 12 वर्षों से देश एक तरह से आर्थिक प्रगति करता चला आ रहा है और कोई डिस्टरबेंस नहीं है, समाज में किसी तरह का कोई दंगा-फसाद-झगड़ा नहीं है। चाहे कोविड का मामला हो, कुछ भी संकट आया हो, जिस तरीके से हल किया गया, यह हमारे कांग्रेसी मित्रों को रास नहीं आ रहा है। जब कोई एक विदेशी वक्ता कह देता है कि यह तो 'डेड इकोनॉमी' है, तो हमारे कांग्रेसी मित्र, -- आदरणीय खरगे जी पधार रहे हैं, यह मेरा सौभाग्य है -- तो वे एकदम उछलने लगते हैं। कुछ दिनों के बाद ही जब वह विदेशी इकोनॉमिस्ट अपनी बात को वापस लेता है, तो कांग्रेस में निराशा छा जाती है। जब कोई अच्छी डील होती है, तो उसमें कुछ गलतियां निकाल-निकाल कर किस तरह से ये बात करते हैं, यह बड़ा शर्मनाक है। लेकिन हमारे कांग्रेसी मित्रों को बुद्धि कब आएगी, मुझे समझ में नहीं आता। मैं समझता था कि हमारे आदरणीय खरगे जी, जो मेरे ही राज्य से हैं, मैं तो उनका सम्मान करता हूं, वे बहुत कुशल प्रशासक रहे हैं, उनके नेतृत्व में, जब वे अध्यक्ष हैं, तो कांग्रेस में कुछ मैच्योरिटी आएगी, लेकिन मुझे लगता है कि ...(**व्यवधान**)... लेकिन वे ही उनकी बात में आते जा रहे हैं और अपने आप को डाइल्यूट करते जा रहे हैं। महोदय, मैं उस पर ज्यादा चर्चा नहीं करूंगा। महोदय, इसमें जन-धन योजना के बारे में कहा गया। पूरे देश में सब वर्गों को, सब राज्यों को साथ में लेकर जो विकास हो रहा है, मैं उसका एक उदाहरण देना चाहूंगा।

महोदय, जब यह जनधन योजना प्रारंभ हुई थी, उस समय इसका काफी मजाक उड़ाया गया था। सदन को यह जानकर आश्चर्य होगा और सब लोग चौंकेंगे कि देश में 57.52 करोड़

Contents Page

जनधन खाते खुले हैं। आज उनमें कितनी राशि है? आज गरीबों के उन खातों में 2 लाख, 88 हजार, 284 करोड़ रुपये की राशि जमा है। आपके और हमारे यहां जो ड्राइंग रूम में बैठकर राजनीति करते हैं, टी-शर्ट पहन कर, घूम-घूम कर उनको चैलेंज करते फिरते हैं, तो मुझे बड़ा दुख होता है। मैं भी minority से हूं, जैन समाज से हूं। जब कोई लड़का अपनी जेबों में हाथ डालकर ऐसे किसी व्यक्ति को कुछ भी कहता है, तो मुझे बड़ा बुरा लगता है। अगर उनके साथ, एक बहादुर कम्युनिटी के साथ ऐसा बर्ताव हो सकता है, तो हमारे साथ कब क्या होगा, इस पर अब मैं चर्चा नहीं करना चाहता।

सर, मैं एक और बात कहता हूं। मैं कर्नाटक से आता हूं। मैं कर्नाटक की तरफ से, वहां की जनता की तरफ से भी आदरणीय प्रधान मंत्री जी का और आदरणीया वित्त मंत्री जी का धन्यवाद करना चाहूंगा। ...(**व्यवधान**)... रेलवे के लिए जो आवंटन है, अगर वर्ष 2009 से 2014 तक का देखें, तो पहले वह 835 करोड़ रुपये का था। 5 वर्षों में सिर्फ 835 करोड़ रुपये था, वहीं आज इस बजट में, 2026-27 के बजट में, कर्नाटक को रेलवे के मद में 7,748 करोड़ रुपये दिये गए हैं, यानी 9 times ज्यादा बजट दिया गया है।

मैं तो आपके माध्यम से आदरणीय खरगे जी से निवेदन करना चाहूंगा। ...(**व्यवधान**)... हम तो तैयार हैं, लेकिन मेरा यह कहना है कि आदरणीय खरगे जी के नेतृत्व में, हमारे कर्नाटक राज्य में, मुख्य मंत्री को लेकर पिछले 6 महीने से जो झगड़ा चल रहा है.. ...(**व्यवधान**)...

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Please, please. ...*(Interruptions)*... You address me, hon. Member, Siroya*ji*.

श्री लहर सिंह सिरोया: सर, मैं इसलिए कह रहा हूं कि ...(**व्यवधान**)... नासिर हुसैन जी, प्लीज बैठ जाइए। ...(**व्यवधान**)... मैं यह इसलिए कह रहा हूं कि बजट में ये जो योजनाएं हैं, कर्नाटक को लेकर, गरीबों के लिए जो योजनाएं हैं, उन योजनाओं का लाभ किसानों को मिले, मजदूरों को मिले, आयुष्मान भारत का लाभ मिले, इसके लिए कर्नाटक सरकार का अच्छे से चलते रहना जरूरी है। कर्नाटक में प्रशासन की क्या हालत है, वह नासिर हुसैन जी भी जानते हैं, आदरणीय खरगे जी भी जानते हैं और जयराम रमेश जी भी जानते हैं। ...(**व्यवधान**)... क्योंकि वे भी मेरे साथ वहां से आए हैं। ...(**व्यवधान**)...

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Hon. Member, please address the Chair. ...*(Interruptions)*...

श्री लहर सिंह सिरोया: मैं कर्नाटक से आता हूं। ...(**व्यवधान**)... मुझे मालूम है कि ...(**व्यवधान**)... आप सब जानते हैं। ...(**व्यवधान**)...

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Hon. Member, please address the Chair. ...*(Interruptions)*...

श्री लहर सिंह सिरोयाः सर, मैं एक किस्सा बताता हूं। चूंकि मैं जैन समाज से हूं, इसलिए मैं minority की व्यथा समझता हूं। जब आदरणीय प्रधान मंत्री जी ने 'टीबी मुक्त भारत' बनाने का एक नारा दिया था, उसमें उन्होंने सभी सांसदों से रिक्वेस्ट किया था कि ये जो मरीज हैं, उनको आप 'निक्षय मित्र' योजना के अंतर्गत adopt करें और उन्हें 6-8 महीने तक खाने का kit दें। महोदय, मुझे इस बात का संतोष है कि मैंने इस अभियान में काफी रुचि ली। स्वास्थ्य मंत्रालय के साथ मिल कर, जिसमें स्टेट गवर्नमेंट का भी योगदान रहा, हमने ऐसे लोगों को identify किया और मैंने ऐसे कई मरीजों को adopt किया। राज्य सभा के आप सभी सदस्यों को यह जानकर संतोष होगा कि मैं उनको सबसे ज्यादा गोद लेने वाला सांसद हूं। उनको सबसे ज्यादा मैंने adopt किया है, यह रिकॉर्ड में है।

उपसभाध्यक्ष जी, जब मैं हमारे आदरणीय प्रधान मंत्री जी से मिला और मैंने उन्हें कहा कि मैंने 'निक्षय मित्र' योजना के अंतर्गत कई टीबी रोगियों को राशन देने के लिए adopt किया है, तो उन्होंने पूछा कि क्या आपने सभी समुदायों के लोगों को लिया है? संयोग से मैं उन इलाकों में गया था, जहां सभी समुदायों के लोग थे। मैंने जब उन्हें उनकी लिस्ट दी, तो उन्होंने कहा कि आपने बहुत अच्छा काम किया है। इस प्रकार, उनका यह मूल मंत्र है – 'सबका साथ, सबका विकास।' यह उनका मूल मंत्र है, जिसका मैं साक्षी हूं।

सर, मैं आदरणीय खरगे जी को बताना चाहूंगा कि मैंने 'निक्षय मित्र' योजना के अंतर्गत जो प्रोग्राम किए थे, तो मैंने उन जगहों पर किए, जहां से कांग्रेस के MLAs हैं, आदरणीय खरगे जी के MLAs हैं। मैं नाम लेना नहीं चाहूंगा। उनमें सभी समुदायों के लोग ज्यादा हैं। मैंने उनकी देखरेख में कोई भेदभाव नहीं किया। ...(**व्यवधान**)...

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Please conclude. ...*(Interruptions)*... अब आप conclude करिए। Please. ...*(Interruptions)*...

श्री लहर सिंह सिरोयाः सर, अब मेरा समय समाप्त हो रहा है, इसलिए मैं आदरणीय खरगे जी से निवेदन करना चाहूँगा कि वे केन्द्र सरकार की जो योजनाएँ हैं, उनको सबके लिए प्रचारित करें और उन योजनाओं के बारे में उन्हें एजुकेट करें, क्योंकि कई योजनाएं आने वाली हैं। सर, मैं और एक-दो बातें कह अपनी बात समाप्त करूँगा।

उपसभाध्यक्ष (डा. सस्मित पात्रा): कृपया आप conclude करें।

श्री लहर सिंह सिरोयाः सर, आपने मुझे निम्हांस का भी डायरेक्टर बना कर बोर्ड में भेजा है और कॉफी बोर्ड में भी भेजा है। मैं निम्हांस के लिए विशेष तौर से आदरणीय प्रधान मंत्री जी और आदरणीय निर्मला सीतारमण जी को बधाई और धन्यवाद देना चाहूँगा। मैं निम्हांस के बोर्ड में गया हूँ, उसका हेडक्वार्टर बेंगलुरु में है। ...(**समय की घंटी**)... मुझे मालूम है कि इसकी और व्यवस्था होनी चाहिए।

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Thank you.

Contents Page

श्री लहर सिंह सिरोया: सर, नॉर्थ-ईस्ट में निम्हांस खुल रहा है और मैं भी आपको विश्वास दिलाता हूँ कि मेरे से भी जो हो पाएगा, मैं उस निम्हांस के लिए करूँगा और मैं चाहूँगा कि निम्हांस और जगहों पर हो। मैं इस जिम्मेदारी को निभाऊँगा। सर, यह जो इतना बढ़िया बजट है, इसके लिए मैं आदरणीय प्रधान मंत्री जी, निर्मला सीतारामण जी, पंकज चौधरी जी को बधाई देता हूँ और सभी अधिकारियों को भी बताई देता हूँ।

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Thank you.

श्री लहर सिंह सिरोया: सर, मेरा आदरणीय खरगे जी से यह निवेदन है कि कर्नाटक में इन योजनाओं का लाभ मिले, उसके लिए वे प्रयास करें। आप मुख्य मंत्री बन जाएँ, मुझे कोई एतराज नहीं है। धन्यवाद।

RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE— *Contd.*

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Hon. Members, I have to inform Members that the Business Advisory Committee in its meeting held today, the 12th February, 2026, selected the following two Ministries for discussion on their working during the second part of the current Session:

(1) Rural Development;

(2) Environment, Forest and Climate Change.

The Committee further decided that three more Ministries to be taken up for discussion will be finalized in due course.

MESSAGES FROM LOK SABHA

The Viksit Bharat Siksha Adhishthan Bill, 2025

MR. CHAIRMAN: Now, Message from Lok Sabha; Secretary-General.

SECRETARY-GENERAL: Sir, with your kind permission, I rise to report that the Lok Sabha at its sitting held on the 12th of February, 2026 has adopted the following motion:

"That this House do extend time for the presentation of the report of the Joint Committee on the Viksit Bharat Siksha Adhishthan Bill, 2025 up to the first day of last week of Monsoon Session, 2026."

Contents Page

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Khargeji, you wanted to say something or it is fine? ...*(Interruptions)*...

विपक्ष के नेता (श्री मल्लिकार्जुन खरगे): सर, उनके ऊपर कुछ बोलना ठीक नहीं है। *क्योंकि आकाश को थूकें, तो हमारे ऊपर ही गिरता है।

THE UNION BUDGET, 2026-27— *Contd.*

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Shri Mithlesh Kumar. ...*(Interruptions)*... हो गया, हो गया। ...(**व्यवधान**)... माननीय लहर सिंह सिरोया जी, thirty seconds.

श्री लहर सिंह सिरोया: सर, यह मेरा सौभाग्य है कि मैं राजस्थान में जन्मा हूँ और मैं कर्नाटक में गया हूँ। कर्नाटक की जनता ने मुझे प्यार दिया है, स्नेह दिया है। ...(**व्यवधान**)... कर्नाटक में भाषा का कोई भेदभाव नहीं है और कर्नाटक के लोग सब जगह हैं और सब जगह के लोग कर्नाटक में हैं, इसलिए आज पूरा देश एकमय हो चुका है, चाहे नॉर्थ-ईस्ट हो, कर्नाटक हो या कोई भी राज्य हो, इसलिए यह बात कहना उनको शोभा नहीं देता है।

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Thank you.

श्री लहर सिंह सिरोया: सर, हमारे राष्ट्रीय कांग्रेस के अध्यक्ष की यह सोच दिखाता है कि कांग्रेस किस तरह की सोच रखती है।...(**व्यवधान**)...

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Thank you.

श्री लहर सिंह सिरोया: * मैं इस बात की निंदा करता हूँ।

उपसभाध्यक्ष (डा. सस्मित पात्रा): माननीय श्री मिथलेश कुमार। We will examine it. We will examine it. I am giving the ruling. ...*(Interruptions)*... Please. ...*(Interruptions)*... Mithleshji.

श्री मिथलेश कुमार (उत्तर प्रदेश): माननीय उपसभाध्यक्ष महोदय, मैं माननीय वित्त मंत्री श्रीमती निर्मला सीतारमण जी को लगातार नौवीं बार केंद्रीय बजट प्रस्तुत करने के लिए हार्दिक बधाई देता हूँ। यह केवल एक संसदीय परंपरा नहीं है, बल्कि उनके सुदृढ़ नेतृत्व, आर्थिक दूरदृष्टि और राष्ट्र के प्रति समर्पण, अटूट प्रतिबद्धता का प्रमाण है। माननीय उपसभाध्यक्ष महोदय, आज मुझे राज्य सभा में वर्ष 2026-27 के केंद्रीय बजट पर अपने विचार रखने का अवसर देने के लिए मैं आपका बहुत-बहुत आभार व्यक्त करता हूँ। माननीया वित्त मंत्री जी द्वारा प्रस्तुत यह बजट

* Not recorded.

Contents Page

आदरणीय प्रधान मंत्री श्री नरेन्द्र मोदी जी के 'विकसित भारत 2047' के संकल्प को साकार करने की दिशा में एक और सशक्त, दूरदर्शी और ऐतिहासिक कदम है।

महोदय, यह बजट केवल आंकड़ों का दस्तावेज नहीं है, बल्कि यह 140 करोड़ देशवासियों की आकांक्षाओं, युवाओं के सपनों, किसानों के परिश्रम, माताओं व बहनों के सशक्तिकरण और मध्यम वर्ग के विश्वास का प्रतिबिंब है। यह बजट समावेशी विकास, आर्थिक स्थिरता, सामाजिक न्याय और आत्मनिर्भर भारत के संकल्प को एक नई दिशा और एक नई गति प्रदान करता है। वर्तमान बजट 2026-27 में हर क्षेत्र के लिए रिकॉर्ड बजट आवंटित किया गया है। यह बजट राष्ट्रीय कल्याण के लिए है। एनडीए सरकार के नेतृत्व में भारतीय अर्थव्यवस्था ने नई ऊँचाइयों को छुआ है और यह पाँचवे स्थान पर पहुँच गई है। अगले तीन वर्षों में भारत तीसरी सबसे बड़ी अर्थव्यवस्था बन जाएगा।

महोदय, मैं रक्षा बजट के क्षेत्र में आपको बताना चाहता हूँ कि वर्ष 2013-14 में इसके लिए मात्र दो लाख करोड़ का बजट हुआ करता था, जिसको हमारी माननीय वित्त मंत्री जी द्वारा बढ़ाकर 6,81,000 करोड़ रुपया कर दिया गया है। रेलवे बजट 27,000 करोड़ रुपए से बढ़कर 2,55,000 करोड़ रुपए का हो गया है। पिछली सरकारें जो होती थीं, उनमें घोटाले, भ्रष्टाचार जैसे तमाम तरीके के काम किए जाते थे, जिससे सरकार के पैसे का दुरुपयोग होता था, लेकिन अब सरकार विकसित भारत के विजन को साकार करने की ओर अग्रसर है और उसी के लिए काम कर रही है। केंद्रीय बजट, 2026-27 आदरणीय प्रधान मंत्री, श्री नरेन्द्र मोदी जी के नेतृत्व में विकसित भारत के संकल्प को पूरा करने वाला एक ऐतिहासिक और दूरदर्शी बजट है। यह बजट केवल आय-व्यय का लेखा-जोखा नहीं, बल्कि 140 करोड़ भारतीयों की आकांक्षाओं, आशाओं और आत्मनिर्भरता के विश्वास का सशक्त दस्तावेज है। पिछले 12 वर्षों में मोदी सरकार ने नीति की स्पष्टता, राजनीतिक स्थिरता और निर्णायक नेतृत्व के माध्यम से भारत की अर्थव्यवस्था को एक नई मजबूती प्रदान की है। आज भारत कम महँगाई, उच्च विकास दर और वैश्विक अनिश्चितताओं के बीच भी एक विश्वसनीय आर्थिक शक्ति के रूप में उभरा है। इस बजट में action over ambiguity और reform over rhetoric की भावना स्पष्ट रूप से परिलक्षित होती है।

महोदय, यह बजट सृजन और उत्पादकता वृद्धि पर विशेष रूप से केंद्रित है। बायोफार्मा शक्ति योजना, सेमीकंडक्टर मिशन 2.0, इलेक्ट्रॉनिक्स और केमिकल पार्क जैसी पहल भारत को वैश्विक विनिर्माण केंद्र बनाने की दिशा में महत्वपूर्ण कदम है। टेक्सटाइल क्षेत्र के लिए प्रस्तावित समेकित कार्यक्रम में लाखों श्रमिकों, बुनकरों और मजदूरों का कल्याण, कारीगरों को नई ऊर्जा और नए अवसर प्राप्त होंगे।

महोदय, मैं आपके माध्यम से यह बताना चाहता हूँ कि 12.2 लाख करोड़ का रिकॉर्ड सार्वजनिक पूंजीगत व्यय, यानी 4.4 प्रतिशत के प्रभावी capex से देश के बुनियादी ढाँचे को नई गति मिली है। Dedicated freight corridor, राष्ट्रीय रोजगार और high-speed rail corridor के माध्यम से सामूहिक आर्थिक शक्ति प्रदान करने और शहरी क्षेत्रों की क्षमता बढ़ाने के लिए tier second तथा tier third शहरों तथा तीर्थ नगरों पर फोकस किया गया है। विकास संयोजक

Contents Page

योजना के अंतर्गत माननीय वित्त मंत्री जी द्वारा high speed rail corridor बनाने की बात कही गई है। मुबई-पुणे, पुणे-हैदराबाद, हैदराबाद-बेंगलुरु, हैदराबाद-चेन्नई, चेन्नई-बेंगलुरु, दिल्ली-वाराणसी और वाराणसी-सिलीगुड़ी के लिए पर्यावरण अनुकूल यात्री-प्रणाली प्रदान करने के लिए rail corridor की स्थापना की गई है। इससे कई नई परियोजनाओं की न केवल लॉजिस्टिक रूप से लागत कम होगी, बल्कि यह उन्हें तीव्र आर्थिक गति भी प्रदान करेगा।

यह बजट विशेष रूप से एमएसएमई के क्षेत्र को सशक्त बनाने पर केंद्रित है। चैंपियन एमएसएमई के निर्माण हेतु 10,000 करोड़ रुपये के एमएसएमई ग्रोथ फंड तथा पेशवर तरलता समर्थन उपायों की घोषणा छोटे उद्योगों और स्टार्टअप्स के लिए बड़े अवसर प्रदान करेगी, क्योंकि हमारे देश के विकसित भारत का रास्ता छोटे उद्यमियों के बीच से निकलता है। माननीय प्रधान मंत्री, नरेन्द्र मोदी जी की यह सोच है कि देश को विकसित बनाने हेतु छोटे उद्यमियों को बढ़ावा देने के लिए इस बजट में यह प्रावधान किया गया है, जिसके लिए मैं उन्हें बहुत-बहुत बधाई देता हूँ।

यह बजट युवा शक्ति और नारी शक्ति को सशक्त करने की दिशा में भी महत्वपूर्ण है। शिक्षा से लेकर रोजगार तक की सुरक्षित और सुदृढ़ व्यवस्था, नई यूनिवर्सिटी और टाउनशिप की स्थापना, प्रत्येक जिले में स्वास्थ्य सुविधाओं का विस्तार तथा प्रत्येक जिले में छात्रावास का निर्माण, यह नारी शक्ति को आगे बढ़ाने के लिए माननीय प्रधान मंत्री द्वारा लिए गए संकल्प को दर्शाता है। विरोधियों को यह सब समझ में नहीं आता, क्योंकि उन्होंने कभी भी महिलाओं को इस तरह का कोई स्थान नहीं दिया। एक लाख से अधिक allied health professionals and care givers के प्रशिक्षण का प्रावधान तथा ऐसी अन्य सभी पहलें मानव संसाधन को सशक्त बनाएंगी।

'खेलो इंडिया मिशन' के माध्यम से भारत को खेल महाशक्ति बनाने की ठोस आधारशिला रखी गई है। इस बजट में पाँच आयुर्वेदिक एम्स खोलने का जो प्रस्ताव किया गया है, वह निश्चित रूप से देश के गरीबों, नौजवानों और बुजुर्गों के लिए और खास कर जो इलाज के लिए परेशान रहते हैं, उनके लिए अत्यंत लाभकारी होगा। आयुर्वेदिक, यूनानी और सिद्धा दवाईयां बीमारियों को जड़ से समाप्त करने की क्षमता रखती हैं। इन पारंपरिक चिकित्सा पद्धतियों को आधुनिक डायग्नोस्टिक सुविधाओं और पुनर्वास योजनाओं से जोड़ा जाएगा।

किसानों और ग्रामीण विकास के लिए मत्स्य पालन, पशुपालन और उच्च मूल्य के माध्यम से - पशुपालन एक ऐसा क्षेत्र है, जहाँ देश के माननीय प्रधान मंत्री जी की घोषणा के अनुरूप उत्तर प्रदेश में माननीय मुख्यमंत्री जी के नेतृत्व में यह निर्णय लिया गया है कि हर जिले में एक वेटनरी अस्पताल खोला जाएगा, जिससे पशुओं की समुचित देखभाल होगी और जो गाय गर्भावस्था में होगी, उससे 90 परसेंट female बछिया पैदा होगी। आप जानते हैं कि गाय का दूध और घी अमृत के समान होते हैं, जो शरीर को ताकतवर बनाते हैं और रोगों से लड़ने की क्षमता प्रदान करते हैं। पशुपालन विभाग को सशक्त करने के लिए बजट में जो प्रावधान किया गया है, उसके लिए मैं केंद्रीय वित्त मंत्री श्रीमती निर्मला सीतारमण जी को हृदय से धन्यवाद देता हूँ।

Contents Page

कृत्रिम बुद्धिमत्ता आधारित प्लेटफॉर्म किसानों को आधुनिक, वैज्ञानिक और व्यक्तिगत सलाह उपलब्ध कराएंगे। हम भी किसान के बेटे हैं और खेती करते हैं। जब खेत में फसल को कोई रोग लग जाता है, तो समय पर जानकारी न मिलने से फसल चौपट हो जाती है। अब AI के माध्यम से किसान को तुरंत जानकारी मिलेगी, वह समय पर दवा डाल सकेगा और उसकी फसल सुरक्षित रहेगी।

उपसभाध्यक्ष महोदय, यह गर्व का विषय है कि 2009 से 2014 के दौरान जहाँ उत्तर प्रदेश के लिए रेलवे का औसत बजट मात्र 1,109 करोड़ रुपये था, वहीं 2026—27 में यह बढ़ाकर 20,012 करोड़ रुपये कर दिया गया है, जो लगभग 18 गुना की ऐतिहासिक वृद्धि है। इसके लिए मैं माननीय वित्त मंत्री श्रीमती निर्मला सीतारमण जी एवं माननीय वित्त राज्य मंत्री श्री पंकज चौधरी जी को विशेष रूप से बधाई देता हूँ, क्योंकि वित्त राज्य मंत्री उत्तर प्रदेश से आते हैं और उत्तर प्रदेश के लिए इतना अधिक बजट देकर उसको आगे बढ़ाया गया है।

माननीय प्रधान मंत्री जी के नेतृत्व में रेलवे विकास के इंजन को प्रतिबद्धता के साथ आगे बढ़ाया जा रहा है। मैं उत्तर प्रदेश की ओर से माननीय मंत्री जी से अनुरोध करता हूँ कि देश के बजट में उत्तर प्रदेश के विकास के लिए जो धन जारी किया गया है, उसमें शाहजहाँपुर की बहुप्रतीक्षित मैलानी से खुटार, शाहजहाँपुर, जलालाबाद होते हुए फर्रुखाबाद तक लगभग 105 किलोमीटर की रेल लाइन परियोजना को भी सम्मिलित किया जाए, ताकि शहरों और तीर्थ स्थलों को जोड़ने की योजना और अधिक प्रभावी हो सके। अब ट्रेनें पूर्णागिरी से मैलानी होते हुए फर्रुखाबाद जाएंगी, जहां गंगा स्नान करके यात्री लौट सकेंगे।

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Conclude, please.

श्री मिथलेश कुमार: महोदय, सिर्फ एक मिनट का समय और चाहता हूं।

उपसभाध्यक्ष महोदय, पिछली सरकारों में ग्रामीण विकास के नाम पर मनरेगा जैसी योजना के अंतर्गत केवल गड्ढा खोदने और भरने का ही कार्य होता था, अन्य कोई काम नहीं किया गया था, लेकिन इस सरकार में वीबी-जी राम जी के माध्यम से गाँवों का विकास होगा। अब मज़दूरों को 100 दिन की जगह 125 दिन काम मिलेगा। जब कटाई और बुवाई का समय होता है, तब मज़दूरों की बहुत दिक्कत होती है। अब आसानी से मज़दूर मिलेंगे। सबसे महत्वपूर्ण बात यह है कि माननीय प्रधान मंत्री जी ने हर गाँव को विकसित बनाने का जो सपना देखा है, उसे साकार करने के लिए गाँवों में पक्की सड़कें, पक्की नालियाँ, पक्के श्मशान घाट, पंचायत भवन और दुकानें बनेंगी, जिससे युवाओं और महिलाओं को अपने ही गाँव में रोजगार मिल जाएगा और उन्हें रोजगार के लिए कहीं बाहर नहीं जाना पड़ेगा। महोदय, मैं इस विकासोन्मुखी बजट का पूर्ण समर्थन करता हूँ और विरोधियों से भी आग्रह करता हूँ कि वे भी इसका समर्थन करें। बहुत-बहुत धन्यवाद।

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Now, Shrimati Ramilaben Becharbhai Bara.

Contents Page

श्रीमती रमिलाबेन बेचारभाई बारा (गुजरात) * उपसभाध्यक्ष जी, मैं आज इस गरिमामय सदन में केंद्रीय बजट 2026-27 पर अपने विचार प्रस्तुत करने के लिए खड़ी हुई हूं। सर्वप्रथम मैं देश के प्रधान मंत्री जी के साथ हमारी महिलाओं की गौरव, माननीया वित्त मंत्री जी को इस संतुलित, समावेशी और दूरदर्शी बजट के लिए बधाई देती हूं। यह बजट आत्मनिर्भर भारत, विकसित भारत 2047 और समान अवसरों वाले भारत की दिशा में एक मजबूत सशक्त कदम है।

माननीय महोदय, यह बजट केवल आंकड़ों का दस्तावेज नहीं है, बल्कि यह हमारे देश के 140 करोड़ देशवासियों की आकांक्षाओं, परिश्रम और भविष्य की आशाओं का प्रतिबिंब है। मैं जरूर कहूंगी कि यह बजट एक ओर जहां आर्थिक विकास को गति देता है, वहीं दूसरी ओर राजकोषीय अनुशासन बनाए रखता है। बुनियादी ढांचे में निवेश, पूंजीगत व्यय में निरंतरता और निजी निवेशों को प्रोत्साहन, ये सभी संकेत देते हैं कि भारत की अर्थव्यवस्था स्थिर, मज़बूत और आत्मविश्वासी दिशा में आगे बढ़ रही है। इस बजट की सबसे बड़ी विशेषता यह है कि इसमें गरीब, किसान, श्रमिक और वंचित वर्गों पर फोकस किया गया है। इस बिल में कृषि और किसान, दोनों पर बहुत बल दिया गया है। कृषि क्षेत्र में आधुनिक तकनीक, सिंचाई, भंडारण और मूल्य संवर्धन पर बल दिया गया है, जिससे केवल किसान उत्पादक नहीं, बल्कि उद्यमी बन सके। ग्रामीण अर्थव्यवस्था को सशक्त करने के लिए रोज़गार, सड़क, बिजली, डिजिटल कनेक्टिविटी पर भी विशेष ध्यान दिया गया है। इस बजट में महिलाओं की आर्थिक भागीदारी और इसके लिए महिला स्वयं सहायता समूह और स्टार्टअप के लिए वित्तीय सहायता का प्रावधान भी किया गया है। यह बजट युवाओं के भविष्य को केंद्र में रखता है। इसमें शिक्षा व्यवस्था में, तकनीक में आधार-सुधार, कौशल विकास और रोज़गार-लक्षी प्रशिक्षण और नवाचार एवं स्टार्टअप संस्कृतियों को बढ़ावा दिया गया है। इस बजट में स्वास्थ्य सेवाओं का विस्तार, प्राथमिक स्वास्थ्य के ढांचे के सुदृढ़ीकरण और डिजिटल हेल्थ सुविधाओं पर भी बल दिया गया है, जो बहुत सराहनीय बात है। साथ ही साथ इस बजट में वरिष्ठ नागरिकों, दिव्यांगजनों और असंगठित क्षेत्र के श्रमिकों के लिए सामाजिक सुरक्षा उपाय हमारे देश के प्रधान मंत्री जी और वित्त मंत्री जी की संवेदनशील और मानवीय सोच को दर्शाते हैं। हमारे विपक्ष के मित्र बोल रहे थे कि सीनियर सिटिजन के लिए कुछ प्रोविजन नहीं है। मैं उनको यह बताना चाहती हूँ कि सीनियर सिटिजन के लिए जो वय वंदना योजना है, वह बहुत सराहनीय है।

माननीय उपसभाध्यक्ष जी, मैं विशेष रूप से इस बात की सराहना करती हूं कि इस बजट में जनजातियों की बात कही गई है। महोदय, मैं जिस समाज से आती हूँ, वे जनजातीय क्षेत्र, जो आज तक विकसित नहीं हुए, उन जनजातीय क्षेत्रों, सीमावर्ती इलाकों और पिछड़े जिलों के समग्र विकास पर इस बजट में फोकस रखा गया है। इन क्षेत्रों को शिक्षा, स्वास्थ्य, सड़क और रोजगार के माध्यम से मुख्य धारा से जोड़ने का प्रयास ही सच्चे समावेशी विकास का उदाहरण है। ...(**समय की घंटी**)...

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Please conclude.

---

* Not recorded.

Contents Page

श्रीमती रमिलाबेन बेचारभाई बारा: सर, मैं दो मिनट में कन्क्लूड कर रही हूँ। यह बजट हरित ऊर्जा, स्वच्छ पर्यावरण और जल संरक्षण की दिशा में भी ठोस कदम उठाता है। इससे यह फलित हो रहा है कि मोदी जी की सरकार भारत के विकास और पर्यावरण, इन दोनों के बीच एक संतुलन बनाकर आगे बढ़ रही है।

माननीय उपसभाध्यक्ष जी, मैं अंत में यह कहना चाहूँगी कि यह बजट एक ऐसा दस्तावेज़ है, जो विश्वास, विकास और भविष्य - इन तीनों को साथ लेकर चलता है। मैं इस बजट का समर्थन करती हूँ और सभी से यह विनती करती हूँ कि यह बजट भारत को आर्थिक रूप से मजबूत, सामाजिक रूप से न्यायपूर्ण और वैश्विक रूप से नेतृत्वकारी राष्ट्र बनाने में महत्वपूर्ण भूमिका निभाएगा। मैं इस बजट का समर्थन करते हुए अपनी बात समाप्त करती हूँ। उपसभाध्यक्ष महोदय, आपका बहुत-बहुत धन्यवाद।

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Now, Shri Ramdas.

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री रामदास अठावले): उपसभाध्यक्ष जी, मैं रिपब्लिकन पार्टी ऑफ इंडिया की ओर से इस बजट का समर्थन करने के लिये यहाँ पर खड़ा हुआ हूँ।

(MR. CHAIRMAN *in the Chair.*)

महोदय, मैं यह कहना चाहता हूँ कि:

"अच्छा बजट देने की जिनके पास है कला
उनका नाम है सीतारमण निर्मला
नरेन्द्र मोदी जी तो कर रहे हैं गरीबों का भला।
तो कांग्रेस वालों का क्यों दिल जला?
2026-27 का एनडीए सरकार का खाली नहीं है यह बजट
यह है नरेन्द्र मोदी जी का मजबूत वेट।
अब अमरीका में भी मोदी जी का बढ़ गया है रेट
तो क्यों नहीं होगा भारत देश स्ट्राँग बेट?
जो अर्थ मंत्री नहीं हैं कॉमन
उनका नाम है निर्मला सीतारमण।
भारत-यूएस की इतनी अच्छी हो गयी है डील
तो खरगे साहब आपको क्यों हो रहा है फील?
नरेन्द्र मोदी जी ने विकास में पार किए हैं लाखों मील
क्योंकि उनका बहुत ही बड़ा है दिल।
यूएस के साथ डील, यूरोप से साथ विल और रशिया के साथ दिल।"

तिवारी जी, भारत देश को मजबूत बनाने के लिए हमने यह डील की है। आपके समय में भी डील होती थी, तब हमें फील नहीं होता था, लेकिन जब हम डील करते हैं ...(**व्यवधान**)...

Contents Page

श्री प्रमोद तिवारी (राजस्थान)**:** सर, इन्होंने मेरा नाम लिया है।

श्री रामदास अठावले: उपसभाध्यक्ष महोदय, आपकी और हमारी दोस्ती बहुत अच्छी है। इनके साथ भी मेरी दोस्ती थी, लेकिन मैंने दोस्ती छोड़ दी। यह जो बजट है, यह बहुत ही शक्तिशाली बजट है। महोदय, मैं कहना चाहता हूँ:

"जिस तरह इंदिरा गाँधी जी ने दिया था गरीबी हटाओ का नारा,
गरीबी हटाने के लिए पैदा हुआ नरेन्द्र मोदी जैसा तारा।
इतनी सुंदर बन गई हैं सड़कें,
खरगे साहब, इस पर कांग्रेस वाले क्यों भड़के?
गाँव-गाँव में रमेश जी विकास के तिरंगे फड़के
तो क्यों तुम भड़के?"

सर, यह जो बजट है, इस बजट में गरीब है, युवा है, किसान है। किसानों की मदद करना इतना आसान नहीं है, लेकिन नरेन्द्र मोदी जी ने किसानों की मदद की है, गरीबों की मदद की है, दलितों की मदद की है, ओबीसी की मदद की है, आदिवासियों की मदद की है और काँग्रेस वालों की भी मदद करना चाहते हैं, लेकिन वे सुन नहीं रहे हैं। यह बजट आपके लिए भी है। ये सड़कें हमारे लिए ही नहीं हैं। उन पर हमारी गाड़ी ही नहीं चलने वाली है, आपकी गाड़ी भी चलने वाली है। तो इस कार्यकाल में इतना अच्छा विकास हो रहा है कि निर्मला सीतारमण जी को नौवीं बार बजट पेश करने का मौका मिला है। 2029 तक तो आप ही बजट पेश करती रहेंगी, लेकिन उसके बाद 2034 तक भी आपको ही बजट पेश करना है। ...(**समय की घंटी**)... क्योंकि बजट पेश करने की बहुत बड़ी जिम्मेदारी है। एक महिला को अर्थमंत्री बनाने का एक बहुत बड़ा काम किया गया है - एक महिला, एक मजबूत महिला, दृढ़ महिला। ...(**व्यवधान**)...

डा. जॉन ब्रिटास (केरल)**:** प्राइम मिनिस्टर बना दीजिए।

श्री रामदास अठावले: आप हमारे साथ आइए। ...(**व्यवधान**)... ठीक है। हमारी निर्मला जी तो बहुत एक्टिव ही हैं। आप चिंता मत करो, हम उनकी चिंता करेंगे। कम्युनिस्ट पार्टी से हमारी दोस्ती है और थी।

सभापति महोदय, मुझे लगता है कि इस बजट पर निगेटिव थिंकिंग नहीं होनी चाहिए। मेरा मंत्रालय सामाजिक न्याय और अधिकारिता मंत्रालय है। इन लोगों ने सामाजिक न्याय नहीं दिया, इसलिए दलित लोग पिछड़े रहे। आज मेरे मंत्रालय का बजट 1,58,000 करोड़ का है। 1,58,000 करोड़ का बजट, मतलब लगभग दो लाख करोड़ का बजट है। यह बहुत बड़ा बजट है। गरीबों की गरीबी हटाने का प्रयत्न तब भी हुआ, लेकिन गरीबी हटी नहीं। गरीबों को हटाने का प्रयत्न हुआ। 25 करोड़ लोग 10 सालों में - यह रिकॉर्ड में है, ये हमारे आंकड़े नहीं हैं, 25 करोड़ लोग गरीबी के ऊपर आए हैं।

MR. CHAIRMAN: Ramdas ji, please conclude.

Contents Page

श्री रामदास अठावलेः गरीबों को न्याय देने के लिए मोदी साहब हैं। गरीबों को न्याय देने के लिए निर्मला जी हैं। गरीबों को न्याय देने के लिए हमारे नड्डा साहब हैं और हमारे किरेन रिजिजु जी हैं, जो कि आदिवासी बुद्धिस्ट आदमी हैं। वे हिमाचल प्रदेश से आते हैं। ...(**व्यवधान**)... नरेंद्र मोदी जी... ...(**समय की घंटी**)... अरुणाचल और हिमाचल में थोड़ी गड़बड़ होती है। ...(**व्यवधान**)... नहीं, नहीं। ...(**व्यवधान**)... जे. पी. नड्डा साहब हिमाचल से हैं, आप अरुणाचल से हैं, मैं महाराष्ट्र से हूँ। जयराम रमेश जी, आप भी हैं। ...(**व्यवधान**)... नरेन्द्र मोदी जी ने किरेन रिजिजु जी को लॉ मिनिस्टर बनाया था। अब उनके ऊपर बड़ी जिम्मेदारी दे दी है।

MR. CHAIRMAN: Ramdas ji, please conclude.

श्री रामदास अठावलेः वे माइनॉरिटी के भी मिनिस्टर हैं। हमारे अर्जुन राम मेघवाल साहब को भी लॉ मिनिस्टर बनाया गया है। बाबा साहेब अम्बेडकर जी लॉ मिनिस्टर थे। उनके बाद दलित समाज और हमारे बुद्धिस्ट समाज के आदमी को यह डिपार्टमेंट मिला है। मुझे सामाजिक न्याय और अधिकारिता मंत्रालय हमेशा मिलता है। साढ़े नौ साल से मैं सामाजिक न्याय मंत्री हूँ, क्योंकि मोदी जी को मालूम है कि सामाजिक न्याय कोई दे सकता है, तो अठावले ही दे सकते हैं। ...(**व्यवधान**)... हमारे ठाकुर साहब भी हैं। सभी जाति-धर्म के लोग हमारे साथ हैं। सभी लोगों को न्याय देने के लिए यह बजट है। ...(**समय की घंटी**)... सभापति महोदय, इस बजट का समर्थन सबको करना चाहिए। जयराम रमेश जी, आपको भी करना चाहिए, खरगे साहब को भी करना चाहिए। खरगे साहब हमारे समाज के हैं। उन्होंने कलबुर्गी में बहुत अच्छा बुद्ध विहार बनावाया है। हम सब लोग बजट का समर्थन करने के लिए खड़े हैं और आप लोगों से भी हमारी अपेक्षा है। आप रोज हंगामा मत करो, हम भी हंगामा करते थे। लेकिन आप ज्यादा हंगामा कर रहे हैं।

MR. CHAIRMAN: Please conclude.

श्री रामदास अठावलेः महोदय, मैं इस बजट का समर्थन करता हूं। इस बजट से देश का विकास होगा और मैं अपेक्षा करता हूं कि नरेन्द्र मोदी जी का नाम पूरे देश भर में गूंजता रहेगा। यह बजट बाबा साहेब के संविधान का भारत खड़ा करने के लिए है। यह सामाजिक न्याय के साथ-साथ आर्थिक न्याय देने वाला बजट है। इसलिए मैं इस बजट का समर्थन करता हूं।

"आज मेरा बहुत ही खुश है मन,
इसीलिए मैं करता हूं बजट का समर्थन।"

MESSAGES FROM LOK SABHA— *Contd.*

The Industrial Relations Code (Amendment) Bill 2026

MR. CHAIRMAN: Message from the Lok Sabha. Secretary-General.

Contents Page

SECRETARY-GENERAL: Sir, with your kind permission, I rise to report that the Lok Sabha at its sitting held on the 12th February, 2026 passed the Industrial Relations Code (Amendment) Bill 2026. I lay a copy of the said Bill on the Table.

THE UNION BUDGET, 2026-2027— *Contd.*

MR. CHAIRMAN: Hon. Minister of Finance, Shrimati Nirmala Sitharaman, to reply to the discussion.

THE MINISTER OF FINANCE; ANDTHE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, this Budget is being presented at a moment when there is a very rare balance for India. This kind of a moment does not come too many times in history. It is a rare moment considering our macroeconomic balance, which is unique to achieve. I am saying it with responsibility rather than claiming it as a marker with which I want to start commenting on the observations of the hon. Members. It is an achievement of the entire country. It is the achievement of our people to have a wonderful balance, that is, you are having a good high rate of growth of GDP and there is a low inflation which is being held at that kind of a level continuously for some time. I will get into the details. This kind of a unique balance is rare -- of high growth and low inflation. It is not an observation made by the Ministry. I think the Reserve Bank of India had used the expression 'Goldilocks Moment'. This terminology is not something which the ordinary citizen of India is going to relate to. But it is a rare moment. It is something which all of us can recognize. It is not by a fluke or some rare coincidence that we have arrived here. This is the result of tremendous efforts, granular details in planning and timely action, which we continuously take as a Government. I will elaborate it as I speak further on this topic. This is the kind of ideal condition for sustained growth and inclusive development while balancing inflation. At one point in time, there were people who commented to me saying, 'Should not inflation be a bit higher than what it is, because for good growth, you need that!' That is when this whole debate about real growth versus actual growth and so on came. So it is a rare moment for us. It gives us the confidence to plan for the next decade, or let us say two decades till we reach the goal of *Viksit Bharat* by 2047. Therefore, this Budget while recognizing the external challenges and the kind of situations of uncertainty which prevail all over the world, still has had the advantage to be able to give that kind of a lead to the common public. This has the direction. The challenges prevail. But our destination is *Viksit*

Contents Page

Bharat. Therefore, we have to see how to keep the growth at a level which is sustainable and at that highest level that we have reached. That is the backdrop against which this Budget has been prepared.

The National Statistical Office gave the First Advanced Estimates. The real GDP growth in that Advanced Estimate is projected at 7.4 per cent for the year 2025-26 with a nominal growth rate at around 8 per cent, while CPI inflation has softened to nearly two per cent. This is the combination, which I am talking about, of a strong growth; price stability is really uncommon globally, and reflects the strength of India's economic fundamentals. And again, at the cost of repeating, I would place it on record that this is an achievement of the people of India. There is no way anyone can decry saying, "Oh, oh; no, but this economy is probably dead. This economy is not really doing well." These kinds of naysayers are only mocking at the people of India who are really doing their bit to contribute to India's growth. So, the present 2026-27 Union Budget is designed to lock-in these gains, convert these macroeconomic stability factors into long-term productive capacities and to extend this growth trajectory into the coming decade as well. Sir, in this, *atmanirbharta* is an important element and that principle of *atmanirbharta* will be kept in mind in everything that we plan for the economy. We have built domestic manufacturing capacity, and that is very obvious. Energy security is also something which we have kept in our minds while preparing the Budget. We have ensured that citizens also become *atmanirbhar* in their own spheres of life. When we say that we have taken measures for ease of living, when we support employment generation, when we improve agricultural productivity and when we increase the households' purchasing power, these are all conscious steps taken by us resulting in these aspects of our life and, therefore, all services will now have to be available for all citizens so that they are able to chalk their own course. Therefore, in this Budget, you also see that to develop our human capital, we have set a target of creating one lakh allied health professionals over the next five years. And, that scheme is supported by a total allocation of Rs. 1000 crore for this year only, for these next 12 months. This will create employment opportunities in the health sector, and also simultaneously improve the health services and promote medical tourism in this country, which is already being serviced by many hospitals and many cities. But, now, we want that to be very well established with good quality and standard at all levels. We are also establishing — this is something which has been a part of the Budget documents; the Budget Speech had an appendix; even there, the details are given for all to see — a high-powered 'Education to Employment and Enterprise' Standing Committee. That will ensure our youth are ready for services

Contents Page

sector where we aim to capture nearly 10 per cent of the global market by 2047. So, I would want to take one minute to elaborate on what exactly this Standing Committee is going to do. The Standing Committee will prioritize IT, Fintech, logistics, healthcare, tourism and also creative services. So, when they prioritise all these sectors, because we are saying that we will capture the global services sector to a level of about 10 per cent by 2047, these are the probable sectors where a lot of service sector related entrepreneurship can develop and for which the Standing Committee will prioritize on these sectors. They will look at closing the skill infrastructure and credit gaps. The Standing Committee will also suggest reforms for standards, for accreditation and for digital regulation.

5.00 P.M.

It will help expand AI, cloud and professional exports. These are areas in which we want exports to increase. Our people are capable of doing these things, remaining in India and that kind of a global servicing will, actually, give them export earnings because they will be exporting services. It will look at embedding AI in methodologies and in teaching curricula and teacher training as well and re-skilling our engineers. So, this committee, will also look at ways in which to formalize informal work -- informal work is to be formalized -- what are the ways in which they can do via digital credentials. All your skilling, getting ready with people who are ready to become entrepreneurs, would all now have a great value addition in their curricula with AI and digital learning as well. So, if the Budget is looking at services sector, we are also emphasizing on manufacturing sector. We will scale up manufacturing in ten key areas. Manufacturing being given priority will be shown in the way in which these 10 sectors find a place in the Budget and also have a clean plan for this year, for the next five years, and leading up to 2047. So, what are those sectors? First is Biopharma - Launch of Biopharma SHAKTI with an outlay of Rs.10,000 crores to make India a hub of biological medicines and biosimilars. Second is semiconductors - Launch of India Semiconductor Mission 2.0, the second edition, to produce equipment, materials and design Indian IP. The electronics components manufacturing scheme has an outlay and it has been increased to Rs.40,000 crores. So, that is the second. Third is rare earths - Establishment of rare earth corridors in mineral-rich states like Odisha, Kerala, Andhra Pradesh and Tamil Nadu for mining, processing and manufacturing critical minerals. That is the third. The fourth is, a new scheme to set up three dedicated chemical parks to enhance domestic production and reduce imports. Fifth is capital goods. Setting up of high-tech tool room in CPSEs and a new scheme for enhancement of construction and infrastructure equipment to manufacture high-value

Contents Page

equipments like tunnel borers, and I have expanded during my speech that it need not just be on heavy machines which are used for laying roads or laying the metro but also for today's urbanization, multi-storeyed apartments. Many of the operations are today becoming mechanized; street maintenance and for all of them, you need heavy duty machines which have to be produced and made in India. But in the meanwhile, we have also allowed a certain level of imports for some of the components and machinery and for them to set their manufacturing here. Sixth is container manufacturing. A dedicated scheme with an allocation of Rs.10,000 crore to create a globally competitive container manufacturing ecosystem within India. Seventh is, what is mentioned in the Budget but not much spoken outside, sports goods. A dedicated initiative to promote the manufacturing of affordable sports goods. India is likely to host the Commonwealth Games. We are also going to be pitching for the Olympics. The Indian sportsmen need affordable but international class sports goods. So, we will be promoting the manufacturing of such high quality sports equipments within India. Next is legacy clusters. When we are talking about manufacturing in India and there are units which are being established, large productions of frontier technology matters are also being considered. But does it mean that we will forget the existing clusters where MSME had flourished over the decades? So, we have said, 200 legacy industrial clusters will now get rejuvenated. Their cost competitiveness will improve and we will also help them to obtain technologies that they need.

So, Legacy Clusters will be made a lot more modern with AI and digital technology being made available to them. Sir, ninth is textiles. An integrated program featuring Samarth 2.0 for skilling and also a Textile Expansion and Employment Scheme for modernization and setting up of Mega Textile Parks is also part of this Budget. For MSMEs, we are creating 'Champion MSMEs', meaning, at least, the medium-sized ones which have potential to grow bigger, we want to support them, while equally supporting small, medium, nano enterprises, who have the potential to grow. Last year, you would recall that we had expanded the limit for the definition of 'MSME' itself by increasing the turnover limit so that a medium-sized industry does not have to fear that it might lose all the benefits that it gets by being an MSME if only he had the opportunity to grow by growing. For such medium-sized industries, we want to help them to come out of it, but at the same time, without losing earlier comforts or the support system which existed for them. For that, for building 'Champion MSMEs', the Budget introduces Rs.10,000 crore in the name of SME Growth Fund (Small Medium Enterprises Growth Fund) and mandates the TReDS

platform for CPSEs to solve liquidity issues because TReDS platform has given them ways in which they can monetize the bills that they have obtained, not really waiting for the final. But here, we have emphasized now through this Budget that all CPSEs will have to become part of the TReDS platform so that every bill gets paid in due time or else the monetizing of it will happen. That will set a precedent for private sector large firms also which delay payments for the MSMEs, but getting onto the TReDS platform, it is all transparent and very clear for everybody to see that timely payments of their dues for the MSMEs itself will be a very big relief. In the Budget, we made it mandatory now for CPSEs to get onto TReDS platform. So we are also providing professional support for these MSMEs through 'Corporate Mitras'. With the Institute of Chartered Accountants of India, Institute of Cost Accountants of India and Company Secretaries, we are creating 'Corporate Mitras', who will go through a process of learning, who in-turn can help MSMEs to help with such issues which need professional assistance. Additionally, of course, customs duty exemptions have been provided for critical minerals like Lithium and Cobalt, and capital goods for manufacturing of Lithium-Ion cells, nuclear energy, aeroplanes and so on. We will also be developing an integrated East Coast Industrial Corridor so that the Eastern region will benefit by getting greater connectivity with the rest of the country and a node will be set up in Durgapur. These steps actually mentioned in the Budget are a proof of our resolve to build a resilient and self-reliant India, not just by talking, but by putting money and planning for the next several years. In this, I wish to emphasize that this is the Council of States. I urge all the parties and hon. Members to encourage their respective State Governments to participate actively in these schemes which are announced, many of which will operate in a challenge mode. So the sooner they come with an exhaustive planning, looking at all the filters which prevail in the PM Gati Shakti--what will be the footfall, what kind of connectivity it has, where are the railway stations or ports connecting these areas and so on--if the filters are looked into and any State comes up for these mega schemes which we have announced, they can stand to benefit. That is one of the reasons we have chosen not to mention the names of the States for these particular mega announcements. Any State can qualify and come under the challenge mode and benefit from it.

Sir, since I would rather get to answering Members and their issues, I am not going to talk about the receipts and the expenditure. One point that I would certainly want to highlight is, whilst gross receipts, non-tax receipts, are all mentioned in the Budget speech itself. Banking and credit availability, in order that industries can

grow, has also seen a considerable growth. The total credit has expanded by 13.8 per cent in the current financial year, that is, as of 15th January, 2026 for the year ending 31st March, 2026. The non-food bank credit has grown 13 per cent and the non-bank credit, that is, the NBFCs, has also shown a growth of 15.4 per cent in the same period. So, the High-level Committee on Banking for Viksit Bharat will comprehensively review the banking sector and align it with the next phase of growth for India. Therefore, Sir, without getting into the details once again, since they are all seen in the Budget speech itself and the Budget documents are available, I would seek your intelligence and start responding to the points which hon. Members have raised.

Sir, the Central Government is slashing funds allocated for various schemes and, therefore, is able to maintain the fiscal deficit number as given. Several prominent speakers who spoke, spoke about slashing of funds at the Revised Estimates stage, leading them to conclude that public finance is not managed well, it is a deliberate attempt, I would think, to mislead the House. It is not right to say that we have slashed funds, and I will get into the specifics. Before I get into the specifics, I will also give a bit of a background. In the past, success was measured by how much money was pushed out of the Treasury, regardless of whether it was actually being spent or not. Money is allocated, money is given, it is gone there, it is lying there, whatever be the outcome. Thousands of crores kept lying idle in the bank accounts of implementing agencies, at the State Government or while the Central Government, sometimes borrowed money, gave it and we are paying interest on it. So, it also created a huge float in the banking system. So, clearly a glaring need for reforms in that aspect was before all of us. Sir, through the Public Finance Management System, the single nodal agency, SNA SPARSH, as we call it, we have now absolute visibility of where the money goes, where it remains, where it gets spent, where it doesn't get spent and where it is lying idle. We have a clear visibility. And equally, this System has given us the advantage that, just in time, we can release for the State which wants the money for that particular purpose and that will be based on the State's own share which is getting spent. So, the State put their own share and spends the earlier installments given by the Centre, after which the funds under the scheme are released further to them. So, the money goes strictly, when it is required and gets utilized and on getting utilized, the second tranche goes, and so on. So, Sir, we do not blindly release more just because we need to book expenditure. We do not do that. We ensure that the money is released only when the ground level work demands it. And on that, the State and the Centre can have a

Contents Page

conversation and if it requires, we will release. So, I would like to categorically state that there is no denial or stopping of one to any State or any scheme.

So, through the SNA Sparsh, we have created a system which is… *...(Interruptions)...* We have installed such smart staff, fixed by the leaky pipes *...(Interruptions)...*

MR. CHAIRMAN: Please sit down. Let the Minister complete her reply.

SHRIMATI NIRMALA SITHARAMAN: This is not slashing expenditure; it is precision and accountant governance. *...(Interruptions)...* It is an assurance to the taxpayer that every rupee is accounted for. It is an assurance to the taxpayer, I repeat, that every rupee is accounted for. And, therefore, I am not just talking here. *...(Interruptions)...*

MR. CHAIRMAN: You please take your seat. You cannot every time interrupt the House like this. *...(Interruptions)...* Please take your seat. Nothing else will go on record, except Finance Minister's speech. *...(Interruptions)...*

SHRIMATI NIRMALA SITHARAMAN: I have introduced a new statement, 4AA, in the expenditure profile which shows fund balance under single nodal agency account with the States and the Union Territories in respect of Centrally Sponsored Schemes. *...(Interruptions)...*

MR. CHAIRMAN: Let her reply. She will reply to all your questions.

SHRIMATI NIRMALA SITHARAMAN: So, Sir, the Centre's funds are not a free pool of cash that can be used. It is hard-earned contribution of every Indian citizen. We refuse to squander this money simply to meet the deadline. We refuse to squander this money just because we have to meet the deadline. *...(Interruptions)...*

MR. CHAIRMAN: Let the Minister complete her reply. Please take your seat.

SHRIMATI NIRMALA SITHARAMAN: There is a very transparent process and we go by that. *...(Interruptions)...* The change in the allocations of Budget Estimates and Revised Estimates is a standard, transparent and healthy practice, which is not new to us, it has been there always. Sir, I think, sometimes, we have to get to some of the details. There is a poor history, for whatever reason. I am not pointing fingers at anybody. But poor history for accounting or not spending or not spending fully, particularly in social sector schemes, becomes a very big issue when we have to talk

Contents Page

about it. What are the causes for under-spending? Policy paralysis, disdain for governance, poor policy planning and execution. So, large unspent funds remain, particularly in social sector schemes. I will now compare our 10 years with the previous 10 years. There is often an observation that says, "Okay, you have 10 years now, why can't you?" We are improving, but let us look at the 10-year patch of the earlier Government and the amount of unspent funds.

Sir, I have taken 14 major social and rural sector Ministries, comparing 2004 to 2014 with 2014 to 2024. The concern is about unspent money, suggesting that you are not spending enough and that is why you have a better fiscal deficit. No, I want to show that between 2004 and 2014, these 14 major social and rural sector Ministries left Rs. 94,060 crore unspent during the UPA era. In contrast, between 2014 and 2024, this has drastically come down to 1 per cent, meaning, only Rs. 37,064 crore is left unspent in these 10 years. So, when Rs. 94,060 crore was left unspent, it made up 6.4 per cent of the cumulative Budget Estimate, whereas here it is just 1 per cent. Under NDA, Prime Minister Modi's Government, only 1 per cent in these social sectors remains unspent. I want to present this data because it is important. Why? Just as questions are being asked about these unspent monies, suggesting you are crunching this number and, therefore, achieving fiscal discipline, equally, the same people would ask about your debt and why it is growing, and why you are borrowing so much. I find, इसमें पारस्परिक विरोधाभास है। खर्च नहीं करोगे और खर्च हम ज्यादा कर रहे हैं, मगर खर्च नहीं किया और इधर बोल रहे हैं कि नहीं खर्च करो। मगर borrowing क्यों बढ़ रहा है? Borrowing बढ़ेगा, जब capital expenditure बढ़ेगा, तभी assets create होंगे। So, this mutual contradiction has to be resolved by the people who are asking this question. ..*(Interruptions)*... The Congress sheds crocodile tears about rising debt. You want us to borrow more money and also release funds to the States. I want to say this, Sir. The Government cannot borrow excessively. That is a principle which guides us. The Congress is obsessed about outlays. कितना outlay है? इसमें कितना दिया, कितना दिया? हम कह रहे हैं कि पैसा भी देंगे, लेकिन आउटकम भी दिखाओ। कांग्रेस को खर्च की फिक्र है, हमें नतीजों की फिक्र है। Naysayers, of course, will say, "Oh! This Budget is parsimonious." Not at all, Sir. If you are conscious of the penny or the rupee, the paisa that you are collecting from an Indian citizen and wanting outcomes, you will have to be careful about how monies go, when they go, how much goes. And, that is exactly the principle of prudential public finance management, which Prime Minister Modi guides us, that is, be sure that my money is not lying idle somewhere. You should know why it is lying idle. Get the outcomes there. So, that is the route with which we are going. The *zamana* of only 15 paisa goes out of the money which is being sent to the States

चला गया। मोदी जी के समय पर हर पैसा जो जाना है, वह जाएगा। इसलिए 2014 से more than Rupees 48 lakh crores have been sent directly through DBT to various beneficiaries. And, because it is DBT, we have saved an estimated Rs. 4.31 lakh crores from falling into wrongful hands, paisa not being allowed to go into hands which do not have a right to receive that money. That is possible only because we have made the entire process digital and transparent. So, Rupees 48 lakh crores have gone to people who need to get it. And that is not a small achievement. Technology has helped us; I should concede that. The Congress party announces big, spends blindly without any accountability, borrow more and ruin the fiscal discipline, which is not the story under Prime Minister Modi's leadership. Under Prime Minister Modi's leadership, policy of fiscal discipline is followed and, at the same time, attention is given to people who need those welfare projects. I will repeat that one particular scheme through which this argument holds validity. Oil Bonds issue, Sir, which was created during the UPA time; we are repaying it even now. My grievance with Oil Bonds is that it was never reported in their Budget. कुछ और नहीं है। अगर बॉन्ड रेज़ करना है, तो करो, फिर क्यों बोला कि बजट में नहीं है। उसको कारपेट के अंदर पुश करके क्यों छोड़ दिया? That is why, the basic principle of responsible Budget making is something which we have steadily pursued, and I will tell you in a bit how every year we have brought in greater transparency in our Budget making process.

Another allegation is that schemes have been announced without any budgetary allocation. एनाउंस करते जा रहे हो, उसका पैसा नहीं दे रहे हो। So, I want to say, Sir, Budget speeches give a policy directive also other than announcing schemes. So, it may announce schemes with allocation and, sometimes, it may allocate resources a bit later. So, announcing schemes without allocation itself is not saying the truth, complete truth; I would like to cite the number of instances when Budget speeches, earlier made, had announcements with no allocation.

But before I go into that, I would like to elaborate on it. In this Budget, 16 new Schemes have been announced with allocation; 16 new Schemes. Sir, I can leave the list on the Table, with your permission, for any Member who wants to see it. So, sixteen new Schemes with allocation and four Schemes where existing schemes have been given top-up amounts as well. So, 20 Schemes with allocation -- 16 new ones; and 4 existing, getting top-ups. But there are earlier examples of UPA where budgetary announcements were made, but no allocations were made. That wasn't criticized worthy at that time, but when we do it, it is criticized worthy. But I see budget documents, budget speeches, as much more than just giving schemes and allocation. They are also setting the direction.

Contents Page

Sir, in 2005-06 Budget of UPA Government, 'Manufacturing Competitiveness Programme' was announced as a new Scheme with no financial outlay. 'Skills Development Initiative' in the same Budget was announced, but no financial outlay. 'Mumbai as a Regional Financial Centre' was announced in the same Budget; but no outlay. 'National Institute of Securities Market' -- it is a policy directive, and I can recognize that that is not a scheme in that sense. It was a policy directive given to a regulator saying, set up your own Institute of Securities Market; and that was only right; you couldn't have allocated anything. So, there were several announcements without outlays. But, Sir, it is a sin when we do it!

Regarding 'Tea industry rejuvenation', I want to say this now very clearly because I quote this from the 2005-06 Budget. But, मैं इसे जरूर बताना चाह रही हूँ, क्योंकि वैस्ट बंगाल में चुनाव हैं, असम में चुनाव हैं। मैं एक बात बता रही हूँ। 2005-06 में टी सेक्टर के लिए कुछ अनाउंसमेंट्स हुईं, टी इंडस्ट्री के rejuvenation के लिए कुछ अनाउंसमेंट्स हुईं। उसके लिए हुईं, लेकिन वह सेक्टर क्राइसिस में है। मैं quote कर रही हूँ, "Government would examine ways and means of introducing a programme for mass, massive replantation." उस समय कोई बजटरी एलोकेशन नहीं हुआ था। यह ठीक है! मगर, इधर अगर एकाध स्कीम की अनाउंसमेंट हुई है, तो उसके पीछे कारण हैं। मैं वह कारण भी बताऊँगी, मगर वह गलत है - हमारे ऊपर यह criticism डालने से पहले वे कम-से-कम अपने बजट्स ही देख लें। Please have a look at the Budgets which you have announced, in which many schemes went about without any allocation. In 2012-13 UPA Budget, Sir, for 'Credit Guarantee Fund for Education Loans', there was no financial outlay, and that was setting up a fund for ensuring a better credit flow to students who wanted to take money; but no outlay. Then there was 'Credit Guarantee Fund for Skill Development', again in 2012-13 Budget; but no monetary allocation. For 'National Mission on Food Processing', there was no financial outlay even in that 2012-13 Budget. 'Irrigation and Water Resource Finance Company' की घोषणा हो रही है, लेकिन उसके एलोकेशन के बारे में भी कुछ नहीं बोला गया। यह सब ठीक है, मगर हमारी यहाँ, जहाँ 20 स्कीम्स की एलोकेशन के साथ घोषणा होती है, एकाध में जान-बूझकर एलोकेशन नहीं किया गया है - मैं उसका कारण बताऊँगी, मगर वह गलत है। सर, यह कैसा criticism हो सकता है? Similarly, in UPA Budget, 2011-12, 'National Manufacturing Policy' अनाउंस की गई थी। मालूम है कि वह पॉलिसी है, फिर भी 2014 तक – चूँकि यह 2011-12 का बजट है – 2014 तक इसमें कोई एलोकेशन नहीं किया गया, ग्राउंड लेवल पर कोई काम नहीं दिखा, मगर without any allocation, announcement हो गई। वह ठीक है। सर, criticism करने से पहले थोड़ा सोचना चाहिए। जैसा कि कहा जाता है, 'You point one finger that side, three points at you.' कम से कम यह तो सोचना चाहिए, उनको समझ में आना चाहिए।

Contents Page

सर, चाहे उनकी सरकार हो या हमारी सरकार हो, हम बिना एलोकेशन बजट में अनाउंसमेंट्स क्यों करते हैं, हमें इसका भी महत्व समझना चाहिए। In the interest of the House and the larger audience that is watching, I would like to state why the Union Budget is more than just an accounting statement or allocation exercise. Very often, Budget Speeches set the policy roadmap for the Government. Often the Government also wants to signal a shift in strategic priorities. So, announcing the scheme in the Budget Speech establishes that executive intent. इससे सरकार का intent establish हो जाता है। Then, at an appropriate time, after proper vetting and clearing by the competent authorities, the allocation comes through. In many cases, schemes get announced with some token allocation, like one crore, ten crore or hundred crore rupees, depending on the scheme. Then, a Head of account is created in the ledger. इसके बाद ही मेजर एलोकेशन की अनाउंसमेंट होती है। It can happen during Supplementary Demand for Grants later in that year. Sometimes, a scheme is announced but it requires an enabling legislation, इसलिए हम legislation पारित होने तक इंतजार करते हैं, एलोकेशन नहीं करते हैं। So, I am sorry, many of the senior Members know all this, फिर भी 'अपोज़िशन में बैठे हैं, तो सरकार के खिलाफ criticism करना है, तो हम करेंगे'! Every person even remotely associated with the Finance Ministry understands all this, but I was surprised to hear it.

Sir, there was also this bit patronizing comment, if I may be allowed to say it, 'The Budget is forgetful of the past'. The Budget is never forgetful of the past, at least those in the past which we don't need to copy. I will never be forgetful of the past. Sir, if it is a glorious past, it could be cherished forever and remembered every time you make a Budget. But, if it is a tarnished past, तो मैं संभल कर रहना चाहती हूँ, उस पास्ट से सीखना चाहती हूँ, जिससे गलती न करें। So, we don't forget. This Budget is not forgetful of the past. It remembers the fragile five days. It remembers the double digit inflation days. It remembers the policy paralysis and also the scam-filled days. It remembers that banks were forced to lend just with a phone call, without doing any KYC or anything of that kind. Deficits were kept high and spending on Capex was reduced. So, shrinking opportunities and उस समय का नारा यह था - 'jobless growth'. मैं यह सब जरूर ध्यान में रखूँगी। मैं पास्ट को भूलती नहीं हूँ, लेकिन उससे सीखने लायक विषय ही सीखती हूँ। Of course, I don't need to elaborate about the earlier license quota Raj, how that economy had to be changed and so on. इसीलिए न-न करते हुए भी हमारी सरकार 2014 के दस साल के बाद इंडियन इकोनॉमी पर व्हाइट पेपर लेकर आई and it was laid in this House in February, 2024, तो पास्ट को भूल जाना इम्पॉसिबल है।

Sir, I am not sure how to say this; the former Finance Minister, Shri P. Chidambaram, in 2023, addressing the audience in a media conclave, had said that

Contents Page

he credited the BJP led NDA Government for its single-minded focus on containing the deficit and on debt management. He said it in 2023, and today, in 2026, that the circumstance, which he took into consideration and gave this comment on, has actually only improved. It has actually only improved. So, there is no way that comment which was given in 2023 can be changed. If anything, appreciation will have to be more.

But, today, we find that you are finding fault with our debt management. It does not add up. Then, I move on to talking about debt to GDP, which was raised by -- I cannot see the hon. Member -- Shri Raghav Chadha. This is not a new change. When we are focussing on debt to GDP, it is not a new target. There was an Amendment done in 2018 to the FRBM Act. In that Act itself, that change was brought in. So, I just want to inform the hon. Member that if he had not noticed it then, it is worth noticing that it is not new. Also, a point that the middle class is being sandwiched was raised. I am sure many hon. Members thought they had some common cause with that allegation which was being made. I want to very clearly bring the data out to say this. The conclusion that the middle class was being sandwiched was being made because personal income tax collections exceeded the corporate tax. That is fundamentally misdiagnosing the situation. There is no evidence of middle class suppression. Actually, there is enough and more evidence of historic middle class expansion and formalisation driven by the economic reforms that have been undertaken in the last 10 years. High personal income tax collection does not necessarily mean that the middle class is being crushed. I will give you the reasons. There are more people today with income that is taxable. More income is visible in the formal sector and it is being reported. So, the economy is no longer narrow and it is not just confined to the elite. Middle class basket is widening. Between 2013-14 and 2024-25, the number of taxpayers, that is, people filing returns or with TDS deducted, rose from 5.26 crore to 12.13 crores. So, within the last 11 years, more than doubling has happened in the income tax payers' numbers. Obviously, you learn more from it. What is the growth? It is CAGR of 7.9 per cent. So, that is the largest structural expansion of the middle class in this country. So, suppression cannot happen if the tax net is widening. If the net itself is widening, it is not because of suppression. It is because people are coming on-board to pay, and not because we are bringing more rates. On the contrary, even as this expansion is happening, income tax exemption has increased to Rs.12 lakhs for everybody and for those in salaried class, 12.75 लाख तक आपको tax pay करना ही नहीं है, तो suppression की बात

Contents Page

कहां आती है! अगर 12.75 लाख तक सेलरीड क्लास को tax pay करना ही नहीं, तो suppression कहां है?

Second, Standard Deduction has also been enhanced. New tax Regime has simplified the work of filing and due diligence. Next generation GST rationalisation has also lowered household costs. उनके मंथली खर्च कम हो रहे हैं, क्योंकि जीएसटी में हर आइटम का रेट कम हो गया है। Inflation also is at a historic low. So, somewhere, मिडिल क्लास के ऊपर यह word 'suppressed' cannot co-exist with real incomes rising and with record low inflation. There is an upward mobility of workforce as well. सर, मैं यह फैक्ट थोड़ा समझने के लिए रख रही हूं।

Now, I move to the point raised by the hon. Member, Shri P. Wilson. He talked about the rising debt again and said that so much debt is not good. I just want to highlight the fact that the basic principle is one - we have to take care of reducing debt, whichever Government it is, Centre or State. In this, he is not a Member of this House, but with your indulgence, I would like to quote the former Chief Minister of Tamil Nadu, Edappadi K. Palaniswami. He said, and I quote, "For 73 years, successive Governments in Tamil Nadu accumulated roughly five lakh crores in total debt. It took 73 years for five lakh crore debt to be accumulated. But, in just four years under the DMK Government, since 2021, Rs.4.56 lakh crores have been added to this pile." [&]"The amount which has been accumulated in 73 years have been surpassed in 4.5 years. The credit goes to them. The borrowing of State Government of Tamil Nadu may increase exorbitantly. But the Central Government is being criticised." ...(*Interruptions*)...

SHRI P. WILSON (Tamil Nadu): Sir,...

MR. CHAIRMAN: She is just giving a reply to you. ...(*Interruptions*)... Please sit. Let the hon. LoP speak.

THE LEADER OF THE OPPOSITION (SHRI MALLIKARJUN KHARGE): Sir, we are listening to her very quietly. She is also talking whatever she wants to tell us. She is giving advice. We will take her advice. But, stating that the Tamil Nadu Government has accumulated nearly Rs.4 lakh crore debt and earlier it was like that, is she speaking on Tamil Nadu Budget, or, Indian Government Budget?...(*Interruptions*)... This is not fair. Now, because election is there, she is quoting an AIADMK leader's

---

[&] English translation of the original speech delivered in Tamil.

statement, which is an outside speech and which has nothing to do with this House. This is unfair and I condemn such things.

MR. CHAIRMAN: She is giving her answer to a question raised by a Member of this House. ...(*Interruptions*)... Thambiduraiji, please take your seat. ...(*Interruptions*)... All the hon. Members, please take your seats.

SHRIMATI NIRMALA SITHARAMAN: Thank you very much, Sir. When you stand up to answer criticism, you will bring in facts. Sometimes, facts can be very difficult to digest, but I will state these because they are the facts. ...(*Interruptions*)...

MR. CHAIRMAN: Why are you worried? She is quoting one quotation only. ...(*Interruptions*)... Thambiduraiji, please sit down. ...(*Interruptions*)... Except Finance Minister's reply, nothing else will go on record. ...(*Interruptions*)... I request all of you to take your seats.

SHRIMATI NIRMALA SITHARAMAN: Since Dr. John Brittas is saying something, on that specific point, I want to answer him. The hon. Member, Dr. Thambidurai, who is a senior Member, who has been the Deputy Speaker in Lok Sabha also, has said something. I value it, but you think that it is because we are in alliance. What was it when Shri Mallikarjun Kharge was standing up for the DMK then? Is this not alliance? So, that is okay, but this is not. What is that? John Brittas, keep off. ...(*Interruptions*)... Don't you say that here. ...(*Interruptions*)...

MR. CHAIRMAN: Brittasji, for all of you, the Leader of the Opposition has given the answer. Please sit down. ...(*Interruptions*)...

SHRIMATI NIRMALA SITHARAMAN: Yes, that's all. I take it. ...(*Interruptions*)...

MR. CHAIRMAN: Hon. Minister, please address me. ...(*Interruptions*)... Nothing will go on record except the Finance Minister's reply. Please, sit down. ...(*Interruptions*)...

SHRIMATI NIRMALA SITHARAMAN: With due respect to the hon. LoP, the moment he stood up, I sat down to hear his view. So, I respected him. But, if there are insinuations that because we are in coalition there, we are speaking, I would say that they are also in coalition. ...(*Interruptions*)... That is also in doubt now. Dr. John Brittas, that is in doubt. I correct my statement because Congress is not sure whether it will do alliance with DMK or not. ...(*Interruptions*)... And, in Kerala, you can not ...(*Interruptions*)...

MR. CHAIRMAN: I request the hon. Finance Minister to address me.

SHRIMATI NIRMALA SITHARAMAN: Sorry, Sir. ...(*Interruptions*)...

MR. CHAIRMAN: Thambiduraiji, please take your seat. All of you, please take your seats.

SHRIMATI NIRMALA SITHARAMAN: Sir, now, I will specifically answer Kanimozhi NVN Somu, hon. lady Member of the House. She said... ...(*Interruptions*)...

MR. CHAIRMAN: No, no. ...(*Interruptions*)... Mr. Sivadasan, please take your seat. Hon. Minister is replying to another Member's questions. Let her reply.

SHRIMATI NIRMALA SITHARAMAN: Sir, hon. Member, Kanimozhi, said that there is nothing for Tamil Nadu in this Budget. Sir, I just want to mention what is there for Tamil Nadu in this Budget and maybe it will answer her question. So, what did Tamil Nadu get? First, High-Speed Rail Corridor. Chennai is a major node with two High-Speed Corridors -- Hyderabad to Chennai, Chennai to Bengaluru. Second, Rare Earth Corridor. Tamil Nadu is explicitly named for a dedicated Rare Earth Corridor, and, if I may add, the only State to have two corridors -- Defence Corridor and Rare Earth Corridor. Third, Adichanallur Heritage Development is selected among 15 sites for experiential heritage development with conservation labs and curated public access. Fourth, eco-tourism trails. This Budget has announced Bird Watching Trail in Pulicat lake and Mountain Trails in Pothigai Malai, both of which are in Tamil Nadu. Five, Coconut Promotion Scheme, which will replace old and non-productive trees with high-yielding saplings in major growing States, inclusive of Tamil Nadu. ...(*Interruptions*)... Of course, Kerala. ...(*Interruptions*)...

MR. CHAIRMAN: No, no. I want to ask you one thing. Don't you want the coconut growers to get benefited? ...(*Interruptions*)... You tell me that. Please take your seat. ...(*Interruptions*)... Why are you interfering? ...(*Interruptions*)... Let every coconut farmer get the benefit of it. ...(*Interruptions*)... Hon. Finance Minister, please address the Chair. ...(*Interruptions*)...

SHRIMATI NIRMALA SITHARAMAN: Regarding fisheries, we announced duty-free high seas fishing. We also tripled duty-free input limits from one per cent to three per cent for seafood processing, thereby boosting coastal Tamil Nadu's income and exports. This is the sixth item. Seventh, Textiles. Modernization and employment program under Samarth 2.0 and skilling for Tirupur, Coimbatore garment clusters. Is it

Contents Page

not for Tamil Nadu? Eighth, leather and footwear. Duty-free inputs extended to shoe uppers and export-window extended from six months to one year. Import something duty-free, do your work, export it, not within six months, export it even after six months till one whole year. That will give comfort to small manufacturers. So, regarding leather, it will directly cut costs for small units, which are in Amboor, Vaniyambadi and Chennai. Is it not for Tamil Nadu? Ninth, Automobile and Electrical Vehicles. Customs exemption on capital goods for lithium-ion cells, critical mineral processing thereby strengthening Chennai-Hosur EV ecosystem. And the tenth is Girls' Hostels - one hostel per District. Thirty-eight hostels can be built in Tamil Nadu. Is it not for Tamil Nadu? And, even better, and even more,... ...(*Interruptions*)... Sir, when we said, City Economic Regions, the Government of India is giving Rs. 5,000 crore per City Economic Region for five years. It is 1,000 crore of rupees per year. Tamil Nadu's urban agglomerations like Chennai, Coimbatore or Madurai can all be contenders for it. They can get it for themselves if only they come and bid for it at the earliest. ...(*Interruptions*)... Did you ask for it?

MR. CHAIRMAN: No, no. Please. ...(*Interruptions*)... Hon. Minister, please address the Chair. ...(*Interruptions*)...

SHRIMATI NIRMALA SITHARAMAN: Sorry, Sir. Regarding Regional Medical Hubs and India's healthcare capital, everybody claims and I also accept that Chennai is well-placed to secure one of the five medical hubs that we want to establish for care, education, research and for AYUSH. They can have a medical hub.

They can have a medical hub. Similarly, Tamil Nadu can bid for university townships along CBIC, that is, the Chennai-Bangalore Corridor or the East Coast Corridor, which goes from Chennai to Kanyakumari. Have a university township or a chemical park. Three plug and play parks can be aspired for. Manali, Cuddalore are all places where chemical industries are located. So, are these not for Tamil Nadu, Sir?

THE MINISTER OF PARLIAMENTARY AFFAIRS; AND THE MINISTER OF MINORITY AFFAIRS (SHRI KIREN RIJIJU): Tamil Nadu MPs should thank the Finance Minister now.

SHRIMATI NIRMALA SITHARAMAN: Sir, there are several Members who talked about health. I will name some of them. Randeep Surjewala ji, Ashok Mittal ji, Rajeev Shukla ji, a lot of them mentioned. 'Heal in India' is something which we announced several Budgets ago, and we continue to build on that. Now, the 2026-27 Budgets

Contents Page

strengthens the entire health value chain. Healthcare infrastructure is being improved. NIMHANS is a very reputed institution in Bengaluru. We want to build one such institution somewhere in the north. Whichever State wants to bid, again, it can aspire to have it. Other than that, the institution which exists in Ranchi will be upgraded. Other than that, the institution which exists in Tezpur, both of them, will be made regional apex centers. So, we are improving on the infrastructure. Also, we are expanding the emergency and trauma care capacity by 50 per cent at the district hospital level all over India. For the district hospitals, emergency and trauma care is being improved by 50 per cent. Also, Sir, the workforce pipeline will be expanded decisively because one lakh additional allied health professionals for the next five years will be created. They will be serving within India or find jobs anywhere else as well, but they will be qualified. Four, a care ecosystem is also being carefully nurtured. 1.5 lakh caregivers for elderly, for wellness and for medical device operations are being readied. This year itself, they will be available as skilled caregivers. Other than this, Rs. 1,000 crore for allied health professionals is also being allocated in this Budget. More than that, for promoting medical value tourism, five regional medical and integrated hubs are being planned. It will combine hospitals, education, research, diagnostics and AYUSH facilities. All of them will be available in that large hub. So, India wants to position itself as a healthcare destination. Other than this, the seventh point on health sector is, Biopharma SHAKTI. A mission is being created with Rs. 10,000 crores being provided. It will take care of getting biologics and biosimilars, particularly for diseases like cancer, diabetes, chronic diseases, life threatening diseases and so on. This will be supported by three new and upgraded NIPERS, the National Institute of Pharmaceutical Education and Research. Already, there are seven NIPERS in this country and we will be adding three more to them. A national network of thousand accredited clinical trial sites will also be established so that science-based approvals can be given for tests that they do. So, that is also for health, Sir. The tenth point that I want to say is full customs duty exemption for 17 cancer drugs has been given. Inclusion of seven additional rare diseases has also been made so that duty free medicines can be brought for them. There is reduction of TCS on medical treatment remittances which go out of this country through the LRS. People send money because they have to go and get treatment. For that also, the TCS has been brought down from 5 per cent to 2 per cent.

This is the 11th point on healthcare. Three new All India Institutes of Ayurveda will be set up in this country. Upgraded drug testing labs and expanded evidence-

Contents Page

based research will happen. The WHO-recognized traditional medicine centre is also going to be expanded. Other than that, for *divyangjan*, for assistive healthcare, we have made assistive technology marts from where they can easily take equipment which they need for ease of living. We have enhanced the capacity of ALIMCO which produces such assistive devices for *divyangjan* and for senior citizens.

Finally, I come to allocations. The Department of Health Research sees a significant jump. This is Rs.4,821 crore. It is a 23 per cent increase which is being allocated. An amount of Rs.4,200 crore is being given for PM-ABHIM. This actually is for improving health infrastructure in the States. That also goes towards States. It is not being kept here. We recognize that health is a State subject. Despite that, we will enable them to improve on health infrastructure *...(Interruptions)...*

श्री सभापतिः आप प्लीज़ बैठिए।

SHRIMATI NIRMALA SITHARAMAN: Sir, the next one *...(Interruptions)...* There is this claim that there is high inflation and, therefore, common citizens are suffering. I want to highlight the basic facts. Inflation is at a historic low, even though growth is high. There is no inflation crisis in India today. Inflation has been tamed and anchored due to stability and steps taken by the Government. Retail inflation has actually been on a downward trajectory. From 6.7 per cent in FY23, it has come to 1.7 per cent in FY26. I want to highlight the fact that there will be a new CPI basket. An announcement is being made by the MoSPI soon. That will be updated and Consumer Price Index will be determined on the basis of a new base year. In the current series based on 2012 as the base year on the basis of which data has been released from January 2015, clear 10 years, in this data cycle of the CPI, the inflation has never been lower than this. 2011-12 base year, उसमें 2012 के नंबर को 100 मानते हुए, if you go on calculating after that, 2015 से वह डेटा भी बाहर आ रहा है। 2015 से लेकर 2025 तक इससे कम inflation कभी नहीं हुआ करता था। It was never as low as it is today. For the people, who are saying that high inflation is hurting people, I would say that kindly look at the data. I just want to compare it with advanced economies. For UK, it is 3.4 per cent. For the US, it is about 2.7 per cent. Many emerging markets have not seen this kind of a number. India is actually maintaining its inflation low. Not by chance. It is actually a strategy. I want to clearly tell that not just blunt monetary tools, but we have made sure that we have a calibrated mix of fiscal policy, trade policy and also supply side interventions that we have made over and over again as a result of which today inflation is where it is. I will give some examples. There are conscious efforts made by the Government which are resulting in low inflation. One is dynamic duty management. When prices of

edible oil go up, we make sure that the basic customs duty is brought down proactively. Take the example of June 2025. It was reduced to ten per cent as a result of which immediately we could get some edible oil and made sure that the market did not suffer for want of edible oil. At the same time, when the price comes down too much and our farmers might get affected, we quickly go in and raise it so that farmers are not affected.

6.00 P.M.

We are dynamically managing duty on commodities so that they can come into the country. Second is, actively maintaining a buffer stock so that as and when the prices tend to go up, we release the stock and calm the prices down. This is, actually, validated by data in the last 4-5 years. We also have made sure that Railways will make sure logistics is provided for edible items which have to move to different parts of the country at a lower price. For every commodity going on road, diesel costs, and truck and logistics delay might increase the price. So, we have ensured that Railways will be the route through which many of these goods will move to different parts of the country. That is also part of the dynamic management.

Third is, GST rate rationalization. All of us have spoken about it. We kept doing it in piecemeal. I will thank the GST Council. At one go, in September 2025, unanimously, the rates were brought down across the board on all common man items. The fourth is, we give support to agriculture. India recorded a historic cereal production of 3,320 lakh tonnes in 2024-25. So, when our *annadatas* are producing and giving, we are able to also make sure that the prices come down. Sir, thereby, inflation control has become successful because of the dynamic system we are working in tandem with the RBI and it has been kept below the tolerance band.

Sir, employment and unemployment has also been discussed. I would like to place the facts on record. The Indian labour market is undergoing a structural transformation with record low unemployment. India's unemployment rate has actually fallen - structurally you can see it - from 5.6 per cent in 2017-18 to 3.2 per cent in 2023-24. Actually, the unemployment has come down. ...(*Interruptions*)... Economy is actively absorbing labour. In Quarter-2 of the financial year 2025-26, which is the current year, 56.2 crore people were employed. Just in this one quarter, 56.2 crore people have been employed. 8.7 lakh net new jobs have been created in just three months. ...(*Interruptions*)...

Contents Page

MR. CHAIRMAN: She will talk about every point. ...(*Interruptions*)... Please take your seats. Let her take water. ...(*Interruptions*)... You please take your seats. ...(*Interruptions*)... Please address the Chair.

SHRIMATI NIRMALA SITHARAMAN: Sir, the Annual Survey of Industries records a 6 per cent year-on-year increase in manufacturing sector employment, adding over 10 lakh organized sector jobs in a single year. Importantly, the job quality is also improving. Large factories, which have 100 plus workers, nearly doubled in the last decade and their growth is 6 per cent CAGR. So, it clearly shows that there is more stable and higher productivity with better paid jobs. Also, the total estimated employment in the formal manufacturing sector showed a robust growth of 5.92 per cent in 2023-24 over the previous year of 2022-23. More importantly, I am sure hon. Members will be happy to know that the female workforce participation has also nearly doubled from 23.3 per cent in 2017-18 to 41.7 per cent in 2023-24.

Sir, 26.2 per cent of proprietary establishments are now female-headed, with manufacturing leading this shift. So, economy, where women are entering workforce and entrepreneurship at this scale, cannot be an economy without jobs. Growth without jobs was the UPA era story, not now. Gig economy is also expanding. I do not need to highlight that. I am sure all the Members are conscious. The gig economy expanded by 55 per cent from 77 lakh workers in the Financial Year 2021 to 120 lakh in FY 2025. *...(Interruptions)...* On e-Shram portal, over 31 crore unorganized workers have been registered till January, 2026. All of them are also getting covered under social security. 54 per cent of these registrants are women. I have more to say on skilling, labour codes and other things. I will hold on there because there are a few more particular questions. About entertainment industry, hon. Member Jaya Bachchan*ji* had asked this question. "I want to say there is nothing in this Budget for the entertainment industry." I am very sorry to say, Sir, -- she is a senior Member -- that is not right. This Budget actually has entertainment -- actually, one of the earlier announcements also — where sustained work attention has been given. We treat that sector as an industry. The Budget recognizes AVGC (Animation, Visual Effects, Gaming and Comics) and the content creation economy as a growth engine. As a result, support has been announced. Indian Institute of Creative Technologies, which is in Mumbai, will now help in skilling and creating content creator labs in 15,000 schools across the country. 500 colleges will also have it and two million professionals will be created by the year 2030 because that will be the requirement of that sector also. Now, content creating is not what we commonly hear: "Oh, he is a content creator for social media." No. It is a highly skilled effort where art, drawing, and also

storytelling, all become part of the digital world and they have to create it for the digital universe. So, it is a highly expertise-based sector. So, that actually has been announced. That will feed into VFX, gaming, OTT, animation, post-production and design. That is the backbone of the entertainment industry. So, that is what we are doing. Other than that, the Budget creates new monetizable work for these creators. The National Destination Digital Knowledge Grid is also designed to document cultural and heritage sites. It is explicitly generating jobs for these filmmakers, digital storytellers, editors, animators and researchers. So, we are not just doing any token gesture towards this area. It is actually being given the prominence and the resource allocation. A new National Institute of Design is also being announced. There is skill shortage in the production of design, costumes, sets and visual aesthetics. We need people who need to be trained in these areas as well. So, the biggest intervention, other than what has been announced in the Budget, is when we held WAVES 2025. WAVES was a global industry platform. Over 90 countries participated in it, 10,000 plus delegates were there and thousand creators were there. More than 300 companies were there which participated in it and 350 plus startups and nearly 1 lakh footfall was seen in that event. So, are these not efforts towards entertainment industry, Sir? I want to inform this. *...(Interruptions)...*

MR. CHAIRMAN: Please address the chair.

SHRIMATI NIRMALA SITHARAMAN: This orange economy concept itself, which we have brought in, is all aimed at the entertainment industry. I want the hon. Member to take cognizance of these announcements.

MR. CHAIRMAN: Are you yielding for Jaya Bachchan*ji*? Please.

SHRIMATI JAYA AMITABH BACHCHAN (Uttar Pradesh): जो मैंने कहा है, आप उसको ठीक से पढ़ें। आपने बहुत अच्छा-अच्छा जवाब दिया, you are a great storyteller, Madam. Congratulations! For us, great entertainment! But I have also talked about tickets. *...(Interruptions)...* देखिए, मैं चुपचाप खड़ी थी, आप लोग, do not do this. Sir, you get the House in order.

MR. CHAIRMAN: Bachchan*ji*, you please address the Chair.

SHRIMATI JAYA AMITABH BACHCHAN: Sir, I spoke about the entertainment tax. I spoke about tickets. I am not talking about institutes of design. I am talking about the industry, the entertainment industry. We are some of the highest tax paying individuals of this country, Madam.

Contents Page

MR. CHAIRMAN: Okay; you please take your seat. *...(Interruptions)...* We have to go for another Business. Another Business is waiting. *...(Interruptions)...*

SHRIMATI NIRMALA SITHARAMAN: Sir, I thought I have quoted the hon. Member's observation when she said... *...(Interruptions)...* Let me finish.

MR. CHAIRMAN: You please address me.

SHRIMATI NIRMALA SITHARAMAN: Now that she has asked something more, I have to say. *...(Interruptions)...*

MR. CHAIRMAN: Hon. Minister, please address the Chair. *...(Interruptions)...* Hon. Minister, please address the Chair because another Legislative Business is there. Please.

SHRIMATI NIRMALA SITHARAMAN: I understand, Sir, but I have to do justice.

MR. CHAIRMAN: You please address the Chair.

SHRIMATI NIRMALA SITHARAMAN: Sir, I want to highlight the facts. I have not finished because there was a new question asked and I will have to answer that as well. *...(Interruptions)...*

SHRI KIREN RIJIJU: Let the Finance Minister speak. *...(Interruptions)...*

MR. CHAIRMAN: Nothing will go on record. Cross-talking will not go on record. आप बैठिए please. Hon. Minister, please address the Chair. *...(Interruptions)...*

SHRIMATI NIRMALA SITHARAMAN: Sir, there was an hon. Member who had raised an issue and I was giving an answer. Maybe, the hon. Member is not satisfied and, therefore, she stood up and mentioned something more. And I will certainly attempt to answer that as well. But if this is objectionable, and there are commentaries and finger pointing; does not behove well. *...(Interruptions)...*

MR. CHAIRMAN: No; you please take your seat. *...(Interruptions)...* Nothing will go on record except Finance Minister's reply. *...(Interruptions)...* No; this is not correct.

SHRIMATI NIRMALA SITHARAMAN: Just to stand up and point a finger and shout somebody else down is not going to help. I will wait and answer that. *...(Interruptions)...*

Contents Page

MR. CHAIRMAN: Not needed. *...(Interruptions)...* Hon. Minister, not needed *...(Interruptions)...*

SHRIMATI NIRMALA SITHARAMAN: I have given the data. *...(Interruptions)...*If you do not want to listen to that, do not gesticulate and do not give running commentary here.

MR. CHAIRMAN: You please address me. *...(Interruptions)...* Please address the Chair. *...(Interruptions)...*

SHRIMATI NIRMALA SITHARAMAN: Vocal chords are not given only to you. *...(Interruptions)...* Vocal chords are there with everybody. *...(Interruptions)...*

MR. CHAIRMAN: Please address the Chair. *...(Interruptions)...* Nothing will go on record now. Please take your seat. *...(Interruptions)...* Please address the Chair. *...(Interruptions)...*

SHRIMATI NIRMALA SITHARAMAN: A Member asked the question. I yielded with your permission. I am willing to answer further to the question that she asked me. Why should it irritate other Members, Sir? When their turn comes, they can ask your permission and ask me a question, I will answer them. This kind of a running commentary, gesticulating from seats, I am sorry, I am sure you will not entertain that. *...(Interruptions)...*

SHRI KIREN RIJIJU: The Finance Minister has politely yielded.

SHRIMATI NIRMALA SITHARAMAN: I yielded and I will answer. I have answered the hon. Member, maybe, she is not satisfied but on the specific question where she has raised about the ticket prices, that the entertainment industry is suffering because these prices are too much, I must humbly submit, entertainment tax, ticketing of films are all State subject, Sir. No point in asking me.

Sir, sufficient efforts have not been taken up for senior citizens, is a point, which was mentioned by one of the hon. Members! ...(*Interruptions*)...

MR. CHAIRMAN: Jaya*ji*, you please sit down. ...(*Interruptions*)... Enough time has been given to you. ...(*Interruptions*)... Please sit down. ...(*Interruptions*)...

SHRIMATI NIRMALA SITHARAMAN: Our culture has taught us to pay utmost respect to our elders. ...(*Interruptions*)...

Contents Page

MR. CHAIRMAN: No, no. ...(*Interruptions*)... Nothing will go on record, except hon. Finance Minister's reply. Please take your seats. ...(*Interruptions*)...

SHRIMATI NIRMALA SITHARAMAN: Our culture teaches us to pay respect to our elders. The Union Budget 2026-27 has made several announcements for senior citizens. ...(*Interruptions*)... I want to say that, Sir. We have announced the building of a strong care ecosystem that specifically covers geriatric and allied care services. ...(*Interruptions*)...

MR. CHAIRMAN: Let her reply. ...(*Interruptions*)... You please take your seat. ...(*Interruptions*)... No, no. You please take your seat. Let her answer. ...(*Interruptions*)... You please take your seat. ...(*Interruptions*)... I am not going to allow this. You please take your seat. ...(*Interruptions*)... No, no. ...(*Interruptions*)... Jaya Bachchan*ji*, this is too much. ...(*Interruptions*)... You please take your seat. ...(*Interruptions*)...

SHRIMATI NIRMALA SITHARAMAN: Sir, this includes a target to train 1.5 lakh multi-skilled caregivers, which will benefit the senior citizens' geriatric care, is what we have openly said in this Budget. ...(*Interruptions*)... Also, we are ensuring that professional support is available for the elderly. ...(*Interruptions*)... Also, the one lakh allied health professionals, that we will provide for the healthcare, will also be helpful for our senior citizens. Second, Sir, the Assistive Technology Marts that we are establishing, through which modern retail style centers are being provided, will allow senior citizens and also the Divyangjan to see, to try and to purchase assistive products. ...(*Interruptions*)... This is also for senior citizens, Sir. ...(*Interruptions*)... Also, custom duty has been exempted on 17 cancer drugs and 7 drugs of rare diseases. ...(*Interruptions*)... Sir, it is particularly for senior citizens...

MR. CHAIRMAN: Nothing will go on record except the hon. Finance Minister's reply. ...(*Interruptions*)... Hon. Leader of the House wants to say something. ...(*Interruptions*)...

THE LEADER OF THE HOUSE (SHRI JAGAT PRAKASH NADDA): Sir, I need your protection. Hon. Finance Minister is answering the debate and the way the Opposition members are raising the issues, I think, they should restrain themselves and we should see to it that the debate goes in a healthy manner. She is answering. ...(*Interruptions*)... Hon. Minister is answering to every question. ...(*Interruptions*)... Madam, I respect you. Please respect my words also. ...(*Interruptions*)...

Contents Page

MR. CHAIRMAN: No more! ...(*Interruptions*)... You please take your seats.

SHRI JAGAT PRAKASH NADDA: Please respect my words also. ...(*Interruptions*)... She is answering to every question and even she has yielded thrice. Sir, I think,...

MR. CHAIRMAN: There is no need for... ...(*Interruptions*)... Dr. John Brittas, please sit down. She can't reply to every Member. ...(*Interruptions*)... Please.

SHRI JAGAT PRAKASH NADDA: So, Sir, I will request them that let the Minister answer and if there are any questions, she is always ready to answer. ...(*Interruptions*)... But let the debate continue, Sir.

MR. CHAIRMAN: Hon. Finance Minister, please address the Chair.

SHRIMATI NIRMALA SITHARAMAN: So, Sir, senior citizens are being taken care of and every Budget announcement has something for them. ...(*Interruptions*)... In fact, the BJP Manifesto very clearly promised to provide benefits to senior citizens at 70 years or over under the Ayushman Bharat. Irrespective of income levels, we have included all senior citizens 70 years and above into Prime Minister Jan Arogya Yojana. So, accordingly, free health cover is available - Rs.5 lakh per year -- for all senior citizens aged 70 and above, irrespective of their socio-economic status. Is it just an announcement? Under this scheme, 96.73 lakh Ayushman Vay Vandana Cards have already been issued; 33,000 hospital admissions, worth Rs. 2,155 crores, have happened and have been authorised under Ayushman Vay Vandana Yojana. And, this is exclusively for senior citizens.

Sir, GST on important items has also been brought down, which will be of help for the senior citizens. On 33 life-saving drugs, there is zero GST; there is only 5% GST on some medicines, which were higher earlier; the GST on health insurance premiums has come down from 18 per cent to 0 per cent; the GST on corrective spectacles, lenses, contact lenses, on all of them, has been reduced to 5 per cent. So, there are actually several things for senior citizens, which I want to bring to the notice of the hon. Members. ...(*Interruptions*)...

MR. CHAIRMAN: Nothing will go on record, except the Finance Minister's reply.

SHRIMATI NIRMALA SITHARAMAN: Sir, I want to mention this. ...(*Interruptions*)...

MR. CHAIRMAN: Please take your seat. ...(*Interruptions*)... No; no, I have not permitted you to speak. You please take your seat.

Contents Page

SHRIMATI NIRMALA SITHARAMAN: There was an observation, which will be very pleasing for all of us to listen to -- very attractively put. But, I will give an answer for that. It was said, 'farmers are happy in Texas, not in Tamil Nadu; they are happy in Kentucky, not in Karnataka; they are happy in Wisconsin, not in West Bengal.' I want to explain this. He is clearly admitting, by naming Tamil Nadu, Karnataka and West Bengal, and saying farmers are not happy there. So, it means, the farmers in the I.N.D.I. Alliance ruled States are unhappy. They have to take care of it. The hon. Member said, "Farmers are happy in Texas, not in Tamil Nadu; happy in Kentucky, not in Karnataka; happy in Wisconsin, not in West Bengal". All these three States are ruled by I.N.D.I. Alliance. They should talk among themselves and try to find out as to why they are unhappy. But, Sir, I would like to say here that 'agriculture' is a State Subject. The Union Government works for *sabka saath, sabka vikas*. But, there are Governments, like in West Bengal, which do not implement the schemes intended for the welfare of the people. *...(Interruptions)...*

MR. CHAIRMAN: Just a minute. I want to make one general observation. Under rule 235 (ix): No Member shall obstruct proceedings, hiss or interrupt, and avoid making running commentaries when speeches are being made in the Council. Kindly follow that rule.

SHRIMATI NIRMALA SITHARAMAN: Sir, agriculture is a State Subject. *...(Interruptions)...*

MR. CHAIRMAN: Madam, you please take your seat. *...(Interruptions)...* You please take your seat. *...(Interruptions)...*

SHRIMATI NIRMALA SITHARAMAN: Sir, West Bengal does not implement the schemes intended for the welfare of the people of the State, just because it is financed by the Centre. So, how can we be held responsible? *...(Interruptions)...* I will give you a concrete example pertaining to the welfare of the tea workers. The Pradhan Mantri Cha Shramik Protsahan Yojana was introduced in the Budget of 2021-22. It was for the welfare of tea workers. This scheme for the welfare of tea workers, particularly women and children, for bettering standards of education which is available for them, for bettering the health services which are reaching them, and for housing infrastructure facility, the Government came up with it. Assam has already implemented this scheme and utilised Rs. 293 crores. The West Bengal Government has refused to implement this scheme. Now, if their farmers are unhappy, is it our

Contents Page

blame? We came up with this scheme, utilise it for them. Farmers in the chai bagan are unhappy. Is it because of us, Sir?

So, if you do not implement a programme meant for poor people, and, then, you say, "We are disadvantaged, you are not helping us." I want to say, for the welfare of 3.79 lakh plus tea workers, why should the scheme be stalled for five years? For five years, they stalled it. Therefore, now, if farmers are unhappy in Bengal, who has got to answer them? There was a scheme brought in. Similarly, *Ayushman Bharat* was brought in. It would have helped even those people who are staying in Bengal, benefiting from their own State scheme. ...*(Interruptions)*.. At least, when they go out to work in other States, Bengal citizens would have got the benefit of Ayushman Bharat, wherever they are. No; 'we don't want to'! But they will come and accuse again for a wrongdoing which happened, maybe one-off case, which happened probably in Telangana or in Tamil Nadu, where they were called with names, Bengali-speaking people. That becomes a big issue. Now, you don't want to give benefit of *Ayushman Bharat* to these migrant Bengali workers ...*(Interruptions)*... Is that not your duty? But, no; 'we will come here only to criticize'. ...*(Interruptions)*... Concluding, Sir, coming to the end, Sir. ...*(Interruptions)*... A lot of hon. Members kept saying, you are not funding schemes which were announced. Like, for instance, I heard a Member from Telangana saying there is no money given to the National Turmeric Board ...*(Interruptions)*...

MR. CHAIRMAN: She is answering only to your questions. You please take your seats. ...*(Interruptions)*... Nobody is hating Bengalis; everybody is liking Bengalis. You please take your seats. ...*(Interruptions)*...

SHRIMATI NIRMALA SITHARAMAN: I heard a Member of Parliament saying that they do not get money for the Turmeric Board. ...*(Interruptions)*... I want to say, Sir, the allocation for this is included under the Spices Board allocation, which has been provided an allocation of Rs.156.89 crores in this Budget. So, Turmeric Board also gets the money. ...*(Interruptions)*... Sir, there is a subsidy cut in food and fertiliser, petroleum and so on, Members have said that. I want to say that the total outgo on major subsidies, namely, food, fertiliser and petroleum for 2026-27 is Rs.4.1 lakh crores,...

MR. CHAIRMAN: No,no; Renuka*ji*, while sitting, you are making running commentary. That is not good, please.

Contents Page

SHRIMATI NIRMALA SITHARAMAN: ... compared to Rs.3.83 lakh crores in the last year. This year, it has gone up to Rs.4.1 lakh crores. ...*(Interruptions)*... I come to the end by quoting the expenditure on education saying it has gone up from Rs.41,000 crores to Rs.93,000 crores during the period from 2014-15 to 2026-27. I have spoken elaborately on the allocations for health, defence and also social welfare. Sir, with this, thank you very much for giving me the opportunity to respond on the Budget.

MR. CHAIRMAN: Dr. Mansukh Mandaviyaji to move a Motion for consideration of the Industrial Relations Code (Amendment) Bill, 2026. ...*(Interruptions)*... Please take your seats. We have to go to the next subject. ...*(Interruptions)*... Please take your seats. ...(Interruptions)...

GOVERNMENT BILL

The Industrial Relations Code (Amendment) Bill, 2026

श्रम और रोजगार मंत्री; तथा युवक कार्यक्रम और खेल मंत्री (डा. मनसुख मांडविया): चेयरमैन सर, मैं प्रस्ताव करता हूँ:

"कि औद्योगिक संबंध संहिता, 2020 का संशोधन करने के लिए विधेयक पर, लोक सभा द्वारा पारित रूप में, विचार किया जाए।"

The question was proposed.

...*(Interruptions)*...

MR. CHAIRMAN: Hon. Members, the Business Advisory Committee has allotted only 30 minutes for this Bill. ...*(Interruptions)*... As per the time allocation, based on the numerical strength of the parties, BJP gets 10 minutes, Indian National Congress gets three minutes and all other parties will get only one minute each. ...*(Interruptions)*...

SHRI SANDOSH KUMAR P (Kerala): Sir, I have a point of order.

MR. CHAIRMAN: Further, the scope of the debate is very narrow. It being an Amendment Bill, speeches should be restricted to the clause of the Bill. I now call upon the Members whose names have been received for participation in this discussion. ...*(Interruptions)*... Shriman Jairam Ramesh.

Contents Page

SHRI JAIRAM RAMESH (Karnataka): Sir, you have given me three minutes. So, I will speak in three minutes. ...*(Interruptions)*...

MR. CHAIRMAN: Okay. Others can take their seats, please.

SHRI SANDOSH KUMAR P (Kerala): Sir, there is a point of order.

MR. CHAIRMAN: No, please you take your seat. Jairam ji, please address. No, please you take your seat. I am coming to you after some time. ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, the Industrial Relations Code, 2020 was passed in the din on the 23rd of September, 2020. We all remember what happened in the month of September, 2020. By a voice vote, the four Labour Codes came into being. The Wage Code, the Industrial Relations Code, the Social Security Code, and the Occupational Health, Safety, and Working Conditions code. Sir, today, with retrospective effect, we are amending a law that was passed almost six years ago. This reflects a complete failure of the Government because this repealing should have been done when we passed the Codes. We have passed the Codes and now we are repealing the old Act. This is a bizarre proposition. I know it is because of the Supreme Court orders but it is natural that when you pass a law, you repeal the old law. We passed a new Code in 2020 by voice vote. We didn't repeal the old Act, and today we are repealing the old Act.

Sir, I just want to say that these Labour Codes were passed without discussion in the Indian Labour Conference. The Standing Committee on Labour, which was headed by a BJP MP, has pointed out that these Codes were passed without the Indian Labour Conference being called since 2015. The most significant change that this Code has brought about, the Amendments that we are discussing today, is that we are going to enable 'ease of firing.' Sir, there is no 'ease of hiring', but we are increasing the 'ease of firing.' That is what we are doing with these Amendments. What we are doing is, we are weakening collective bargaining; we are weakening the role and power of trade unions. Even the Bharatiya Mazdoor Sangh has objected to this 'Industrial Relations Code.' So, Sir, without saying anything further because you have given me only three minutes, I will just say that this is inevitable that we have to pass this Bill, but the fact that this Bill has been brought today, reflects very poorly on the Government. It reflects very poorly on the fact that the original Labour Codes were passed by voice vote because had there been a discussion on the 23rd of September, we would have pointed out that you cannot pass a new law without repealing the old law. The Minister of Parliamentary Affairs has been the Minister for

Law. He knows that you can't pass a new law without repealing the old law. So, Sir, while we have to support this Bill because of the Supreme Court's strictures, the strictures are on the failure of the Government to exercise due diligence while formulating these Labour Codes. I will just end by saying that these Labour Codes are anti-labour. There is a national protest going on today against these Labour Codes and the full effects of these Labour Codes, and two of these three Acts that we are repealing were the personal contribution of Dr. Babasaheb Ambedkar when he was Labour Member in the Viceroy's Executive Council. We are 'weakening trade unions', we are 'enabling ease of firing workers', we are 'weakening collective bargaining' and we are increasing eight hour shifts to twelve hour shifts. So, we are compelled to support this Bill, but this Bill is completely anti-labour...

MR. CHAIRMAN: Please conclude. *Now,* Ms. Dola Sen. ...*(Interruptions)*... Brittasji, please take your seat. ...*(Interruptions)*... I am coming to you later. Dola Senji, you start. ...*(Interruptions)*... Ms. Dola Senji, if you are not speaking, then, I have to call the other Member.

MS. DOLA SEN (West Bengal): Sir, I am speaking.

MR. CHAIRMAN: Please speak.

सुश्री दोला सेन (पश्चिमी बंगाल): माननीय सभापति महोदय, जब सितम्बर, 2020 में हम सब Opposition के लोग हाउस से बाहर थे, Farmers' Bills के खिलाफ protest करके suspend हुए थे, तब one-sidedly राज्य सभा में ये four Labour Codes पास किये गए थे। हम मानते हैं कि ये लेबर कोड्स नहीं, बल्कि ये कॉरपोरेट कोड्स हैं, जिनसे सब वर्कर्स बिखर रहे हैं और वे बिखर जाएँगे। फिर भी यह गवर्नमेंट हैप्पी नहीं है, इसीलिए यह इंडस्ट्रियल रिलेशन कोड को फिर से अमेंड करना चाहते हैं। इसको इसलिए लाया गया which includes Industrial Disputes Act, 1947, The Trade Unions Act, 1926, Industrial Employment (Standing Orders) Act, 1946. इसका मतलब है कि वह हमसे ट्रेड यूनियन करने का हक, राइट छीनना चाहते हैं। Industrial Disputes Act में अभी भी जो प्रोविजन है कि कोई भी retrenchment के बाद re-employment के टाइम पहले वाले retrenchment वर्कर को re-employment का पहला चांस मिलेगा, वह भी खत्म।...(**समय की घंटी**)... Trade unions नहीं, industrial disputes नहीं, कुछ नहीं। अगर हम थोड़ा डिटेल्स में जाएँगे, तो हम बताना चाहते हैं कि जिस कंपनी में 300 वर्कर्स काम करते हैं, उस कंपनी का मैनेजमेंट जो जी चाहे, वह कर सकती है। पहले इसमें 100 वर्कर्स था, अभी उसको 300 कर दिया। ऐसे लाखों-करोड़ों यूनिट्स हैं, जहाँ 300 वर्कर्स काम करते हैं। हम चाहते हैं कि ऑल पार्टी कमिटी में इस पर डिस्कशन हो।

MR. CHAIRMAN: Please conclude.

Contents Page

सुश्री दोला सेन: ये सारे के सारे वर्कर्स के खिलाफ हैं, इसलिए हम ऑल इंडिया तृणमूल कांग्रेस की तरफ से इसका प्रोटेस्ट करते हैं और हम इसको नहीं मानते हैं।

MR. CHAIRMAN: Shri R. Girirajan.

SHRI R. GIRIRAJAN (Tamil Nadu): Mr. Chairman, Sir, I rise to oppose this Bill. This Bill is anti-worker, anti-labourer, anti-employees, anti-unions, anti-associations and anti-federation, because the previous Acts, the Trade Unions Act, 1926, the Industrial Employment Act, 1946, and the Industrial Disputes Act, 1947 had landmark legislations that provided strong principles and protective safeguards for workers while the Industrial Relations Code, 2020 has been diluted, modified or no longer as robust. The 2026 Amendment Bill does not restore or strengthen the interest of the workers and labourers. The fundamental rights of workers, wages, allowances, leaves and gratuity, all have been weakened. This Bill will dilute the collective bargaining rights of the workers. According to this Bill, establishments with less than 300 workers would lose statutory protection. This Bill would weaken the rights to strike for lakhs of workers. This Bill has no coverage of standing order protection, trade union recognition or representation. This will hamper labor's problem. Sir, workers will lose their right to collective bargaining. Also, they would lose the right to strike and raise matters in the court of law. Sir, on behalf of the DMK, I strongly oppose this Bill.

MR. CHAIRMAN: Shri Ayodhya Rami Reddy Alla.

SHRI AYODHYA RAMI REDDY ALLA (Andhra Pradesh): Sir, I rise to speak on the Industrial Relations Code (Amendment) Bill, 2026, which proposes to amend Section 104 of the Industrial Relations Code, 2020. At the outset, I acknowledge the intent behind this Bill, as this Amendment seeks to address a narrow but important drafting concern, namely, the possibility that the existing wording could be interpreted as delegating the power to repeal primary legislation to the Executive, thereby inviting avoidable legal disputes and constitutional challenges. In principle, I have no objection to this clarificatory amendment and I support this Bill on behalf of the YSR Congress party.

MR. CHAIRMAN: Shri Niranjan Bishi.

SHRI NIRANJAN BISHI (Odisha): Sir, the Industrial Relations Code (Amendment) Bill, 2026 is anti-workers, anti-labourers, anti-trade unions, anti-employees' associations and anti-employees' federations, because this Bill has diluted,

Contents Page

weakened and modified the basic principle of natural justice envisioned in the Trade Union Act, Industrial Relations Act, Industrial Disputes Act, Industrial Employment Standing Order Act.

(MR. DEPUTY CHAIRMAN *in the Chair*.)

Sir, this Bill is meant to protect the interest of the companies, industrialists and the corporate. This Bill is not for protecting the interest of the workers, employees, and labor or trade unions. Our workers will lose their right to collective bargaining. They will be debarred from strikes and raising matters in the court of law. Thus, this Bill is against the principle of natural justice. This Bill would destroy the workers' interests. Hence, I oppose the Bill. The BJD opposes this Bill.

MR. DEPUTY CHAIRMAN: Dr. M. Thambidurai.

DR. M. THAMBIDURAI (Tamil Nadu): Hon. Deputy Chairman, Sir, hon. Members raised various points about labourers' interests. The AIADMK Party is always for protecting the interests of the labourers. We always encourage our Party workers to rise to higher levels.

Therefore, AIADMK is very interested to protect the labour interest. Even Jairam Ramesh *ji* said he was supporting the Bill. ...(*Interruptions*)...

SHRI JAIRAM RAMESH: No!

DR. M. THAMBIDURAI: Why am I telling this? It is because of the Court verdict; there is no alternative. ...(*Interruptions*)... When the Court says, what can we do? ...(*Interruptions*)... Therefore, because of that, we are for the labour interest. I think, the Government will consider the points others have suggested. We are also for the labour interest. ...(*Interruptions*)... This Government or Modi Government is for the labour interest. ...(*Interruptions*)... They are not against them. They have brought many schemes in the Budget for them. ...(*Interruptions*)... Therefore, this Government is not anti-labour. ...(*Interruptions*)... I am for the labour. ...(*Interruptions*)... Our AIADMK Party is for the labour. Therefore, to avoid the legal things, I am also supporting it.

MR. DEPUTY CHAIRMAN: Dr. V. Sivadasan.

DR. V. SIVADASAN (Kerala): Respected Chair, today, a national strike is going on. The workers' strike is going on against the anti-worker policy of this Government. The

same day, this Government is trying to pass a new Bill against the workers of the country. The workers of the country are raising the slogan for the right of the unions. The workers of the country are raising the slogan for an 8-hour shift of job. But, they are trying to increase the hours of job. They are trying to reduce the wage of employees. They are trying to attack the workers of the country. Their aim is to reduce the facilities of the workers of the country. They are standing only for the corporate houses. The corporate houses are making the policy of the Government. This is the reality of the nation. I would like to say, through you, this Government is the Government of the corporate. This is anti-people Government. They are not raising the voice for the people. This Government is not for the people. We, the representatives of people and the representatives of State, are requesting the Government to withdraw the anti-people policies. Thank you.

MR. DEPUTY CHAIRMAN: Shri Sandosh Kumar P.

SHRI SANDOSH KUMAR P (Kerala): Sir, today, millions of Indian workers are on strike. This Government is continuously ignoring the genuine voices of our workers. The Trade Unions had a tremendous role in India's Independence Movement. These people, who had no role in India's Independence Movement, cannot accept this fact. But, these Labour Codes are actually not for the welfare of labourers. These are completely anti-labour. Unfortunately, the Supreme Court of India is also, in a way, supporting them. This is a clear-cut violation of Article 14, 15, 16 and 21 of the Indian Constitution. Hence, I take this opportunity to request, through you, to repeal the Labour Codes. This is completely anti-labour and this is against the legacy of our Trade Union Movement. Kindly understand this. I oppose this Bill. Thank you.

MR. DEPUTY CHAIRMAN: The Leader of the Opposition.

विपक्ष के नेता (श्री मल्लिकार्जुन खरगे): सर, यह एक बहुत बड़ा और बहुत ही important विषय है, लेकिन इसकी तरफ सबका ध्यान नहीं जा रहा है। क्यों? यह मुझे मालूम नहीं है। इन्होंने जो चार लेबर कोड्स बनाए हैं, उनके द्वारा पूरे वर्कर्स के हक़ को छीन लेने की एक £ है। ये लोग कॉरपोरेट लोगों से मिलकर आज लेबर का गला घोंट रहे हैं। आप इसको repeal कर रहे हैं, इसका मतलब नए कानून को आप सपोर्ट कर रहे हैं। अगर कोई इसे गलती से लाया गया कहे, तो यह मुझे मालूम नहीं है। इसको वे repeal करने के लिए लाए हैं। वे इसे गलती से लाए होंगे, देर हो गई होगी या कोर्ट ने बोला होगा, लेकिन मैं यह नहीं मानता। इस बिल को repeal करके ये जो एक £कर रहे हैं, I condemn it.

£ Exupnged as ordered by the Chair.

Contents Page

श्री उपसभापतिः धन्यवाद।

श्री मल्लिकार्जुन खरगेः नहीं। मैंने आपसे पाँच मिनट के लिए कहा है।

There is no tripartite consultation. The Parliamentary Committee criticised the Government. Indian Labour Conference has not met...

MR. DEPUTY CHAIRMAN: Only two minutes, Khargeji.

श्री मल्लिकार्जुन खरगेः सर, मैं Leader of the Opposition हूं।

श्री उपसभापतिः पहले से आपका नाम नहीं था। उसी के तहत माननीय चेयरमैन साहब ने दो मिनट बोलने के लिए आपका नाम स्वीकृत किया है। मैं आपको वही समय दूंगा।

श्री मल्लिकार्जुन खरगेः मुझे दो-तीन मिनट का समय नहीं - मुझे justify करना है कि how they are exploiting, what their people are doing.

श्री उपसभापतिः आपकी तरफ से बोला जा चुका है। आपका नाम लास्ट में आया है। ...(**व्यवधान**)... Yes, I know Jairamji. ...(*Interruptions*)... आप दो मिनट में खत्म करें।

श्री जयराम रमेशः सर, एलओपी कभी भी बोल सकते हैं। ...(**व्यवधान**)...

MR. DEPUTY CHAIRMAN: I will give two minutes.

श्री मल्लिकार्जुन खरगेः सर, 100 से 300 पर लाए हैं, यह किसको डराने के लिए है? 100 वर्कर्स की बजाय आज आप 300 तक लेकर गए हैं। उसी तरह, आप job security को threat कर रहे हैं। उसी के तहत, expansion of fixed term employment will end many permanent jobs. आप सारे permanent jobs को भी खत्म कर रहे हैं। अगर मैं वर्किंग ऑवर्स की बात करूं, तो यह जो eight hours का फार्मूला है, यह before Independence बना था।

श्री उपसभापतिः धन्यवाद। Now, I will ask Dr. Mansukh Mandaviya to reply. ...(*Interruptions*)...

श्री मल्लिकार्जुन खरगेः सर, यह अच्छा नहीं है। ...(**व्यवधान**)... *

MR. DEPUTY CHAIRMAN: I have honoured the LoP. I had told two minutes. ...(*Interruptions*)... मैंने दो मिनट का समय दिया, जो माननीय चेयरमैन ने दिया था। ...(**व्यवधान**)... मंत्री जी, आप बोलें। आपकी बात ही रिकॉर्ड पर जा रही है। ...(**व्यवधान**)... आपने अपना नाम नहीं दिया था, उसके बाद भी मैंने बोलने दिया। ...(**व्यवधान**)...

---

* Not recorded.

Contents Page

डा. मनसुख मांडविया: उपसभापति महोदय, अभी Industrial Relations Code, 2020 ...(**व्यवधान**)... 6 साल पहले पारित हुआ था। सर, मुझे पता नहीं है कि इसके लिए इतना हो-हल्ला क्यों हो रहा है। ...(**व्यवधान**)...

(*At this stage, some hon. Members left the Chamber.*)

श्री उपसभापति: माननीय मंत्री जी, केवल आपकी बात ही रिकॉर्ड पर जा रही है।

डा. मनसुख मांडविया: सर, जब Industrial Relations Code पारित हुआ, तो उस वक्त जो पुराने तीन एक्ट्स थे, उन्हें एक साथ सम्मिलित किया गया था। वे थे - the Trade Union Act, 1926; the Industrial Employment Act, 1946; and the Industrial Disputes Act, 1947. इन तीनों एक्ट्स को मिलाकर एक नया एक्ट बनाया गया था। जब यह Industrial Relations Code बना, तब सरकार को यह शक्ति और व्यवस्था दी गई कि वह इन तीनों पुराने एक्ट्स को repeal कर सकती है। यह कोई ऐसा विषय नहीं है, जिसमें dispute है और न ही इसमें कोई ऐसी बात है कि मैं कोई व्यवस्था बदल रहा हूँ या कोई नया Amendment लेकर आया हूँ। मैं केवल एक legal clarity के लिए यह Amendment लेकर आया हूँ। इसमें केवल इतनी-सी legal clarity है कि ये जो चार एक्ट्स हैं, सरकार को इन्हें already repeal करने का अधिकार है और सरकार ने उन्हें repeal कर दिया है। भविष्य में इसमें कोई legal issue खड़ा न हो, इसीलिए हम एक्ट में यह power दे रहे हैं कि एक्ट भी उसको repeal करता है। इसको सरकार तो कर ही सकती है, लेकिन अगर एक्ट भी करे, तो इसमें clarity आ जाएगी। हम केवल legal clarity के लिए अमेंडमेंट लाए हैं। इसको न तो किसी Standing Committee में भेजने की आवश्यकता है और न ही इसमें हमने कुछ ऐसा चेंज कर दिया है, लेकिन अगर कोई कमेंट आ गया - हालांकि इसमें कोई आवश्यकता नहीं है कि कोई इतने कमेंट्स करे। 12 घंटे काम लेंगे, 14 घंटे काम लेंगे - भाई, 12 घंटे का सवाल ही नहीं है। हमने तो legal backing दी है कि एक सप्ताह में 48 hours से अधिक किसी से काम नहीं कराया जाएगा, अर्थात् प्रतिदिन औसतन 8 घंटे और कभी-कभी आवश्यकता पड़ने पर 10 घंटे भी हो सकते हैं, लेकिन कुल मिलाकर एक वीक में 48 hours से अधिक किसी को काम नहीं करना है, जो हमने ILO के rules से align किया है। हमने और कुछ नहीं किया है और यही उनकी डिमांड थी। यहां बताया गया कि 300 workers होने पर फैक्ट्री बंद कर दी जाएगी। क्या कोई अपनी फैक्टरी बंद करने के लिए चालू करेगा? क्या कोई industrialist यह चाहेगा कि वह अपनी फैक्टरी बंद कर दे? लेकिन ये बार-बार यही बोलते रहे हैं कि वे फैक्ट्री बंद कर देंगे, बंद कर देंगे, बंद कर देंगे। यह नरेन्द्र मोदी जी की सरकार है, जिसका उद्देश्य labourers और workers का रक्षण भी करना है, संरक्षण भी करना है और industries को भी बचाना है। हमें industries के खिलाफ नहीं होना चाहिए। आज तक देश में यही चलता रहा कि industries और workers को आमने-सामने खड़ा कर दिया गया। इस सोच से देश कभी आगे नहीं बढ़ सकता। Industries और workers, इन दोनों के बीच संतुलन होना चाहिए, जिसमें workers को पूरा संरक्षण मिले।

हमने यह priority सुनिश्चित की है। मैंने लोक सभा में भी डिटेल में उसका जवाब दिया है। आप हड़ताल नहीं कर सकते हैं। चंद ट्रेड यूनियन्स ने हड़ताल के बारे में बोला था, लेकिन देश की

Contents Page

जनता इस बात को नहीं मानती है कि 17 ट्रेड यूनियन्स ने आकर कहा कि यह गलत है। कोई हड़ताल नहीं करनी चाहिए। सरकार जो Labour Codes लाई है, वह सही है, हम उसका समर्थन करते हैं। उसके फेवर में दो-दो सर्वेक्षण भी आ गए, सर्वे भी आ गया और सर्वे में 60 परसेंट वर्कर्स ने कहा कि यह हमारा हितैषी है। 15-20 लोगों ने कहा कि अभी हम समझ रहे हैं। जिसके लिए जो कानून बना है, वे कहते हैं कि हम उसका समर्थन करते हैं और जिसको पोलिटिक्स करनी है, वे यहां आकर पोलिटिक्स करते हैं। यहां खरगे जी ने बहुत कुछ कह दिया। हमने इस एक्ट में प्रावधान किया है। यहां ऐसा बोला गया कि वेतन कम हो जाएगा। मैं आपको बताना चाहता हूं कि वेतन कम हो जाने का सवाल ही नहीं है। आज तक सरकार मिनिमम वेज advisory के रूप में तय करती थी और एडवाइज़री के रूप में तय करने के बाद स्टेट गवर्नमेंट उसको करे या न करे, प्लस, माइनस करे, कोई compulsion नहीं था और उसके ऊपर कोई statutory backing नहीं थी। हम पहली बार इस कोड में यह प्रावधान लाए हैं, जिसमें हम floor wage तय करेंगे, कोई राज्य उससे नीचे वेज नहीं रख पाएगा। यह वेज बढ़ी कि नहीं बढ़ी।

उपसभापति महोदय, मुझे शॉर्ट में ही कहना है। मैंने 45 मिनट तक लोक सभा में कहा और यहां शॉर्ट में चार-पांच बातें रखकर अपनी बात खत्म करता हूं। यहां जो विरोध करते हैं, वे बाहर जाकर कहें। इन Four Acts से न्यूनतम वेतन की गारंटी मिलती है। अब बाहर जाकर ये लोग कहें कि न्यूनतम वेतन फोर वेज नहीं होना चाहिए, हम इस एक्ट का विरोध करते हैं। यह फोर वेज तय न करें, ऐसा बाहर जाकर बोलें। यह कोड युवाओं को भविष्य और युवाओं को नियुक्ति पत्र देने की गारंटी देता है। ये Four Codes, युवाओं को नियुक्ति पत्र देंगे। किसी जगह establishment में कोई काम कर रहा है, उसका एक्सीडेंट हो गया और उसका पैर टूट गया। उसकी social security की liability इंडस्ट्री पर आ गई। किसी की मृत्यु हो गई, किसी को कुछ हो गया, कई ऐसी घटनाएं होती हैं, तो establishment industry कहती है कि मैं उसको नहीं जानता हूं। ये चार कोड्स यह सुनिश्चित करते हैं कि किसी को भी नौकरी मिलेगी, तो उसको appointment letter मिलेगा। लैटर में terms and conditions होंगी, एक दस्तावेज बन जाएगा। कभी कुछ भी होगा, तो उन्होंने वहां नौकरी की है, तो यह सुनिश्चित होगा। वे बाहर जाकर विरोध करें। युवाओं को appointment letter नहीं मिलना चाहिए, हम उसके खिलाफ हैं, ऐसा बाहर जाकर विरोध करें। आप एक बार सबको यह बताओ कि आप appointment letter का विरोध करते हो। पोलिटिकल विरोध से कोई मतलब नहीं है। ये चार लेबर कोड्स पहली बार statutory, समान वेतन का अधिकार देते हैं। समान वेतन का मतलब है कि कोई एक सेम काम, जो महिला भी करे और पुरुष भी करे। आज कोई उसको statutory backing नहीं थी कि उसको समान काम के लिए समान वेतन मिले। इस कोड ने यह सुनिश्चित किया है कि समान वेतन महिला और पुरुष को मिलेगा। उनमें discrimination नहीं होगा। आज समय बदला है। आज बहन, बेटियां इंजीनियर हैं, doctor हैं, technician हैं और वे चाहती हैं कि मैं रात को भी काम करना चाहती हूं, तो वहां पूरी सेफ्टी का प्रबंध हो, तो उसको काम करने का अधिकार देता है। कभी किसी ने overtime किया है, किसी को कुछ काम मिला हो और उन्होंने आठ घंटे से ज्यादा काम किया है, तो उसको नरेन्द्र मोदी का चार कोड बिल डबल वेतन की गारंटी देता है। उसको डबल वेतन देना पड़ेगा। वे बाहर जाकर

Contents Page

विरोध करें कि हम डबल वेतन का विरोध कर रहे हैं। पोलिटिकल विरोध करते हैं और फिर भाग जाते हैं, तो उसका कोई मतलब नहीं है।

महोदय, बीमारी कभी किसी को पूछकर नहीं आती है। वह गरीब के यहां भी आती है, अमीर के यहां भी आती है, मजदूर के यहां भी आती है। यदि किसी श्रमिक के यहां बीमारी आ जाती है, तो वह सारा दिन काम में ही रहता है। वे सुबह से शाम तक काम करते हैं, परिवार की जिम्मेवारी होती है, ऐसी स्थिति में छोटी-मोटी बीमारी की उपेक्षा करते है। आज कैंसर डिजीज़ जब थर्ड स्टेज में डिटेक्ट होगी, तो जिंदा रहने की क्षमता, संभावना कम हो जाती है।

महोदय, हमारी कई महिलाओं को फर्स्ट स्टेज पर जब ब्रेस्ट कैंसर होता है, तो उसे लगता है कि यह कोई छोटा-मोटा दर्द हो रहा होगा, वह इसे इग्नोर कर देती है, लेकिन हमारा यह लेबर कोड, देश में 40 वर्ष से ऊपर कोई भी श्रमिक हो, जिसकी 40 वर्ष से ऊपर की उम्र हो गई है, उसके लिए साल में एक बार हेल्थ चेक-अप की गारंटी देता है। उसका साल में एक बार हेल्थ चेक-अप करना है, ताकि यदि कोई छोटी-मोटी बीमारी हो, तो वह तुरंत ही डिटेक्ट हो जाए, डिटेक्ट हो जाने के बाद उसका इलाज हो जाए, वह स्वयं बच जाए, उसका परिवार बच जाए - ऐसा एक बड़ा विचार करके मोदी जी ने लेबर फॉर्म के रूप में, चार लेबर कोड्स के रूप में एक बड़ा रिफॉर्म किया है। इनको डायजेस्ट नहीं हो पा रहा है, क्योंकि कई लोग ऐसा ही मानते थे। मैं अभी लोक सभा में एक रिप्लाई देकर आया हूँ। ईएसआईसी का हॉस्पिटल होता है - कामगार बीमा निगम का, उसमें माननीय प्रधान मंत्री जी ने मेडिकल कॉलेज चालू करना तय किया कि जहाँ पर 200 से अधिक बेड्स हैं, वहाँ पर मेडिकल कॉलेज दें। उसमें कामगार के बेटे-बेटी को रिज़र्वेशन दिया गया, उसमें मजदूर के बेटे, बेटी को रिज़र्वेशन दिया गया। हमने एक काम यह किया। अभी यहाँ से हमारे एक कम्युनिस्ट साथी बोल रहे थे कि हम उसका विरोध कर रहे हैं, मैं उनसे कहना चाहता हूँ कि हमने ऐसा ही एक मेडिकल कॉलेज प्रेमचंद्रन जी के कहने से केरल को दिया था, जो उनके लोक सभा क्षेत्र में था। इसके लिए प्रेमचंद्रन जी ने कहा था। वे ईएसआईसी बोर्ड के मैम्बर भी हैं। हमने वहाँ पर ईएसआईसी हॉस्पिटल एप्रूव किया। एप्रूव करने के बाद जब नड्डा जी के एनएमसी में जाएगा, तब वहाँ पर स्टेट को एक एसेंशियलिटी सर्टिफिकेट देना होता है। एसेंशियलिटी सर्टिफिकेट स्टेट के पास से देना है, लेकिन स्टेट ने मना कर दिया। उस दिन लास्ट डे था, प्रेमचंद्रन जी मेरे पास दौड़ते-दौड़ते आए, दौड़ते-दौड़ते प्रधान मंत्री जी के पास भी गए, 600 करोड़ रुपये के खर्च से ईएसआईसी के मजदूर के लिए हॉस्पिटल बन रहा था, मजदूर के लिए मेडिकल कॉलेज बन रहा था, 500-600 लोगों को अतिरिक्त रोजगार मिलना था, लेकिन स्टेट गवर्नमेंट ने उसे एसेंशियलिटी सर्टिफिकेट नहीं दिया, और ये यहाँ पर मजदूरों की बात करते हैं! करना कुछ, कहना कुछ - जनता यह जान गई है। आज 12 तारीख को सभी पार्टीज़ जुड़ गईं, कांग्रेस जुड़ गई, आम आदमी पार्टी जुड़ गई, उसके साथ सीपीएम, अन्य बाकी पार्टियाँ – सभी जुड़ गए, देश की जनता को बड़ा कॉल करेंगे, देश को बंद कर देंगे, लेकिन हमारे कामगारों ने भी कहा कि हम आपके साथ नहीं हैं, देश के नागरिकों ने भी कहा कि हम आपके साथ नहीं हैं, लेकिन वे इस बात को समझते ही नहीं हैं। सभी जगह पर ऐसी पोलिटिक्स, ऐसी राजनीति करके वे अपनी विक्षिप्त पोलिटिक्स चला रहे हैं। हमने अपने चार लेबर कोड्स से यह सुनिश्चित किया है कि देश के वर्कर्स का कल्याण हो, उनको उचित वेतन मिले, सोशल सिक्युरिटी मिले। ये यहाँ पर सोशल

Contents Page

सिक्युरिटी की बात करके गए हैं, इसलिए मैं केवल दो वाक्यों में बता दूँ कि 2014 में इस देश में केवल 25 करोड़ लोगों को सोशल सिक्युरिटी कवरेज मिलता था, लेकिन मोदी जी के एक दशक के शासन में आज देश में 94 करोड़ लोगों को सोशल सिक्युरिटी मिल रही है। कहाँ 25 करोड़, कहाँ 94 करोड़! 19 परसेंट, 64 परसेंट! यह मैं नहीं कहता हूँ, यह आईएलओ ने कहा है, इंटरनेशनल लेबर ऑर्गेनाईजेशन ने कहा है और भारत का सम्मान भी किया। भारत के प्रतिनिधि के रूप में मैंने यह सम्मान स्वीकारा कि भारत दुनिया में सोशल सिक्युरिटी देने में बेस्ट काम कर रहा है। वे कहते हैं - यहाँ तो नहीं किया, अनएम्प्लॉएमेंट बढ़ गई है, 14 परसेंट बेरोजगारी बढ़ गई है। 2014 में अनएम्प्लॉएमेंट रेट 6 परसेंट था, लेकिन एक दशक के बाद अनएम्प्लॉएमेंट रेट 3.2 परसेंट है। डेवलप्ड कंट्रीज़ में भी यह स्थिति होती है। देश बदल रहा है, देश आगे बढ़ रहा है, मोदी जी के नेतृत्व में नये भारत का निर्माण हो रहा है। चलो नए भारत की राह पर, चल सको तो, न चल सको तो तय करो, वहाँ सामने ही बैठने का। महोदय, इसी के साथ मैं सभी सम्माननीय सदस्यों से रिक्वेस्ट करता हूँ कि इस छोटे से अमेंडमेंट को यूनेनिमस्ली पास करें।

MR. DEPUTY CHAIRMAN: The question is:

"That the Bill to amend the Industrial Relations Code, 2020, as passed by Lok Sabha, be taken into consideration."

The motion was adopted.

MR. DEPUTY CHAIRMAN: We shall now take up Clause-by-Clause consideration of the Bill.

Clause 2 was added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

7.00 P.M.

MR. DEPUTY CHAIRMAN: Dr. Mansukh Mandaviya to move that the Bill be passed.

डा. मनसुख मांडविया: महोदय, मैं प्रस्ताव करता हूँ :

"कि विधेयक को पारित किया जाए।"

The question was put and the motion was adopted.

MR. DEPUTY CHAIRMAN: Special Mentions. Shri Gulam Ali.

SPECIAL MENTIONS

Concern over delay in Recruitment Process for *Gojri* and *Pahari* Teaching Posts in the universities of the Union territory of Jammu and Kashmir

SHRI GULAM ALI (Nominated): Sir, I draw the attention of the Government to the continued delay in completing the recruitment process for Assistant Professor posts in Gojri and Pahari subjects in the universities of the Union Territories of Jammu and Kashmir. Gojri and Pahari are languages belonging to the people mentioned under the Sixth Schedule of the Constitution, and their promotion and academic development are constitutional obligations. Neglecting recruitment in these subjects weakens academic standards and marginalises large linguistic communities. These teaching posts have been notified along with other subjects a number of times since 2013. While the recruitment process for other subjects has been completed, interviews for Gojri and Pahari alone have not been held. This has adversely affected students, research scholars and qualified candidates associated with these subjects. It must also be acknowledged that speakers of Gojri and Pahari have made significant sacrifices in the fight against militancy and have consistently contributed to national security, peace and stability in the region. Ignoring their languages in academic institutions sends a discouraging message to communities that have stood firmly with the nation. I, therefore, urge the Government to ensure that pending interviews are conducted at the earliest, so that justice is done and both Gojri and Pahari languages get their due.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shri Gulam Ali: Shri Sat Paul Sharma (Jammu and Kashmir), Shri Amar Pal Maurya (Uttar Pradesh) and Shri Maharaja Sanajaoba Leishemba (Manipur).

[THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA) *in the Chair*.]

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Shri Rwngwra Narzary.

Demand to construct flyover at the Railway Crossing at Udalguri in Tangla and Goreswar town in Bodoland Territorial Region, Assam

SHRI RWNGWRA NARZARY (Assam): Sir, the Bodoland Territorial Region (BTR) was created through the signing of MoU Agreement between ABSU (All Bodo Students Union) and other associate organisations like NDFB (National Democratic Front of Bodoland) and UBPO (United Bodo People's Organization) in 2020. One of

Contents Page

the objectives of the Accord was to ensure accelerated development of tribal areas. The commitment for construction of flyover at Udalguri and Tangla in Udalguri district and Goreswar in Tamulpur District at the Railway Crossing falling in the BTR was laid in the clause No.10.1 of the BTR accord, 2020. Udalguri is the district headquarters bifurcated by the railway tracts into two parts. Students, business community and public cross the railway gate losing real-time movement for their business. The construction of flyover at the railway crossing is necessary for seamless movement of public, students and business community for their daily business avoiding probable incidents. The Tangla and the Goreswar town railway gates cause lots of trouble to commuters which lead to traffic jam affecting seamless movement. Sometime students miss exam as they are unable to cross the railway gates in time.

Considering the importance of flyover in those places, demands for its construction was inserted in the Annexure-IV of the accord which is to be sanctioned by the Government of India. I, therefore, urge upon the Government to take measures to construct those three flyovers at the railway crossing and fulfil the needs of the public as committed in the BTR accord. Thank you.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shri Rwngwra Narzary: Shri Maharaja Sanajaoba Leishemba (Manipur), Shri Gulam Ali (Nominated), Dr. John Brittas (Kerala), Dr. V. Sivadasan (Kerala) and Shri A.A. Rahim (Kerala).

Need for a massive tree plantation drive and eradication of 'Juliflora' (*Acacia aubergine*) in Rajasthan

श्री मदन राठौड़ (राजस्थान): उपसभाध्यक्ष महोदय, मैं आपके माध्यम से सरकार का ध्यान पर्यावरण शुद्धिकरण, बढ़ते प्रदूषण और राजस्थान सहित देश के शुष्क क्षेत्रों में फैल रही आक्रामक विदेशी प्रजाति 'जूलिफ्लोरा' (विलायती बबूल) की गंभीर समस्या की ओर आकर्षित करना चाहता हूँ। राजस्थान जैसे मरुस्थलीय राज्य में हरित आवरण पहले से ही सीमित है। ऐसे में जूलिफ्लोरा का अनियंत्रित विस्तार स्थानीय वनस्पतियों, चारागाह भूमि और जैव विविधता को नुकसान पहुँचा रहा है। यह पौधा भूजल का अत्यधिक दोहन करता है और कृषि भूमि की उर्वरता को भी प्रभावित करता है। पर्यावरण शुद्धिकरण के लिए आवश्यक है कि व्यापक स्तर पर वृक्षारोपण अभियान चलाया जाए, जिसमें विशेष रूप से राजस्थान में खेजड़ी, नीम, रोहिड़ा, पीपल जैसे देशी एवं पर्यावरण अनुकूल पौधों को प्रोत्साहित किया जाए। विद्यालयों, पंचायतों, स्वयंसेवी संस्थाओं तथा वीबी-जी राम जी जैसी योजनाओं के माध्यम से जनभागीदारी सुनिश्चित की जानी चाहिए। अतः मेरी सरकार से मांग है कि जूलिफ्लोरा के चरणबद्ध उन्मूलन हेतु राष्ट्रीय कार्ययोजना बनाई जाए। राजस्थान सहित प्रभावित राज्यों में विशेष वृक्षारोपण अभियान चलाया

Contents Page

जाए। देशी प्रजातियों के संरक्षण एवं संवर्धन को प्राथमिकता दी जाए। महोदय, यह विषय केवल पर्यावरण का ही नहीं, बल्कि आने वाली पीढ़ियों के भविष्य का प्रश्न है। सरकार से अनुरोध है कि इस दिशा में प्रभावी कदम उठाए जाएँ।

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shri Madan Rathore: Dr. Bhim Singh (Bihar), Shri Sat Paul Sharma (Jammu & Kashmir), Shri Naveen Jain (Uttar Pradesh), Dr. Parmar Jashvantsinh Salamsinh (Gujarat), Shri Kesridevsinh Jhala (Gujarat), Shri Ram Chander Jangra (Haryana), Shri A.A. Rahim (Kerala), Shrimati Dharmshila Gupta (Bihar), Shri Dhairyashil Mohan Patil (Maharashtra) and Dr. John Brittas (Kerala).

Concern over rising cases of PCOS in Adolescent Girls

SHRIMATI SUDHA MURTY (Nominated): Sir, I draw attention of the Government to a growing but largely neglected health concern affecting adolescent girls in our country, the Polycystic Ovary Syndrome or PCOS. PCOS is commonly understood as a condition affecting adult women. However, research shows that the pooled prevalence of PCOS among Indian adolescent girls is high, approximately one in five. A significant proportion of teenage girls are at risk at a very early stage of their life. However, the challenge is that the PCOS diagnosis in adolescents is delayed until serious complications emerge. Symptoms such as irregular menstrual cycles, acne, weight gain or mood swings are considered normal pubertal changes. If not identified and managed early, PCOS can lead to long-term metabolic, reproductive and mental health consequences, including type-2 diabetes, cardiovascular risks, infertility, anxiety and depression. India currently lacks national guidelines specifically focused on the diagnosis and management of PCOS in young girls. There is also no systematic mechanism for screening, counselling or lifestyle guidance within school health services. Early lifestyle interventions focused on nutrition, physical activity, and mental well-being have been shown to reduce the severity and long-term impact of PCOS significantly.

I humbly urge the Government to consider integrating PCOS awareness and early intervention into existing adolescent health programmes, developing age-appropriate national guidelines, and strengthening lifestyle education in schools and community health settings. Early action will protect the health of young girls and contribute to a healthier future generation. Thank you.

Contents Page

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shrimati Sudha Murty: Dr. Bhim Singh (Bihar), Shri Sat Paul Sharma (Jammu & Kashmir), Dr. Parmar Jashvantsinh Salamsinh (Gujarat), Shri A.A. Rahim (Kerala), Dr. John Brittas (Kerala), Shri Gulam Ali (Nominated), Dr. V. Sivadasan (Kerala), Shrimati Jebi Mather Hisham (Kerala), Shri Madan Rathore (Rajasthan), Shri Mokariya Rambhai (Gujarat), Shri Sanjay Yadav (Bihar) and Shri Ravi Chandra Vaddiraju (Telangana).

Shrimati Mamata Mohanta; not present. Shri Kartikeya Sharma; not present. Shrimati Phulo Devi Netam.

Concern over problems faced by debt-ridden farmers

श्रीमती फूलो देवी नेतम (छत्तीसगढ़): महोदय, यह एक गंभीर विषय है कि कृषि प्रधान देश में कुछ किसान आत्महत्या करने पर मजबूर हैं। इसके कारणों में आर्थिक कारण सबसे प्रमुख है। किसान बैंकों और साहूकारों से कर्जा लेकर खेती करता है, फसल खराब होने पर कर्जा नहीं चुका पाता और परेशान होकर आत्महत्या कर लेता है। इसका एक दूसरा कारण और भी है, जिस पर आज विचार करने की आवश्यकता है। किसान जब अपनी उपज बेचने जाता है, तो कई दिनों तक उसे टोकन नहीं मिलता और जब सरकार खरीदी बन्द कर देती है, तो उसे कम दाम पर बाजार में अपनी उपज को बेचना पड़ता है। ऐसी स्थिति में भी किसान कर्ज में डूब जाता है। उदाहरण के तौर पर, जब छत्तीसगढ़ में किसान कुछ खरीद-केन्द्रों में धान लेकर गए, तो उन्हें टोकन नहीं दिए गए। इस अव्यवस्था के कारण छत्तीसगढ के महासमुंद, कोरबा, मोहला मानपुर और जांजगीर चांपा में कई किसानों ने आत्महत्याएँ कर लीं।

अतः सरकार से मेरा निवेदन है कि अंतिम किसान तक टोकन का वितरण और उनकी उपज की खरीदी को सुनिश्चित किया जाए। टोकन नहीं मिलने और खरीदी नहीं होने के कारण आत्महत्या करने वाले छत्तीसगढ़ के किसानों का पूरा कर्जा माफ किया जाए और पीड़ित परिवार को मुआवजा दिया जाए।

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shrimati Phulo Devi Netam: Shri Sanjay Yadav (Bihar), Shri A. A. Rahim (Kerala), Shrimati Jebi Mather Hisham (Kerala), Shri Ravi Chandra Vaddiraju (Telangana), Dr. V. Sivadasan (Kerala) and Dr. John Brittas (Kerala).

Shri Sant Balbir Singh.

Contents Page

Concern over rising cancer cases among women in Punjab

SHRI SANT BALBIR SINGH (Punjab): [&]"I wish to draw attention to a very serious issue, the rapid increase in cancer cases among women in Punjab. This trend is deeply concerning and demands urgent action. According to information provided by the hon. Minister in 2025 in the Rajya Sabha, approximately 2,700 women in Punjab died of cancer, which averages to eight women per day. Between 2021 and 2025, a total of 13,299 women lost their lives due to cancer. Among these, breast cancer was the leading cause with 7,186 deaths, followed by Cervix Uteri (3,502 deaths) and Ovary cancer (2,611 deaths). Alarmingly, cancer cases are rising even among women aged 40—45, showing that this disease is no longer limited to old age, but increasingly threatening younger lives. Environmental factors, particularly water pollution and the widespread use of chemical fertilizers in agriculture, are considered major contributors. These chemicals, once in the soil, eventually enter our food chain.

The rise in cancer among women is deeply troubling. Therefore, I urge the Government to ensure that: one, Cancer treatment for women is made fully free; and, two, a subsidy of up to 50 per cent is provided for economically weaker sections, whether the treatment is availed in Government or private hospitals, so that no woman is denied care. Women are the backbone of our society, and their health and safety are crucial for the well-being of Punjab.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shri Sant Balbir Singh: Shri Amar Pal Maurya (Uttar Pradesh), Shri Sanjay Yadav (Bihar), Shri A. A. Rahim (Kerala), Shrimati Jebi Mather Hisham (Kerala), Dr. V. Sivadasan (Kerala), Shri Ravi Chandra Vaddiraju (Telangana) and Dr. John Brittas (Kerala).

Shri Pramod Tiwari.

Concern over open and unsafe pits in various cities of the country

श्री प्रमोद तिवारी (राजस्थान): महोदय, हाल ही में (5 फरवरी 2026, गुरुवार) दिल्ली के जनकपुरी क्षेत्र में एक अत्यंत दुःखद घटना घटी, जिसमें एक युवा अपने कार्यालय से घर लौटते समय दिल्ली जल बोर्ड द्वारा खोदे गए एक बड़े और असुरक्षित गड्ढे में अपनी मोटरसाइकिल सहित गिर गया, जिससे उसकी दर्दनाक मृत्यु हो गई। बताया गया कि गड्ढे के आसपास पर्याप्त चेतावनी संकेत, सुरक्षा बैरिकेडिंग अथवा प्रकाश व्यवस्था का अभाव था। इसी प्रकार, कुछ ही दिनों पूर्व

[&] English translation of the original speech delivered in Punjabi.

Contents Page

(16-17 जनवरी, 2026 की रात) ग्रेटर नोएडा के सेक्टर-150 में 27 साल के एक सॉफ्टवेयर इंजीनियर की कार एक गहरे और पानी भरे गड्ढे में गिर गई थी, जिससे उसकी मौत हो गई थी। घटना के बाद भी राहत एवं बचाव कार्यों में समुचित तत्परता नहीं दिखाई गई। आज सड़कों की खराब हालत, एजेंसियों की लापरवाही और सुरक्षा मानकों का पालन न होना एक व्यापक समस्या है।

अतः मैं सरकार से आग्रह करता हूँ कि इस विषय पर तत्काल संज्ञान लेते हुए देश भर में चल रहे खुदाई एवं निर्माण कार्यों के लिए सख्त सुरक्षा मानक लागू किए जाएँ, लापरवाही के लिए जिम्मेदार एजेंसियों एवं अधिकारियों के विरुद्ध कठोर कार्रवाई सुनिश्चित की जाए तथा ऐसी घटनाओं को रोकने के लिए राष्ट्रीय स्तर पर स्पष्ट दिशा-निर्देश जारी किए जाएँ। साथ ही, पीड़ित परिवारों को उचित मुआवजा एवं सहायता प्रदान की जाए। सर, मैं चाहता हूं कि आप सरकार को निर्देश दें, जिससे भविष्य में ऐसी घटनाओं की पुनरावृत्ति न हो सके।

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): The following hon. Members associated themselves with the Special Mention made by hon. Member, Shri Pramod Tiwari: Shri Sanjay Yadav (Bihar), Shri A.A. Rahim (Kerala), Shrimati Jebi Mather Hisham (Kerala), Dr. V. Sivadasan (Kerala), and Dr. John Brittas (Kerala).

The House stands adjourned to meet at 11.00 a.m. on Friday, the 13th February, 2026.

The House then adjourned at seventeen minutes past seven of the clock till eleven of the clock on Friday, the 13th February, 2026.

Contents Page

PUBLISHED UNDER RULE 260 OF RULES OF PROCEDURE AND CONDUCT OF BUSINESS IN THE COUNCIL OF STATES (RAJYA SABHA)